

**COMMITTEE
ON
GOVERNMENT ASSURANCES
(2022-2023)**

**(SEVENTEENTH LOK SABHA)
EIGHTY-NINTH REPORT**

**REQUESTS FOR DROPPING OF
ASSURANCES
(ACCEDED TO)**

Presented to Lok Sabha on.....^{27/07/}....., 2023



**LOK SABHA SECRETARIAT
NEW DELHI**

July, 2023/ Sravana, 1945 (Saka)

CONTENTS

	Page
Composition of the Committee on Government Assurances (2022-2023)	(iii)
Introduction	(iv)
Report	1-3
Appendix-I Statement showing summary of requests received from various Ministries/Departments regarding dropping of Assurances and considered by the Committee at their sitting held on 19 May, 2023	4-5
Appendices-II to XV	
<u>Requests for Dropping of Assurances (Acceded to)</u>	
II. USQ No. 589 dated 27.02.2013 regarding 'Delay in Commissioning of Jaitapur Reactors'	6-8
III. USQ No. 2344 dated 30.11.2016 regarding 'Environment Impact Assessment'	9-11
IV. USQ No. 2899 dated 15.12.2021 regarding 'Regional Trade Agreements'	12-14
V. SQ No. 35 dated 03.02.2021 regarding 'Opening of New Coal Mines'	15-19
VI. USQ No. 4164 dated 19.02.2014 regarding 'Law of Torts'	20-22
VII. (i) USQ No. 1390 dated 26.07.2016 regarding 'Revival of Instrumentation Limited'	23-37
(ii) SQ No. 262 dated 21.03.2017 (Supplementary by Shri M. B. Rajesh, M.P.) regarding 'Revival of Closed PSUs/Industrial Units'	
(iii) SQ No. 258 dated 13.03.2018 regarding 'Instrumentation Limited Palakkad'	
VIII. USQ No. 1860 dated 14.03.2022 regarding 'Mental Health of Students'	38-43
IX. USQ No. 72 dated 19.07.2021 regarding 'Ownership of Foreign Portfolio Investors (FPIs)'	44-130
X. (i) USQ No. 5148 dated 24.04.2015 regarding 'Overvaluation and Undervaluation of Imports'	131-138
(ii) SQ No. 189 dated 06.05.2016 regarding 'Over Valuation of Coal Imports'	

XI.	(i) SQ No. 283 dated 09.08.2021 regarding 'Criteria for Classical Language'	139-144
	(ii) SQ No. 283 dated 09.08.2021 (Supplementary by Shri Gopal Chinnaya Shetty, M.P.) regarding 'Criteria for Classical Language'	
XII.	SQ No. 167 dated 28.07.2022 regarding 'Setting up of Cargo Airport in Dewas-Shajapur'	145-147
XIII.	(i) SQ No. 59 dated 25.06.2019 regarding 'Sub-Categorisation of OBCs'	148-158
	(ii) USQ No. 480 dated 25.06.2019 regarding 'Commission for Sub-Categorisation of OBCs'	
	(iii) USQ No. 4513 dated 23.03.2021 regarding 'Sub-Categorisation of OBCs'	
	(iv) USQ No. 3303 dated 16.03.2021 regarding 'Reservation Benefit to OBCs'	
	(v) USQ No. 3406 dated 16.03.2021 regarding 'Sub-Categorisation of OBCs'	
XIV.	Minutes of the Sitting of the Committee on Government Assurances (2022-2023) held on 19 May, 2023	159-162
XV.	Minutes of the Sitting of the Committee on Government Assurances (2022-2023) held on 25 July, 2023	163-164

**COMPOSITION OF THE COMMITTEE
ON GOVERNMENT ASSURANCES*
(2022 - 2023)**

SHRI RAJENDRA AGRAWAL - Chairperson

MEMBERS

2. Shri Nihal Chand Chauhan
3. Shri Gaurav Gogoi
4. Shri Ramesh Chander Kaushik
5. Shri Kaushlendra Kumar
6. Shri Khagen Murmu
7. Shri Ashok Mahadeorao Nete
8. Shri Santosh Pandey
9. Shri M.K. Raghavan
10. Prof. Sougata Ray
11. Shri Chandra Sekhar Sahu
12. Shri Indra Hang Subba
13. Smt. Supriya Sadanand Sule
14. Vacant
15. Vacant

SECRETARIAT

- | | | | |
|----|---------------------------|---|-------------------|
| 1. | Shri J.M. Balsakh | - | Joint Secretary |
| 2. | Dr. Sagarika Dash | - | Director |
| 3. | Shri M.C. Gupta | - | Deputy Secretary |
| 4. | Shri Sanjeev Kumar Gulati | - | Committee Officer |

* The Committee have been constituted w.e.f. 09 October, 2022 *vide* Para No. 5363 of Lok Sabha Bulletin Part-II dated 09 November, 2022

INTRODUCTION

I, the Chairperson of the Committee on Government Assurances (2022-2023), having been authorized by the Committee to submit the Report on their behalf, present this Eighty-Ninth Report (17th Lok Sabha) of the Committee on Government Assurances.

2. The Committee on Government Assurances (2022-2023) at their sitting held on 19 May, 2023 *inter-alia* considered Memorandum Nos. 37 to 51 containing requests received from various Ministries/Departments for dropping of 23 pending Assurances and decided to drop 20 Assurances.

3. At their sitting held on 25 July, 2023 the Committee on Government Assurances (2022-2023) considered and adopted this Report.

4. The Minutes of the aforesaid sittings of the Committee form part of the Report.

NEW DELHI;

25 July, 2023

03 Sravana, 1945 (Saka)

**RAJENDRA AGRAWAL,
CHAIRPERSON,
COMMITTEE ON GOVERNMENT ASSURANCES**

REPORT

While replying to Questions in the House or during discussions on Bills, Resolutions, Motions, etc., Ministers sometimes give Assurances, undertakings or promises either to consider a matter, take action or furnish information to the House at some later date. Such Assurances are required to be implemented by the Ministry concerned within a period of three months. In case, the Ministry finds it difficult to implement the Assurance on one ground or the other, it is required to request the Committee on Government Assurances to drop the Assurance and such request is considered by the Committee on merits and decision taken to drop an Assurance or otherwise.

2. The Committee on Government Assurances (2022-2023) at their sitting held on 19 May, 2023 considered Fifteen Memoranda (Appendix-I) containing requests received from various Ministries/Departments for dropping of 23 pending Assurances.

3. After having considered the grounds cited by the Ministries/Departments, the Committee are convinced and decided to drop the following 20 Assurances :-

S. No.	SQ/USQ No. & Date	Ministry	Subject
1.	USQ No. 589 dated 27.02.2013	Department of Atomic Energy	Delay in Commissioning of Jaitapur Reactors (Appendix -II)
2.	USQ No. 2344 dated 30.11.2016	Department of Atomic Energy	Environment Impact Assessment (Appendix -III)
3.	USQ No. 2899 dated 15.12.2021	Commerce and Industry (Department of Commerce)	Regional Trade Agreements (Appendix -IV)
4.	SQ No. 35 dated 03.02.2021	Coal	Opening of New Coal Mines (Appendix -V)
5.	USQ No. 4164 dated 19.02.2014	Law and Justice (Legislative Department)	Law of Torts (Appendix -VI)
6.	(i) USQ No. 1390 dated 26.07.2016 (ii) SQ No. 262	Heavy Industries	(i) Revival of Instrumentation Limited (ii) Revival of Closed

S. No.	SQ/USQ No. & Date	Ministry	Subject
	dated 21.03.2017 (Supplementary by Shri M. B. Rajesh, M.P.) (iii) SQ No. 258 dated 13.03.2018		PSUs/Industrial Units (iii) Instrumentation Limited Palakkad (Appendix –VII)
7.	USQ No. 1860 dated 14.03.2022	Education (Department of School Education & Literacy)	Mental Health of Students (Appendix –VIII)
8.	USQ No. 72 dated 19.07.2021	Finance (Department of Economic Affairs)	Ownership of Foreign Portfolio Investors (FPIs) (Appendix –IX)
9.	(i) USQ No. 5148 dated 24.04.2015 (ii) SQ No. 189 dated 06.05.2016	Finance (Department of Revenue)	(i) Overvaluation and Undervaluation of Imports (ii) Over Valuation of Coal Imports (Appendix –X)
10.	(i) SQ No. 283 dated 09.08.2021 (ii) SQ No. 283 dated 09.08.2021 (Supplementary by Shri Gopal Chinnaya Shetty, M.P.)	Culture	(i) Criteria for Classical Language (ii) Criteria for Classical Language (Appendix –XI)
11.	SQ No. 167 dated 28.07.2022	Civil Aviation	Setting up of Cargo Airport In Dewas-Shajapur (Appendix –XII)
12.	(i) SQ No. 59 dated 25.06.2019 (ii) USQ No. 480 dated 25.06.2019 (iii) USQ No. 4513 dated 23.03.2021	Ministry of Social Justice and Empowerment (Department of Social Justice and Empowerment))	(i) Sub-Categorisation of OBCs (ii) Commission for Sub- Categorisation of OBCs (iii) Sub-Categorisation of OBCs

S. No.	SQ/USQ No. & Date	Ministry	Subject
	(iv) USQ No. 3303 dated 16.03.2021		(iv) Reservation Benefit to OBCs
	(v) USQ No. 3406 dated 16.03.2021		(v) Sub-Categorisation of OBCs (Appendix -XIII)

4. The details of the Assurances arising out of the replies and the reason(s) advanced by the Ministries/Departments for dropping of the above mentioned 20 Assurances are given in Appendices -II to XIII.

5. The Minutes of the sitting of the Committee dated 19 May, 2023, whereunder the requests for dropping of the Assurances were considered, are given in Appendix-XIV.

NEW DELHI;

25 July, 2023

03 Sravana, 1945 (Saka)

**RAJENDRA AGRAWAL,
CHAIRPERSON,
COMMITTEE ON GOVERNMENT ASSURANCES**

COMMITTEE ON GOVERNMENT ASSURANCES (2022-2023)

Statement showing summary of requests received from various Ministries/Departments regarding dropping of Assurances and considered by the Committee on 19 May, 2023

Sl. No.	Memo No.	Question/ Discussion References	Ministry	Department	Brief Subject
1	37	USQ No. 589 dated 27.02.2013		Atomic Energy	Delay in Commissioning of Jaitapur Reactors
2	38	USQ No. 2344 dated 30.11.2016		Atomic Energy	Environment Impact Assessment
3	39	USQ No. 2899 dated 15.12.2021	Commerce and Industry	Department of Commerce	Regional Trade Agreements
4	40	SQ No. 35 dated 03.02.2021	Coal		Opening of New Coal Mines
5	41	USQ No. 4164 dated 19.02.2014	Law and Justice	Legislative Department	Law of Torts
6	42	(i) USQ No. 1390 dated 26.07.2016 (ii) SQ No. 262 dated 21.03.2017 (Supplementary by Shri M. B. Rajesh, M.P.) (iii) SQ No. 258 dated 13.03.2018	Heavy Industries		(i) Revival of Instrumentation Limited (ii) Revival of Closed PSUs/Industrial Units (iii) Instrumentation Limited Palakkad
7	43	USQ No. 1860 dated 14.03.2022	Education	Department of School Education & Literacy	Mental Health of Students
8	44	USQ No. 72 dated 19.07.2021	Finance	Department of Economic Affairs	Ownership of Foreign Portfolio Investors (FPIs)
9	45	(i) USQ No. 5148 dated 24.04.2015	Finance	Department of Revenue	(i) Overvaluation and Undervaluation of Imports

Sl. No.	Memo No.	Question/ Discussion References	Ministry	Department	Brief Subject
		(ii) SQ No. 189 dated 06.05.2016			(ii) Over Valuation of Coal Imports
10	46	USQ No. 1657 dated 29.07.2021	Ports, Shipping and Waterways		Passenger Shipping between Karaikal and Sri Lanka
11	47	USQ No. 940 dated 08.02.2018	Ports, Shipping and Waterways		Redevelopment of BDD Chawl, Mumbai
12	48	(i) SQ No. 283 dated 09.08.2021 (ii) SQ No. 283 dated 09.08.2021 (Supplementary by Shri Gopal Chinnaya Shetty, M.P.)	Culture		(i) Criteria for Classical Language (ii) Criteria for Classical Language
13	49	USQ No. 3871 dated 21.12.2021	Agriculture and Farmers Welfare	Department of Agriculture and Farmers Welfare	Compensation for Farmers
14	50	SQ No. 167 dated 28.07.2022	Civil Aviation		Setting up of Cargo Airport in Dewas-Shajapur
15	51	(i) SQ No. 59 dated 25.06.2019 (ii) USQ No. 480 dated 25.06.2019 (iii) USQ No. 4513 dated 23.03.2021 (iv) USQ No. 3303 dated 16.03.2021 (v) USQ No. 3406 dated 16.03.2021	Ministry of Social Justice and Empowerment	Department of Social Justice and Empowerment	(i) Sub-Categorisation of OBCs (ii) Commission for Sub-Categorisation of OBCs (iii) Sub-Categorisation of OBCs (iv) Reservation Benefit to OBCs (v) Sub-Categorisation of OBCs

LOK SABHA SECRETARIAT
COMMITTEE ON GOVERNMENT ASSURANCES
MEMORANDUM NO. 37

Subject: Request for dropping of Assurance given in reply to Unstarred Question No. 589 dated 27.02.2013 regarding "Delay in commissioning of Jaitapur Reactors".

On 27 February 2013, Shri Sivasami C. and Shri R. Thamaraiselvan, M.Ps., addressed an Unstarred Question No. 589 to the Minister of State (Prime Minister's Office). The text of the Question along with the reply of the Minister is given in the Annexure.

2. The reply to the Question was treated as an Assurance by the Committee and required to be implemented by the Department of Atomic Energy within three months from the date of the reply but the Assurance is yet to be implemented.

3. The Department of Atomic Energy vide O.M. No. 13/2/2/2013-Power dated 10th February, 2017 had requested to drop the Assurance on the following grounds:-

"The techno-commercial discussions being held between NPCIL and French Public utility EDF are still in progress. Incidentally, it is submitted that six assurances pertaining to Jaitapur project are pending in Rajya Sabha. Considering the progress of negotiations and the delay in implementation of these assurances, Committee on Government Assurance, Rajya Sabha has been requested, with the approval of MoS(PMO) to drop these assurances. The decision is awaited. The issues involved in the present Assurance are of similar nature. The process of negotiations may take considerable time to reach a conclusion, after which NPCIL can finalize the project proposal. Further, obtaining approval for administrative approval and financial sanction for the Project from the Government (AEC/CCS) may take considerable time."

4. The above request for dropping of the Assurance was considered by the Committee at their sitting held on 24 February, 2020 and the Committee decided not to drop the above mentioned Assurance. The Committee accordingly presented their Fourteenth Report (17th Lok Sabha) to the House on 09 February, 2021 in which the Committee desired that the Ministry should pursue the matter vigorously and earnestly and fulfil the Assurance at the earliest.

5. However, the Department of Atomic Energy vide O.M. No. 13/11/1/2022-Power/15405 dated 05th December 2022 has stated as under:-

"Both the projects i) Kovvada Nuclear Power Project and ii) Jaitapur Nuclear Power Project are under negotiations stage. The Department is actively engaged with both the French Government and the United States Government in finding closure to all open issues. However, while doing so, the Department cannot chalk out a definite timeline by which the above can be achieved and the said Assurances will remain un-fulfilled till such time."

6. In view of the above, the Department, with the approval of the Minister of State (Prime Minister's Office), has again requested the Committee to drop the Assurance.

The Committee may re-consider.

NEW DELHI:

DATED: 17/05/2023

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
LOK SABHA
UNSTARRED QUESTION NO.588
TO BE ANSWERED ON 27.02.2013

DELAY IN COMMISSIONING OF JAITAPUR REACTORS

588. SHRI SIVASAMI C.:
SHRI R. THAMARASELVAN:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is true that the work on the reactors at Jaitapur has been badly delayed and it is now expected to go on stream in 2016;
- (b) if so, the details thereof;
- (c) the initial estimated cost of Jaitapur reactors as against the current expected cost;
- (d) whether the Government expects further cost overruns; and
- (e) if so, the steps taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS
AND PRIME MINISTER'S OFFICE (SHRI V. HARAYANASAMY):

- (a)&(b) The scheduled date of commencement of work on the project is in the year 2015.
- (c)&(e) The figures for the cost of the Jaitapur Nuclear Power Project will be arrived at upon the conclusion of the ongoing techno-commercial discussions between the Nuclear Power Corporation of India Limited and the French side.

Appendix-III

LOK SABHA SECRETARIAT
COMMITTEE ON GOVERNMENT ASSURANCES BRANCH
MEMORANDUM NO. 38

Subject: Request for dropping of Assurance given in reply to Unstarred Question No. 2344 dated 30.11.2016 regarding "Environment Impact Assessment".

On 30 November 2016, Shri A.T. Nana Patil, M.P., addressed an Unstarred Question No. 2344 to the Department of Atomic Energy. The text of the Question along with the reply of the Minister is as given in the Annexure.

2. The reply to the Question was treated as an Assurance by the Committee on Government Assurances and required to be implemented by the Department of Atomic Energy within three months from the date of the reply but the Assurance is yet to be implemented.

3. The Department of Atomic Energy vide O.M. No. 13/2/81/2016-Power dated 27.02.2017 had requested to drop the Assurance on the following grounds:-

"That setting up of nuclear power plants through international cooperation is a long drawn activity involving negotiations with foreign vendors for arriving at economically viable offers, acceptance of safety parameters of these reactors by Indian Atomic Energy Regulatory Board (AERB), land acquisition at new sites, obtaining statutory environmental clearances, obtaining various stage-wise clearances from AERB, finalization of detailed project proposal and obtaining financial sanction for the project from AEC/CCS. All these activities consume considerable amount of time and no time frame can be set for completion of these activities. As no time frame can be set for completion of these long drawn activities, it is proposed that we may approach Committee on Government Assurances Lok Sabha to consider dropping of the above Assurance."

4. The above request for dropping of the Assurance considered by the Committee at their sitting held on 04 December, 2019 and the Committee decided not to drop the above mentioned Assurance. The Committee accordingly presented their Sixth Report (17th Lok Sabha) to the House on 20 September, 2020 in which the Committee urged upon the Ministry that being the nodal Ministry, they need to co-ordinate with various agencies/stakeholders and bring the Assurance to its logical end.

5. However, the Department of Atomic Energy vide O.M. No. 13/2/81/2016-Power/14846 dated 24th November 2022 has stated as under:-

"Presently negotiations are on with M/s Westinghouse Electric Company (WEC), USA covering different aspects of the project. The negotiations as such are a long drawn process. Being a bilateral issue no specific time limit can be assigned. The final outcome in the negotiations will depend upon the agreement to be reached by both countries."

6. In view of the above, the Department, with the approval of the Minister of State (Prime Minister's Office), has again requested the Committee to drop the Assurance.

The Committee may re-consider.

NEW DELHI:

DATED: 17/05/2023

Annexure

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 2344
TO BE ANSWERED ON 30.11.2016

ENVIRONMENT IMPACT ASSESSMENT

2344. SHRI A.T. NANA PATIL:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Environment Impact Assessment (EIA) and Environment Management Plan has been completed for nuclear power plant at Kovvada in Andhra Pradesh;
- (b) if so, the details thereof; and
- (c) if not, the reasons for delay along with the present status of the Project?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (Dr. JITENDRA SINGH):

(a) No, Sir.

(b)&(c) Environmental Impact Assessment (EIA) studies as per earlier approved Terms of Reference (ToR) were completed. However, as the validity of the ToRs had ended, fresh ToRs in line with the revised 'in principle' approval of the site by the Government was submitted to Ministry of Environment, Forest and Climate Change (MoEF &CC). The fresh ToRs have been approved and Environmental Impact Assessment (EIA) studies in line with them have been initiated.

At present, the land acquisition proceedings, site investigations, process of obtaining statutory clearances and techno-commercial discussions with Westinghouse Electric Company (WEC) to arrive at a project proposal are underway.

Appendix - IV

LOK SABHA SECRETARIAT
COMMITTEE ON GOVERNMENT ASSURANCES

MEMORANDUM No. 39

Subject: Request for dropping of the Assurance given in reply to Unstarred Question No.2899 dated 15.12.2021 regarding "Regional Trade Agreements".

On 15 December, 2021, Shri Sushil Kumar Singh, M.P., addressed an Unstarred Question No.2899 to the Minister of Commerce & Industry. The text of the Question along with the reply of the Minister is as given in the Annexure.

2. The reply to the Question was treated as an Assurance by the Committee on Government Assurances and required to be implemented by the Ministry of Commerce & Industry (Department of Commerce) within three months from the date of the reply but the Assurance is yet to be implemented.

3. The Ministry of Commerce & Industry (Department of Commerce) vide their O.M. No.K-59022(11)/19/2021-RMTR dated 10 June, 2022 have requested to drop the Assurance on the following grounds:-

"It is stated that negotiations for review of the Regional Trade Agreements (RTAs)/Free Trade Agreements (FTAs) are conducted from time to time, which require consent of the partner countries. Once the FTA partner countries agree to such review negotiations, the process of review negotiations starts. Moreover, the deadline for completion of an RTA/FTA re-negotiation cannot be predicted since the countries, who are signatory to the Agreement are also required to agree with the outcome."

4. In view of the above, the Ministry of Commerce & Industry, with the approval of Minister of State for Commerce & Industry, has requested to drop the above Assurance.

The Committee may consider.

DATED: 17/05/2023

NEW DELHI:

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 2899
TO BE ANSWERED ON 15th DECEMBER, 2021

REGIONAL TRADE AGREEMENTS

2899. SHRI SUSHIL KUMAR SINGH:

Will the Minister of COMMERCE & INDUSTRY (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- the list of countries with which India is planning to or negotiating an Regional Trade Agreements (RTA) currently;
- the list of quantifiable benefits (without any jargon) of each existing RTA for India in the last five years, RTA-wise;
- whether the RTAs have succeeded in investment creation;
- if so, the details thereof; and
- whether the Government is planning to renegotiate an existing RTA; and
- if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

(a): India is actively negotiating Regional Trade Agreements (RTAs)/Free Trade Agreements (FTAs) with the following countries/regions :

Sl.	Countries/Regions	Name of the Agreement
1	UAE	India-UAE CEPA
2	Australia	India - Australia Comprehensive Economic Cooperation Agreement (CECA)
3	Canada	India - Canada Comprehensive Economic Partnership Agreement
4	Israel	India - Israel Free Trade Agreement (FTA)
5	United Kingdom	India-UK Enhanced Trade Partnership (ETP)
6	Armenia, Belarus, Kazakhstan, Kyrgyzstan, and Russia	India-Eurasian Economic Union (EAEU) Free Trade Agreement (FTA)

Sl.	Countries/Regions	Name of the Agreement
7	European Union	India - EU Broad Based Trade and Investment Agreement (BTIA)
8	South Africa, Botswana, Lesotho, Swaziland and Namibia	India - SACU PTA

(b), (c) & (d): India has signed 11 RTAs/FTAs with various countries/regions namely, Japan, South Korea, Mauritius, countries of ASEAN region and countries of South Asian Association for Regional Cooperation. India's merchandise exports to these countries/regions have registered a growth of 20.75% in the last five years. As regards India-Mauritius Comprehensive Economic Cooperation and Partnership Agreement (CECPA), as this has been implemented w.e.f. 01-04-2021, it is too early to calculate quantifiable benefits. The following table gives country/region wise merchandise export details:

RTA partner countries/Region wise India's exports			
Values in US\$ billion			
India RTA partner Countries/region	Names of RTAs	Export in FY 2016	Export in FY 2021
ASEAN	India-ASEAN FTA India-Singapore CECA India-Malaysia CECA India-Thailand FTA - Early Harvest Scheme (EHS)	25.13	31.49
Japan	India-Japan CEPA	4.66	4.43
South Korea	India-South Korea CEPA	3.52	4.68
SAFTA	Agreement on SAFTA India-Sri Lanka FTA India-Nepal Treaty of Trade India-Bhutan Agreement on Trade, Commerce and Transit	18.60	22.08
Mauritius	India-Mauritius Comprehensive Economic Cooperation and Partnership Agreement (CECPA)	It is too early to calculate quantifiable benefits for this RTA, as it was implemented only w.e.f. 10.04.2021.	

Source: Directorate General of Commercial Intelligence and Statistics (DGCIS)

As per the FDI data maintained by the Department for Promotion of Industry and Internal Trade (DPIIT), the cumulative investment received from the above countries/regions in the last 5 years (between October 2016 and September 2021) is to the tune of US\$ 89.46 Billion. However, it is not possible to ascertain if investment from a country has taken place due to signing of an RTA or any other reason(s).

(e) & (f): Review of RTAs/FTAs with South Korea, ASEAN and Singapore is under consideration.

Appendix - 16

**LOK SABHA SECRETARIAT
COMMITTEE ON GOVERNMENT ASSURANCES**

MEMORANDUM No. 40

Subject: Request for dropping of Assurance given in reply to Starred Question No. 35 dated 03 February, 2021 regarding "Opening of new Coal Mines."

On 03 February, 2021, Dr. Sanjeev Kumar Singari M.P., addressed a Starred Question No. 35 to the Minister of Coal. The text of the Question alongwith the reply of the Minister is as given in the Annexure.

2. The reply to the Question was treated as an Assurance by the Committee and required to be implemented by the Ministry of Coal within three months from the date of the reply but the Assurance is yet to be implemented.

3. In this regard, The Ministry of Coal *vide* O.M. F.No. 54016/01/2021-PS1/CPIAM dated 20th May, 2022 and 03rd November, 2022 have stated as under:-

"The Question is regarding details of proposed new Coal Mines and this Ministry has provided all requisite details of 22 new Coal Mines planned by CIL and 19 Coal Mines auctioned for commercial mining. Thus, the reply given by the Ministry is complete as per requirement of the Question. Therefore, this reply should not be treated as Assurance. Further, operationalization of these mines will take considerable time, as opening of coal, mines involves time consuming fulfillment of various statutory requirement/clearances."

4. In view of the above, the Ministry, with the approval of Minister of State for Coal have requested to drop the above Assurance.

The Committee may consider.

DATED :- 17/05/2023

NEW DELHI:

**GOVERNMENT OF INDIA
MINISTRY OF COAL**

**LOK SABHA
STARRED QUESTION NO. 35
TO BE ANSWERED ON 03.02.2021**

Opening of new Coal Mines

***35. DR. SANJEEV KUMAR SINGARI:**

Will the **MINISTER OF COAL** be pleased to state:

- (a) whether the Government is planning to open new coal mines;
- (b) if so, the details of the proposed number of new coal mines and the proposed sites of mining;
- (c) whether the Government is planning to use forest lands for the proposed new mines and if so, the details of place and number of hectares of forest land to be used in case of each new mine; and
- (d) the percentage of energy needs of India that are achieved through coal mining?

ANSWER

**MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)**

(a) to (d): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No.35 for answer on 03.02.2021 asked by Dr. Sanjeev Kumar Singari regarding 'Opening of new Coal Mines'.

(a) Yes Sir.

(b) & (c): Coal India Ltd. (CIL) and its subsidiaries have planned to open 22 new coal mines. The details are as under:

Sl. No.	Subsidiary	Name of Mine	State	Area of Forest Land (Ha)
1	Eastern Coalfields Ltd. (ECL)	Hura C OC	Jharkhand	560
2	Bharat Coking Coal Ltd. (BCCL)	Moonidih XV Seam UG	Jharkhand	Nil
3	Central Coalfields Ltd. (CCL)	Sanghmitra OC	Jharkhand	553.53
4	CCL	Chandragupta OC	Jharkhand	663.90
5	CCL	Patratu ABC UG	Jharkhand	103.43
6	CCL	Piparwar Ph-I UG	Jharkhand	37.81
7	CCL	Kotre Basantpur Pachmo OC	Jharkhand	814.93
8	CCL	Pichri OC	Jharkhand	23.02
9	Northern Coalfields Ltd. (NCL)	Semaria OC	Madhya Pradesh	333.16
10	Western Coalfields Ltd. (WCL)	Gandhigram UG	Madhya Pradesh	3.28
11	WCL	Sharda UG	Madhya Pradesh	9.5
12	WCL	Tawa III UG	Madhya Pradesh	101.60
13	WCL	Dhankasa UG	Madhya Pradesh	385.84
14	South Eastern Coalfields Ltd. (SECL)	Ambika OC	Chhattisgarh	6.28
15	SECL	Rampur Batura OC	Madhya Pradesh	4.65
16	SECL	Durgapur OC	Chhattisgarh	251.84
17	SECL	Ketki UG	Chhattisgarh	208
18	SECL	Madannagar OC	Chhattisgarh	982.60
19	SECL	Pelma OC	Chhattisgarh	390.73
20	SECL	Porda Chimtapani	Chhattisgarh	183.03
21	SECL	Batura West OC	Madhya Pradesh	Nil
22	Mahanadi Coalfields Ltd. (MCL)	Siarmal OCP	Odisha	349.71

Further the following 19 coal mines have been recently auctioned for commercial mining under the provisions of Coal Mines (Special Provisions) Act, 2015 and the rules made thereunder as well as under the provisions of Mines and Minerals (Development and Regulation) Act, 1957 and the rules made thereunder:

Sl. No.	Block	Successful Bidder	Area (sq. km.)	Tentatively Estimated Green Cover from Forest Survey of India Map (%)	Forest Area (in Ha) as per Mining Plans submitted by prior allottee
1	Bandha	EMIL Mines and Mineral Resources Ltd.	18.5	40	Not Available
2	Brahmadaha	The Andhra Pradesh Mineral Development Corporation Ltd.	0.87	--	Nil
3	Chakla	Hindalco Industries Limited	8.63	--	550
4	Dhirauli	Stratatech Mineral Resources Private Ltd.	26.72	55	Not Available
5	Gare Palma IV /1	Jindal Power Limited	10.15	--	91.179
6	Gare Palma IV /7	Sarda Energy and Minerals Ltd.	4.82	5	Nil
7	Gondulpara	Adani Enterprises Limited	4.1	--	176
8	Gotitoria East	Boulder Stone Mart Private Ltd.	1.12	--	98.85
9	Gotitoria West		2.04	--	
10	Marki Mangli II	Yazdani International Private Ltd.	3.4	--	111.8
11	Radhikapur East	EMIL Mines and Mineral Resources Ltd.	10.16	--	218.9
12	Radhikapur West	Vedanta Ltd.	10.29	--	84.7949

13	Rajhara North (Central & Eastern)	Fairmine Carbons Private Ltd.	1.09	--	Nil
14	Sahapur East	Chowgule and Company Private Ltd.	6.59	--	9.199
15	Sahapur West	Sarda Energy and Minerals Ltd.	6.19	--	35.263
16	Takli Jena Bellora North & South	Aurobindo Realty and Infrastructure Private Ltd.	9.36	0	--
17	Urma Pharitola	d.	9.76	15	Not Available
18	Urtan	JMS Mining Private Ltd.	3.79	0	Not Available
19	Urtan North		4.77	--	Nil

(d): Currently, coal accounts for approximately 55% of the country's primary energy consumption and CIL accounts for about 83% of country's coal production.

Appendix - VI

LOK SABHA SECRETARIAT
COMMITTEE ON GOVERNMENT ASSURANCES
MEMORANDUM No. 41

Subject: Request for dropping of Assurance given in reply to Unstarred Question No. 4164 dated 19.02.2014, regarding "Law of Torts."

On 19 February, 2014, Shri J.M.Aaron Rashid, M.P., addressed an Unstarred Question No. 4164 to the Minister of Law and Justice. The text of the Question alongwith the reply of the Minister is as given in the Annexure.

2. The reply to the Question was treated as an Assurance by the Committee and required to be implemented by the Ministry of Law and Justice (Legislative Department) within three months from the date of the reply but the Assurance is yet to be implemented.

3. The Ministry of Law and Justice (Legislative Department) vide O.M. No. 21 (3)/2014-Leg.III dated 16 March, 2017 had requested to drop the Assurance on the following grounds:-

"That the proposal to consolidate/ codify the law relating to Torts is under the examination of the Law Commission and the Commission is yet to make a recommendation in this regard. Since no time frame is fixed for the submission of the Report of the Law Commission, it may not be possible to fulfill the Assurance."

4. The above request of the Ministry was not acceded to by the Committee at their sitting held on 24.01.2018. The Committee accordingly presented their Eighty-Second Report (16th Lok Sabha) on 09 August, 2018 and directed the Ministry to impress upon the Law Commission to get the Report submitted and then codify the law relating to Torts and fulfill the Assurance at the earliest.

5. However the Ministry of Law and Justice (Legislative Department) vide O.M. No. 21(3)/2014-Leg.-III dated 02 September, 2022 has again requested to drop the Assurance on the following grounds:-

"The Law Commission informed that the two projects namely (i) consolidate/codify law relating to Torts(ii) Legal provisions for civil liability and insurance in the case of manmade disasters; class-action suits were taken up for study by the Law Commission of India and are still pending. The 22nd Law Commission has been constituted but the Chairman and Members are yet to be appointed. The subject matter will be placed before the 22nd Law Commission for consideration on appointment of Chairman and Members of the Commission. Thereafter, Law Commission will make its recommendations. On the basis of the recommendations the Government will take appropriate steps for the implementation of the report. The Law Commission may take some more time for submitting its report and no time frame can be fixed for the submission of the report of the Law Commission."

6. In view of the above, the Ministry, with the approval of Minister of Law and Justice, has requested the Committee to drop the Assurance.

The Committee may Re-consider.

DATED:- 17/05/2023

NEW DELHI:

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LOK SABHA

UNSTARRED QUESTION NO: 4164

ANSWERED ON:19.02.2014

LAW OF TORTS

J.M. AARON RASHID

(a)whether the country has an effective law of torts to provide relief to persons who have suffered from harm from the wrongful acts of others;

(b)if so, the details thereof and if not, the reasons therefor; and

(c)the steps being taken by the Government to codify the law of torts to protect the interest of victims of man-made disasters'?

Will the Minister of LAW AND JUSTICE be pleased to state:-

ANSWER

MINISTER OF LAW AND JUSTICE AND COMMUNICATIONS AND INFORMATION
TECHNOLOGY
(SHRI KAPIL SIBAL)

(a): No, Madam.

(b)& (c) : In order to codify the law relating to Torts, a reference was made by the Central Government to the Law Commission of India to make its recommendations/report.

The Law Commission of India is yet to submit its recommendations/report.

LOK SABHA SECRETARIAT
COMMITTEE ON GOVERNMENT ASSURANCES BRANCH
MEMORANDUM No. 42

Subject: Request for dropping of Assurances given in replies to (i) Unstarred Question No. 1390 dated 26.07.2016 regarding "Revival of Instrumentation Limited"; (ii) Starred Question No. 262 dated 21 March, 2017 (Supplementary by Shri M.B. Rajesh, M.P.) regarding "Revival of Closed PSUs/Industrial Units"; and (iii) Starred Question No. 258 dated 13.03.2018 regarding "Instrumentation Limited Palakkad".

The above mentioned Questions were asked by various MPs to the Minister of Heavy Industries. The texts of the Questions along with the replies of the Minister are as given in the Annexures (i), (ii) and (iii).

2. The replies to the Questions were treated as Assurances by the Committee and required to be implemented by the Ministry of Heavy Industries within three months from the date of replies but the Assurances are yet to be implemented.

3. The Ministry of Heavy Industries *vide* O.M. No. 2(3)/2016-PE-VIII/CPSE-III(e-10427) dated 04 October, 2022 has requested to drop the Assurances on the grounds placed at Annexure.

4. The Ministry, with the approval of the Minister of Heavy Industries, has requested the Committee to drop the Assurances.

The Committee may consider.

Dated:- 17/05/2023

New Delhi

Annexure

"The Union Cabinet on 30.11.2016 approved the closure of the Kota Unit of Instrumentation Limited and gave 'in principle' approval for the transfer of Palakkad Unit of Instrumentation Limited to the Government of Kerala (GoK). The Kota Unit of IL closed on 18.04.2017.

The GoK constituted a High Level Committee headed by the Chief Secretary of the GoK to work out the modalities of the transfer of Palakkad Unit. Based on the deliberations, a tripartite Memorandum of Understanding (MoU) was signed by Government of India, Department of Heavy Industries (now MHI), Government of Kerala, Department of Industry and Instrumentation Limited on 16.11.2018 defining the modalities of transfer of Palakkad Unit to the Government of Kerala as a 'going concern'.

After the signing of the MoU, while the required assessment of Net Asset Value (NAV) of the Palakkad Unit as on 30.09.2018 was underway, it was learnt that the High Level Committee had not taken into consideration the value of land owned by Palakkad Unit, measuring 566.30 acres, assigned on registry by GoK to Instrumentation Limited for the establishment of Precision Instrumentation Project at Pudukkottai Kerala, which has material bearing on the transfer modalities.

As such, MHI informed GoK that the value of aforementioned land asset requires to be re-assessed before arriving at the Net Asset Value of the Palakkad Unit as the valuation was based on an erroneous assumption about the nature of the title of the land. It is essential that this matter be mutually resolved through discussion based on extant rules. However, the Government of Kerala has been continuously insisting on the fact that the land was transferred to the Instrumentation Limited in 1964 at free of cost and as such, the value of the land cannot be taken into account while calculating the NAV. The value of this land has not yet been assessed due to reluctance of the Government of Kerala to discuss the matter.

It is pertinent to mention here that this Ministry has past precedents for similar instances wherein the land in possession of CPSEs has been transferred to the State Government in lieu of compensation.

(i) In 2018, 181.83 acres of leasehold land of IL Kota Unit at Kota and 10.59 acres (0.59 acres free hold and 10 acres of leasehold land) at Sitapura, Jaipur transferred back to the Government of Rajasthan in lieu of a waiver of a loan of Rs.136.49 crores by GoR to IL.

(ii) In 2018, The Government of Haryana approved the proposal for taking over/back 446 acres of land of the HMT, Pinjore for a total consideration of Rs.249 crores. This land was originally given free of cost to HMT by the Punjab Government.

The process of transfer of Palakkad Unit of IL to GoK has not progressed due to reluctance of GoK to discuss the matter related to valuation of land owned by IL Palakkad. Therefore, these Assurances are not likely to be implemented/ fulfilled in the near future."

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF HEAVY INDUSTRY

LOK SABHA
UNSTARRED QUESTION NO.1390
TO BE ANSWERED ON 26.07.2016

Revival of Instrumentation Ltd.

1390. SHRI MULLAPPALLY RAMACHNADRAN:
SHRI M.B. RAJESH:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the State Government of Kerala has informed the Government regarding their decision to take over Instrumentation Ltd., Palakkad in Kerala;
- (b) if so, the details thereof and the reaction of the Government thereto; and
- (c) the progress made so far in this regard along with the time by which the takeover is likely to be completed?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC
ENTERPRISES (SHRI BABUL SUPRIYO)

(a): Yes, Madam, the state Government of Kerala has conveyed in principle approval for taking over Instrumentation Ltd., subject to the assessment of the assets and liabilities

(b): A request was made to Government of Kerala (GoK) to consider the option of taking Palakkad Unit of Instrumentation Limited (IL). GoK has given "in principle" approval for taking over Palakkad unit of IL subject to assessment of assets & liabilities.

(c): The modalities for takeover of Palakkad Unit of IL by GoK is being worked out by a committee with representatives of Government of Kerala, Central Government & Instrumentation Ltd.

Annexure-II

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF PUBLIC ENTERPRISES

LOK SABHA

STARRED QUESTION No. *262
TO BE ANSWERED ON 21st March, 2017

Revival of Closed PSUs/Industrial Units

*262. Shri Syama Charan Gupta:

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government has any scheme or action plan to protect sick public sector undertakings and for revival/ rejuvenation of PSUs/industrial units which have been closed down;
- (b) if so, the details thereof indicating the details of the PSUs/industrial units where revival plan is being implemented, State and location-wise including Naini in Allahabad;
- (c) the action taken by the Government to provide means of livelihood to the workers employed in the sick/closed down PSUs/industrial units including in Naini, Allahabad; and
- (d) whether the rising dues of the workers in these units is leading to unrest among the workers and if so, the corrective steps being taken by the Government in this regard?

ANSWER

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
(SHRI ANANT G. GEETE)

(a) to (d): A statement is laid on the Table of the House.

Statement referred to in Lok Sabha Starred Question No.*262 for reply on 21.3.2017 on "Revival of Closed PSUs/Industrial Units"

(a) & (b): Central Public Sector Enterprises (CPSEs) function under the administrative control of various Ministries/Departments. The concerned administrative Ministry/ Department is responsible for revival/rejuvenation of sick CPSEs/Units including those located in Naini, Allahabad which have been closed down.

Department of Public Enterprises (DPE) deals with policy issues applicable to CPSEs. DPE, as a nodal Department of CPSEs has, inter alia, issued guidelines for revival and restructuring of sick/incipient sick and weak CPSEs on 29.10.2015 which are administered and implemented by the administrative Ministries/Departments in respect of CPSEs functioning under their control. As per the guidelines issued on 29.10.2015, the concerned administrative Ministries/ Departments are responsible to monitor the performance of the CPSEs and take remedial steps by formulating revival/restructuring/ disinvestment/closure plans for CPSEs and after obtaining the approval of competent authority, implement the plans.

As far as the Department of Heavy Industry (DHI) is concerned, it has been undertaking appraisal of the status of each CPSE on case to case basis and the ones having profitability potential are supported to improve their performance while the chronically sick and loss making companies are closed down with attractive compensation to the employees. The details of approvals of the Government in respect of CPSEs under the administrative control of Department of Heavy Industry are given in Annex-I.

(c): The interests of the employees are kept in view by the administrative Ministry/Department while formulating revival/restructuring plans which include provision of VRS, settlement of employee related dues, statutory dues, etc. The guidelines issued by DPE for time bound closure of CPSEs on 07.9.2016, inter alia, provides for payment of VRS at 2007 notional pay scale. Further, the Counselling, Retraining & Redeployment (CRR) Scheme of the Government provides opportunities of self/wage employment to the employees or their dependents separated under Voluntary Retirement Scheme (VRS)/ Voluntary Separation Scheme (VSS) or retrenched due to closure/restructuring of the CPSEs. The Scheme aims at providing short duration skill development/ entrepreneurship development training programmes to equip the beneficiaries for self/ wage employment.

(d): DPE does not maintain the data centrally on the dues of the workers in these units. As far as dues of workers in CPSEs/ units under DHI are concerned, the details are at Annex-II. DPE has no information on unrest among the workers due to their dues. However, there are no reports of labour unrest in the CPSEs/Units under closure functioning under DHI.

Annex-I referred to in part (a)&(b) in reply to Lok Sabha Starred Question No.262 for reply on 21.3.2017

PART A:

Status of closure of CPSEs

S. No.	Name of CPSEs	Date of Decision	Current Status
1.	HMT Bearings Ltd.	06.01.2016	All employees of the these companies have been relieved through VRS/VSS except 146 employees of Ranibagh Unit of HMT Watches Ltd. who moved to High Court and obtained stay on closure of the company. Matter is subjudice.
2.	HMT Watches Ltd.		
3.	HMT Chinar Watches Ltd.		
4.	Tungabhadra Steel Products Ltd.	22.12.2015	VRS completed with all employees relieved and dues settled.
5.	Hindustan Cables Ltd.	28.09.2016	All employees of HCL (except 125 employees of Naini Unit, Allahabad) relieved on VRS. Naini Unit has been transferred to HAL with 125 employees.
6.	Hindustan Photo Films Mfg. Co. Ltd.	28-02-2014	466 employees have been relieved through VRS and 167 employees are still on the rolls of the company. The matter of appointment of Official Liquidator was last heard on 1 st and 2 nd March, 2017 in the Hon'ble High Court of Madras. Matter is subjudice.
7.	HMT Ltd. (Tractor Division)	27.10.2016	Government has approved closure of HMT Tractor Division of HMT Ltd. with attractive VRS / VSS package at 2007 notional pay scales to its employees. An Amount of Rs.303.68 Cr. has been released to the company on 19.1.2017 for VRS/VSS purpose. An additional fund amounting to Rs.240 Cr. was released to the company on 10.2.2017 for VRS/VSS.
8.	Instrumentation Ltd. (Kota Unit)	30.11.2016	Government has approved closure of Kota Unit of Instrumentation Ltd. with attractive VRS/VSS package at 2007 notional pay scales to employees of Kota Unit of Instrumentation Ltd. including the payment of pending salary, statutory dues etc., which amounts to approximately Rs.438 crore. Accordingly, VRS/VSS for Kota Unit's employees has been opened on 8 th December, 2016 upto 18 th March, 2017.

PART B:

Strategic Disinvestment of CPSEs:

Government, on 27.10.2016, has given in principle approval for strategic disinvestment/ merger of CPSEs under DHI as per below:

- (i) 100% disinvestment of Bridge & Roof Co. Ltd., Scooters India Ltd. (Lucknow), and Bharat Pumps & Compressors Ltd. (Naini, Allahabad)
- (ii) Disinvestment of 100% shareholding of the concerned CPSE in Hindustan Newsprints Ltd. to strategic buyer through two stage auction process.
- (iii) Units of Cement Corporation of India Ltd. to be disinvested where it is legally permissible to strategic buyer through two stage auction process.
- (iv) Merger of Engineering Projects (India) Ltd. with similarly placed CPSEs.

Annex-II referred to in part (d) in reply to Lok Sabha Starred Question No.262 for reply on 21.3.2017

Status of the dues in r/o CPSEs under closure

S. No.	Name of CPSEs	Current Status
1.	HMT Bearings Ltd.	All employees of the these companies have been relived through VRS/VSS except 146 employees of Ranibagh Unit of HMT Watches Ltd. who moved to High Court and obtained stay on closure of the company. Matter is subjudice. An amount of Rs. 427. 81 crore was approved by the Cabinet Committee on Economic Affairs (CCEA) towards VRS / VSS out of which, Rs. 381.24 crore has been released so far. Further, HMT Watches Ltd. has sought funds from DHI for payment of salary for the period from January, 2016 to March, 2017 of Rs.19.00 cr. (for 815 employees relieved between January to June, 2016 - Rs.10.70 crore and for 146 employees of Watch Factory Ranibagh who did not opt for VRS - 8.30 crore). In this regard, company has been asked to explore alternate measures including sale proceeds of movable assets to arrange at their own.
2.	HMT Watches Ltd.	
3.	HMT Chinar Watches Ltd.	
4.	Tungabhadra Steel Products Ltd.	VRS completed with all employees relieved and all dues settled.
5.	Hindustan Cables Ltd.	All employees of HCL (except 125 employees of Naini Unit, Allahabad) have opted for VRS. Naini Unit has been transferred to HAL with 125 employees. Amount of Rs. 250.98 crore has been released for VRS / VSS. Dues have been settled in all cases except 21 cases due to technical reasons.
6.	Hindustan Photo Films Mfg. Co. Ltd.	466 employees have been relieved through VRS and 167 employees are still on the rolls of the company. Matter is subjudice.
7.	HMT Ltd. (Tractor Division)	849 employees out 1001 have been relieved on VRS/VSS. An Amount of Rs.303.68 Cr. has been released to the company on 19.1.2017 for VRS/VSS purpose. An additional fund amounting to Rs.240 Cr. was released to the company on 10.2.2017 for VRS/VSS and the balance amount which is still to be released is Rs.175.04 Cr. Employee representatives have filed writ petition w/s Union of India, DHI and HMT Ltd. challenging order on closure of tractor unit. Hearing was held on 3.3.2017 and was adjourned to 20.3.2017. Ministry of Labour & Employment accorded permission of closure of units of Tractor

		Division. 152 employees did not opt for VRS/VSS and approached High Court against closure decision. High Court has granted stay against closure.
S. No.	Name of CPSEs	Current Status
8.	Instrumentation Ltd. (Kota Unit)	VRS/VSS for Kota Unit's employees has been opened on 8 th December, 2016 upto 18 th March, 2017. Government has approved an amount of Rs. 438 cr. approximately for the purpose of payment of pending salary, statutory dues etc. of its employees, which amounts to approximately Rs.438 crore. Further action to release the amount would be initiated when VRS/VSS is closed.

(Q.262)

श्री श्यामा चरण गुप्त : अध्यक्ष महोदय, क्या भारी उद्योग और लोक उद्यम मंत्री यह बताने की कृपा करेंगे कि सरकार के सरकारी क्षेत्र के रूग्ण उपक्रमों की संरक्षा और बंद पड़े सरकारी उपक्रमों/औद्योगिक इकाइयों के पुनरुद्धार/जीर्णोद्धार के लिए कोई योजना या कार्य योजना है? यदि हां, तो तत्संबंधी ब्यौरा क्या है और इलाहाबाद में नैनी सहित उन औद्योगिक इकाइयों का राज्य-वार और स्थान-वार ब्यौरा क्या है, जहां पुनरुद्धार योजना कार्यान्वित की जा रही है?

श्री अनन्त गंगाराम भीते: अध्यक्ष जी, माननीय सदस्य ने यहां पर लगभग मूल प्रश्न का ही निष्कर्ष किया है। मूल प्रश्न के सभी भागों के उत्तर लिखित रूप में दिये हुए हैं। लेकिन माननीय सदस्य ने विशेषकर नैनी के बारे में पूछा है, तो नैनी में डेवी इंडस्ट्री की तीन यूनिट्स हैं। यह सबाल लोक उद्यम विभाग से है, लेकिन भारी उद्योग मंत्रालय भी मेरे ही मंत्रालय के तहत आता है, उसमें से तीन उद्योग नैनी में हैं। इसमें एचसीएल की एक यूनिट है, जिसका हस्तांतरण हमने डिफेंस को किया है। उस हस्तांतरण का कार्य पूरा हो चुका है, इसलिए वह यूनिट डिफेंस द्वारा चलायी जायेगी। भारत पम्प्ट एंड काम्प्रेसर्स लिमिटेड के बारे में डिफेंस नेचरेस्टमेंट का प्रस्ताव है। उस दिशा में कार्यवाई आगे चल रही है। वहां स्ट्रक्चरल इंडिया लिमिटेड के लिए मामला न्यायालय में लम्बित है, इसलिए उस दिशा में कोई निर्णय नहीं किया गया है।

श्री श्यामा चरण गुप्त : महोदय, इलाहाबाद के नैनी सहित अन्यत्र स्थित रूग्ण एवं बन्द पड़े सरकारी उपक्रमों एवं औद्योगिक इकाइयों में कार्यरत कामगारों को आजीविका उपलब्ध कराने के लिए सरकार द्वारा क्या कार्यवाई की गयी है? क्या उक्त इकाइयों में कार्यरत कामगारों के बढ़ते बकाए का भुगतान न होने से उनमें असंतोष है? यदि हां, तो इस संबंध में सरकार द्वारा सुधार के क्या उपाय किए जा रहे हैं?

श्री अनन्त गंगाराम भीते: अध्यक्ष जी, जो कई वर्षों से बीमार उद्योग हैं, जो मेरे विभाग से संबंधित हैं, मैं उनके बारे में यहां पर जवाब दूंगा। सभी लोक उद्यम अलग-अलग मंत्रालयों के तहत आते हैं और विन्-मिन् मंत्रालय इस दिशा में अपने निर्णय लेते हैं। भारी उद्योग मंत्रालय के तहत आने वाले उद्योगों की सूची मैंने लिखित उत्तर में दी है। कुल ऐसे आठ उद्यम हैं, उनकी जानकारी लिखित रूप में मैंने दी है। उनको बन्द करते समय वीआरएस का एक अच्छा पैकेज देने का हमने निर्णय लिया है, इसलिए कर्मचारियों के बीच में कोई नाराजगी नहीं है। इन उद्यमों में कर्मचारी वर्ष 1997 की पे-स्केल्स पर नौकरी कर रहे थे, अब उनको हम वर्ष 2007 की पे-स्केल्स के आधार पर वीआरएस दे रहे हैं। इस तरह से हम उनको एक अच्छा पैकेज दे रहे हैं, इसलिए उनमें कोई नाराजगी नहीं है। जो कर्मचारी चाहते हैं कि उन्हें कहीं और सेजगार मिले, उनको हम प्रशिक्षण देने का काम भी करते हैं और उन्हें सेजगार के लिए सक्षम बनाते हैं।

श्री गौरव गोगोई : अध्यक्ष महोदया, पीएसयूज का एक सामाजिक दायित्व होता है कि वे रोजगार देते हैं और उन जगहों पर इंफ्रास्ट्रक्चर बनाते हैं, जहां पर निजी कंपनीज नहीं जाती हैं। पंडित नेहरू ने कहा था कि ये पीएसयूज आधुनिक भारत के मन्दिर हैं। पीएसयूज के रिफार्म्स के लिए वर्ष 2011 में रूंगटा कमेटी बनी थी। लगभग 50 पीएसयूज को कैसे रिफार्म किया जाए और उससे सबक सीखकर पूरे देश के सिका एंड क्लोज्ड पीएसयूज को कैसे रिफार्म कर सकते हैं, उसके बारे में उसने पूरी रणनीति बनाई है। मैं माननीय मंत्री जी से जानना चाहता हूं कि रूंगटा कमेटी की रिपोर्ट अब आपके पास है, क्या आप उस पर विचार करेंगे? उसके अनुसार असम में जो हिन्दुस्तान पेपर मिल है, जो कछार और नीगांव डिस्ट्रिक्ट्स में बहुत महत्वपूर्ण पेपर मिल है, जिससे वहां बहुत से लोगों को रोजगार मिलता है, उसके रियाइवल के लिए क्या आप एक स्पेशल पैकेज देंगे?

श्री अनन्त गंगाराम गीते: अध्यक्ष जी, रूंगटा कमेटी की रिपोर्ट में दिए गए सुझावों पर अमल करने का हम प्रयास कर रहे हैं। माननीय सदस्य असम से आते हैं। असम में हमारा लोक उद्यम हिन्दुस्तान पेपर कारपोरेशन लिमिटेड है, जिसकी दो यूनिट्स कछार और नीगांव में हैं। उसके रियाइवल का पैकेज हमने बनाया है और उसे कैबिनेट में प्रजेंट किया है। जल्दी ही यह रियाइवल पैकेज कैबिनेट से एप्रूव हो जाएगा।

SHRI M.B. RAJESH : Madam Speaker, I want to thank both the Union Government and the Government of Kerala for helping to save the Instrumentation Limited, Palakkad. It is a profit-making PSU but there are some uncertainties and delay related to the package as to who will bear the liability of Rs. 40 crore towards salary dues.

Will the hon. Minister assure this august House, in order to expedite the handing-over of IL, Palakkad, that the Government will take up the responsibility of the liability of Rs. 40 crore and expedite the matter?

श्री अनन्त गंगाराम गीते: अध्यक्ष जी, इंस्ट्रुमेंटेशन लिमिटेड की दो यूनिट्स हैं - कोटा और पालाकाड। इनमें से कोटा यूनिट बन्द करने का हमने निर्णय किया है। पालाकाड यूनिट के लिए मैं केंद्र की राज्य सरकार को धन्यवाद दूंगा, जिन्होंने इस यूनिट को टेक-ओवर करने का निर्णय लिया है। इस बारे में चर्चा चल रही है। मैं विश्वास दिलाता हूँ कि मुख्यमंत्री जी से चर्चा करके, राज्य सरकार से चर्चा करके हम इस बारे में सही समाधान निकालेंगे।

SHRI ANIL SHIROLE : Hon. Speaker, I want to ask the hon. Minister, through you, as to what steps have been taken by the Government to revive the Hindustan Antibiotics in Pune district and the result thereof.

श्री अनन्त गंगाशम गीते : माननीय अध्यक्ष जी, यह विषय सीधे मेरे मंत्रालय से जुड़ा हुआ नहीं है। लोक उद्यम के नाते हिन्दुस्तान एंटीबायोटिक्स मेरे पास आता है, लेकिन यह मानला एक अलग मंत्रालय कैमिकल एंड फर्टिलाइजर्स से जुड़ा हुआ है। मैं यह सवाल उनको रैफर कर देता हूँ।

श्री अरविंद सावंत : माननीय अध्यक्ष जी, मुझे नहीं लगता कि माननीय मंत्री महोदय जी के पास समाधान होगा, क्योंकि जब ये लोक उद्यम बंद होते हैं, यह ठीक है कि बी.आर.एस. देते हैं, अब उसकी जमीन में एनफ़ोर्मेंट होता होगा। उस भूमि का हम क्या करते हैं, पता नहीं है। क्या उसके कुछ एसेट्स को हम इस्तेमाल करते हैं या नहीं करते हैं और उसके नीचे जाने जाकर मैं यह पूछना चाहता हूँ कि जो पब्लिक सेक्टर यूनिट्स आज घाटे में हैं, उनमें दो चीजें होती हैं कि वे कुछ गलत नीतियों की वजह से, जैसे पूर्व की सरकार की गलत नीतियों की वजह से बी.एस.एन.एल और एन.टी.एन.एल घाटे में हैं, ये सरकार की गलत नीतियों की वजह से ही घाटे में गई हैं। जिस उद्योग से आपको बहुत सारा लाभ मिल रहा है, Some huge profit making units are there, क्या उसकी राशि से जो पब्लिक सेक्टर रिवाइव कर सकते हैं, उनको कुछ राशि बिना ब्याज के देकर क्या उनका पुनरुद्धार करने की कोशिश सरकार कर सकती है ? इसके अलावा मैं यह भी जानना चाहता हूँ कि उस भूमि में जो कंपनियाँ बंद पड़ी हुई हैं, उनमें एनफ़ोर्मेंट रोकने के बाद उसकी प्रॉपर्टी से क्या पैसा मिलता है या नहीं मिलता है?

श्री अनन्त गंगाशम गीते : माननीय अध्यक्ष जी, मैं सदस्य की पहली बात से पूरी तरह से सहमत हूँ। भारी उद्योग मंत्री होने के नाते मैं कहना चाहता हूँ कि यदि कोई उद्योग बंद होता है तो उसका आनंद होगा बिल्कुल स्वामायिक नहीं है। मेरे लिए वह दर्द और दुख की बात है। जो एसेट्स की बात माननीय सदस्य ने कही है, एसेट्स को हम पूरी तरह से प्रोटेक्ट करते हैं। उत्तरमें एनफ़ोर्मेंट नहीं होने देते हैं। तीसरे, जो उन्होंने यहां पर बात कही है, वह एक सुझाव है कि जो अच्छे बी.एस.यू.ए. हैं जो प्रॉफिट देते हैं तो क्या जो बीमार बी.एस.यू.ए. हैं, उनको वित्तीय सहायता क्या उनके द्वारा दी जा सकती है, यह सुझाव जो माननीय सदस्य ने दिया है, निश्चित रूप से इस विचार के बारे में हम सोचेंगे।

माननीय अध्यक्ष : श्री जोस.के.मणि जी, आप संक्षेप में प्रश्न पूछिए। केरल का प्रश्न हो चुका है।

SHRI JOSE K. MANI : Madam Speaker, in the answer, the hon. Minister has stated, "As far as the Department of Heavy Industry is concerned, the units having profitability potential are supported to improve their performance".

The Public Sector Undertaking, the Hindustan Newsprint Limited in my constituency is making profit since 1982, right from its inception, except for three years in which it incurred loss. During the last year also it made profit. But now the Government has taken a decision to privatise it. The Kerala State Assembly has passed a Resolution unanimously that this unit should not be privatised. There is a contradiction here. I am not against the units being closed which are in red. But a unit which is earning profit is being privatised. ... (Interruptions)

So, I would request the Government to protect HNL from being privatized. ... (Interruptions) I demand from the Minister to roll back that decision taken by the Government. ... (Interruptions)

HON. SPEAKER: All of you sit down. This is not the way.

... (Interruptions)

HON. SPEAKER: The Minister is answering.

श्री अनन्त गंगाराम गीते : माननीय अध्यक्ष जी, हिन्दुस्तान न्यूजप्रिंट के बारे में माननीय सदस्य ने जो प्रश्न यहां पर पूछा है, मैं बताना चाहूंगा कि यह एक प्रॉफिट मेकिंग पी.एस.यू. था और कुछ समय के लिए घाटे में रहा और अब फिर प्रॉफिट करने लगा है। लेकिन अधिकतर जिलने भी पी.एस.यूज, हमारे देश में बंद हो गये हैं, ये पिछले एक-दो साल की ये घटनाएं नहीं हैं। पिछले कई वर्षों से ये सारी इंडस्ट्रीज, उद्योग बीमार होते गये। बीमार होने के बाद ... (व्यवधान) आप पहले जवाब चुन लीजिए।

माननीय अध्यक्ष : यह तरीका ठीक नहीं है। आप सब बैठिए। बीमार तो हुए हैं न। बैठिए।

श्री अनन्त गंगाराम गीते : माननीय अध्यक्ष जी, पिछले कई वर्षों से बीमार होने के कारण हजारों करोड़ों रुपये नॉन-प्रोडक्टिव सरकार को उनको देने पड़ते थे। सरकार का नुकसान होवा था, इसलिए कुछ यूनिट जो नहीं चल सकते हैं, उन्हें बंद करने का हमने निर्णय किया है और कुछ यूनिट्स के बारे में डिस्इंवेस्टमेंट के बारे में सोचा है। यह प्रक्रिया शुरू हुई है। अभी तक अंतिम डिस्इंवेस्टमेंट नहीं हुआ है।... (व्यवधान)

HON. SPEAKER: Not like this. This is not the way. Please take your seats.

... (Interruptions)

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES,
DEPARTMENT OF HEAVY INDUSTRY

LOK SABHA
STARRED QUESTION NO.258
TO BE ANSWERED ON 13.03.2018

Instrumentation Ltd. Palakkad

258. SHRI M.B. RAJESH:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether both the Union Government and the State Government of Kerala have completed the formalities for the takeover of profit making unit of Instrumentation Ltd. (IL), Palakkad;
- (b) if so, the details including the terms and conditions and timeline of the takeover;
- (c) whether the closure of Kota unit of IL has been completed; and
- (d) if so, the amount spent on settlement of the dues of the employees of IL, Kota unit?

ANSWER

MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
(SHRI ANANT G. GEETE)

(a) to (d): A Statement is laid on the table of the House.

STATEMENT

Statement referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No. 258 for 13.03.2018 asked by Shri M.B. Rajesh regarding "Instrumentation Ltd. Palakkad"

(a) & (b): No Madam. The formalities for transfer of Instrumentation Ltd. (IL), Palakkad to Government of Kerala are in progress. The methodology and terms and conditions for transfer of Instrumentation Ltd. (IL), Palakkad are under discussion with Government of Kerala, but are yet to be finalized.

(c) & (d): All the employees on roll in the Kota Unit of Instrumentation Limited have been given VRS/VSS as on 18.04.2017 and all the liabilities pertaining to the employees are settled. An amount of Rs. 429.39 Cr. Was incurred towards settlement of employees liabilities of Instrumentation Ltd., Kota.

LOK SABHA SECRETARIAT
COMMITTEE ON GOVERNMENT ASSURANCES BRANCH
MEMORANDUM No. 43

Subject: Request for dropping of Assurance given in reply to Unstarred Question No. 1860 dated 14.03.2022 regarding "Mental Health of Students".

On 14 March, 2022, Shri Parvesh Sahib Singh Verma and Shri Arvind Ganpat Sawant, M.Ps., addressed an Unstarred Question No. 1860 regarding "Mental Health of Students" to the Minister of Education. The text of the Question alongwith the reply of the Minister is given in the Annexure-I.

2. The reply to the Question was treated as an Assurance by the Committee and required to be implemented by the Ministry of Education (Department of School Education & Literacy) within three months from the date of reply but the Assurance is yet to be implemented.

3. The Ministry of Education (Department of School Education & Literacy) vide O.M. F. No. 4-4/2022-Sch.4 dated 07 September, 2022 has requested to drop the Assurance on the ground placed at Annexure.

4. The Ministry, with the approval of the Minister of State in the Ministry of Education, has requested the Committee to drop the Assurance.

The Committee may consider.

Dated:- 17/05/2023

New Delhi

Annexure

*According to para 4.30 of National Education Policy (NEP), 2020, the formulation of a new and comprehensive National Curriculum Framework for School Education (NCFSE), will be undertaken by the NCERT based on the principles of the National Education Policy, 2020, front-line curriculum needs, and after discussion with all stakeholders including State Governments, Ministries, relevant Departments of the Central Government, and other expert bodies, and will be made available in all regional languages. The NCFSE document shall henceforth be revisited and updated once every 5-10 years, taking into account front-line curriculum.

Para 27.1 of NEP, 2020 provides that any policy's effectiveness depends on its implementation, such implementation will require multiple initiatives and actions, which will have to be taken by multiple bodies in a synchronized and systematic manner. Furthermore, as per para 27.3 of NEP, 2020, the implementation of NEP, 2020 to be completed in the decade of 2030-40.

The matter has been examined in pursuance of the new NEP, 2020 announced by the Government and it has been decided to prepare a new National Curriculum Framework for School Education (NCFSE). It has been decided that the NCF should be framed by incorporating and integrating the local & indigenous flavour from across the country through wider consultation. Accordingly all States/UTs have been requested to develop the State Position Papers which would contribute to the preparation of National Curriculum Framework.

This Ministry has constituted the National Steering Committee (NSC) for development of National Curriculum Frameworks (NCFs) on 21.09.2021. Hence, the process for preparation of the new NCFs has already been initiated. The entire process is likely to take a considerable time. However, the entire process will be completed as per the time-lines given in the NEP as mentioned above.*

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA
UNSTARRED QUESTION NO. 1860
TO BE ANSWERED ON 14.03.2022

Mental Health of Students

1860. SHRI PARVESH SAHIB SINGH VERMA:
SHRI ARVIND GANPAT SAWANT:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has undertaken research to assess the situation of stress and depression among the students, both in schools and universities and if so, the details thereof, State-wise;
- (b) if not, the reasons therefor;
- (c) whether there are any studies done by the Government to compare the mental health status of students in the country and those from other countries and if so, the details thereof;
- (d) whether there is a resolution in the pipelines to tackle stress and depression among the students, which can help accommodate students' mental health needs in various streams of education and if so, the details thereof and the plan prepared in this regard;
- (e) the details about the performance of the Central Mental Health Authority during the last three years;
- (f) whether the Government has issued guidelines to States concerning inclusion of mental healthcare in schools and if so, the details thereof and if not the reasons therefor; and
- (g) whether the Government proposes to include mental health in school curriculum to reduce stigma attached to mental health problems and if so, the details thereof including the time by when the same is likely to be done?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)

- (a) & (b): The Ministry of Health and Family Welfare have informed that as per the National Mental Health Survey, 2016, the prevalence of mental disorders in adults over the age of 18 years is about 10.6%. The prevalence of mental disorders in the age group of 13-17 years is 7.3%.

(c): No, Sir.

(d) The Ministry of Education has undertaken a proactive initiative, named, 'Manodarpan', covering a wide range of activities to provide psychosocial support to students, teachers and families for Mental Health and Emotional Wellbeing during the COVID outbreak and beyond. A Working Group, having experts from the fields of education, mental health and psychosocial issues as its members, has been set up to monitor and promote the mental health issues and concerns of students and to facilitate providing of support to address the mental health and psychosocial aspects during and after COVID-19, through counselling services, online resources and helpline.

Under the Manodarpan initiative a Web page (URL: <http://manodarpan.education.gov.in>) has been created on the Ministry of Education website carrying advisory guidelines, Frequently Asked Questions (FAQs), Practical tips, posters, videos, do's and don'ts for students, teachers/faculty and families for psychosocial support have been uploaded on the Web-page. Handbook on Mental Health & Wellbeing- A perspective; Handbook on 21st century skills for school students and a national level directory of counsellors have been uploaded on the Manodarpan web page. A national level directory of counselors has also been uploaded on the webpage. Regular Webinars are organized under the aegis of Manodarpan on mental health and wellbeing of children

A National Toll-free Helpline (8448440632) for a country-wide outreach to students from schools, colleges and universities to provide them tele-counselling to address their mental health and psychosocial issues during and after the COVID-19 situation has been set up. The National Toll-free helpline has been functional since 21st July, 2020. Tele-counselling has so far been provided to more than 19800 callers since the launch of the toll-free helpline.

NCERT has started 'NCERT Counselling Services for School Children' in April, 2020 to help school students across the country share their concerns. This service is provided free of charge by about 270 counsellors across different regions of the country. Live interactive sessions on 'SAHYOG: Guidance for Mental Wellbeing of Children' are telecast on 12 PM eVidya DTH-TV

channels for classes 1 to 12. To handle stress and anxiety, recorded videos on Yoga are telecast through 12 DTH TV channels with effect from 1st September, 2020 from Classes 1 to 12 and also digital resources are made available in digital platforms, i.e., DIKSHA.

Under the aegis of the School Health Programme under Ayushman Bharat, NCERT has developed a comprehensive package titled "Training and Resource Material: Health and Wellness of School-going Children". A specific module has been included on "Emotional Well-being and Mental Health", which has activities related to the mental health and well-being of students and teachers.

The Central Board of Secondary Education (CBSE) provides pre and post examination tele-counselling facilities through centralized toll-free helpline. Due to the corona pandemic, CBSE started an additional Toll-Free Tele Helpline on CORONA VIRUS safeguards for students. The Board has published material on how to be stress free. Audio-visual presentations on issues affecting mental health during this crisis were made available on official YouTube and Facebook handles of CBSE.

Further, to address the burden of mental disorders, the Government of India is supporting implementation of the District Mental Health Programme (DMHP) under the National Mental Health Programme in 704 districts of the country for detection, management and treatment of mental disorders/ illness with the major components of counselling in schools and colleges, work place stress management, life skills training, suicide prevention services and Information, Education and Communication (IEC) activities for generation of awareness and removal of stigma associated with Mental illness.

(e) The Government has constituted the Central Mental Health Authority (CMHA) under the Mental Healthcare Act, 2017. Central Mental Health Authority & State Mental Health Authority (SMHA) are meant for regulation & co-ordination of mental health services under the central & state governments respectively. 28 states have established the SMHA, 16 states have established State Mental Health Review Boards and 18 states have created State Mental Health Fund. Four meetings of the CMHA have already been held.

(f) Education being a subject in the Concurrent list of the Constitution and majority of schools are under the jurisdiction of State/Union Territory (UT) Governments, it is for the respective State/UT Government to take appropriate action to include mental healthcare in their schools.

(g) As per the perspectives of the NEP 2020, NCERT has initiated the development of four National Curriculum Frameworks, viz, in the area of School Education, Early Childhood Care and Education, Teacher Education and Adult Education. In view of providing inputs to these curriculum frameworks, 25 National Focus Groups have been constituted. Among these two Focus Groups- Health and well-being, yoga, sports and fitness and also guidance and counselling cover the social, emotional and mental health.

LOK SABHA SECRETARIAT
COMMITTEE ON GOVERNMENT ASSURANCES BRANCH
MEMORANDUM No. 44

Subject: Request for dropping of Assurance given in reply to Unstarred Question No. 72 dated 19.07.2021 regarding "Ownership of FPIs".

On 19 July, 2021, Smt. Mahua Moitra, M.P., addressed an Unstarred Question No. 72 regarding "Ownership of FPIs" to the Minister of Finance. The text of the Question alongwith the reply of the Minister is given in the Annexure.

2. The reply to the Question was treated as an Assurance by the Committee and required to be implemented by the Ministry of Finance (Department of Economic Affairs) within three months from the date of reply but the Assurance is yet to be implemented.

3. In this regard, the Ministry of Finance (Department of Economic Affairs) vide O.M. F. No. 2/3/ECB/2021 dated 13 January, 2023 has stated as under:-

'As the investigations by Directorate of Revenue Intelligence (DRI) are held up as it is not able to execute its Letters Rogatory for obtaining information from foreign authorities. Similarly, Securities and Exchange Board of India (SEBI) is not able to complete its investigation due to unavailability of certain information from foreign securities market regulators. Further, as the DRI and SEBI are not able to complete investigations, Committee on Government Assurances (CoCGA) is requested to treat this Assurance as "dropped" as the same cannot be fulfilled in a time bound manner due to issues involved in investigations, and that the completion report shall be submitted once investigations are complete.'

4. In view of the above, the Ministry, with the approval of the Minister of State in the Ministry of Finance, has requested the Committee to drop the Assurance.

The Committee may consider.

Dated:- 17/05/2023

New Delhi

MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS
LOK SABHA

QUESTION NO. 72

TO BE ANSWERED ON MONDAY 19, JULY 2021/Ashadha 28, 1943 (Saka)

Ownership of FPIs

72: Shrimati Mahua Moltra, MP

Will the Minister of FINANCE be pleased to state :

- (a) The details of ultimate beneficial ownership of Foreign Portfolio Investors (FPIs) owning stake in Adani Group companies given the market cap of Adani Group Companies, the ownership of strategic assets, and for the benefit of retail investors;
- (b) Whether the FPIs and/or Adani entities are under investigation by SEBI, IT, ED, DRI, MCA for suspicious transactions and if so, the details thereof and if not, the reasons therefor;
- (c) Whether it is not a fit case to seize the assets first under PMLA and investigate thoroughly and if so, the details thereof;
- (d) Whether the people of the Monterosa Group, AlastairGuggenbuhl-Even, Eric Widmer, Martinde Quevain, Florian Linner are under investigation by the agencies at all and if so, the details thereof; and
- (e) Whether it is a fact that three funds namely ALBULA INVESTMENT FUND LTD, CRESTA FUND LTD, APMS INVESTMENT FUND LTD are in the SEBI frozen list of May and 15th June but a clarification is issued by NSDL that these accounts are not frozen in the case of Adani companies and if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR FINANCE
(SHRI. PANKAJ CHAUDHARY)**

- (a) Six companies of the Adani Group are listed and traded on recognized stock exchanges in India. The holding of Foreign Portfolio Investors (FPIs) in these companies is based on day to day trading of shares and thus dynamic.

Based on information shared by SEBI, the details of ultimate beneficial owners of FPIs owning stake in the six companies as on June 30, 2021 is enclosed at **Annexure I**.

(b) Yes Ma'am. SEBI is investigating some Adani Group companies with regard to compliance with SEBI Regulations. Further, the Directorate of Revenue Intelligence (DRI) is investigating certain entities belonging to the Adani Group of Companies under laws administered by it.

As far as investigation under Income Tax Act, 1961 is concerned, disclosure of information regarding specific taxpayer is prohibited except as provided under Section 138 of Act. No such investigation is going on in the Enforcement Directorate (ED).

(c) As stated at (b), the Enforcement Directorate is not carrying out any such investigation.

(d) No, ma'am.

(e) In a matter pertaining to issuances of Global Depository Receipt (GDR) by certain Indian listed companies, SEBI vide Order dated June 16, 2016 had directed depositories to freeze particular beneficiary accounts of certain FPIs including Albula Investment Fund Ltd., Cresta Fund Ltd., and APMS Investment Fund Ltd. However, no Order in respect of other beneficiary accounts of these three FPIs has been passed by SEBI.

Name of Company: ADANI TOTAL GAS		
Sr. No.	Name of FPI	Name of Ultimate Beneficial Owner (UBO)/ Senior Management Official (In case no BO identified)
1	BNP PARIBAS ARBITRAGE	Jacques Vigner; Nicolas Marqne
2	NEW LEAINA INVESTMENTS LIMITED	Margaret Sjak Shie-Sankatsing; Jan Scheelings; Collin de Wit
3	UNIVERSAL-INVESTMENT-GESELLSCHAFT MBH ON BEHALF OF BAYVK A3-FONDS	Michael Reinhard; Jan Mark Lees; Frank Franz Egglhoff; Katja Muller; Stephan Matthias Scholl; Axel Vespermann; Markus Neubauer; Stefan Rockel
4	AMP CAPITAL FUNDS MANAGEMENT LIMITED AS TRUSTEE FOR THE AMP EMERGING MARKETS INDEX FUND	Adam Michael Tindall
5	MONETARY AUTHORITY OF SINGAPORE	NA- CAT 1 - GOVT / MULTILATERAL / EXEPMT
6	GOVERNMENT OF SINGAPORE	NA- CAT 1 - GOVT / MULTILATERAL / EXEPMT
7	MACKENZIE MAXIMUM DIVERSIFICATN EMERGING MARKETS INDEX ETF	TERRY ROUNTES
8	FRANKLIN TEMPLN ETF TR FRANKLIN LIBERTYQ EMERGING MKTS ETF	MATTHEW TECUMSEH HINKLE
9	STATE STREET MSCI ACWI MINIMUM VOLT INDEX NON LENDING QIB FD	ELLEN M. NEEDHAM
10	LOMBARD ODIER AST MT SWTZERLD SA BO SYN ACT MARCHE EME PASSIF	1-PATRICK ODIER 2-ANNIKA FALKENGREN 3-CHRISTOPHE HENTSCH 4-HUBERT KELLER 5-DENIS PITTET 6-FREDERIC ROCHAT 7-ALEXANDER ZELLER
11	BLACKROCK COLLECTIVE INVT FDS ISHARES EMERG MKTS EQ IND FD UK	1. MARTIN COOK 2. ADRIAN LAWRENCE 3. ROBERT HAYES 4. GRAHAM BAMPING
12	SSGA SPDR ETFS EUROPE I PUB LTD CO SPDR MSCI EMR MKTS UCITS ETF	TOM FINLAY
13	SPDR MSCI EMERGING MARKETS FOSSIL FUEL RESERVES FREE ETF	ELLEN M. NEEDHAM
14	BLACKRCK GL INDEX FDS ISHARES EMER MKTS EQ INDEX FD LU	1-PAUL FREEMAN 2-MICHAEL GRUENER 3-ROBERT HAYES 4-FRANCINE KEISER 5-BARRY O'DWYER 6-GEOFFREY RADCLIFFE
15	ST JAMES S PLACE QL EQ UNIT TR MD BY BLACKROCK INV MGT UK LTD	ANDREW MARTIN CROFT
16	BOC PRUDENTIAL MSCI AC ASIA PACIFIC EX JAPAN INDEX FUND	LEE YUI LEUNG
17	XTRACKERS IE PLC XTRACKERS MSCI EMERGING MARKETS UCITS ETF	1-ALEXANDER GEORGE MCKENNA 2-TOM MURRAY 3-MICHAEL WHELAN 4-GERRY GRIMES
18	FRANKLIN LIBERTYSHRS ICAV FRKN LIBERTYQ EMER MKTS UC ETF	WILLIAM JACKSON
19	ST JAMES S PLACE STRATEGIC MGD UN TR MD BY THREADNEEDLE AM LTD	ANDREW MARTIN CROFT

20	STICHTG BEDRIJFSTAKPENSIOENFND VRHT SH AFWRKGS ENCLASZTBEDRIJF	1-DIRK JOHAN VIS 2-MARIA BERNARDINA
21	THE REGENTS OF THE UNIV OF CALIFORNIA STATE STREET GL ADV	1. JAGDEEP SINGH BACHHER 2. ARTHUR RIBEIRO GUIMARAES
22	FRANKLIN LIBERTYQT EMERGING MARKETS INDEX ETF	DUANE GREEN
23	FRANKLIN TEMPLETON ETF TRUST FRANKLIN FTSE INDIA ETF	MATTHEW TECUMSEH HINKLE
24	FRANKLIN TEMPLETON ETF TRUST FRANKLIN FTSE ASIA EX JAPAN ETF	MATTHEW TECUMSEH HINKLE
25	BOARD OF PENSIONS OF EVANGELICL LUTHERAN CHURCH IN AMERICA	JAMES VOS
26	CF DY EMERGING MARKETS STOCK INDEX FUND	RICHARD KLINGMAN
27	GOLDMAN SACHS FDSII GOLDMN SCH MLTMNG EM MK EQ PF LAZARD AMLTD	GLENN THORPE
28	VANGUARD TOTAL WORLD STOCK INDEX FUND	JOHN BENDL
29	VANGUARD FTSE ALL WRLD EX US IND FD A SR VGD INTL EQ IND FDS	JOHN BENDL
30	VANLCK VECTORS MSCI MULTIFACTOR EMER MKTS EQ ETF	1-JAN VAN ECK 2-ARIAN NEIRON
31	VANGUARD INVTS FDS ICVC VNGURD FTSE GL ALL CAP INDEX FD	JOHN BENDL
32	UBS US GROUP TRUST	1-IGOR LASUN 2-JOHN KRIEG
33	FRANKLIN LIBERTYSHRS ICAV FRK LBRTYQ AC ASIA EXJAPAN UCITSETF	WILLIAM JACKSON
34	GUIDEMARK EMERGING-MARKETS FUND	1. DAVID DUNFORD 2. PAUL FEINBURG 3. DENNIS SCHMAL
35	TOBAM EMERGING MARKETS FUND	T. RICHARD KEYES
36	BMO MSCI EMERGING MARKETS INDEX ETF	ROSS KAPPELE
37	LYIP SSGA EMERGING MARKETS EQUITY INDEX FUND	JAYSON R. BRONCHETTI
38	SS GLBL ADV LUX SICAV SS EMER MARKETS SMALL CAP EQUITY FD	ALEX CASTLE
39	WELL TST COM NAT ASSO MULT COLL INV FD TST GL LO VOLATLTY PORT	KRISTIN JOHNSON TREACY
40	UBS IQ MSCI ASIA APEX 50 ETHICAL ETF	BRYCE DOHERTY
41	HAND COMPOSITE EMPLOYEE BENEFIT TRUST QS	1. W. DAVID HAND 2. STEPHEN S. HAND 3. GREGG ZIMMERMAN
42	JOHN HANCOCK MULTIFACTOR EMERGING MARKETS ETF	CHARLES A RIZZO
43	FRANKLIN LIBERTYSHARES ICAV FRANKLIN FTSE INDIA UCITS ETF	WILLIAM JACKSON
44	MERCER UCITS CM CNTR FD NPU MUTUAL GL REGIONAL CORE FD	1-TOM FINLAY 2-MICHAEL DEMPSEY 3-GRAINNE ALEXANDER 4-HOONAN KAVEH
45	AMERICAN CENTURY ETF TR AVANTIS EMERGING MKTS EQ ETF	JONATHAN STUART THOMAS
46	GOLDMAN SACHS ETF TR GOLDMAN SACHS EM MKTS EQUITY ETF	KENNETH CURRAN
47	MERCER QIF OCF MERCER INVESTMENT FUND II	1-TOM FINLAY 2-MICHAEL DEMPSEY 3-GRAINNE ALEXANDER 4-HOONAN KAVEH
48	AMERICAN CENTURY ETF TR AVANTIS EMERGING MARKETS EQ FD	JONATHAN STUART THOMAS
49	CALIFORNIA ST TECHRS RETIRE SYS ST STR GLBL ADY TR COMP I	CHRISTOPHER J. AILMAN
50	CALIFORNIA ST TECHRS RETIRE SYS AQR CAPITAL MANAGEMENT, LLC I	CHRISTOPHER J. AILMAN
51	CALIFORNIA ST TEACHERS RETIREMENT SYS SELF MGD I	CHRISTOPHER J. AILMAN

52	FLORIDA XTRMNT SYS ROBECO INSTL ASSET MGMT US	ASHBEL C. WILLIAMS
53	MANULIFE MULTIFACTOR EMERGING MARKETS INDEX ETF	BERNARD LETENDRE
54	KAISER PERMANENTE GRP TR STATE STREET GL ADVISORS TR COMPANY	JANICE K MURPHY
55	KAPITALFORENINGEN EMD INVEST EMERGING MARKETS INDEKS	1-JESPER LAU HANSEN 2-KIM ESSEN HOIBYE 3-MADS JENSEN
56	BNY MELLON EMERGING MARKETS EQUITY ETF	1-BENNETT MACDOUGALL 2-SARAH KELLEHER
57	1895 WERELD MULTIFACTOR AANDELEN FONDS	1-BARRY O'DWYER 2-PAUL FREEMAN 3-WILLIAM ROBERTS 4-JUSTIN MEALY 5-ADELE SPILLANE 6-CATHERINE WOODS 7-PATRICK BOYLAN
58	STATE STR ICAV STATE STR EME MKTS ESG SCREENED IND EQ FD	ERIC LINNANE
59	BRIDGEWAY EMERGING MARKETS SMALL CAP FUND MASTER LTD	JOHN MONT GOMERY
60	XTRACKERS IE PLC XTRACKERS MSCI AC WORLD UCITS ETF	1-ALEXANDER GEORGER 2-TOM MURRAY 3-MICHAEL WHELAN 4-GERRY GRIMES
61	FRANKLIN TEMPLETON ETF TRUST FRANKLIN LIBERTYQ GLOBAL EQ ETF	MATTHEW TECUMSEH HINKLE
62	STATE STREET TOTAL RETURN V I S FUND	ELLEN M. NEEDHAM
63	STATE STREET MSCI INDIA INDEX NON LENDING COMMON TRUST FUND	ELLEN M. NEEDHAM
64	SSTR DAILY MSCI EMERGING MARKETSINDEX NON LENDING FUND	ELLEN M. NEEDHAM
65	SPDR S AND P EMERGING ASIA PACIFIC ETF	ELLEN M. NEEDHAM
66	SPDR PORTFOLIO EMERGING MARKETS ETF	ELLEN M. NEEDHAM
67	SPDR MSCI ACWI EX US ETF	ELLEN M. NEEDHAM
68	CALIFORNIA PUBLIC EMPLOYEES RETIREMENT SYSTEM	MATTHEW J FLYNN
69	LOMBARD ODIER AST MGMT SWITZERLAND SA BO SYNERGIE ACTIONS EM DFM	1-PATRICK ODIER 2-ANNIKA FALKENGREN 3-CHRISTOPHE HENTSCH 4-HUBERT KELLER 5-DENIS PITTET 6-FREDERIC ROCHAT
70	STATE STR EME MKTS SMALL CAP ACTIV NON LENDING QIB COMM TR FD	ELLEN M. NEEDHAM
71	CAISSE DE DEPOT ET PLACEMENT DU QUEBEC	NA- CAT I - GOVT / MULTILATERAL / EXEPMT
72	GOLDMAN SACHS FDS GOLDMAN SACHS EMERGING MKTS CORE R EQ PF	GLENN THORPE
73	CRESTA FUND LTD	MARKUS BEAT DANGEL - 100% (Controlling)
74	MANAGED PENSION FUNDS LIMITED	ALEX CASTLE
75	COLLEGE RETIREMENT EQUITIES FUNDSTOCK ACCOUNT	BRADLEY FINKLE
76	COLLEGE RETIREMENT EQUITIES FUNDGLOBAL EQUITIES ACCOUNT	BRADLEY FINKLE
77	PUBLIC EMPLOYEES RETIREMENT SYSTEM OF MISSISSIPPI	CHARLES NIELSEN
78	ALBULA INVESTMENT FUND LTD	MS. ANNA LUZIA VON SENGER BURGER - (Controlling)
79	CIBC EMG MKT INDEX FUND CIBC GLOBAL ASSET MANAGEMENT	DREW WILLIAMSON
80	PANAGORA GROUP TRUST	LOUIS X. IGLESIAS
81	ALLIANZ VAR INS PRO TRUST	BRIAN MUENCH

82	ASIA INVESTMENT CORPORATION MAURITIUS LTD	MR ALASTAIR GUGGENBUHL-EVEN (58.8%), MRS YONCA EVEN GUGGENBUHL (25.2%) (Controlling)
83	ALASKA PERMANENT FUND	NA- CAT I - GOVT / MULTILATERAL / EXEPMT
84	SCHWAB EMERGING MARKETS EQUITY ETF	MARK D. FISCHER
85	TRANS EXT GLOBAL EMRG MKTS	HEATHER TRAEGER
86	PACIFIC SELECT FUND PD EMERGING MARKETS PORTFOLIO	HOWARD T. HIRAKAWA
87	HIRTLE CALLAGHAN EMG MKTS PRTF SSGA FUNDS MGMT INC PASSIVE	COLETTE BERGMAN
88	UPS GROUP TRUST	ERNIE CABALLERO
89	TIAA CREF FUNDS TIAA CREF EMERGING MKTS EQ INDEX FD	BRADLEY FINKLE
90	INTEGRATED CORE STRATEGIES ASIA PTE LTD	ISRAEL A. ENGLANDER
91	UBS ETF MSCI EMERGING MARKETS UCITS ETF	ANDREAS HABERZETH
92	EURIZON FUND	1-MR TOMMASO CORCOS 2-MR DANIEL GROS 3-MR MARCO BUS 4-MR JEROME DEBERTOLIS 5-MR MASSIMO MAZZINI 6-MR CLAUDIO SOZZINI 7-MR PAUL HELMINGER
93	SSGA MSCI ACWI EX USA IND NONGL LENDING DAILY TRUST	ELLEN M. NEEDHAM
94	VALIC CO I GLO STRATEGY FD MGD BY FRANKLIN ADVISERS INC I	GREGORY R. KINGSTON
95	EASTSPRING INVESTMENTS GLOBAL EQUITY NAVIGATOR FUND	HENDRIK GERRIT
96	GOVT OF PROV OF ALBERTA MNGD BY ALBERTA INV MGMT CORPORATION	NA- CAT I - GOVT / MULTILATERAL / EXEPMT
97	AP7 EQUITY FUND	RICHARD GROTTHEIM
98	SUNSUPER SUPERANNUATION FUND	1-MICHAEL WILLIAM TRAILL 2-MARK BRADFORD HARVEY 3-GEORGINA WILLIAMS 4-MARY ELIZABETH HALLETT 5-MARK JAMES NICHOLAS GOODEY 6-ANDREW PETER FRASER 7-MICHAEL SHAYNE CLIFFORD 8-JENNIFER MACK 9-CATHERINE MARIA WOOD
99	WASHINGTON ST INV BOARD MGD BY SS GL ADV GUARANT EDU TUITON	1-THERESA WHITMARSH 2-ALLYSON TUCKER 3-KRISTINA TAYLOR
100	EMERGING MARKETS VALUE FD OF DIMENSIONAL FUNDS PLC	GREGORY K. HINKLE
101	EMRG MKTS TARGETED VALUE FD OF DIMENSIONAL FDSII PUBLTD CO	GREGORY K. HINKLE
102	STATE STRT GLBL ADV LUXEM SICAV ST STR EMR MKTS SRI ENHAN EQ FD	ALEX CASTLE
103	ING EMERGING MARKETS INDEX PORTFOLIO	DINA SANTORO
104	CITY OF NEW YORK GROUP TRUST	DAVID JETER
105	EB DV EMERGING MARKETS STOCK INDEX FUND	RICHARD KLINGMAN
106	EB DY NON SL EMERGING MARKETS STOCK INDEX FUND	RICHARD KLINGMAN
107	BLACKROCK AQUILA EMERGING MARKETS FUND	1. MARTIN COOK 2. ADRIAN LAWRENCE 3. ROBERT HAYES 4. GRAHAM BAMPING
108	INTERNAT BK FOR RBCO AND DEV ON BEHALF OF POST EMP BEN PL	NA- CAT I - GOVT / MULTILATERAL / EXEPMT
109	INTERNAT BK FOR RBCO AND DEV AS TR FOR STAFF RET PL AND TR	NA- CAT I - GOVT / MULTILATERAL / EXEPMT
110	INTERNAT BK FOR RBCO AND DEV AS TR FOR RET STA BEN PL AND TR	NA- CAT I - GOVT / MULTILATERAL / EXEPMT

111	NYS TEACHERS RETMNT SYS MNG BY STATE STREET BANK N TRST CO	THOMAS K. LEE
112	SSGA SPDR ETFS EUROPE I PLC SPDR MSCI EM ASIA UCITS ETF	TOM FINLAY
113	SSGA SPDR ETFS EUROPE I PLCSPDR MSCI ACWI UCITS ETF	TOM FINLAY
114	PEOPLES BANK OF CHINA	NA- CAT I - GOVT / MULTILATERAL / EXEPMT
115	HARTFORD EMERGING MARKETS EQUITY FUND	THOMAS R. PHILLIPS
115	MERCER QIF FUND PLC MERCER INVT FUND I	1-TOM FINLAY 2-CAMEL JORDAN 3-HOUMAN KAVEH 4-GRAINNE ALEXANDER 5-HELEN O BEIME 6-LIAM MILEY
117	KAPITALFORENINGEN LAEGERNES INVEST KLI AKTIER EMG MARKETS INDEKS	1. ANNE CHARLOTTE MARK 2. JACOB CHRISTENSEN 3. PETER ERNST WENGLER-JORGENSEN 4. CHRESTEN DENGSOE
118	DIMENSIONAL FUNDS PLC MULTI FACTOR EQUITY FUND	NATHAN ROBERT LACAZE
119	STATE STREET GLOBAL ALL CAP EQUITY EX US INDEX PORTFOLIO	ELLEN M. NEEDHAM
120	SPDR MSCI ACWI LOW CARBON TARGET ETF	ELLEN M. NEEDHAM
121	SPDR MSCI EMERGING MARKETS STRATEGICFACTORS ETF	ELLEN M. NEEDHAM
122	STATE ST GL ADV LUXEMBOURG SICV ST STR GLO EM MKTS IND EQ FD	ALEX CASTLE
123	LOCKHEED MARTIN CORP DEFINED CONTRIBUTION PLANS MASTER TRUST	ROBERT C. VARNELL
124	STATE STREET IRELAND UNIT TRST ST STRT JUT EMEG MKT EQ INDX FD	WILLIAM STREET
125	STATE STRET MSCI ACWI EX USA IMISCREENED NON LENDING COM TST FD	ELLEN M. NEEDHAM
126	NATIONAL PENSION SERVICE MANAGEDBY LEGAL N GENERL INVST MGMT LTD	KIM SUNG JOO
127	NATIONAL PENSION SERVICE MANAGEDBY BLACKROCK INSTIONAL TR CO N A	KIM SUNG JOO
128	SSGA SPDR ETFS EURII PLC SPDRMRNSTAR MLT AS GL INF UCITS ETF	TOM FINLAY
129	STATE STREET EMERGING MARKETS EQUITY INDEX FUND	ELLEN M. NEEDHAM
130	ARIZONA PSPRS TRUST	CHIEF INVESTMENT OFFICER MARK STEED
131	MGI FNDS PLC MERCER PASSIVE EMR MKTS EQFD IRISH LIFE INV MGRLTD	1. TOM FINLAY 2. MICHAEL DEMPSEY 3. TOM GERAQHTY 4. BARBARA HEALY 5. GRAINNE ALEXANDER
132	Fidelity Salem Street Trust: Fidelity Emerging Markets Index Fund	ADRIEN DEBERGHES
133	Fidelity Salem Street Trust: Fidelity Global Ex U.S. Index Fund	ADRIEN DEBERGHES
134	Satrix Emerging Markets Equity Tracker Fund	RICHARD ASLETT
135	Fidelity Salem Street Trust: Fidelity SAI Emerging Markets Index Fund	ADRIEN DEBERGHES
136	FIDELITY SALEM STREET TRUST: FIDELITY TOTAL INTERNATIONAL INDEX FUND	ADRIEN DEBERGHES
137	Fidelity UCITS II ICAV / Fidelity MSCI Emerging Markets Index Fund	CATHERINE FITZSIMONS
138	FIDELITY COMMON CONTRACTUAL FUND II/Fidelity Asia Pacific ex-Japan Equity Fund	EIMHIN NI MHUIRCHARTAIGH MERVYN
139	FIDELITY COMMON CONTRACTUAL FUND II/Fidelity Global Emerging Markets Equity Fund	EIMHIN NI MHUIRCHARTAIGH MERVYN
140	Six Circles International Unconstrained Equity Fund	GREG MCNEIL

141	Fidelity Salem Street Trust: Fidelity SAI Emerging Markets Value Index Fund	JONATHAN DAVIS
142	THE NOMURA TRUST AND BANKING CO., LTD. RE: INTERNATIONAL EMERGING STOCK INDEX MSCI EMERGING NO HEDGE MOTHER FUND	KENICHI KATO
143	LOS ANGELES CITY EMPLOYEES' RETIREMENT SYSTEM	RODNEY JUNE
144	Legal & General Assurance (Pensions Management) Limited	MICHELLE SCRIMGEOUR
145	Fidelity Salem Street Trust: Fidelity Series Global Ex U.S. Index Fund	ADRIEN DEBERGHES
146	Kuwait Investment Authority Fund 141	UBO Exempt
147	Kuwait Investment Authority Fund 142	UBO Exempt
148	Dimensional Emerging Markets Value Fund	GREGORY K HINKLE
149	The Emerging Markets Series of the DFA Investment Trust Company	GREGORY K HINKLE
150	The Emerging Markets Small Cap Series of the DFA Investment Trust Company	GREGORY K HINKLE
151	Emerging Markets Core Equity Portfolio (The Portfolio) of DFA Investment Dimensions Group Inc. (DFAIDG)	GREGORY K HINKLE
152	Emerging Markets Social Core Equity Portfolio of DFA Investment Dimensions Group Inc.	GREGORY K HINKLE
153	T.A. World Ex U.S. Core Equity Portfolio of DFA Investment Dimensions Group Inc.	GREGORY K HINKLE
154	World Ex U.S. Core Equity Portfolio of DFA Investment Dimensions Group Inc.	GREGORY K HINKLE
155	Municipal Employees' Annuity and Benefit Fund of Chicago	JAMES E MOHLER
156	The Nomura Trust and Banking Co., Ltd. as the trustee of Emerging Equity Mother Fund	KENICHI KATO
157	Public Employees Retirement Association of Colorado	AMY C. MCGARRITY
158	Northern Trust Global Investments Collective Funds Trust	JOHN C LABELLE
159	Northern Emerging Markets Equity Index Fund	MICHAEL MEEHAN
160	Northern Trust Common All Country World Index (ACWI) ex-US Fund - Lending	JOHN C LABELLE
161	Northern Trust Common All Country World ex-US Investable Market Index Fund-Non Lending	JOHN C LABELLE
162	Northern Trust Common Emerging Markets Index Fund-Non-Lending	JOHN C LABELLE
163	Guardians of New Zealand Superannuation as Manager and Administrator of the New Zealand Superannuation Fund, for the New Zealand Superannuation Fund	UBO Exempt
164	CITIGROUP GLOBAL MARKETS MAURITIUS PRIVATE LIMITED	SIITSKJE GEORGETTE CATHARINA KALSE
165	Credit Suisse (Singapore) Limited	BENJAMIN OLIVER CAVALLI
166	THE NT ALL COUNTRY ASIA EX JAPAN CUSTOM ESG EQUITY INDEX FUND	GERALD BRADY
167	The NT Emerging Markets Custom ESG Equity Index Fund	GERALD BRADY
168	Utah State Retirement Systems	DANIEL D. ANDERSEN
169	FONDS DE COMPENSATION DE LA SECURITE SOCIALE, SICAV-FIS-ACTIONS EMMA INDEXE	FERNARD LEPAGE
170	Future Fund Board of Guardians managed by State Street Global Advisors	UBO Exempt
171	Lockheed Martin Corporation Master Retirement Trust	ROBERT C VARNELL
172	CITY OF LOS ANGELES FIRE AND POLICE PENSION PLAN	TOM LOPEZ
173	Legal & General Global Emerging Markets Index Fund	LEE WILLIAM TOMS
174	Fonditulis Equity India	ROBERTO MEI
175	DPAM Equities I: Emerging MSCI Index	THOMAS PALMBLAD
176	Irish Life Assurance Plc	DAVID HARNEY
177	General Pension and Social Security Authority	UBO Exempt
178	PGGM World Equity I.V.	BOB RADECKER
179	PGGM World Equity II B.V.	BOB RADECKER
180	Missouri Local Government Employees Retirement System	BRIAN K. COLLETT
181	MORGAN STANLEY ASIA (SINGAPORE) PTE.	RAHUL GAUTAM
182	Government Pension Fund Global	UBO Exempt

183	JOHN HANCOCK VARIABLE INSURANCE TRUST INTERNATIONAL EQUITY INDEX TRUST	ANDREW G ARNOTT
184	JOHN HANCOCK VARIABLE INSURANCE TRUST EMERGING MARKETS VALUE TRUST	ANDREW G ARNOTT
185	Commonwealth Bank Group Super - WGSS08	SCOTT DURBIN
186	JOHN HANCOCK FUNDS II EMERGING MARKETS FUND	ANDREW G ARNOTT
187	Government Employees Superannuation Board	MARK CALDWELL
188	QS Investors DBI Global Emerging Markets Equity Fund LP	STEVEN DUCKER
189	QIC International Equities Fund	UBO Exempt
190	Northern Trust Collective All Country World Index (ACWI) ex-US Fund - Lending	JOHN C LABELLE
191	Northern Trust Collective Emerging Markets Index Fund - Lending	JOHN C LABELLE
192	GENERAL ORGANIZATION FOR SOCIAL INSURANCE	UBO Exempt
193	Ascension Alpha Fund, LLC	DAVID E ERICKSON, TODD MW TURALL
194	Northern Trust Emerging Markets Custom ESG Equity Index UCITS FOR Fund	GERALD BRADY
195	WM POOL EQUITIES TRUST NO 74	RICHARD CRANDELL
196	INDEXED EMERGING MARKETS EQUITY FUND	UBO Exempt
197	Vanguard Moderate Growth Fund	LIN XIAODONG
198	Beresford Funds plc	DAVID HARNEY
199	Northern Trust Collective All Country World Index (ACWI) Diversified Multi-Factor Fund - Lending	JOHN C LABELLE
200	MACQUARIE TRUE INDEX EMERGING MARKETS FUND	MEGAN AUBREY
201	Spartan Group Trust for Employee Benefit Plans: Spartan Emerging Markets Index Pool	JEFFREY S. MILLER
202	Future Fund Board of Guardians on behalf of Medical Research Future Fund managed by State Street Global Advisors	UBO Exempt
203	WM Pool - Equities Trust No. 75	RICHARD CRANDELL
204	DELA DEPOSITARY & ASSET MANAGEMENT B.V. AS RESPONSIBLE ENTITY TO DELA EQUITY FUND 5	J. VAN DER PUTTEN
205	Fidelity Salem Street Trust: Fidelity Flex International Index Fund	ADRIEN DEBERGHES
206	STICHTING PENSIOENFONDS ING	P J M VAN MEEL, WIM VAN LERSEL
207	Legal & General Emerging Market Collective Investment Trust Fund	SHAUN D MURPHY
208	ABERDEEN STANDARD OEIC IV - ASI ASIA PACIFIC EX - JAPAN EQUITY TRACKER FUND	ARON MITCHELL
209	ABERDEEN STANDARD OEIC IV - ASI EMERGING MARKETS EQUITY TRACKER FUND	ARON MITCHELL
210	VictoryShares USAA MSCI Emerging Markets Value Momentum ETF	CHRISTOPHER DYER
211	BofA Securities Europe SA	GREGOIRE THOMAS
212	PUBLIC SECTOR PENSION INVESTMENT BOARD - BLACKROCK INSTITUTIONAL TRUST COMPANY, N.A.	NEIL CUNNINGHAM
213	WISDOMTREE INDIA INVESTMENT PORTFOLIO, INC.	DAVID CASTANO
214	WISDOMTREE EMERGING MARKETS MULTIFACTOR FUND	JONATHAN STEINBERG
215	GAM INVESTMENT MANAGEMENT (SWITZERLAND) AG FOR ZURICH INVEST INSTITUTIONAL FUNDS - ZIF AKTIEN EMERGING MARKETS PASSIV	PARTICK MOSER
216	PARAMETRIC TAX-MANAGED EMERGING MARKETS FUND	THOMAS SETO
217	WELLINGTON MANAGEMENT FUNDS (IRELAND) PUBLIC LIMITED COMPANY - WELLINGTON EMERGING MARKETS SYSTEMATIC EQUITY FUND	ALAIN MANDY
218	ISHARES EMERGING MARKETS INDEX MAURITIUS CO	PAUL LOHREY
219	ISHARES ALL COUNTRY ASIA EX JAPAN MAURITIUS CO	PAUL LOHREY
220	ISHARES INDIA INDEX MAURITIUS COMPANY	PAUL LOHREY

221	GOLDMAN SACHS TRUST II - GOLDMAN SACHS MULTI-MANAGER GLOBAL EQUITY FUND	SCOTT MCHUGH
222	JAPAN POLICE PERSONNEL MUTUAL AID ASSOCIATION 18465-7011	TAKASHI NISHINO
223	JAPAN POLICE PERSONNEL MUTUAL AID ASSOCIATION 18465-7012	TAKASHI NISHINO
224	JAPAN POLICE PERSONNEL MUTUAL AID ASSOCIATION 18465-7009	TAKASHI NISHINO
225	JAPAN POLICE PERSONNEL MUTUAL AID ASSOCIATION 18465-7010	TAKASHI NISHINO
226	ISHARES CORE EMERGING MARKETS MAURITIUS CO	PAUL LOHREY
227	ISHARES CORE TOTAL INTERNATIONAL STOCK MAURITIUS CO	PAUL LOHREY
228	ISHARES MSCI EM UCITS ETF USD (ACC)	BARRY O DWYER, DAVID MORONEY, JESSICA IRSCHICK, PAUL MCGOWAN, PAUL MCNAUGHTON
229	ISHARES MSCI EM ISLAMIC UCITS ETF	BARRY O DWYER
230	ISHARES MSCI EM UCITS ETF USD (DIST)	BARRY O DWYER, DAVID MORONEY, JESSICA IRSCHICK, PAUL MCGOWAN, PAUL MCNAUGHTON
231	ISHARES MSCI EM ASIA UCITS ETF	BARRY O DWYER
232	ISHARES CORE MSCI EM IMI UCITS ETF	BARRY O DWYER
233	TOTAL INTERNATIONAL EX U.S INDEX MASTER PORTFOLIO OF MASTER INVESTMENT PORTFOLIO	TRENT WALKER
234	ISHARES MSCI GLOBAL MULTIFACTOR ETF	TRENT WALKER
235	ISHARES MSCI GLOBAL MIN VOL FACTOR ETF	TRENT WALKER
236	ISHARES MSCI ACWI EX U.S. ETF	TRENT WALKER
237	ISHARES MSCI EMERGING MARKETS MULTIFACTOR ETF	TRENT WALKER
238	ISHARES MSCI ACWI LOW CARBON TARGET ETF	TRENT WALKER
239	ISHARES MSCI ACWI ETF	TRENT WALKER
240	ISHARES IV PUBLIC LIMITED COMPANY - ISHARES MSCI INDIA UCITS ETF	BARRY O DWYER
241	ISHARES IV PUBLIC LIMITED COMPANY - ISHARES MSCI EM IMI ESG SCREENED UCITS ETF	BARRY O DWYER
242	CUSTODY BANK OF JAPAN, LTD. AS TRUSTEE FOR SMTB EMERGING EQUITY INDEX MOTHER FUND	MASAHIKO KINOSHITA
243	State of Alaska Retirement and Benefits Plans Managed by Legal and General Investment Management America, Inc. (LGIMA)	PAMELA LEARY
244	ISHARES MSCI BRIC ETF	TRENT WALKER
245	CUSTODY BANK OF JAPAN, LTD. STB EMERGING MARKETS EQUITY INDEX MOTHER FUND	MASAHIKO KINOSHITA
246	ISHARES MSCI EMERGING MARKETS EX CHINA ETF	TRENT WALKER
247	INTERNATIONAL MONETARY FUND - MANAGER A	LIBO Exempt
248	ISHares IV Public Limited Company - iShares MSCI EM ex-China UCITS ETF	BARRY O DWYER
249	THE NT EMERGING MARKETS GREEN TRANSITION INDEX FUND	DEIRDRE GORMLEY
250	COAL STAFF SUPERANNUATION SCHEME TRUSTEES LIMITED - BRITISH COAL STAFF SUPERANNUATION SCHEME	ALAN KEITH WHALLEY, ALAN MARTIN RUBENSTEIN, BLEDDYN WILLIAM HANCOCK, DAME KATHERINE MARY BARKER, GEORGE JAMES SHEARER, JAMES BYRNE GRANT, STUART JUKES, WILLIAM JOHN SHELDON
251	TRUSTEES OF THE MINeworkers' PENSION SCHEME LIMITED - MINeworkers' PENSION SCHEME	ALLEN YOUNG, ANTHONY WYN JONES, CHRISTOPHER SPENCER CHEETHAM, IAN RICHARD MAYBURY, JAMES WILLIAM McALEENAN, KAREN JONES, MICHAEL NEWTON, ROBERT CLELLAND, STEPHEN PAUL TRICKETT, WILLIAM KENNETH CAPESTICK
252	STICHTING PENSIOENFONDS PGB	LAMBERTUS COENRADIE, ROBERTUS WILHELMUS JOZEF HEERKENS

253	Macquarie Multi-Factor Fund	SCOT THOMPSON
254	Verdipapirfondet DNB Global Emerging Markets Indeks	OLA MELGARD
255	MAYBANK KIM ENG SECURITIES PTE. LTD.	Mr. Harneet Singh Bedi
256	VESPERA FUND LIMITED	RAJENDRA BHATT, AJAYKUMAR AMARNATH PANDEY
257	POLUS GLOBAL FUND FPI	YAJJADEO LOTUN
258	MARSHAL GLOBAL CAPITAL FUND LTD	VENKATA RAMANA MURTY NUNI
259	ELARA INDIA OPPORTUNITIES FUND	RAJENDRA BHATT, AJAYKUMAR AMARNATH PANDEY
260	AVIATOR GLOBAL INVESTMENT FUND	Antonino Sardegna
261	LGOFF GLOBAL OPPORTUNITIES LIMITED	1. Jan Scheelings; 2. Evert Jacobus Jozef Meilink
262	PETTIGO COMERCIO INTERNACIONAL LDA	Allirajah Subaskaran
263	SOCIETE GENERALE	Frederic Oudea
264	SOCIETE GENERALE -ODI	Frederic Oudea
265	VARANIUM ASSET MANAGEMENT	Sejerve Koppara Thomas
266	APMS INVESTMENT FUND LIMITED.	Mr Alastair Guggenbuchi Even Mrs Yonca Even Guggenbuchi
267	BARCLAYS MERCHANT BANK (SINGAPORE) LIMITED	1. Balwinder Singh Bagary 2. Renaud Hugues Edmond Isman 3. Joon Heem Kham 4. Gtiferino Cobeza
268	GOLDMAN SACHS INVESTMENTS (MAURITIUS) I LIMITED	1. Aifert Adam Lincoln 2. Lim Voon Kee York Shin 3. Akshay Sahni 4. Lo Seen Chong Teddy
269	GOLDMAN SACHS (SINGAPORE) PTE. - ODI	Moo Yi Sin Jason
270	GOLDMAN SACHS (SINGAPORE) PTE	Moo Yi Sin Jason
271	LTS INVESTMENT FUND LTD	De Quervain Martin Alfred Dourvesh Kumar Chumun Steven Robert Flynn
272	DFA INTERNATIONAL VECTOR EQUITY FUND	Gregory K Hinkle
273	DFA INTERNATIONAL CORE EQUITY FUND	Gregory K Hinkle
274	CUSTODY BANK OF JAPAN, LTD AS TRUSTEE FOR ORGANIS FOR SMALL AND MED ENT AND REGL INNOVATION, JAPAN	UBO Exempt
275	TR AND CUST SERV BK LTD AS TR FOR MIZUHO TRT AND BANKING CO LTD PENSION INVESTMENT FUND TRUST NO 31	Nobumitsu Watanabe
276	UBS FND MGMNT (SWITZRLND) AG ON BHF OF UBS (CH) INSTNL FND-EQUITIES EMERGING MARKETS GLBL PASSIVE II	ANDRE VALENTE EUGENE DEL CIOFFO
277	UBS FUND MANAGEMENT (SWITZERLAND) AG ON BEHALF OF SIHL INSTITUTIONAL FUND- AKTIEN EMERGING MARKETS	ANDRE VALENTE EUGENE DEL CIOFFO
278	UBS (LUX) INSTITUTIONAL SICAV - EMERGING MARKETS EQUITY PASSIVE	Michael Kehl
279	INVESTERINGSFORENINGEN DANSKE INVEST	TINA HETTING
280	HORIZON ACCESS INDIA FUND	KUPERS WILFRIED, LEYSSENS B KRIS
281	KBC EQUITY FUND	KUPERS WILFRIED, THIELS DIRK
282	KOWA COMPANY, LTD.	YOSHIHIRO MIWA
283	CSIF (CH) EQUITY EMERGING MARKETS BLUE	FRITZ GABRIELE, SCHARER, THOMAS
284	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF THE PROMOTION AND MUTUAL AID CORPORATION FOR PRIVATE SCHOOLS OF JAPAN MUTB400021492	YASUHIRO SHIMIZU
285	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NATIONAL PENSION FUND ASSOCIATION MUTB400037232	YASUHIRO SHIMIZU
286	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NATIONAL PENSION FUND ASSOCIATION MTBC400034657	YASUHIRO SHIMIZU
287	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NATIONAL PENSION FUND ASSOCIATION MTBC400036043	YASUHIRO SHIMIZU

288	LANSFORSÄKRINGAR TILL VAXTMARKNAD INDEXNARA	NILSSON EVA GOTTFRIDS DOTTER BONNIVIER JESPER, AGNETA OSCARSSON
289	RESONA BANK, LTD. (AS TRUSTEE FOR PENSION COMMINGLE FUND) 60729-7035	NISHINO TAKASHI
290	INVESTERINGSFORENINGEN PROCAPTURE GLOBAL AC INDEX FUND - ACCUMULATING KL	TINA HETTING,
291	INVESTERINGSFORENINGEN PROCAPTURE GLOBAL EMERGING MARKETS INDEX FUND - ACCUMULATING KL	TINA HETTING
292	PUBLIC EMPLOYEES RETIREMENT ASSOCIATION OF NEW MEXICO	GARCIA DOMINIC
293	XTRACKERS MSCI EMERGING MARKETS HEDGED EQUITY ETF	RICHARDS BRYAN
294	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF THE PROMOTION AND MUTUAL AID CORPORATION FOR PRIVATE SCHOOLS OF JAPAN MUTB400021536	YASUHIRO SHIMIZU
295	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7082	NISHINO TAKASHI
296	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7083	NISHINO TAKASHI
297	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7084	NISHINO TAKASHI
298	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7085	NISHINO TAKASHI
299	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7087	NISHINO TAKASHI
300	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7089	NISHINO TAKASHI
301	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7090	NISHINO TAKASHI
302	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7091	NISHINO TAKASHI
303	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7092	NISHINO TAKASHI
304	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18580-7007	NISHINO TAKASHI
305	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18580-7008	NISHINO TAKASHI
306	NATIONAL FEDERATION OF MUTUAL AID ASSOCIATIONS FOR MUNICIPAL PERSONNEL 10502-0004	TAKASHI NISHINO
307	NATIONAL FEDERATION OF MUTUAL AID ASSOCIATIONS FOR MUNICIPAL PERSONNEL 10502-0005	TAKASHI NISHINO
308	NATIONAL FEDERATION OF MUTUAL AID ASSOCIATIONS FOR MUNICIPAL PERSONNEL 18464-2107	TAKASHI NISHINO
309	NATIONAL FEDERATION OF MUTUAL AID ASSOCIATIONS FOR MUNICIPAL PERSONNEL 18464-2106	TAKASHI NISHINO
310	JAPAN MUTUAL AID ASSOCIATION OF PUBLIC SCHOOL TEACHERS 10512-7002	NISHINO TAKASHI
311	JAPAN MUTUAL AID ASSOCIATION OF PUBLIC SCHOOL TEACHERS 10512-7001	NISHINO TAKASHI
312	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NATIONAL PENSION FUND ASSOCIATION MTBJ400038345	YASUHIRO SHIMIZU
313	MOST DIVERSIFIED PORTFOLIO SICAV - TOBAM ANTI-BENCHMARK ALL COUNTRIES WORLD EQUITY FUND	CHOUEIFATY YVES
314	SAUDI ARABIAN MONETARY AUTHORITY - GLOBAL EQUITY PORTFOLIO 12	EXEMPT CATEGORY FOR UBO REQUIREMENT
315	SAUDI ARABIAN MONETARY AUTHORITY - EMERGING MARKET PORTFOLIO 12	EXEMPT CATEGORY FOR UBO REQUIREMENT

316	CUSTODY BANK OF JAPAN, LTD. RE: RB RAM INTERNATIONAL EMERGING COUNTRIES EQUITY MOTHER FUND	KINOSHITA MASAHIKO
317	AMUNDI INDEX SOLUTIONS - AMUNDI INDEX MSCI EMERGING MARKETS	JULIEN FAUCHER
318	ISHARES CORE MSCI ASIA EX JAPAN ETF	SUSAN W CHAN
319	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NATIONAL PENSION FUND ASSOCIATION MTB:400039133	YASUHIRO SHIMIZU
320	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NATIONAL PENSION FUND ASSOCIATION MTB:400039132	YASUHIRO SHIMIZU
321	SWISSCANTO (CH) INDEX EQUITY FUND EMERGING MARKETS	KARRER SILVIA, HOGG ANDREAS, FREY HANS
322	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NISSAY EMERGING MARKETS EQUITY INDEX MOTHER FUND	HIROSHI MENRAL, YASUHIRO SHIMIZU
323	BCT POOLED INVESTMENT FUND SERIES - SMART ASIAN EQUITY FUND	LAU KA SHI BETSY
324	INVESCO INDIA ETF	DANIEL E DRAPER
325	LBPAM ACTIONS EMERGENTS	DANIEL ROY
326	XTRACKERS MSCI ALL WORLD EX US HEDGED EQUITY ETF	BRYAN RICHARDS
327	NOMURA SINGAPORE LIMITED ODI	TOSHIYA YOSHIYA
328	REASSURE LIMITED	CULLS MATT
329	NN (L) EMERGING MARKETS HIGH DIVIDEND	BENOIT DE BELDER, SOPHIE MOSNIER, DIRK BUGGENHOUT
330	CONSULTING GROUP CAPITAL MARKETS FUNDS - EMERGING MARKETS EQUITY FUND	SARA CETRON
331	VANGUARD EMERGING MARKETS STOCK INDEX FUND, A SERIES OF VANGUARD INVESTMENT SERIES PLC	THOMAS J HIGGINS
332	VANGUARD FUNDS PUBLIC LIMITED COMPANY - VANGUARD FTSE ALL-WORLD UCITS ETF	THOMAS J HIGGINS
333	VANGUARD FUNDS PUBLIC LIMITED COMPANY - VANGUARD FTSE EMERGING MARKETS UCITS ETF	THOMAS J HIGGINS
334	EMPLOYEES RETIREMENT SYSTEM OF THE STATE OF HAWAII	ELIZABETH TOWNSHEND BURTON
335	VANGUARD INVESTMENT SERIES PLC - VANGUARD ESG EMERGING MARKETS ALL CAP EQUITY INDEX FUND	JOHN BENDL
336	PICTET CH INSTITUTIONAL- EMERGING MARKETS TRACKER	LAURENT RAMSAY
337	FUNDPARTNER SOLUTIONS (SUISSE) S.A.-RP - FONDS INSTITUTIONNEL - ACTIONS MARCHES EMERGENTS	RICHARD MILLET
338	PICTET - EMERGING MARKETS INDEX	VERMESSE CEDRIC
339	SWISSCANTO (CH) INDEX FUND V - SWISSCANTO (CH) INDEX EQUITY FUND EMERGING MARKETS RESPONSIBLE	SILVIA KARRER
340	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NISSAY EMERGING MARKET'S EQUITY INDEX II MOTHER FUND	YASUHIRO SHIMIZU
341	HSBC MSCI EMERGING MARKETS UCITS ETF	DEMPSEY FEARGAL
342	VANGUARD FUNDS PLC / VANGUARD ESG GLOBAL ALL CAP UCITS ETF	JOHN BENDL
343	STICHTING PENSIOENFONDS RAIL & OPENBAAR VERVOER	VAN WANROOIJ FRANCISCUS LUCIEN, GROTEN GERARDUS THEODORUS MARIA, WEVERS JAN WILLEM, BROUWER SIETSE, DE BOOIJ GEORGE JOHANNES JOSEPHUS, VOS JOHANNES JOSEPHUS, OLDENKAMP KLAAS PIETER BART, RENS HENDRIK, SCHREUR KOENE JAN LUTE, KLEIN WASSINK, BLANKESTIJN CORNELIS, BOON IRENE ADRIANA CONNY, FLEER JOHANNES PETRUS, WILSON PEGGY MILDRED

		BEATRICE VAN DEN DUNGEN HUBERTUS EGIDIUS WILHELMUS
344	CUSTODY BANK OF JAPAN, LTD. AS TRUSTEE FOR EMERGING EQUITY PASSIVE MOTHER FUND	AKIRA SUGANO, NOBUMITSU WATANABE
345	ISHARES MSCI INDIA MAURITIUS COMPANY	GRAHAM C LANNOY
346	GRD 21	WALDMAN THOMAS
347	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF MUTB300090069-STOCK	MENRAI HIROSHI, YASUHIRO SHIMIZU
348	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NATIONAL PENSION FUND ASSOCIATION MUTB400037727	YASUHIRO SHIMIZU
349	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF MUAM EMERGING EQUITY INDEX MOTHER FUND	HIROSHI MENRAL YASUHIRO SHIMIZU
350	JAPAN TRUSTEE SERVICES BANK, LTD. STB SUMISHIN SHINKOUKOKUKABUSHIKI INDEX MOTHER FUND	KINOSHITA MASAHIKO
351	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF MUTB300000120-STOCK	MENRAI HIROSHI, YASUHIRO SHIMIZU
352	NOMURA SINGAPORE LIMITED	TOSHIYA YOSHIYA
353	SUMITOMO MITSUI TRUST BANK, LIMITED (AS TRUSTEE FOR SUMITOMO MITSUI TRUST PENSION COMMINGLE FUND ED6300961-0061)	TAKASHI NISHINO
354	JAPAN TRUSTEE SERVICES BANK, LTD. STB EM ASIA EQUITY INDEX MOTHER FUND	KINOSHITA MASAHIKO
355	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7015	NISHINO TAKASHI
356	COPTHALL MAURITIUS INVESTMENT LIMITED - ODI ACCOUNT	Vipul Dujari, Duncan William Palmer Wilson
357	GOLDMAN SACHS TRUST - GOLDMAN SACHS EMERGING MARKETS EQUITY INSIGHTS FUND	Joseph F. Dimaria
358	VANGUARD TOTAL INTERNATIONAL STOCK INDEX FUND	THOMAS J HIGGINS
359	ABU DHABI INVESTMENT AUTHORITY - BEACON	UBO Exempt
360	ABU DHABI INVESTMENT AUTHORITY - BGO-EM	UBO Exempt
361	ABU DHABI INVESTMENT AUTHORITY - OULAB	UBO Exempt
362	ABU DHABI INVESTMENT AUTHORITY - MONSOON	UBO Exempt
363	ABU DHABI INVESTMENT AUTHORITY - PEACOCK	UBO Exempt
364	ABU DHABI INVESTMENT AUTHORITY - RELVAL	UBO Exempt
365	ISHARES EMERGING MARKETS IMI EQUITY INDEX FUND	Shane Andrew Flatman
366	VANGUARD EMERGING MARKETS SHARES INDEX FUND	Frank Aloysius Kolimago Johanna Platt James Maurice Norris Cynthia Lui
367	SPP EMERGING MARKETS SRI	Asta Elisabeth Wallenberg Henrik Gustav Dubois Kristian Arvid Håkansson Jessica Verzeus Hammar Kristian Håkansson
368	SEB WEALTH MANAGEMENT TRYGG LIV ASIA EQUITIES PORTFOLIO	Nils Patrik Henriksson
369	STICHTING PENSIOENFONDS VOOR HUISARTSEN	Bram Stegeman HERMAN JOHAN REESINK
370	ONEPATH GLOBAL EMERGING MARKETS SHARES (UNHEDGED) INDEX POOL	Miguel Angelo De Silva Penelope Margaret Muller
371	AVIVA INVESTORS - GLOBAL EMERGING MARKETS INDEX FUND	Mark Flaherty Louise KAY Kunal OAK Jacques Elvinger Hanno Dieter
372	FLEXSHARES MORNINGSTAR EMERGING MARKETS FACTOR TILT INDEX FUND	PETER KENT EWING
373	PUBLIC EMPLOYEES RETIREMENT SYSTEM OF OHIO	Paul T Greff

374	HEALTH EMPLOYEES SUPERANNUATION TRUST AUSTRALIA	Lloyd Williams, Klaus Zimmermann
375	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE FOR GOVERNMENT PENSION INVESTMENT FUND MUTB400045794	YASUHIRO SHIMIZU
376	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE FOR GOVERNMENT PENSION INVESTMENT FUND MUTB400045792	YASUHIRO SHIMIZU
377	BLACKROCK INDEX SELECTION FUND- ISHARES EMERGING MARKETS INDEX FUND (IE)	1) WILLIAM ROBERTS 2) BARRY ODWYER
378	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE FOR GOVERNMENT PENSION INVESTMENT FUND MTBJ400045829	YASUHIRO SHIMIZU
379	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE FOR GOVERNMENT PENSION INVESTMENT FUND MUTB400045795	YASUHIRO SHIMIZU
380	FORSTA AP-FONDEN AS MANAGED BY LEGAL & GENERAL INVESTMENT MANAGEMENT LTD	JOHAN MAGNUSSON
381	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE FOR PENSION FUND ASSOCIATION MTBJ400039078	YASUHIRO SHIMIZU
382	STICHTING DEPOSITARY APG EMERGING MARKETS EQUITY POOL	Rene van der Zeeuw Marcel Prins
383	VANGUARD ASIA EX JAPAN SHARES INDEX FUND	FRANK KOLIMAGO
384	FIDELITY INVESTMENT FUNDS - FIDELITY INDEX EMERGING MARKETS FUND	ANTHONY STEPHEN LANSER Andrew Morris Nishith Gandhi
385	ALLIANZ GLOBAL INVESTORS GMBH ACTING ON BEHALF OF ALLIANZGI-FONDS DSPT	Birne Trenkner Michael Peters Wolfram Detlev Bernhard Peters William George O'Sullivan Lucken Petra Trautschold Karen Frances Levy nee Prooth Ingo Ralf Mamerit Tobias Christoph Pross
386	BVK PERSONALVORSORGE DES KANTONS ZURICH	Thomas R Schoenbaechler Adrian Wipf Stefan Schaedle
387	MINISTRY OF ECONOMY AND FINANCE - KOREA INVESTMENT CORPORATION - GPEQ2	UBO Exempt
388	AVIVA LIFE & PENSIONS UK LIMITED	Andrew David Briggs Mel Gerard Carvill Robert William Albert HOWE John Brendan O'Roarke Hiteshkumar Rameshchandra Patel Stephen Paul Trickett Valerie Frances Gooding Jason Michael Windsor
389	PUB EQUITIES EMERGING MARKETS 1	Thomas Schaerer, Gabriele Wyss
390	PUB EQUITIES EMERGING MARKETS 2	Thomas Schaerer, Gabriele Wyss
391	VERDIPAPIRFONDET STOREBRAND INDEKS NYE MARKEDER	Erik Kaland Jan Erik Saugestad Anne-Kristine Baltzersen PER GUNNAR TAALESEN Mari Rindal Oyen Ane Martin Moen
392	TCORPIM EMERGING MARKET SHARE FUND	UBO Exempt
393	UBS ASSET MANAGEMENT LIFE LTD	John Charles Stannard ERIC Charles Sprague BYRNE Malcolm Gordon Ruth Coxon Nees Beechey

394	VANGUARD EMERGING MARKETS STOCK INDEX FUND, A SERIES OF VANGUARD INTERNATIONAL EQUITY INDEX FUNDS	JOHN BENDL THOMAS J HIGGINS
395	EMERGING MARKETS INDEX NON-LENDABLE FUND B	Adam Ondricek
396	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE FOR GOVERNMENT PENSION INVESTMENT FUND MTBJ400045849	YASUHIRO SHIMIZU
397	MSCI EQUITY INDEX FUND B - INDIA	Adam Ondricek
398	EMERGING MARKETS INDEX NON-LENDABLE FUND	Adam Ondricek
399	BLACKROCK MSCI ACWI MINIMUM VOLATILITY INDEX FUND	Adam Ondricek
400	MSCI ACWI MINIMUM VOLATILITY INDEX FUND B	Adam Ondricek
401	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE FOR FEDERATION OF NATIONAL PUBLIC SERVICE PERSONNEL MUTUAL AID ASSOCIATIONS MTBJ400076151	YASUHIRO SHIMIZU
402	EMERGING MARKETS EQUITY INDEX MASTER FUND	Adam Ondricek
403	EMERGING MARKETS EQUITY INDEX ESG SCREENED FUND B	Adam Ondricek
404	BLACKROCK MSCI EMERGING MARKETS DIVERSIFIED MULTI-FACTOR FUND	Adam Ondricek
405	ROBEKO CAPITAL GROWTH FUNDS	1) HARRY PIERRE DE KNIJFF HOF VAN 2) JERON HANS VAN DEN AKKER
406	ABU DHABI RETIREMENT PENSIONS & BENEFITS FUND	UBO Exempt
407	VANGUARD FIDUCIARY TRUST COMPANY INSTITUTIONAL TOTAL INTERNATIONAL STOCK MARKET INDEX TRUST	Thomas J Higgins JOHN BENDL
408	BLACKROCK CDN MSCI EMERGING MARKETS INDEX FUND	Adam Ondricek
409	SOCIETE GENERALE SECURITIES SERVICES GMBH ON BEHALF OF PT-MASTER	Paolo Jacquemin Megdalini Moysiadou Christian Karl Witz Ralf Brenner
410	SAS TRUSTEE CORPORATION POOLED FUND	JOHN LIVANAS
411	MSCI ACWI EX-U.S. IMI INDEX FUND B2	Adam Ondricek
412	BLACKROCK MSCI ACWI EX USA DIVERSIFIED FACTOR MIX FUND	Adam Ondricek
413	COPHALL MAURITIUS INVESTMENT LIMITED - NON ODI ACCOUNT	Vipul Dujari, Duncan William Palmer Wilson
414	VANGUARD FIDUCIARY TRUST COMPANY INSTITUTIONAL TOTAL INTERNATIONAL STOCK MARKET INDEX TRUST II	Thomas J Higgins JOHN BENDL
415	UNIVERSAL-INVESTMENT-GESELLSCHAFT MBH ON BEHALF OF UI-E	Frank Franz Eggloff Markus Neubauer Katja Muller Michael Reinhard Stephan Matthias scholl Stefan Rockel
416	QUADRATURE CAPITAL VECTOR SF LIMITED	Greg Skinner, Suneil Setiya
417	ISHARES EMERGING MARKET SCREENED EQUITY INDEX FUND (IE)	PAUL FREEMAN ADELE SPILLANE Justin Mealy William Roberts Patrick Boylan Catherine Woods Bony ODwyer
418	INTL EMERGING MARKETS INDEX FUND	Mark Nerval

Name of Company: ADANI POWER LIMITED		
Sr. No.	Name of FPI	Name of UBO
1	BNP PARIBAS ARBITRAGE	Jacques Vigner; Nicolas Marque
2	NEW LEAINA INVESTMENTS LIMITED	Margaret Sjak Shie-Sanlutsing; Jan Scheelings; Collin de Wit
3	BNP PARIBAS ARBITRAGE - ODI	Jacques Vigner; Nicolas Marque
4	CONNEXOR INVESTMENT ENTERPRISE LTD	Leslie Steven Scheibens
5	MACKENZIE MAXIMUM DIVERSIFICATN EMERGING MARKETS INDEX ETF	
6	BLACKROCK COLLECTIVE INVNT FDS ISHARES EMERG MKTS EQ IND FD UK	1. MARTIN COOK 2. ADRIAN LAWRENCE 3. ROBERT HAYES 4. GRAHAM BAMPING
7	FRANKLIN TEMPLETON ETF TRUST FRANKLIN FTSE INDIA ETF	MATTHEW TECUMSEH HINKLE
8	FRANKLIN TEMPLETON ETF TRUST FRANKLIN FTSE ASIA EX JAPAN ETF	MATTHEW TECUMSEH HINKLE
9	BNYM MELLON CF SL ACWI EX U.S IMI FUND	RICHARD KLINGMAN
10	GOLDMAN SACHS FDSII GOLDMN SCH MLTMNG EM MK EQ PF LAZARD AMLTD	GLENN THORPE
11	VANGUARD TOTAL WORLD STOCK INDEX FUND	JOHN BENDL
12	VANGUARD FTSE ALL WRLD EX US IND FD A SR VGD INTL EQ IND FDS	JOHN BENDL
13	VANGUARD INVTS FDS ICVC VNGURD FTSE GL ALL CAP INDEX FD	JOHN BENDL
14	UBS US GROUP TRUST	1-IGOR LASUN 2-JOHN KRIEG
15	EMERGING MARKETS CORE EQUITY FUND OF DIMENSIONAL FUNDS ICVC	GREGORY K. HINKLE
16	FRANKLIN LIBERTYSHARES ICAV FRANKLIN FTSE INDIA UCITS ETF	WILLIAM JACKSON
17	MERCER UCITS CM CNTR FD NFU MUTUAL GL REGIONAL CORE FD	1-TOM FINLAY 2-MICHAEL DEMPSEY 3-GRAINNE ALEXANDER 4-HOUMAN KAVEH
18	AMERICAN CENTURY ETF TR AVANTIS EMERGING MKTS EQ ETF	JONATHAN STUART THOMAS
19	GOLDMAN SACHS ETF TR GOLDMAN SACHS EM MKTS EQUITY ETF	KENNETH CURRAN
20	AMERICAN CENTURY ETF TR AVANTIS EMERGING MARKETS EQ FD	JONATHAN STUART THOMAS
21	SPDR S AND P EMERGING ASIA PACIFIC ETF	ELLEN M. NEEDHAM
22	SPDR PORTFOLIO EMERGING MARKETS ETF	ELLEN M. NEEDHAM
23	CALIFORNIA PUBLIC EMPLOYEES RETIREMENT SYSTEM	MATTHEW J FLYNN
24	CAISSE DE DEPOT ET PLACEMENT DU QUÉBEC	NA- CAT I - GOVT / MULTILATERAL / EXEPMT
25	CRESTA FUND LTD	MARKUS BEAT DANGEL - 100% (Controlling)
26	SPDR S AND P EMERGING MARKETS SMALL CAP ETF	ELLEN M. NEEDHAM
27	MANAGED PENSION FUNDS LIMITED	ALEX CASTLE
28	ST STREET MSCI EMERG MKTS SMALL CAP INDEX SEC LENDING FUND	ELLEN M. NEEDHAM
29	COLLEGE RETIREMENT EQUITIES FUNDSTOCK ACCOUNT	BRADLEY FINKLE
30	ALBULA INVESTMENT FUND LTD	MS. ANNA LUZIA VON SENGER BURGER - (Controlling)

31	ST STREE MSCI EMG MKTS SMALL CAPIND NON LENDING COMM TRUST FUND	ELLEN M. NEEDHAM
32	ASIA INVESTMENT CORPORATION MAURITIUS LTD	MR ALASTAIR GUGGENBUHL-EVEN (58.8%), MRS YONCA EVEN GUGGENBUHL (25.2%) (Controlling)
33	ALASKA PERMANENT FUND	NA- CAT 1 - GOVT / MULTILATERAL / EXEPMT
34	SCHWAB EMERGING MARKETS EQUITY ETF	MARK D. FISCHER
35	COSMOPOLITAN INV FD PANAGORA DYC EM E FD	VYCKI PRICE
36	UPS GROUP TRUST	ERNIE CABALLERO
37	STATE STREET GLOBAL SMALL CAP EQEX US INDEX NON LENDING SR FD	ELLEN M. NEEDHAM
38	INTEGRATED CORE STRATEGIES ASIA PTE LTD	ISRAEL A. ENGLANDER
39	SUNSUPER SUPERANNUATION FUND	1-MICHAEL WILLIAM TRAILL 2-MARK BRADFORD HARVEY 3-GEORGINA WILLIAMS 4-MARY ELIZABETH HALLETT 5-MARK JAMES NICHOLAS GOODEY 6-ANDREW PETER FRASER 7-MICHAEL SHAYNE CLIFFORD 8-JENNIFER MACK 9-CATHERINE MARIA WOOD
40	WASHINGTON ST INV BOARD MGD BY SS GL ADV GUARANT EDU TUITION	1-THERESA WHITMARSH 2-ALLYSON TUCKER 3-KRISTINA TAYLOR
41	EMERGING MARKETS VALUE FD OF DIMENSIONAL FUNDS PLC	GREGORY K. HINKLE
42	EMRG MKTS TARGETED VALUE FD OF DIMENSIONAL FDSII PUBLTD CO	GREGORY K. HINKLE
43	CITY OF NEW YORK GROUP TRUST	DAVID JETER
44	EB DV ACWI EX U S SMALL CAP FUND	RICHARD KLINGMAN
45	BLACKROCK AQUILA EMERGING MARKETS FUND	1. MARTIN COOK 2. ADRIAN LAWRENCE 3. ROBERT HAYES 4. GRAHAM BAMPING
46	SSGA SPDR ETFS EUROPE I PLC SPDR MSCI EG MK SL CP UCITS ETF	TOM FINLAY
47	PEOPLES BANK OF CHINA	NA- CAT 1 - GOVT / MULTILATERAL / EXEPMT
48	HARTFORD EMERGING MARKETS EQUITY FUND	THOMAS R. PHILLIPS
49	MERCER QIF FUND PLC MERCER INVT FUND I	1-TOM FINLAY 2-CAMEL JORDAN 3-HOUMAN KAVEH 4-GRAINNE ALEXANDER 5-HELEN O BRIME 6-LIAM MILEY
50	DIMENSIONAL FUNDS PLC MULTI FACTOR EQUITY FUND	NATHAN ROBERT LACAZE
51	STATE STREET GLOBAL ALL CAP EQUITY EX US INDEX PORTFOLIO	ELLEN M. NEEDHAM
52	STATE STREET IRELAND UNIT TRST ST STRT IUT EMERG MKT EQ INDX FD	WILLIAM STREET
53	STATE STRET MSCI ACWI EX USA IMISCREENED NON LENDING COM TST FD	ELLEN M. NEEDHAM
54	FIDELITY SALEM STREET TRUST: FIDELITY TOTAL INTERNATIONAL INDEX FUND	ADRIEN DEBERGHES
55	Legal & General Assurance (Pensions Management) Limited	MICHELLE SCRIMGEOUR
56	Dimensional Emerging Markets Value Fund	GREGORY K HINKLE
57	The Emerging Markets Series of the DFA Investment Trust Company	GREGORY K HINKLE
58	The Emerging Markets Small Cap Series of the DFA Investment Trust Company	GREGORY K HINKLE
59	Emerging Markets Core Equity Portfolio (The Portfolio) of DFA Investment Dimensions Group Inc. (DFAIDG)	GREGORY K HINKLE

60	T.A. World Ex U.S. Core Equity Portfolio of DFA Investment Dimensions Group Inc.	GREGORY K HINKLE
61	World Ex U.S. Core Equity Portfolio of DFA Investment Dimensions Group Inc.	GREGORY K HINKLE
62	Northern Trust Common All Country World ex-US Investable Market Index Fund-Non Lending	JOHN C LABELLE
63	Utah State Retirement Systems	DANIEL D. ANDERSEN
64	CITY OF LOS ANGELES FIRE AND POLICE PENSION PLAN	TOM LOPEZ
65	Legal & General Global Emerging Markets Index Fund	LEE WILLIAM TOMS
66	DFA Australia Limited as responsible entity for Dimensional Emerging Markets Trust	J GLENN CRANE
67	JOHN HANCOCK FUNDS II EMERGING MARKETS FUND	ANDREW G ARNOTT
68	QIC International Equities Fund	UBO Exempt
69	Northern Trust Collective Emerging Markets Small Cap Index Fund- Non Lending	JOHN C. LABELLE
70	GENERAL ORGANIZATION FOR SOCIAL INSURANCE	UBO Exempt
71	Vanguard Moderate Growth Fund	LIN XIAODONG
72	BofA Securities Europe SA	GREGOIRE THOMAS
73	BofA Securities Europe SA - ODI	GREGOIRE THOMAS
74	PARAMETRIC TAX-MANAGED EMERGING MARKETS FUND	THOMAS SETO
75	ISHARES EMSC MAURITIUS CO	PAUL LOHREY
76	ISHARES INDIA SC MAURITIUS COMPANY	PAUL LOHREY
77	GOLDMAN SACHS TRUST II - GOLDMAN SACHS MULTI-MANAGER GLOBAL EQUITY FUND	SCOTT MCHUGH
78	ISHARES CORE EMERGING MARKETS MAURITIUS CO	PAUL LOHREY
79	ISHARES CORE TOTAL INTERNATIONAL STOCK MAURITIUS CO	PAUL LOHREY
80	ISHARES MSCI EM SMALL CAP UCITS ETF	BARRY O DWYER, DAVID MORONEY, JESSICA IRSCHICK, PAUL MCGOWAN, PAUL MCNAUGHTON
81	ISHARES CORE MSCI EM IMI UCITS ETF	BARRY O DWYER
82	INTERNATIONAL MONETARY FUND - MANAGER A	UBO Exempt
83	COAL STAFF SUPERANNUATION SCHEME TRUSTEES LIMITED - BRITISH COAL STAFF SUPERANNUATION SCHEME	ALAN KEITH WHALLEY, ALAN MARTIN RUBENSTEIN, BLEDDYN WILLIAM HANCOCK, DAME KATHERINE MARY BARKER, GEORGE JAMES SHEARER, JAMES BYRNE GRANT, STUART JUKES, WILLIAM JOHN SHELDON
84	TRUSTEES OF THE MINeworkERS' PENSION SCHEME LIMITED - MINeworkERS' PENSION SCHEME	ALLEN YOUNG, ANTHONY WYN JONES, CHRISTOPHER SPENCER CHEETHAM, IAN RICHARD MAYBURY, JAMES WILLIAM MCALEENAN, KAREN JONES, MICHAEL NEWTON, ROBERT CLELLAND, STEPHEN PAUL TRICKETT, WILLIAM KENNETH CAPISTICK
85	MARSHAL GLOBAL CAPITAL FUND LTD	VENKATA RAMANA MURTY NUNI
86	ELARA INDIA OPPORTUNITIES FUND	RAJENDRA BHATT, AJAYKUMAR AMARNATH PANDEY
87	POLUS GLOBAL FUND FPI	YAJJADEO LOTUN
88	VESPERA FUND LIMITED	RAJENDRA BHATT, AJAYKUMAR AMARNATH PANDEY
89	AVIATOR GLOBAL INVESTMENT FUND	Antonino Sandlegno
90	LGOF GLOBAL OPPORTUNITIES LIMITED	I. Jan Scheelings; 2. Evert Jacobus Jozef Meilink
91	PETTIGO COMERCIO INTERNACIONAL LDA	Allirajih Subaskaran
92	SOCIETE GENERALE	Frederic Ouden
93	VARANIUM ASSET MANAGEMENT	Sajeewe Koppala Thomas
94	APMS INVESTMENT FUND LIMITED.	Mr Alastair Guggenbuchi Even Mrs Yonca Even Guggenbuchi

95	INDIA OPPORTUNITIES GROWTH FUND LTD - PINEWOOD STRATEGY	Mr Philippe Claude Becker
96	LTS INVESTMENT FUND LTD	De Quervain Martin Alfred Dourvesh Kumar Churnun Steven Robert Flynn
97	DFA INTERNATIONAL VECTOR EQUITY FUND	Gregory K Hinkle
98	DFA INTERNATIONAL CORE EQUITY FUND	Gregory K Hinkle
99	UBS PRINCIPAL CAPITAL ASIA LTD	1) PETER TZE CHUN WUN 2) YAP KIAN SENG 3) RANJIT RAMMOHAN HOSANGADY 4) XAVIER BORIS FESCHET
100	KBC EQUITY FUND	KUPERS WILFRIED, THIELS DIRK
101	PUBLIC EMPLOYEES RETIREMENT ASSOCIATION OF NEW MEXICO	GARCIA DOMINIC
102	BCT POOLED INVESTMENT FUND SERIES - SMART ASIAN EQUITY FUND	LAU KA SHI BETSY
103	NOMURA SINGAPORE LIMITED ODI	TOSHIYA YOSHIYA
104	REASSURE LIMITED	CULLS MATT
105	VANGUARD FUNDS PUBLIC LIMITED COMPANY - VANGUARD FTSE ALL-WORLD UCITS ETF	THOMAS J HIGGINS
106	VANGUARD FUNDS PUBLIC LIMITED COMPANY - VANGUARD FTSE EMERGING MARKETS UCITS ETF	THOMAS J HIGGINS
107	FUNDPARTNER SOLUTIONS (SUISSE) S.A.-RP - FONDS INSTITUTIONNEL - ACTIONS MARCHES EMERGENTS	RICHARD MILLET
108	HSBC INDEX TRACKER INVESTMENTS FUNDS FTSE ALL-WORLD INDEX FUND	ANTHONY CORFIELD, ANDREW CLARK
109	COPTHALL MAURITIUS INVESTMENT LIMITED - ODI ACCOUNT	Vipul Dujari, Duncan William Palmer Wilson
110	VANGUARD TOTAL INTERNATIONAL STOCK INDEX FUND	THOMAS J HIGGINS
111	ISHARES EMERGING MARKETS IMI EQUITY INDEX FUND	Shane Andrew Flatman
112	FLEXSHARES MORNINGSTAR EMERGING MARKETS FACTOR TILT INDEX FUND	PETER KENT EWING
113	PUBLIC EMPLOYEES RETIREMENT SYSTEM OF OHIO	Paul T Greff
114	VANGUARD ASIA EX JAPAN SHARES INDEX FUND	FRANK KOLIMAGO
115	BYK PERSONALVORSORGE DES KANTONS ZURICH	Thomas R Schoenbaechler Adrian Wipf Stefan Schaedle
116	PUB EQUITIES EMERGING MARKETS 1	Thomas Schaefer, Gabriele Wyss
117	PUB EQUITIES EMERGING MARKETS 2	Thomas Schaefer, Gabriele Wyss
118	UBS ASSET MANAGEMENT LIFE LTD	John Charles Stannard ERIC Charles Sprague BYRNE Malcolm Gordon Ruth Coxon Nee Beechey
119	VANGUARD EMERGING MARKETS STOCK INDEX FUND, A SERIES OF VANGUARD INTERNATIONAL EQUITY INDEX FUNDS	JOHN BENDL THOMAS J HIGGINS
120	EMERGING MARKETS SMALL CAPITALIZATION EQUITY INDEX FUND B	Adam Ondricek
121	EMERGING MARKETS SMALL CAPITALIZATION EQUITY INDEX NON-LENDABLE FUND	Adam Ondricek
122	EMERGING MARKETS SMALL CAPITALIZATION EQUITY INDEX FUND	Adam Ondricek
123	VANGUARD FIDUCIARY TRUST COMPANY INSTITUTIONAL TOTAL INTERNATIONAL STOCK MARKET INDEX TRUST	Thomas J Higgins JOHN BENDL
124	MSCI ACWI EX-U.S. IMI INDEX FUND B2	Adam Ondricek

125	COPTHALL MAURITIUS INVESTMENT LIMITED - NON ODI ACCOUNT	Vipul Dujari, Duncan William Palmer Wilson
126	VANGUARD FIDUCIARY TRUST COMPANY INSTITUTIONAL TOTAL INTERNATIONAL STOCK MARKET INDEX TRUST II	Thomas J Higgins JOHN BENDL
127	QUADRATURE CAPITAL VECTOR SP LIMITED	Greg Skinner, Suneil Setiya

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Name of Company: ADANI GREEN ENERGY LTD		
Sr. No.	Name of FPI	Name of UBO
1	BNP PARIBAS ARBITRAGE	Jacques Vigner; Nicolas Marque
2	NEW LEADNA INVESTMENTS LIMITED	Margaret Sjak Shie-Sankatsing; Jan Scheelings; Collin de Wit
3	BNP PARIBAS ARBITRAGE - ODI	Jacques Vigner; Nicolas Marque
4	AMP CAPITAL FUNDS MANAGEMENT LIMITED AS TRUSTEE FOR THE AMP EMERGING MARKETS INDEX FUND	Adam Michael Tindall
5	STICHTING JURIDISCH EIGENAAR ACTIAM BELEGGENGSFONDSEN - ON BEHALF OF ACTIAM RESPONSIBLE INDEX FUND EQUITY EMERGING MARKETS	Dudley George Keiller; Frank Kurse
6	JANUS HENDERSON EMERGING MARKETS MANAGED VOLATILITY FUND	Bruce Koepigen
7	MONETARY AUTHORITY OF SINGAPORE	NA- CAT I - GOVT / MULTILATERAL / EXEPMT
8	GOVERNMENT OF SINGAPORE	NA- CAT I - GOVT / MULTILATERAL / EXEPMT
9	MACKENZIE MAXIMUM DIVERSIFICATN EMERGING MARKETS INDEX ETF	TERRY ROUNTES
10	URS ETF MSCI EMERGING MARKETS SOCIALLY RESPONSIBLE UCITS ETF	ANDREAS HABERZETH
11	STATE STREET MSCI ACWI MINIMUM VOLT INDEX NON LENDING OIB FD	ELLEN M. NEEDHAM
12	LOMBARD ODIER AST MT SWITZERLD SA BO SYN ACT MARCHE EME PASSIF	1-PATRICK ODIER 2-ANNIKA FALKENGREN 3-CHRISTOPHE HENTSCH 4-HUBERT KELLER 5-DENIS PITTET 6-FREDERIC ROCHAT 7-ALEXANDER ZELLER
13	BLACKROCK COLLECTIVE INVT FDS ISHARES EMERG MKTS EQ IND FD UK	1. MARTIN COOK 2. ADRIAN LAWRENCE 3. ROBERT HAYES 4. GRAHAM BAMPING
14	SSGA SPDR ETFS EUROPE I PUB LTD CO SPDR MSCI EMR MKTS UCITS ETF	TOM FINLAY
15	SPDR MSCI EMERGING MARKETS FOSSIL FUEL RESERVES FRBE ETF	ELLEN M. NEEDHAM
16	BLACKROCK-GL INDEX FDS ISHARES EMER MKTS EQ INDEX FD LU	1-PAUL FREEMAN 2-MICHAEL GRUENER 3-ROBERT HAYES 4-FRANCINE KEISER 5-BARRY ODWYER 6-GEOFFREY RADCLIFFE
17	ST JAMES S PLACE-GL EQ UNIT TR MD BY BLACKROCK INV MGT UK LTD	ANDREW MARTIN CROFT
18	BOC PRUDENTIAL MSCI AC ASIA PACIFIC EX JAPAN INDEX FUND	LEE YUI-LEUNG
19	XTRACKERS IE PLC XTRACKERS MSCI EMERGING MARKETS UCITS ETF	1-ALEXANDER GEORGE MCKENNA 2-TOM MURRAY 3-MICHAEL WHELAN 4-GERRY GRIMES
20	RUSSELL INV MGT LTD AS TRT OF RUSSELL INV LOW CARBON GL SH FD	1-JODIE MARIE HAMPSHIRE 2-SYMON PARISH 3-BRONWYN JANE YATES 4-RICHARD WILLIAM SMIRL 5. PETER JOHN GUNNING
21	ST JAMES S PLACE STRATEGIC MOD UN TR MD BY THREADNEEDLE AM LTD	ANDREW MARTIN CROFT

22	THE REGENTS OF THE UNIV OF CALIFORNIA STATE STREET GL ADV	1. JAGDEEP SINGH BACHHER 2. ARTHUR RIBEIRO GUIMARAES
23	FRANKLIN TEMPLETON ETF TRUST FRANKLIN FTSE INDIA ETF	MATTHEW TECUMSEH HINKLE
24	FRANKLIN TEMPLETON ETF TRUST FRANKLIN FTSE ASIA EX JAPAN ETF	MATTHEW TECUMSEH HINKLE
25	BOARD OF PENSIONS OF EVANGELICL LUTHERAN CHURCH IN AMERICA	JAMES VOS
26	STICHTING PENSIOENFONDS UWV	1-MARCEL GERARDUS CHRISTIAAN MARIE SNIJERS 2-BERNARD ANTOINE ALPHONSE MARIE VAN DER STEE
27	CF DV EMERGING MARKETS STOCK INDEX FUND	RICHARD KLINGMAN
28	VANGUARD TOTAL WORLD STOCK INDEX FUND	JOHN BENDL
29	VANGUARD FTSE ALL WRLD EX US IND FD A SR VGD INTL EQ IND FDS	JOHN BENDL
30	VANGUARD INVTS FDS ICVC VNGURD FTSE GL ALL CAP INDEX FD	JOHN BENDL
31	UBS US GROUP TRUST	1-IGOR LASUN 2-JOHN KRIEG
32	GUIDEMARK EMERGING MARKETS FUND	1. DAVID DUNFORD 2. PAUL FEINBURG 3. DENNIS SCHMAL
33	TOBAM EMERGING MARKETS FUND	T. RICHARD KEYES
34	BMO MSCI EMERGING MARKETS INDEX ETF	ROSS KAPPELE
35	LVIP SSGA EMERGING MARKETS EQUITY INDEX FUND	JAYSON R. BRONCHETTI
36	UBS IRL ETF PLC MSCI ACWI ESG UNIVERSAL UCITS ETF	ANDREAS HABERZETH
37	UBS IRL ETF PLC MSCI ACWI SOCIALLY RESPONSIBLE UCITS ETF	ANDREAS HABERZETH
38	UBS IQ MSCI ASIA APEX 30 ETHICAL ETF	BRYCE DOHERTY
39	HAND COMPOSITE EMPLOYEE BENEFIT TRUST QS	1. W. DAVID HAND 2. STEPHEN S. HAND 3. GREGG ZIMMERMAN
40	EASTSPRING INVTS GLOBAL LOW VOLATILITY EQUITY FUND	HENDRIK GERRIT RUITENBERG
41	JOHN HANCOCK MULTIFACTOR EMERGING MARKETS ETF	CHARLES A RIZZO
42	EMERGING MARKETS CORE EQUITY FUND OF DIMENSIONAL FUNDS ICVC	GREGORY K. HINKLE
43	FRANKLIN LIBERTYSHARES ICAV FRANKLIN FTSE INDIA UCITS ETF	WILLIAM JACKSON
44	FEDERATED HERMES GLOBAL ALLOCATION FUND	STEPHEN FRANK AUTH
45	XTRACKERS IE PLC XTRACKERS ESG MSCI EMERGING MARKETS UCITS ETF	MANOOJ MISTRY
46	MERCER UCITS CM CNTR FD NFI MUTUAL GL REGIONAL CORE FD	1-TOM FINLAY 2-MICHAEL DEMPSEY 3-GRAINNE ALEXANDER 4-HOUMAN KAVEH
47	GOLDMAN SACHS ACTIVEBETA R EMERGING MKS EQ UCITS ETF	FRANK ENNIS
48	AMERICAN CENTURY ETF TR AVANTIS EMERGING MKTS EQ ETF	JONATHAN STUART THOMAS
49	GOLDMAN SACHS ETF TR GOLDMAN SACHS EM MKTS EQUITY ETF	1. KENNETH CURRAN
50	MERCER QIF CCF MERCER INVESTMENT FUND 16	1-TOM FINLAY 2-MICHAEL DEMPSEY 3-GRAINNE ALEXANDER 4-HOUMAN KAVEH
51	SUNAMERICA SR TR SA EMRG MKTS EQUITY INDEX PF	GREGORY R. KINGSTON
52	AMERICAN CENTURY ETF TR AVANTIS EMERGING MARKETS EQ FD	JONATHAN STUART THOMAS

53	CALIFORNIA ST TEACHERS RETIREMENT SYS SELF MGD I	CHRISTOPHER J. AILMAN
54	CENTRAL PROVIDENT FD BOARD MGD BY BLACKROCK SINGAPORE LTD	NA- CAT 1 - GOVT / MULTILATERAL / EXEPMT
55	SSGA AUSTRALIA SRV LTD AS RSPNSB ENTY OF SPDR SP EM MK FD	JAMES MACNEVIN
56	KAPITALFORENINGEN EMD INVEST GLOBALE AKTIER II	1- JESPER LAU HANSEN 2- KIM ESBEN STENILD HOIBYE 3- MADS JENSEN
57	KAPITALFORENINGEN INVESTIN PRO GLOBALE AKTIER INDEX	1- JESPER LAU HANSEN 2- KIM ESBEN HOIBYE 3- MADS JENSEN
58	FLORIDA RTRMNT SYS ROBECO INSTL ASSET MGMT US	ASHBEL C. WILLIAMS
59	MANULIFE MULTIFACTOR EMERGING MARKETS INDEX ETF	BERNARD LETENDRE
60	KAPITALFORENINGEN EMD INVEST EMERGING MARKETS INDEKS	1- JESPER LAU HANSEN 2- KIM ESBEN HOIBYE 3- MADS JENSEN
61	BNY MELLON EMERGING MARKETS EQUITY ETF	1- BENNETT MACDOUGALL 2- SARAH KELLEHER
62	COLUMBIA EM CORE EX CHINA ETF	MARYBETH PILAT
63	1895 WERELD AANDELEN ENHANCED INDEX FONDS	1- BARRY O'DWYER 2- PAUL FREEMAN 3- WILLIAM ROBERTS 4- JUSTIN MEALY 5- ADELE SPILLANE 6- CATHERINE WOODS 7- PATRICK BOYLAN
64	1895 WERELD MULTIFACTOR AANDELEN FONDS	1- BARRY O'DWYER 2- PAUL FREEMAN 3- WILLIAM ROBERTS 4- JUSTIN MEALY 5- ADELE SPILLANE 6- CATHERINE WOODS 7- PATRICK BOYLAN
65	STATE STR ICAV STATE STR EME MKTS ESG SCREENED IND EQ FD	ERIC LINNANE
66	XTRACKERS IE PLC XTRACKERS MSCI AC WORLD UCITS ETF	1- ALEXANDER GEORGER 2- TDM MURRAY 3- MICHAEL WHELAN 4- GERRY GRIMES
67	CALIFORNIA STATE TEACHERS RTRMT SYS STATE STREET GLOBAL MARKETS	CHRISTOPHER J. AILMAN
68	STATE STREET TOTAL RETURN V I S FUND	ELLEN M. NEEDHAM
69	BOCHK ASIA PACIFIC EQUITY FUND	LEE YUI LEUNG
70	BOC PRUDENTIAL ASIA EQUITY FUND	LEE YUI LEUNG
71	STATE STREET MSCI INDIA INDEX NON LENDING COMMON TRUST FUND	ELLEN M. NEEDHAM
72	SSTR DAILY MSCI EMERGING MARKETS INDEX NON LENDING FUND	ELLEN M. NEEDHAM
73	SPDR S AND P EMERGING ASIA PACIFIC ETF	ELLEN M. NEEDHAM
74	SPDR PORTFOLIO EMERGING MARKETS ETF	ELLEN M. NEEDHAM
75	SPDR MSCI ACWI EX US ETF	ELLEN M. NEEDHAM
76	ALASKA COMMON TRUST FUND	DAVID OESTREICHER
77	CALIFORNIA PUBLIC EMPLOYEES RETIREMENT SYSTEM	MATTHEW J FLYNN
78	LOMBARD ODIER AST MGMT SWITZERLAND SA BO SYNERGIE ACTIONS EM DFM	1- PATRICK ODIER 2- ANNIKA FALKENCREN 3- CHRISTOPHE HENTSCH 4- HUBERT KELLER 5- DENIS PITTET 6- FREDERIC ROCHAT
79	CAISSE DE DEPOT ET PLACEMENT DU QUEBEC	NA- CAT 1 - GOVT / MULTILATERAL / EXEPMT

80	CRESTA FUND LTD	MARKUS BEAT DANGEL - 100% (Controlling)
81	MANAGED PENSION FUNDS LIMITED	ALEX CASTLE
82	COLLEGE RETIREMENT EQUITIES FUNDSTOCK ACCOUNT	BRADLEY FINKLE
83	COLLEGE RETIREMENT EQUITIES FUNDGLOBAL EQUITIES ACCOUNT	BRADLEY FINKLE
84	PUBLIC EMPLOYEES RETIREMENT SYSTEM OF MISSISSIPPI	CHARLES NIELSEN
85	ALBULA INVESTMENT FUND LTD	MS. ANNA LUZIA VON SENGER BURGER - (Controlling)
86	CIBC EMG MKT INDEX FUN D CIBC GLOBAL ASSET MANAGEMENT	DREW WILLIAMSON
87	COUNTY EMPL N OFF ANNUITY N BEN FD P COOK COUNTY ST STRT GL ADV	MICHAEL C. MARATEA
88	ALLIANZ VAR INS PRO TRUST	BRIAN MUENCH
89	EMERGING MARKETS EQUITY FUND QTRON INVESTMENTS LLC	ANDREW MITCHELL
90	ASIA INVESTMENT CORPORATION MAURITIUS LTD	MR ALASTAIR GUGGENBUHL..EVEN (58.8%), MRS YONCA EVEN GUGGENBUHL (25.2%) (Controlling)
91	ALASKA PERMANENT FUND	NA- CAT 1 - GOVT / MULTILATERAL / EXEPMT
92	SCHWAB EMERGING MARKETS EQUITY ETF	MARK D. FISCHER
93	TRANS EXT GLOBAL EMRG MKTS	HEATHER TRAEGER
94	COSMOPOLITAN INV FD PANAGORA DYC EM E FD	VYCKI PRICE
95	PACIFIC SELECT FUND PD EMERGING MARKETS PORTFOLIO	HOWARD T. HIRAKAWA
96	HIRTLE CALLAGHAN EMG MKTS PRTE SSGA FUNDS MGMT INC PASSIVE	COLETTE BERGMAN
97	TIAA CREF FUNDS TIAA CREF EMERGING MKTS EQ INDEX FD	BRADLEY FINKLE
98	INTEGRATED CORE STRATEGIES ASIA PTE LTD	ISRAEL A. ENGLANDER
99	UBS ETF MSCI EMERGING MARKETS UCITS ETF	ANDREAS HABERZETH
100	EURIZON FUND	1-MR TOMMASO CORCOS 2-MR DANIEL GROS 3-MR MARCO BUS 4-MR JEROME DEBERTOLIS 5-MR MASSIMO MAZZINI 6-MR CLAUDIO SOZZINI 7-MR PAUL HELMINGER
101	SSGA MSCI ACWI EX USA IND NONGL LENDING DAILY TRUST	ELLEN M. NEEDHAM
102	MEGA INT COM BNK CO LT I I CAP AS MSTR CUST OF TAISHIN IND FD	WU, KWANG-HSIUNG
103	EASTSPRING INVESTMENTS GLOBAL EQUITY NAVIGATOR FUND	HENDRIK GERRIT
104	GOVT OF PROV OF ALBERTA MNGD BY ALBERTA INV MGMT CORPORATION	NA- CAT 1 - GOVT / MULTILATERAL / EXEPMT
105	AP7 EQUITY FUND	RICHARD GROTTHEIM
106	SUNSUPER SUPERANNUATION FUND	1-MICHAEL WILLIAM TRAILL 2-MARK BRADFORD HARVEY 3-GEORGINA WILLIAMS 4-MARY ELIZABETH HALLETT 5-MARK JAMES NICHOLAS GOODEY 6-ANDREW PETER FRASER 7-MICHAEL SHAYNE CLIFFORD 8-JENNIFER MACK 9-CATHERINE MARIA WOOD
107	WASHINGTON ST INV BOARD MGD BY SS GL ADV GUARANT EDU TUITON	1-THERESA WHITMARSH 2-ALLYSON TUCKER 3-KRISTINA TAYLOR
108	FIDELITY SPECIAL SITUATIONS FUND	RAMAZAN OZGUR

109	EMERGING MARKETS VALUE FD OF DIMENSIONAL FUNDS PLC	GREGORY K. HINKLE
110	EMRG MKTS TARGETED VALUE FD OF DIMENSIONAL FDSII PUBLTD CO	GREGORY K. HINKLE
111	STANLIB FNDLS LTD STANLIB MULTI MANAGER GLOBAL EQUITY FUND	1-MR KENNETH AITKEN 2-MRS MICHELLE LESCOF
112	JNG EMERGING MARKETS INDEX PORTFOLIO	DINA SANTORO
113	CITY OF NEW YORK GROUP TRUST	DAVID JETER
114	EB DV EMERGING MARKETS STOCK INDEX FUND	RICHARD KLINGMAN
115	EB DV NON SL EMERGING MARKETS STOCK INDEX FUND	RICHARD KLINGMAN
116	BLACKROCK AQUILA EMERGING MARKETS FUND	1. MARTIN COOK 2. ADRIAN LAWRENCE 3. ROBERT HAYES 4. GRAHAM BAMPING
117	INTERNAT BK FOR RECO AND DEV ON BEHALF OF POST EMP BEN PL	NA- CAT 1 - GOVT / MULTILATERAL / EXEPMT
118	INTERNAT BK FOR RECO AND DEV AS TR FOR STAFF RET PL AND TR	NA- CAT 1 - GOVT / MULTILATERAL / EXEPMT
119	INTERNAT BK FOR RECO AND DEV AS TR FOR RET STA BEN PL AND TR	NA- CAT 1 - GOVT / MULTILATERAL / EXEPMT
120	EIT GLOBAL ALL COUNTRY MNGD VOLATILITY EX AUSTRALIA FD	HARVEY HILLARY KALMAN
121	NYS TEACHERS RETMNT SYS MNG BY STATE STREET BANK N TRST CO	THOMAS K. LEE
122	SSGA SPDR ETFS EUROPE I PLC SPDR MSCI EM ASIA UCITS ETF	TOM FINLAY
123	SSGA SPDR ETFS EUROPE I PLC SPDR MSCI ACWI UCITS ETF	TOM FINLAY
134	PEOPLES BANK OF CHINA	NA- CAT 1 - GOVT / MULTILATERAL / EXEPMT
125	MOUNTAIN PACIFIC FUTUR WRLD FDS LLC EMERGING MARKETS EQ FD	1-JOLANTA WYSOCKA 2-RONALD LAYARD LIESCHING 3-MARK MILLER
126	HARTFORD EMERGING MARKETS EQUITYFUND	THOMAS R. PHILLIPS
127	MERCER QIF FUND PLC MERCER INVT FUND I	1-TOM FINLAY 2-CAMEL JORDAN 3-HOUMAN KAVEH 4-GRAINNE ALEXANDER 5-HELEN O BEIME 6-LIAM MILEY
128	SPDR MSCI ACWI IMI ETF	ELLEN M. NEEDHAM
129	KAPITALFORENINGEN LAGERNES INVEST KL I AKTIER EMG MARKETS INDEKS	1. ANNE CHARLOTTE MARK 2. JACOB CHRISTENSEN 3. PETER ERNST WENGLER-JORGENSEN 4. CHRESTEN DENGSOE
130	DIMENSIONAL FUNDS PLC MULTI FACTOR EQUITY FUND	NATHAN ROBERT LACAZE
131	STATE STREET GLOBAL ALL CAP EQUITY EX US INDEX PORTFOLIO	ELLEN M. NEEDHAM
132	SPDR MSCI ACWI LOW CARBON TARGET ETF	ELLEN M. NEEDHAM
133	STATE ST GL ADV LUXEMBOURG SICV ST STR GLO EM MKTS IND EQ FD	ALEX CASTLE
134	INVESTERINGSFORENINGEN SPARINVEST INDEX EMERGING MARKETS KL	TORBEN HENNING NIELSEN
135	OLD MUTUAL MSCI EMERGING MARKETS ESG LEADERS INDEX FUND	JAMES JOHN BEVERIDGE
136	LOCKHEED MARTIN CORP DEFINED CONTRIBUTION PLANS MASTER TRUST	ROBERT C. VARNELL
137	STATE STREET IRELAND UNIT TRST ST STRT IUT EMERG MKT EQ INDX FD	WILLIAM STREET
138	GOLDMAN SACHS ETF TR GLDMN SACS ACTV BETA EMRG MARKETS EQT ETF	SCOTT MCHUGH - NONE
139	STATE STREET MSCI ACWI EX USA IMISCREENED NON LENDING COM TST FD	ELLEN M. NEEDHAM

140	NATIONAL PENSION SERVICE MANAGED BY LEGAL N GENERL INVST MGMT LTD	KIM SUNG JOO
141	NATIONAL PENSION SERVICE MANAGED BY BLACKROCK INSTIONAL TR CO N A	KIM SUNG JOO
142	STATE STREET EMERGING MARKETS EQUITY INDEX FUND	ELLEN M. NEEDHAM
143	ARIZONA PSPRS TRUST	CHIEF INVESTMENT OFFICER MARK STEED
144	MGI FNDS PLC MERCER PASSIVE EMR MKTS EQFD IRISH LIFE INV MGR LTD	1. TOM FINLAY 2. MICHAEL DEMPSEY 3. TOM GERAGHTY 4. BARBARA HEALY 5. GRANNE ALEXANDER
145	TEACHER RETIREMENT SYSTEM OF TEXAS SELF MANAGED I	DALE WEST
146	SEI GLOBAL MASTER FUND PLC - THE SEI EMERGING MARKETS EQUITY FUND	STEPHEN MACRAE
147	Fidelity Salem Street Trust: Fidelity Emerging Markets Index Fund	ADRIEN DEBERGHES
148	Fidelity Salem Street Trust: Fidelity Global Ex U.S. Index Fund	ADRIEN DEBERGHES
149	Satrix Emerging Markets Equity Tracker Fund	RICHARD ASLETT
150	Fidelity Salem Street Trust: Fidelity SAI Emerging Markets Index Fund	ADRIEN DEBERGHES
151	FIDELITY SALEM STREET TRUST: FIDELITY TOTAL INTERNATIONAL INDEX FUND	ADRIEN DEBERGHES
152	Nuveen ESG Emerging Markets Equity ETF	JORDAN FARRIS
153	Fidelity UCITS II ICAV / Fidelity MSCI Emerging Markets Index Fund	CATHERINE FITZSIMONS
154	Variable Insurance Products Fund II; International Index Portfolio	ADRIEN DEBERGHES
155	Fidelity Concord Street Trust: Fidelity ZERO International Index Fund	RIECO MELLO
156	Six Circles International Unconstrained Equity Fund	GREG MCNEIL
157	THE NOMURA TRUST AND BANKING CO., LTD. RE: INTERNATIONAL EMERGING STOCK INDEX MSCI EMERGING NO HEDGE MOTHER FUND	KENICHI KATO
158	Custody Bank of Japan, Ltd. as trustee for AMOne MSCI ACWI Climate Paris Aligned Index Mother Fund	YOSHIKAZU TANAKA
159	LOS ANGELES CITY EMPLOYEES' RETIREMENT SYSTEM	RODNEY JUNE
160	Legal & General Assurance (Pensions Management) Limited	MICHELLE SCRIMGEOUR
161	Fidelity Salem Street Trust: Fidelity Series Global Ex U.S. Index Fund	ADRIEN DEBERGHES
162	Kuwait Investment Authority Fund 141	UBO Exempt
163	Kuwait Investment Authority Fund 142	UBO Exempt
164	Dimensional Emerging Markets Value Fund	GREGORY K HINKLE
165	The Emerging Markets Series of the DFA Investment Trust Company	GREGORY K HINKLE
166	The Emerging Markets Small Cap Series of the DFA Investment Trust Company	GREGORY K HINKLE
167	Emerging Markets Core Equity Portfolio (The Portfolio) of DFA Investment Dimensions Group Inc. (DFAIDG)	GREGORY K HINKLE
168	Emerging Markets Social Core Equity Portfolio of DFA Investment Dimensions Group Inc.	GREGORY K HINKLE
169	T.A. World Ex U.S. Core Equity Portfolio of DFA Investment Dimensions Group Inc.	GREGORY K HINKLE
170	World Ex U.S. Core Equity Portfolio of DFA Investment Dimensions Group Inc.	GREGORY K HINKLE
171	Municipal Employees' Annuity and Benefit Fund of Chicago	JAMES E MOHLER
172	The Nomura Trust and Banking Co., Ltd. as the trustee of Emerging Equity Mother Fund	KENICHI KATO
173	Northern Trust Global Investments Collective Funds Trust	JOHN C LABELLE

174	Northern Emerging Markets Equity Index Fund	MICHAEL MEEHAN
175	Northern Trust Common All Country World Index (ACWI) ex-US Fund - Lending	JOHN C LABELLE
176	Northern Trust Common All Country World ex-US Investable Market Index Fund-Non Lending	JOHN C LABELLE
177	Northern Trust Common Emerging Markets Index Fund-Non-Lending	JOHN C LABELLE
178	Guardians of New Zealand Superannuation as Manager and Administrator of the New Zealand Superannuation Fund, for the New Zealand Superannuation Fund	UBO Exempt
179	CITIGROUP GLOBAL MARKETS MAURITIUS PRIVATE LIMITED	SIETSKE GEORGETTE CATHARINA KALSE
180	Credit Suisse (Singapore) Limited	BENJAMIN OLIVER CAVALLI
181	THE NT ALL COUNTRY ASIA EX JAPAN CUSTOM ESG EQUITY INDEX FUND	GERALD BRADY
182	The NT Emerging Markets Custom ESG Equity Index Fund	GERALD BRADY
183	THE NT EMERGING MARKETS MULTIFACTOR ESG FUND	GERALD BRADY
184	Utah State Retirement Systems	DANIEL D. ANDERSEN
185	FONDS DE COMPENSATION DE LA SECURITE SOCIALE, SICAV-FIS-ACTIONS EMMA INDEXE	FERNARD LEPAGE
186	FONDS DE COMPENSATION DE LA SECURITE SOCIALE, SICAV-FIS - ACTIONS EMMA - ACTIF I	FERNARD LEPAGE
187	Future Fund Board of Guardians managed by State Street Global Advisors	UBO Exempt
188	Lockheed Martin Corporation Master Retirement Trust	ROBERT C VARNELL
189	CITY OF LOS ANGELES FIRE AND POLICE PENSION PLAN	TOM LOPEZ
190	Legal & General Global Emerging Markets Index Fund	LEE WILLIAM TOMS
191	Fonditalia Equity India	ROBERTO MEI
192	DPAM Equities L Emerging MSCI Index	THOMAS PALMBLAD
193	Verdipapirfondet KLP Aksje Fremvoksende Markeder Indeks I	STALE OKSNES STUBBRATAN
194	HOSPITAL AUTHORITY PROVIDENT FUND SCHEME	HO SHUK MING DORIS
195	Irish Life Assurance Plc	DAVID HARNEY
196	DPA Australia Limited as responsible entity for Dimensional Emerging Markets Trust	J GLENN CRANE
197	General Pension and Social Security Authority	UBO Exempt
198	PGGM World Equity B.V.	BOB RADECKER
199	PGGM World Equity II B.V.	BOB RADECKER
200	MORGAN STANLEY ASIA (SINGAPORE) PTE - ODI	RAHUL GAUTAM
201	MORGAN STANLEY ASIA (SINGAPORE) PTE.	RAHUL GAUTAM
202	Government Pension Fund Global	UBO Exempt
203	JOHN HANCOCK VARIABLE INSURANCE TRUST INTERNATIONAL EQUITY INDEX TRUST	ANDREW G ARNOTT
204	JOHN HANCOCK VARIABLE INSURANCE TRUST EMERGING MARKETS VALUE TRUST	ANDREW G ARNOTT
205	Commonwealth Bank Group Super - WGS08	SCOTT DURBIN
206	JOHN HANCOCK FUNDS II EMERGING MARKETS FUND	ANDREW G ARNOTT
207	Government Employees Superannuation Board	MARK CALDWELL
208	QS Investors DBI Global Emerging Markets Equity Fund LP	STEVEN DUCKER
209	QIC International Equities Fund	UBO Exempt
210	Northern Trust Collective All Country World Index (ACWI) ex-US Fund - Lending	JOHN C LABELLE
211	Northern Trust Collective Emerging Markets Index Fund - Lending	JOHN C LABELLE
212	GENERAL ORGANIZATION FOR SOCIAL INSURANCE	UBO Exempt
213	Ascension Alpha Fund, LLC	DAVID E ERICKSON, TODD MW TURALL
214	Northern Trust Emerging Markets Custom ESG Equity Index UCITS FGR Fund	GERALD BRADY

215	WM POOL EQUITIES TRUST NO 74	RICHARD CRANDELL
216	INDEXED EMERGING MARKETS EQUITY FUND	UBO Exempt
217	Vanguard Moderate Growth Fund	LIN XIAODONG
218	Vanguard Income Fund	LIN XIAODONG
219	Bercsford Funds plc	DAVID HARNEY
220	Mn Services Aandelenfonds Emerging Markets - re UBS	GERARDUS ELISABETH MARIA CARTIGNY
221	MACQUARIE TRUE INDEX EMERGING MARKETS FUND	MEGAN AUBREY
222	Fidelity Salem Street Trust: Fidelity International Sustainability Index Fund	ADRIEN DEBERGHES
223	Spartan Group Trust for Employee Benefit Plans: Spartan Emerging Markets Index Pool	JEFFREY S. MILLER
224	Future Fund Board of Guardians on behalf of Medical Research Future Fund managed by State Street Global Advisors	UBO Exempt
225	WM Pool - Equities Trust No. 75	RICHARD CRANDELL
226	THE NT EMERGING MARKETS ESG LEADERS EQUITY INDEX FUND	GERALD BRADY
227	DELA DEPOSITARY & ASSET MANAGEMENT B.V. AS RESPONSIBLE ENTITY TO DELA EQUITY FUND 5	J. VAN DER PUTTEN
228	Fidelity Salem Street Trust: Fidelity Flex International Index Fund	ADRIEN DEBERGHES
229	STICHTING PENSIOENFONDS ING	P J M VAN MEEL, WIM VAN LERSEL
230	EMERGING MARKETS SUSTAINABILITY CORE I PORTFOLIO	LISA MICHELE DALLMER
231	ABERDEEN STANDARD OEIC IV - ASI ASIA PACIFIC EQUITY ENHANCED INDEX FUND	JONATHAN SIM
232	Legal & General Emerging Market Collective Investment Trust Fund	SHAUN D MURPHY
233	ABERDEEN STANDARD OEIC VI - ASI EMERGING MARKETS EQUITY ENHANCED INDEX FUND	GARY MARSHALL
234	Local Authorities Superannuation Fund	MICHAEL CHRISTOPHER WYRSCH, NOELLE EILEEN KELLEHER
235	Stichting Bedrijfstakpensioenfonds voor de Detailhandel	A.H.J. SNELLEN, H. T. VAN DER KOLK
236	ABERDEEN STANDARD OEIC IV - ASI ASIA PACIFIC EX - JAPAN EQUITY TRACKER FUND	ARON MITCHELL
237	ABERDEEN STANDARD OEIC IV - ASI EMERGING MARKETS EQUITY TRACKER FUND	ARON MITCHELL
238	QSUPER	MICHAEL PENNISI
239	VictoryShares USAA MSCI Emerging Markets Value Momentum ETF	CHRISTOPHER DYER
240	ALAHLI EMERGING MARKETS INDEX FUND	MARCO MAURI
241	BofA Securities Europe SA	GREGOIRE THOMAS
242	BofA Securities Europe SA - ODI	GREGOIRE THOMAS
243	PUBLIC SECTOR PENSION INVESTMENT BOARD - BLACKROCK INSTITUTIONAL TRUST COMPANY, N.A.	NEIL CUNNINGHAM
244	WISDOMTREE EMERGING MARKETS EX-STATE-OWNED ENTERPRISES FUND	JONATHAN STEINBERG
245	WISDOMTREE INDIA EX-STATE-OWNED ENTERPRISES FUND	JONATHAN STEINBERG
246	GAM INVESTMENT MANAGEMENT (SWITZERLAND) AG FOR ZURICH INVESTINSTITUTIONAL FUNDS - ZIF AKTIEN EMERGING MARKETS PASSIV	PARTICK MOSER
247	PARAMETRIC TAX-MANAGED EMERGING MARKETS FUND	THOMAS SETO
248	ISHARES EMERGING MARKETS INDEX MAURITIUS CO	PAUL LOHREY
249	ISHARES ALL COUNTRY ASIA EX JAPAN MAURITIUS CO	PAUL LOHREY
250	ISHARES INDIA INDEX MAURITIUS COMPANY	PAUL LOHREY
251	JAPAN POLICE PERSONNEL MUTUAL AID ASSOCIATION 18465-7011	TAKASHI NISHINO

252	JAPAN POLICE PERSONNEL MUTUAL AID ASSOCIATION 18465-7012	TAKASHI NISHINO
253	JAPAN POLICE PERSONNEL MUTUAL AID ASSOCIATION 18465-7009	TAKASHI NISHINO
254	JAPAN POLICE PERSONNEL MUTUAL AID ASSOCIATION 18465-7010	TAKASHI NISHINO
255	ISHARES CORE EMERGING MARKETS MAURITIUS CO	PAUL LOHREY
256	ISHARES CORE TOTAL INTERNATIONAL STOCK MAURITIUS CO	PAUL LOHREY
257	ISHARES MSCI EM UCITS ETF USD (ACC)	BARRY O DWYER, DAVID MORONEY, JESSICA IRSCHICK, PAUL MCGOWAN, PAUL MCNAUGHTON
258	ISHARES MSCI EM UCITS ETF USD (DIST)	BARRY O DWYER, DAVID MORONEY, JESSICA IRSCHICK, PAUL MCGOWAN, PAUL MCNAUGHTON
259	ISHARES MSCI EM ASIA UCITS ETF	BARRY O DWYER
260	ISHARES CORE MSCI EM IMI UCITS ETF	BARRY O DWYER
261	TOTAL INTERNATIONAL EX U.S. INDEX MASTER PORTFOLIO OF MASTER INVESTMENT PORTFOLIO	TRENT WALKER
262	ISHARES IV PUBLIC LIMITED COMPANY - ISHARES MSCI EM SRI UCITS ETF	BARRY O DWYER
263	ISHARES MSCI GLOBAL IMPACT ETF	TRENT WALKER
264	ISHARES MSCI GLOBAL MIN VOL FACTOR ETF	TRENT WALKER
265	ISHARES MSCI ACWI EX U.S. ETF	TRENT WALKER
266	ISHARES ESG AWARE MSCI EM ETF	TRENT WALKER
267	ISHARES MSCI ACWI LOW CARBON TARGET ETF	TRENT WALKER
268	ISHARES MSCI ACWI ETF	TRENT WALKER
269	ISHARES IV PUBLIC LIMITED COMPANY - ISHARES MSCI INDIA UCITS ETF	BARRY O DWYER
270	ISHARES IV PUBLIC LIMITED COMPANY - ISHARES MSCI EM IMI ESG SCREENED UCITS ETF	BARRY O DWYER
271	MONETARY AUTHORITY OF SINGAPORE ACCOUNT ?	UBO Exempt
272	CUSTODY BANK OF JAPAN, LTD, AS TRUSTEE FOR SMTB EMERGING EQUITY INDEX MOTHER FUND	MASAHIKO KINDOSHITA
273	ISHARES IV PUBLIC LIMITED COMPANY - ISHARES MSCI EM ESG ENHANCED UCITS ETF	BARRY O DWYER, DAVID MORONEY, JESSICA IRSCHICK, PAUL MCGOWAN, PAUL MCNAUGHTON, TERESA O FLYNN
274	ISHARES MSCI BRIC ETF	TRENT WALKER
275	ISHARES MSCI EMERGING MARKETS ASIA ETF	TRENT WALKER
276	ISHARES ESG MSCI EM LEADERS ETF	TRENT WALKER
277	CUSTODY BANK OF JAPAN, LTD. STB EMERGING MARKETS EQUITY INDEX MOTHER FUND	MASAHIKO KINDOSHITA
278	ISHARES ESG ADVANCED MSCI EM ETF	TRENT WALKER
279	ISHARES MSCI EMERGING MARKETS EX CHINA ETF	TRENT WALKER
280	INTERNATIONAL MONETARY FUND - MANAGER A	UBO Exempt
281	ISHares IV Public Limited Company - iShares MSCI EM ex-China UCITS ETF	BARRY O DWYER
282	RUSSELL INVESTMENT MANAGEMENT LTD AS TRUSTEE OF THE RUSSELL INVESTMENTS SUSTAINABLE GLOBAL SHARES EX FOSSIL FUELS FUND	BRONWYN YATES, JODIE MARIE HAMPSHIRE, PETER JOHN GUNNING, RICHARD SMIRL, SYMON PARISH
283	THE NT EMERGING MARKETS GREEN TRANSITION INDEX FUND	DEIRDRE GORMLEY
284	COAL STAFF SUPERANNUATION SCHEME TRUSTEES LIMITED - BRITISH COAL STAFF SUPERANNUATION SCHEME	ALAN KEITH WHALLEY, ALAN MARTIN RUBENSTEIN, BLEDDYN WILLIAM HANCOCK, DAME KATHERINE MARY BARKER, GEORGE JAMES SHEARER, JAMES BYRNE GRANT, STUART JUKES, WILLIAM JOHN SHELDON

285	TRUSTEES OF THE MINEWORKERS' PENSION SCHEME LIMITED - MINEWORKERS' PENSION SCHEME	ALLEN YOUNG, ANTHONY WYN JONES, CHRISTOPHER SPENCER CHEETHAM, IAN RICHARD MAYBURY, JAMES WILLIAM MCALEENAN, KAREN JONES, MICHAEL NEWTON, ROBERT CLELLAND, STEPHEN PAUL TRUCKETT, WILLIAM KENNETH CAPISTICK
286	STICHTING PENSIOENFONDS PGB	LAMBERTUS COENRADIE, ROBERTUS WILHELMUS JOZEF HEERKENS
287	Verdipapierfonds DNB Global Emerging Markets Indeks	OLA MELGARD
288	DPAM Equities L - DPAM Equities L World SRJ MSCI Index	PHILIPPE DENEFF
289	Dimensional Emerging Core Equity Market ETF of Dimensional ETF Trust	LISA MICHELE DALLMER
290	MAYBANK KIM ENG SECURITIES PTE. LTD.	Mr. Harmeet Singh Beri
291	ELARA INDIA OPPORTUNITIES FUND	RAJENDRA BHATT, AJAYKUMAR AMARNATH PANDEY
292	VESPERA FUND LIMITED	RAJENDRA BHATT, AJAYKUMAR AMARNATH PANDEY
293	MARSHAL GLOBAL CAPITAL FUND LTD	VENKATA RAMANA MURTY NUNI
294	POLUS GLOBAL FUND FPI	YAJJADEO LOTUN
295	AVIATOR GLOBAL INVESTMENT FUND	Antonino Sardegna
296	LOOF GLOBAL OPPORTUNITIES LIMITED	1. Jan Scheelings; 2. Evert Jacobus Jozef Meilink
297	SOCIETE GENERALE	Frederic Oudea
298	SOCIETE GENERALE -ODI	Frederic Oudea
299	VARANIUM ASSET MANAGEMENT	Sajeve Kappara Thomas
300	APMS INVESTMENT FUND LIMITED.	Mr Alastair Guggenbuechi Even Mrs Yonca Even Guggenbuechl
301	BARCLAYS MERCHANT BANK (SINGAPORE) LIMITED	1. Balwinder Singh Bagary 2. Renaud Hugues Edmond Isman 3. Joon Heem Kham 4. Guilermo Cabeza
302	GOLDMAN SACHS INVESTMENTS (MAURITIUS) I LIMITED	1. Alfert Adam Lincoln 2. Lim Voon Kee York Shiu 3. Akshay Sahni 4. Lo Seen Chong Teddy
303	GOLDMAN SACHS (SINGAPORE) PTE. - ODI	Mao Yi Sin Jason
304	GOLDMAN SACHS (SINGAPORE) PTE	Mao Yi Sin Jason
305	LTS INVESTMENT FUND LTD	De Quervain Martin Alfred Dourvesh Kumar Chaman Steven Robert Flynn
306	DFA INTERNATIONAL VECTOR EQUITY FUND	Gregory K Hinkle
307	DFA INTERNATIONAL CORE EQUITY FUND	Gregory K Hinkle
308	CUSTODY BANK OF JAPAN, LTD AS TRUSTEE FOR ORGANIS FOR SMALL AND MED ENT AND REGL INNOVATION, JAPAN	UBO Exempt
309	TR AND CUST SERV BK LTD AS TR FOR MIZUHO TRT AND BANKING CO LTD PENSION INVESTMENT FUND TRUST NO 31	Nobumitsu Watanabe
310	UBS FND MGMNT (SWITZRLND) AG ON BHF OF UBS (CH) INSTNL FND-EQUITIES EMERGING MARKETS GLBL PASSIVE II	ANDRE VALENTE EUGENE DEL CIOPPO
311	UBS FUND MANAGEMENT (SWITZERLAND) AG ON BEHALF OF SIHL INSTITUTIONAL FUND-AKTIE EMERGING MARKETS	ANDRE VALENTE EUGENE DEL CIOPPO
312	UBS (LUX) INSTITUTIONAL SICAV - EMERGING MARKETS EQUITY PASSIVE	Michael Kehl
313	ZURICH NON - LIFE UMBRELLA FUND - VERMOGEN GCIE AKTIEN PLUS	1. Thomas Schnrer 2. Gabriele Wyss
314	ZURICH LIFE UMBRELLA FUND - VERMOGEN ALLGEMEIN AKTIEN PLUS	1. Thomas Scharer 2. Gabriele Wyss
315	ZURICH NON- LIFE UMBRELLA FUND - VERMOGEN GE ZCH AKTIEN PLUS	1. Thomas Scharer 2. Gabriele Wyss
316	INVESTERINGSFORENINGEN DANSKE INVEST	TINA HETTING
317	HORIZON ACCESS INDIA FUND	KUPERS WILFRIED, LEYSSENS B KRIS

318	KBC EQUITY FUND	KUPERS WILFRJED,THIELS DIRK
319	KOWA COMPANY, LTD.	YOSHIHIRO MIWA
320	CSIF (CH) EQUITY EMERGING MARKETS BLUE	FRITZ GABRIELE,SCHARER THOMAS
321	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF THE PROMOTION AND MUTUAL AID CORPORATION FOR PRIVATE SCHOOLS OF JAPAN MUTB400021492	YASUHIRO SHIMIZU
322	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NATIONAL PENSION FUND ASSOCIATION MUTB400037232	YASUHIRO SHIMIZU
323	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NATIONAL PENSION FUND ASSOCIATION MTBC400036043	YASUHIRO SHIMIZU
324	LANSFORSÄKRINGAR TILL VÄXTMARKNAD INDEXNARA	NILSSON EVA GOTTFRIDSDOTTER,BONNIVIER JESPER,AGNETA OSCARSSON
325	MOST DIVERSIFIED PORTFOLIO SICAV - TOBAM ANTI-BENCHMARK EMERGING MARKETS EQUITY FUND	YVES. CHOUËIFATY
326	CORNERSTONE ADVISORS GLOBAL PUBLIC EQUITY FUND-PARAMETRIC PORTFOLIO ASSOCIATES LLC	STEPHEN P CONNORS
327	RESONA BANK, LTD. (AS TRUSTEE FOR PENSION COMMINGLE FUND) 00729-7035	NISHINO TAKASHI
328	PUBLIC EMPLOYEES RETIREMENT ASSOCIATION OF NEW MEXICO	GARCIA DOMINIC
329	XTRACKERS MSCI EMERGING MARKETS HEDGED EQUITY ETF	RICHARDS BRYAN
330	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF THE PROMOTION AND MUTUAL AID CORPORATION FOR PRIVATE SCHOOLS OF JAPAN MUTB400021536	YASUHIRO SHIMIZU
331	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7085	NISHINO TAKASHI
332	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7080	NISHINO TAKASHI
333	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7088	NISHINO TAKASHI
334	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7087	NISHINO TAKASHI
335	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7089	NISHINO TAKASHI
336	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7090	NISHINO TAKASHI
337	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7091	NISHINO TAKASHI
338	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7092	NISHINO TAKASHI
339	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18580-7007	NISHINO TAKASHI
340	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18580-7008	NISHINO TAKASHI
341	NATIONAL FEDERATION OF MUTUAL AID ASSOCIATIONS FOR MUNICIPAL PERSONNEL 10502-0004	TAKASHI NISHINO
342	NATIONAL FEDERATION OF MUTUAL AID ASSOCIATIONS FOR MUNICIPAL PERSONNEL 10502-0005	TAKASHI NISHINO
343	NATIONAL FEDERATION OF MUTUAL AID ASSOCIATIONS FOR MUNICIPAL PERSONNEL 18464-2117	TAKASHI NISHINO
344	NATIONAL FEDERATION OF MUTUAL AID ASSOCIATIONS FOR MUNICIPAL PERSONNEL 18464-2118	TAKASHI NISHINO
345	JAPAN MUTUAL AID ASSOCIATION OF PUBLIC SCHOOL TEACHERS 10512-7002	NISHINO TAKASHI

346	JAPAN MUTUAL AID ASSOCIATION OF PUBLIC SCHOOL TEACHERS 10512-7001	NISHINO TAKASHI
347	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NATIONAL PENSION FUND ASSOCIATION MTBJ400038345	YASUHIRO SHIMIZU
348	SEI INSTITUTIONAL INTERNATIONAL TRUST - EMERGING MARKETS EQUITY FUND MANAGED BY QTRON INVESTMENTS	STEPHEN MACRAE,JAMES HOFFMAYER
349	MOST DIVERSIFIED PORTFOLIO SICAV - TOBAM ANTI-BENCHMARK ALL COUNTRIES WORLD EQUITY FUND	CHOUEIFATY YVES
350	SAUDI ARABIAN MONETARY AUTHORITY - GLOBAL EQUITY PORTFOLIO 12	EXEMPT CATEGORY FOR UBO REQUIREMENT
351	SAUDI ARABIAN MONETARY AUTHORITY - EMERGING MARKET PORTFOLIO 12	EXEMPT CATEGORY FOR UBO REQUIREMENT
352	CUSTODY BANK OF JAPAN, LTD. RE: RB RAM INTERNATIONAL EMERGING COUNTRIES EQUITY MOTHER FUND	KINOSHITA MASAHIKO
353	AMUNDI INDEX SOLUTIONS - AMUNDI INDEX MSCI EMERGING MARKETS	JULIEN FAUCHER
354	ROYAL LONDON EQUITY FUNDS ICVC	ROBERT WILLIAMS
355	ISHARES CORE MSCI ASIA EX JAPAN ETF	SUSAN W CHAN
356	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NATIONAL PENSION FUND ASSOCIATION MTBJ400030133	YASUHIRO SHIMIZU
357	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NATIONAL PENSION FUND ASSOCIATION MTBJ400030132	YASUHIRO SHIMIZU
358	SWISSCANTO (CH) INDEX EQUITY FUND EMERGING MARKETS	KARRER SILVIA,HOGG ANDREAS,FREY HANS
359	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NISSAY EMERGING MARKETS EQUITY INDEX MOTHER FUND	HIROSHI MENRAL,YASUHIRO SHIMIZU
360	SUMITOMO MITSUI TRUST BANK, LIMITED (AS TRUSTEE FOR SUMITOMO MITSUI TRUST PENSION COMMINGLE FUND E19) 00961-0107	NISHINO TAKASHI
361	BCT POOLED INVESTMENT FUND SERIES - SMART ASIAN EQUITY FUND	LAU KA SHI BETSY
362	HSBC GLOBAL INVESTMENT FUNDS-GLOBAL EMERGING MARKETS MULTI-ASSET INCOME	RICHARD BOWEN LONG
363	DWS INVESTMENT GMBH ON BEHALF OF DEAM - FONDS SPEZIAL 2	TORSTEN UTECHT,MICHAEL LEINWAND
364	INVESCO S&P EMERGING MARKETS MOMENTUM ETF	DANIEL E DRAPER
365	AMUNDI INDEX SOLUTIONS - AMUNDI INDEX MSCI EMERGING MARKETS SRI	JULIEN FAUCHER
366	LBPAM ACTIONS EMERGENTS	DANIEL ROY
367	XTRACKERS MSCI ALL WORLD EX US HEDGED EQUITY ETF	BRYAN RICHARDS
368	NOMURA SINGAPORE LIMITED ODI	TOSHIYA YOSHIYA
369	XTRACKERS MSCI EMERGING MARKETS ESG LEADERS EQUITY ETF	BRYAN RICHARDS
370	XTRACKERS MSCI ACWI EX USA ESG LEADERS EQUITY ETF	BRYAN RICHARDS
371	REASSURE LIMITED	CULLS MATT
372	AMP AKTIEFOND TILLVAXTMARKNADER	CLAES JONAS ELIASSON,PER GUSTAV WIKLUND
373	SIMAG INVESTMENT FUNDS - SIMAG SYSTEMATIC GLOBAL EMERGING MARKETS ESG EQUITY FUND	CHRISTIAN GAST,JORGEN JESSEN,MIRKO DIETZ
374	CONSULTING GROUP CAPITAL MARKETS FUNDS - EMERGING MARKETS EQUITY FUND	SARA CETRON
375	VANGUARD EMERGING MARKETS STOCK INDEX FUND, A SERIES OF VANGUARD INVESTMENT SERIES PLC	THOMAS J HIGGINS

376	VANGUARD FUNDS PUBLIC LIMITED COMPANY - VANGUARD FTSE ALL-WORLD UCITS ETF	THOMAS J HIGGINS
377	VANGUARD FUNDS PUBLIC LIMITED COMPANY - VANGUARD FTSE EMERGING MARKETS UCITS ETF	THOMAS J HIGGINS
378	EMPLOYEES RETIREMENT SYSTEM OF THE STATE OF HAWAII	ELIZABETH TOWNSHEND BURTON
379	VANGUARD INVESTMENT SERIES PLC - VANGUARD ESG EMERGING MARKETS ALL-CAP EQUITY INDEX FUND	JOHN BENDL
380	AMUNDI INDEX SOLUTIONS - AMUNDI MSCI EMERGING ESG LEADERS	CHARLES GIRALDEZ
381	AMUNDI INDEX SOLUTIONS - AMUNDI MSCI EMERGING ESG UNIVERSAL SELECT	CHARLES GIRALDEZ
382	FUNDPARTNER SOLUTIONS (SUISSE) SA - MICRO-PENSIONS KASSE FONDS - AKTIEN WELT	RICHARD MILLET
383	PICTET CH INSTITUTIONAL- EMERGING MARKETS TRACKER	LAURENT RAMSAY
384	FUNDPARTNER SOLUTIONS (SUISSE) S.A.-RP - FONDS INSTITUTIONNEL - ACTIONS MARCHES EMERGENTS	RICHARD MILLET
385	PICTET - EMERGING MARKETS INDEX	VERMESSE CEDRIC
386	HSBC ETPS PLC - HSBC EMERGING MARKET SUSTAINABLE EQUITY UCITS ETF	DEMPSEY FEARGAL,COWHEY EIMEAR
387	SWISSCANTO (CH) INDEX FUND V - SWISSCANTO (CH) INDEX EQUITY FUND EMERGING MARKETS RESPONSIBLE	SILVIA KARRER
388	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NISSAY EMERGING MARKETS EQUITY INDEX II MOTHER FUND	YASUHIRO SHIMIZU
389	HSBC MSCI EMERGING MARKETS UCITS ETF	DEMPSEY FEARGAL
390	HSBC INDEX TRACKER INVESTMENTS FUNDS FTSE ALL-WORLD INDEX FUND	ANTHONY CORFIELD,ANDREW CLARK
391	VANGUARD FUNDS PLC / VANGUARD ESG GLOBAL ALL-CAP UCITS ETF	JOHN BENDL
392	STICHTING PENSIOENFONDS RAIL & OPENBAAR VERVOER	VAN WANROOIJ FRANCISCUS LUCIEN,GROTEN GERARDUS THEODORUS MARIA,WEYERS JAN WILLEM,BROUWER SIETSE,DE BOOIJ GEORGE JOHANNES JOSEPHUS,VOS JOHANNES JOSEPHUS,OLDENKAMP KLAAS PIETER BART,RENS HENDRIK,SCHREUR KOENE JAN LUTE,KLEIN WASSINK,BLANKESTIJN CORNELIS,BOON IRENE ADRIANA CONNY,FLEER JOHANNES PETRUS,WILSON PROGY MILDRED BEATRICE,VAN DEN DUNGEN HUBERTUS EGIDIUS WILHELMUS
393	CUSTODY BANK OF JAPAN, LTD. AS TRUSTEE FOR EMERGING EQUITY PASSIVE MOTHER FUND	AKIRA SUGANO,NOBUMITSU WATANABE
394	iSHARES MSCI INDIA MAURITIUS COMPANY	GRAHAM C LANNON
395	SEB FUND 3 SEB ETHICAL GLOBAL INDEX FUND	MATTHIAS EWALD,EDITH PETERS
396	GRD 21	WALDMAN THOMAS
397	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF MUTB300000069-STOCK	MENRAI HIROSHI,YASUHIRO SHIMIZU
398	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF MUAM EMERGING EQUITY INDEX MOTHER FUND	HIROSHI MENRAI,YASUHIRO SHIMIZU
399	JAPAN TRUSTEE SERVICES BANK, LTD. STB SUMISHIN SHINKOKUKOKUKABUSHIKI INDEX MOTHER FUND	KINDSHITA MASAHIRO
400	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF MUTB300000120-STOCK	MENRAI HIROSHI,YASUHIRO SHIMIZU
401	NOMLRA SINGAPORE LIMITED	TOSHIYA YOSHIYA

402	SUMITOMO MITSUI TRUST BANK, LIMITED (AS TRUSTEE FOR SUMITOMO MITSUI TRUST PENSION COMMINGLED FUND E06)00961-0061	TAKASHI NISHINO
403	JAPAN TRUSTEE SERVICES BANK, LTD. STB EM ASIA EQUITY INDEX MOTHER FUND	KINOSHITA MASAHIKO
404	COPTHALL MAURITIUS INVESTMENT LIMITED - ODI ACCOUNT	Vipul Dujari, Duncan William Palmer Wilson
405	VANGUARD TOTAL INTERNATIONAL STOCK INDEX FUND	THOMAS J HIGGINS
406	NEW YORK STATE COMMON RETIREMENT FUND	Michelle Cumaglia
407	ABU DHABI INVESTMENT AUTHORITY - BEACON	UBO Exempt
408	ABU DHABI INVESTMENT AUTHORITY - BGO-EM	UBO Exempt
409	ABU DHABI INVESTMENT AUTHORITY - GULAB	UBO Exempt
410	ABU DHABI INVESTMENT AUTHORITY - MONSOON	UBO Exempt
411	ABU DHABI INVESTMENT AUTHORITY - PEACOCK	UBO Exempt
412	ISHARES EMERGING MARKETS IMI EQUITY INDEX FUND	Shane Andrew Flatman
413	VANGUARD EMERGING MARKETS SHARES INDEX FUND	Frank Aloysius Kolirago Johanna Platt James Maurice Norris Cynthia Lai
414	STICHTING SHELL PENSIOENFONDS	1) JANNEKE BERTHA GODEFRIDA ANTONIA VAN DEARSEN - ABELS 2) PIETER HENDRIK MARIA DEITRES 3) CAROLINE JOHANNA HENDRIKA HES 4) FRANK HENDRIKUS LEMMINK 5) GARNT JOHAN AGERUURD LOUV 6) PAUL ALEXANDER MORSHUIS 7) BASTIAAN CORNELIS VAN DER LEER 8) ERIK SVEND ERNST WERNER
415	SHELL PENSIONS TRUST LIMITED AS TRUSTEE OF THE SHELL CONTRIBUTORY PENSION FUND	Frances Hindon, Mary Clare Dewitt Corrie, Graham Bryant, Susan Louise Jones, Fraser Adrian Johnson, Jonathan Adrian Kohn, Timothy Donald Ryan Morrison, ALAN DAVIES
416	SPP EMERGING MARKETS SRI	Ann Elisabeth Wallenberg Henrik Gustav Dubois Kristian Arvid Hakansson Jessica Veraeus Hammar Kristian Hakansson
417	SUZUKA INKA	Alexander Peppe Markus Hollmann
418	SEB WEALTH MANAGEMENT TRYGG LIV ASIA EQUITIES PORTFOLIO	Nils Patrik Henriksson
419	STICHTING PENSIOENFONDS VOOR HUISARTSEN	Bram Stegeman HERMAN JOHAN REESINK
420	ONEPATH GLOBAL EMERGING MARKETS SHARES (UNHEDGED) INDEX POOL	Miguel Angelo Da Silva Penelope Margaret Muller
421	AVIVA INVESTORS - GLOBAL EMERGING MARKETS INDEX FUND	Mark Flaherty Louise KAY Kunal OAK Jacques Elvinger Hanna Duer
422	FLEXSHARES MORNINGSTAR EMERGING MARKETS FACTOR TILT INDEX FUND	PETER KENT EWING
423	PUBLIC EMPLOYEES RETIREMENT SYSTEM OF OHIO	Paul T Greff
424	HEALTH EMPLOYEES SUPERANNUATION TRUST AUSTRALIA	Lloyd Williams, Klaus Zimmermann

425	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE FOR GOVERNMENT PENSION INVESTMENT FUND MUTB400045794	YASUHIRO SHIMIZU
426	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE FOR GOVERNMENT PENSION INVESTMENT FUND MUTB400045792	YASUHIRO SHIMIZU
427	BLACKROCK INDEX SELECTION FUND- ISHARES EMERGING MARKETS INDEX FUND (IE)	1) WILLIAM ROBERTS 2) BARRY O'DWYER
428	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE FOR GOVERNMENT PENSION INVESTMENT FUND MTBJ400045829	YASUHIRO SHIMIZU
429	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE FOR GOVERNMENT PENSION INVESTMENT FUND MTBJ400045828	YASUHIRO SHIMIZU
430	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE FOR GOVERNMENT PENSION INVESTMENT FUND MUTB400045795	YASUHIRO SHIMIZU
431	FORSTA AP-FONDEN AS MANAGED BY LEGAL & GENERAL INVESTMENT MANAGEMENT LTD	JOHAN MAGNUSSON
432	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE FOR PENSION FUND ASSOCIATION MTBJ400039078	YASUHIRO SHIMIZU
433	STICHTING DEPOSITARY APG EMERGING MARKETS EQUITY POOL	Rens van der Zeeuw Marcel Prink
434	DEKA INVESTMENT GMBH RE DDF 7	JORG BOYSEN Stefan Kettel
435	VANGUARD ASIA EX JAPAN SHARES INDEX FUND	FRANK KOLIMAGO
436	FIDELITY INVESTMENT FUNDS - FIDELITY INDEX EMERGING MARKETS FUND	ANTHONY STEPHEN LANZER Andrew Morris Nishith Gandhi
437	ALLIANZ GLOBAL INVESTORS GMBH ACTING ON BEHALF OF ALLIANZGI-FONDS DSPT	Birte Trenkner Michael Peters Wolfram Detlev Bemhard Peters William George O'Sullivan Lucken Petra Trautshold Karen Frances Levy nee Prooth Ingo Raif Maineri Tobias Christoph Pross
438	BVK PERSONALVORSORGE DES KANTONS ZURICH	Thomas R. Schenkenbacher Adrian Wipf Stefan Schaedle
439	MINISTRY OF ECONOMY AND FINANCE - KOREA INVESTMENT CORPORATION - GPEQ2	UBO Exempt
440	EMPLOYEES' RETIREMENT SYSTEM OF GEORGIA	Eli P. Nisepaky
441	TEACHERS RETIREMENT SYSTEM OF GEORGIA	Randy Dennis
442	THE DAI-ICHI LIFE INSURANCE COMPANY, LIMITED	Koichiro Watanabe, Seiji Inagaki, Masamitsu Nambu
443	AVIVA LIFE & PENSIONS UK LIMITED	Andrew David Briggs Mel Gerard Cavill Robert William Albert HOWE John Brendan O'Rourke Hiteshkumar Raenashchandra Patel Stephen Paul Trickett Valerie Frances Gooding Jason Michael Windsor
444	GODFOND SVERIGE & VARLDEN	Asa Elisabeth Wallenberg Henrik Gustav Dubois Kristian Hakarwin
445	PUB EQUITIES EMERGING MARKETS 1	Thomas Schauer, Gabriele Wyss
446	PUB EQUITIES EMERGING MARKETS 2	Thomas Schauer, Gabriele Wyss

447	VERDIPAPIRFONDET STOREBRAND INDEKS ALLE MARKEDER	JAN ERIK SAUGESTAD ANNE KRISTINE BALTZERSEN PER G TAALESEN MARI RINDAL OYEN ERIK KALAND ARNE MARTIN MOEN
448	SPP AKTIEFOND GLOBAL	Asa Elisabeth Wallenberg Henrik Gustav Dubois Kristian Hakansson
449	VERDIPAPIRFONDET STOREBRAND INDEKS NYE MARKEDER	Erik Kaland Jan Erik Saugestad Anne-Kristine Baltzersen PER GUNNAR TAALESEN Mari Rindal Oyen Arne Martin Moen
450	SPP EMERGING MARKETS PLUS	Asa Elisabeth Wallenberg Henrik Gustav Dubois Kristian Hakansson
451	TCORPIM EMERGING MARKET SHARE FUND	UBO Exempt
452	UBS ASSET MANAGEMENT LIFE LTD	John Charles Stannard ERIC Charles Sprague BYRNE Malcolm Gordon Ruth Coxon Nee Beechey
453	VANGUARD EMERGING MARKETS STOCK INDEX FUND, A SERIES OF VANGUARD INTERNATIONAL EQUITY INDEX FUNDS	JOHN BENDL THOMAS J HIGGINS
454	EMERGING MARKETS INDEX NON-LENDABLE FUND B	Adam Ondricek
455	THE MASTER TRUST BANK OF JAPAN, LTD.AS TRUSTEE FOR GOVERNMENT PENSION INVESTMENT FUND MTBJ400045849	YASUHIRO SHIMIZU
456	MSCI EQUITY INDEX FUND B - INDIA	Adam Ondricek
457	EMERGING MARKETS INDEX NON-LENDABLE FUND	Adam Ondricek
458	ROBECO QI INSTITUTIONAL EMERGING MARKETS ENHANCED INDEX EQUITIES FUND	HARRY P. DE KNIUFF MARCO VAN ZANTEN
459	BLACKROCK MSCI ACWI MINIMUM VOLATILITY INDEX FUND	Adam Ondricek
460	MSCI ACWI MINIMUM VOLATILITY INDEX FUND B	Adam Ondricek
461	THE MASTER TRUST BANK OF JAPAN, LTD.AS TRUSTEE FOR FEDERATION OF NATIONAL PUBLIC SERVICE PERSONNEL MUTUAL AID ASSOCIATIONS MTBJ400076151	YASUHIRO SHIMIZU
462	EMERGING MARKETS EQUITY INDEX MASTER FUND	Adam Ondricek
463	EMERGING MARKETS EQUITY INDEX ESG SCREENED FUND B	Adam Ondricek
464	ROBECO CAPITAL GROWTH FUNDS	1) HARRY PIERRE DE KNIUFF HOF VAN 2) JERON HANS VAN DEN AKKER
465	LAERERNES PENSION FORSIKRINGSAKTIESELSKAB	1) PAUL BRUNICHE-OLSEN 2) MORTEN MALLE
466	ABU DHABI RETIREMENT PENSIONS & BENEFITS FUND	UBO Exempt
467	VANGUARD ESG INTERNATIONAL STOCK EFF	THOMAS J HIGGINS JOHN BENDL
468	VANGUARD FIDUCIARY TRUST COMPANY INSTITUTIONAL TOTAL INTERNATIONAL STOCK MARKET INDEX TRUST	Thomas J Higgins JOHN BENDL
469	HANDELSBANKEN GLOBAL INDEX CRITERIA	Per Narnberg Fredrik Koster Peter Fahlsted Per Beckman

		Class Oldensand Enma Viotti Henrik Ahman
470	HANDELSBANKEN EMERGING MARKETS INDEX	Par Nürnberg Fredrik Koster Peter Fahlsted Per Beckman Class Oldensand Enma Viotti Henrik Ahman
471	BLACKROCK CDN MSCI EMERGING MARKETS INDEX FUND	Adam Ondricek
472	SOCIETE GENERALE SECURITIES SERVICES GMBH ON BEHALF OF FT-MASTER	Pascal Jacquemin Magdalini Maysiadou Christian Karl Wutz Ralf Brenner
473	SAS TRUSTEE CORPORATION POOLED FUND	JOHN LIVANAS
474	MSCI ACWI EX-U.S. IMI INDEX FUND B2	Adam Ondricek
475	BLACKROCK MSCI ACWI EX USA DIVERSIFIED FACTOR MIX FUND	Adam Ondricek
476	COPTHALL MAURITIUS INVESTMENT LIMITED - NON ODI ACCOUNT	Vigal Dehari, Duncan William Palmer Wilson
477	VANGUARD FIDUCIARY TRUST COMPANY INSTITUTIONAL TOTAL INTERNATIONAL STOCK MARKET INDEX TRUST II	Thomas J Higgins JOHN BENDL
478	MINISTRY OF ECONOMY AND FINANCE - KOREA INVESTMENT CORPORATION - GAEQ4	UBO Exempt
479	KAPITALFORENINGEN PENSAM INVEST PSI 3 GLOBALE AKTIER 3	Hanne Valentin Frederiksen Jannik Teigen Hjelmsted Morten Stokholm Christiansen Peter Kjaer Oestergaard
480	BLACKROCK ADVANTAGE ESG EMERGING MARKETS EQUITY FUND OF BLACKROCK FUNDS	Trent Walker
481	ISHARES EMERGING MARKET SCREENED EQUITY INDEX FUND (IE)	PAUL FREEMAN ADELE SPILLANE Justin Masly William Roberts Patrick Boylan Catherine Woods Barry ODwyer
482	JNL EMERGING MARKETS INDEX FUND	Mark Nerad

Name of Company: ADANI PORTS AND SPECIAL ECONOMIC ZONE LIMITED		
Sr. No.	Name of FPI	Name of UBO
1	AMP CAPITAL FUNDS MANAGEMENT LIMITED AS TRUSTEE FOR THE AMP EMERGING MARKETS INDEX FUND	Adam Michael Tindall
2	SCS SUPER PTY. LIMITED AS TRUSTEE FOR AUSTRALIAN CATHOLIC SUPERANNUATION AND RETIREMENT FUND	Michael Block
3	BNP PARIBAS ARBITRAGE	Jacques Vigner; Nicolas Marque
4	AMP CAPITAL FUNDS MANAGEMENT LIMITED AS RESPONSIBLE ENTITY FOR THE FUTURE DIRECTIONS EMERGING MARKETS SHARE FUND - SCHRODER INVESTMENT MANAGEMENT AUSTRALIA LIMITED	Adam Michael Tindall
5	BNP PARIBAS ARBITRAGE - ODI	Jacques Vigner; Nicolas Marque
6	ALLIANZ GLOBAL INVESTORS GMBH ACTING ON BEHALF OF ALLIANZGI-FONDS OA PENSION	Tobias Christoph Pross; Alexandra Beate Auer; Ingo Ralf Mainert; Dr. Thomas Konrad Schindler; Petra Trautschold; Birte Trenker
7	MONETARY AUTHORITY OF SINGAPORE	NA- CAT 1 - GOVT / MULTILATERAL / EXEPMT
8	GOVERNMENT OF SINGAPORE	NA- CAT 1 - GOVT / MULTILATERAL / EXEPMT
9	MACKENZIE MAXIMUM DIVERSIFICATN EMERGING MARKETS INDEX ETF	TERRY ROUNTES
10	LOMBARD ODIER AST MT SWITZERLD SA BO SYN ACT MARCHE EME PASSIF	1-PATRICK ODIER 2-ANNIKA FALKENGREN 3-CHRISTOPHE HENTSCH 4-HUBERT KELLER 5-DENIS PITTET 6-FREDERIC ROCHAT 7-ALEXANDER ZELLER
11	EATON VANCE TR CO PARAMETRIC EMER MKTS CORE EQ FD	FREDERICK S. MARIUS
12	MFS INSTITUTIONAL ADVISORS INC	ROBERTSON G. MANSI
13	EATON VANCE TR CO PARAMETRIC EME MKTS EQ COMMON TR FD	FREDERICK S. MARIUS
14	BLACKROCK COLLECTIVE INVT FDS ISHARES EMERG MKTS EQ IND FD UK	1. MARTIN COOK 2. ADRIAN LAWRENCE 3. ROBERT HAYES 4. GRAHAM BAMPING
15	SSGA SPDR ETFS EUROPE I PUB LTD CO SPDR MSCI EMR MKTS UCITS ETF	TOM FINLAY
16	DEUTSCHE ASSET MANAGEMENT S A FOR DWS INDIA	1-MANFRED BAUER 2-STEFAN KREUZKAMP
17	AGFIQ EMERGING MARKETS EQUITY ETF	BLAKE GOLDRING
18	DIVERSIFIED EQUITY MASTER PORTFOLIO OF MASTER INVESTMENT PRFTFL	TRENT WALKER
19	SPDR MSCI EMERGING MARKETS FOSSIL FUEL RESERVES FREE ETF	ELLEN M. NEEDHAM
20	BLACKRCK GL INDEX FDS ISHARES EMER MKTS EQ INDEX FD LU	1-PAUL FREEMAN 2-MICHAEL GRUENER 3-ROBERT HAYES 4-FRANCINE KEISER 5-BARRY O'DWYER 6-GEOFFREY RADCLIFFE

21	ST JAMES S PLACE GL EQ UNIT TR MD BY BLACKROCK INV MGT UK LTD	ANDREW MARTIN CROFT
22	BOC PRUDENTIAL MSCI AC ASIA PACIFIC EX JAPAN INDEX FUND	LEE YUI LEUNG
23	XTRACKERS IE PLC XTRACKERS MSCI EMERGING MARKETS UCITS ETF	1-ALEXANDER GEORGE MCKENNA 2-TOM MURRAY 3-MICHAEL WHELAN 4-GERRY GRIMES
24	RUSSELL INV MGT LTD AS TRT OF RUSSELL INV LOW CARBON GL SH FD	1-JODIE MARIE HAMPSHIRE 2-SYMON PARISH 3-BRONWYN JANE YATES 4-RICHARD WILLIAM SMIRL 5. PETER JOHN GUNNING
25	ST JAMES S PLACE STRATEGIC MGD UN TR MD BY THREADNEEDLE AM LTD	ANDREW MARTIN CROFT
26	WELLS FARGO FACTOR ENHANCED EMERGING MKT'S EQUITY PORTFOLIO	HEATHER BONNELL
27	GMO EMERGING DOMESTIC OPPRTNTS FD A SR OF GMO TR	JONATHAN FEIGELSON
28	GMO EMERGING DOMESTIC OPP EQ FD A SUB FD OF GMO FDS PLC	ARRON DAY
29	THE REGENTS OF THE UNIV OF CALIFORNIA STATE STREET GL ADV	1. JAGDEEP SINGH BACHER 2. ARTHUR RIBEIRO GUIMARAES
30	FRANKLIN TEMPLETON ETF TRUST FRANKLIN FTSE INDIA ETF	MATTHEW TECUMSEH HINKLE
31	FRANKLIN TEMPLETON ETF TRUST FRANKLIN FTSE ASIA EX JAPAN ETF	MATTHEW TECUMSEH HINKLE
32	BOARD OF PENSIONS OF EVANGELICAL LUTHERAN CHURCH IN AMERICA	JAMES VOS
33	TEACHER RETIREMENT SYSTEM OF TEXAS SELF MANAGED 7	HEATHER TRAEGER
34	NOMURA ASIA PACIFIC MULTI ASSET INCOME FUND	SHAO SHU MEI
35	CF DV EMERGING MARKETS STOCK INDEX FUND	RICHARD KLINGMAN
36	GOLDMAN SACHS FDSII GOLDMN SCH MLTMNG EM MK EQ PF LAZARD AMLTD	GLENN THORPE
37	VANGUARD TOTAL WORLD STOCK INDEX FUND	JOHN BENDEL
38	BLACKROCK GLOBAL FUNDS INDIA FUND	1-GEOFFREY RADCLIFFE 2-BARRY O'DWYER 3-DENISE VOS 4-PAUL FREEMAN 5-URSULA MARCHONI
39	VANGUARD FTSE ALL WRLD EX US IND FD A SR VGD INTL EQ IND FDS	JOHN BENDEL
40	VANGUARD INVTS FDS ICVC VNGUARD FTSE GL ALL CAP INDEX FD	JOHN BENDEL
41	UBS US GROUP TRUST	1-IGOR LASUN 2-JOHN KRIEG
42	IOWA PUBLIC EMPL RETIREMENT SYS UBS AST MGMT AMERICAS INC	Michael L. Fitzgerald
43	GUIDEMARK EMERGING MARKETS FUND	1. DAVID DUNFORD 2. PAUL FEINBURG 3. DENNIS SCHMAL
44	BMO MSCI EMERGING MARKETS INDEX ETF	ROSS KAPPELE
45	LVIP SSGA EMERGING MARKETS EQUITY INDEX FUND	JAYSON R. BRONCHETTI
46	UBS IQ MSCI ASIA APEX 50 ETHICAL ETF	BRYCE DOHERTY
47	AMERICAN BEACON CONTINUOUS CAPITAL EMERGING MKTS FD	GENE L. NEEDLES JR
48	DESIARDINS RI EMERGING MARKETS MULTIFACTOR LOW CO2 ETF	1-GUY LAMONTAGNE 2-NICOLAS RICHARD

49	JOHN HANCOCK MULTIFACTOR EMERGING MARKETS ETF	CHARLES A RIZZO
50	EMERGING MARKETS CORE EQUITY FUND OF DIMENSIONAL FUNDS ICVC	GREGORY K. HINKLE
51	PGIM FDS PLC PGIM QMA EMERGING MARKETS ALL CAP EQUITY FUND	DENIS CHATTERTON
52	THORNBURG GLOBAL INVT PLC THORNBURG DEVELOPG WORLD FD	NIMISH BHATT
53	FRANKLIN LIBERTYSHARES ICAV FRANKLIN FTSE INDIA UCITS ETF	WILLIAM JACKSON
54	BRIGHTHOUSE FDS TRUST I SSGA EMERGING MKTS ENHANCED INDEX PF	MICHAEL P. LAWLOR
55	MERCER UCITS CM CNTR FD NFU MUTUAL GL REGIONAL CORE FD	1-TOM FINLAY 2-MICHAEL DEMPSEY 3-GRAINNE ALEXANDER 4-HOUMAN KAVEH
56	MERCER UCITS CM CNTR FD MERCER PASSIVE GL LSTED INFR UCITS CCF	1-TOM FINLAY 2-MICHAEL DEMPSEY 3-GRAINNE ALEXANDER 4-HOUMAN KAVEH
57	GAM STAR ASIAN EQUITY	1. KASPAR BOEHNI 2. ANDREW BATES 3. DAVID DILLON 4. DANIL O DONOVAN 5. DEBORAH REIDY
58	AMERICAN CENTURY ETF TR AVANTIS EMERGING MKTS EQ ETF	JONATHAN STUART THOMAS
59	GOLDMAN SACHS ETF TR GOLDMAN SACHS EM MKTS EQUITY ETF	I. KENNETH CURRAN
60	PANAGORA RISK PARITY MULTI ASSET MASTER FUND LTD	1. GEORGIA PRINSLOO 2. ROBERT L. MESCHI
61	THRIVENT CORE EMERGING MARKETS EQUITY FUND	1-GERARD V. VAILLANCOURT 2-SARAH L. BERGSTROM 3-MICHAEL W. KREMEKAK
62	SUNAMERICA SR TR SA EMRG MKTS EQUITY INDEX PF	GREGORY R. KINGSTON
63	AMERICAN CENTURY ETF TR AVANTIS EMERGING MARKETS EQ FD	JONATHAN STUART THOMAS
64	FRANKLIN FUND ALLOCATOR SERIES FRANKLIN EME MKT CORE EQUITY FD	MATTHEW TECUMSEH HINKLE
65	CALIFORNIA ST TEACHERS RETIREMENT SYS SELF MGD I	CHRISTOPHER J. AILMAN
66	SSGA AUSTRALIA SRV LTD AS RSPNSB ENTY OF SPDR SP EM MK FD	JAMES MACNEVIN
67	MGED PENS FD LTD ALL WRD EQ CL BALANCED MULTI FACT IND SUB FD	ALEX CASTLE
68	MERCER EMERGING MARKETS FUND	YVAN BRETON
69	FIDELITY EMERGING MARKETS OPPORTUNITIES INSTITUTIONAL TR	EDMUND LUM
70	FLORIDA RTRMNT SYS ROBECO INSTL ASSET MGMT US	ASHBEL C. WILLIAMS
71	MANULIFE MULTIFACTOR EMERGING MARKETS INDEX ETF	BERNARD LETENDRE
72	BNY MELLON EMERGING MARKETS EQUITY ETF	1-BENNETT MACDOUGALL 2-SARAH KELLEHER
73	COLUMBIA EM CORE EX CHINA ETF	MARYBETH PILAT
74	XTRACKERS IE PLC XTRACKERS MSCI AC WORLD UCITS ETF	1-ALEXANDER GEORGER 2-TOM MURRAY 3-MICHAEL WHELAN 4-GERRY GRIMES
75	STATE STREET TOTAL RETURN V I S FUND	ELLEN M. NEEDHAM
76	PARAMETRIC EMERGING MARKETS FUND	THOMAS SETO
77	BOC PRUDENTIAL ASIA EQUITY FUND	LEE YUI LEUNG

78	DEUTSCHE INVEST I DEUTSCHE INVEST I ASIAN SMALL OR MID CAP	1-HOLGER NAUMANN 2-STEFAN KREUZKAMP
79	STATE STREET MSCI INDIA INDEX NON LENDING COMMON TRUST FUND	ELLEN M. NEEDHAM
80	SSTR DAILY MSCI EMERGING MARKETSINDEX NON LENDING FUND	ELLEN M. NEEDHAM
81	SPDR S AND P EMERGING ASIA PACIFIC ETF	ELLEN M. NEEDHAM
82	SPDR PORTFOLIO EMERGING MARKETS ETF	ELLEN M. NEEDHAM
83	SPDR MSCI ACWI EX US ETF	ELLEN M. NEEDHAM
84	ALASKA COMMON TRUST FUND	DAVID OESTREICHER
85	CALIFORNIA PUBLIC EMPLOYEES RETIREMENT SYSTEM	MATTHEW J FLYNN
86	STATE STREET EMERGING MKTS ENHANCED NON LEND COMMON TRUST FUND	ELLEN M. NEEDHAM
87	LOMBARD ODIER AST MGMT SWITZERLAND SA BO SYNERGIE ACTIONS EM DFM	1-PATRICK ODIER 2-ANNIKA FALKENGREN 3-CHRISTOPHE HENTSCH 4-HUBERT KELLER 5-DENIS PITTET 6-FREDERIC ROCHAT
88	SA EMERGING MARKETS VALUE FUND	MARCY TSAGARAKI
89	CAISSE DE DEPOT ET PLACEMENT DU QUÉBEC	NA- CAT 1 - GOVT / MULTILATERAL / EXEPMT
90	GOLDMAN SACHS FDS GOLDMAN SACHS EMERGING MKTS CORE R EQ PF	GLENN THORPE
91	CRESTA FUND LTD	MARKUS BEAT DANGEL - 100% (Controlling)
92	COLLEGE RETIREMENT EQUITIES FUNDSTOCK ACCOUNT	BRADLEY FINKLE
93	COLLEGE RETIREMENT EQUITIES FUNDGLOBAL EQUITIES ACCOUNT	BRADLEY FINKLE
94	INTERNATIONALE KAPITALANLAGEGESELLSCHAFT MBH FOR FONDS VANT	1-ALEXANDER POPPE 2-MARKUS HOLLMANN
95	THRIVENT INTERNATIONAL ALLOCATION FUND	1-GERARD V. VAILLANCOURT 2-SARAH L. BERGSTROM 3-MICHAEL W. KREMENAK
96	PUBLIC EMPLOYEES RETIREMENT SYSTEM OF MISSISSIPPI	CHARLES NIELSEN
97	ALBULA INVESTMENT FUND LTD	MS. ANNA LUZIA VON SENGER BURGER - (Controlling)
98	NBI EMERGING MARKETS EQUITY PRIVATE PORTFOLIO	1. JOE NAKHLE 2. ERIC-OLIVIER SAVOIE 3. BIANCA DUPLUIS 4. TINA TREMBLAY-GIRARD 5. MARTIN GAGNON 6. NANCY PAQUET 7. THE GIANG DIEP
99	CIBC EMG MKT INDEX FUN D CIBC GLOBAL ASSET MANAGEMENT	DREW WILLIAMSON
100	PANAGORA GROUP TRUST	LOUIS X. IGLESIAS
101	FLORIDA RETIREMENT SYSTEM SPR UCGROVE INVT MANAGEMENT LTD	ASHBEL C. WILLIAMS
102	COUNTY EMPL N OFF ANNUITY N BEN FD F COOK COUNTY ST STRT GL ADV	MICHAEL C. MARATEA
103	ALLIANZ VAR INS PRO TRUST	BRIAN MUENCH
104	EATON VANCE TR CO COLL INV TR EMBN PL ET VT TR CO PR EM MK EQ FD	1-JOHN A JANNINO 2-THOMAS CHAN LIN SETO
105	GBGEM 10	HEATHER TRAEGER
106	THRIVENT INTERNATIONAL ALLOCATION PORTFOLIO	1-GERARD V. VAILLANCOURT 2-JOHN D. JACKSON 3-SARAH L. BERGSTROM

107	JYSKE INVEST INDIAN EQUITIES CL	1-JAN HOUMANN 2-FINN BECK
108	JYSKE INVEST INDISKE AKTIER KL	1-JAN HOUMANN 2-FINN BECK
109	ALASKA PERMANENT FUND	NA- CAT I - GOVT / MULTILATERAL / EXEPMT
110	SCHWAB EMERGING MARKETS EQUITY ETF	MARK D. FISCHER
111	TRANS EXT GLOBAL EMRG MKTS	HEATHER TRAEGER
112	TRS GBI EMERGING MARKET STRATEGY 3	HEATHER TRAEGER
113	COSMOPOLITAN INV FD PANAGORA DYC EM E FD	VYCKI PRICE
114	PACIFIC SELECT FUND PD EMERGING MARKETS PORTFOLIO	HOWARD T. HIRAKAWA
115	HIRTLE CALLAGHAN EMG MKTS PRTF SSGA FUNDS MGMT INC PASSIVE	COLETTE BERGMAN
116	TIAA CREF FUNDS TIAA CREF EMERGING MKTS EQ INDEX FD	BRADLEY FINKLE
117	COHEN AND STEERS INFRASTR UCTURE FUND INC	NEIL BLOOM
118	COHEN AND STEERS GLOBAL INFRASTRUCTURE FUND INC	NEIL BLOOM
119	INTEGRATED CORE STRATEGIES ASIA PTE LTD	ISRAEL A. ENGLANDER
120	UBS ETF MSCI EMERGING MARKETS UCITS ETF	ANDREAS HABERZETH
121	EURIZON FUND	1-MR TOMMASO CORCOS 2-MR DANIEL GROS 3-MR MARCO BUS 4-MR JEROME DEBERTOLIS 5-MR MASSIMO MAZZINI 6-MR CLAUDIO SOZZINI 7-MR PAUL HELMINGER
122	SSGA MSCI ACWI EX USA IND NONGL LENDING DAILY TRUST	ELLEN M. NEEDHAM
123	NOMURA I 2 UMBRELLA FD NOMURA INDIA STAR FUND	SHU-MEI SHAO
124	ADVANCED SERIES TRUST AST BLACKROCK GL STRAT PORT	DEBORAH CONWAY
125	GOVT OF PROV OF ALBERTA MNGD BY ALBERTA INV MGMT CORPORATION	NA- CAT I - GOVT / MULTILATERAL / EXEPMT
126	AP7 EQUITY FUND	RICHARD GROTTHEIM
127	SUNSUPER SUPERANNUATION FUND	1-MICHAEL WILLIAM TRAILL 2-MARK BRADFORD HARVEY 3-GEORGINA WILLIAMS 4-MARY ELIZABETH HALLETT 5-MARK JAMES NICHOLAS GOODEY 6-ANDREW PETER FRASER 7-MICHAEL SHAYNE CLIFFORD 8-JENNIFER MACK 9-CATHERINE MARIA WOOD
128	VOYA MULTI-MANAGER EMERGING MARKETS EQUITY FUND	DINA SANTORO
129	WASHINGTON ST INV BOARD MGD BY SS GL ADV GUARANT EDU TUITON	1-THERESA WHITMARSH 2-ALLYSON TUCKER 3-KRISTINA TAYLOR
130	FIDELITY EMERGING MARKETS EQUITY MULTI ASSET BASE FUND	RAMAZAN OZGUR
131	EMERGING MARKETS VALUE FD OF DIMENSIONAL FUNDS PLC	GREGORY K. HINKLE
132	ING EMERGING MARKETS INDEX PORTFOLIO	DINA SANTORO
133	CITY OF NEW YORK GROUP TRUST	DAVID JETER
134	EB DV EMERGING MARKETS STOCK INDEX FUND	RICHARD KLINGMAN

135	EB DV NON SL EMERGING MARKETS STOCK INDEX FUND	RICHARD KLINGMAN
136	BLACKROCK AQUILA EMERGING MARKETS FUND	1. MARTIN COOK 2. ADRIAN LAWRENCE 3. ROBERT HAYES 4. GRAHAM BAMPING
137	INTERNAT BK FOR RECO AND DEV ON BEHALF OF POST EMP BEN PL	NA- CAT I - GOVT / MULTILATERAL / EXEPMT
138	INTERNAT BK FOR RECO AND DEV AS TR FOR STAFF RET PL AND TR	NA- CAT I - GOVT / MULTILATERAL / EXEPMT
139	INTERNAT BK FOR RECO AND DEV AS TR FOR RET STA BEN PL AND TR	NA- CAT I - GOVT / MULTILATERAL / EXEPMT
140	NYS TEACHERS RETMNT SYS MNG BY STATE STREET BANK N TRST CO	THOMAS K. LEE
141	SSGA SPDR ETFS EUROPE I PLC SPDR MSCI EM ASIA UCITS ETF	TOM FINLAY
142	SSGA SPDR ETFS EUROPE I PLC SPDR MSCI ACWI UCITS ETF	TOM FINLAY
143	PEOPLES BANK OF CHINA	NA- CAT I - GOVT / MULTILATERAL / EXEPMT
144	MOUNTAIN PACIFIC FUTUR WRLD FDS LLC EMERGING MARKETS EQ FD	1-JOLANTA WYSOCKA 2-RONALD LAYARD LIESCHING 3-MARK MILLER
145	HARTFORD EMERGING MARKETS EQUITY FUND	THOMAS R. PHILLIPS
146	MERCER QIF FUND PLC MERCER INVST FUND I	1-TOM FINLAY 2-CAMEL JORDAN 3-HOUMAN KAYEH 4-GRAINNE ALEXANDER 5-HELEN O BEIME 6-LIAM MILEY
147	KAPITALFORENINGEN LAEGERNES INVEST KLI AKTIER EMG MARKETS INDEKS	1. ANNE CHARLOTTE MARK 2. JACOB CHRISTENSEN 3. PETER ERNST WENGLER-JORGENSEN 4. CHRESTEN DENGSOE
148	DIMENSIONAL FUNDS PLC MULTI FACTOR EQUITY FUND	NATHAN ROBERT LACAZE
149	STATE STREET GLOBAL ALL CAP EQUITY EX US INDEX PORTFOLIO	ELLEN M. NEEDHAM
150	SPDR MSCI ACWI LOW CARBON TARGET ETF	ELLEN M. NEEDHAM
151	SPDR MSCI EMERGING MARKETS STRATEGICFACTORS ETF	ELLEN M. NEEDHAM
152	STATE ST GL ADV LUXEMBOURG SICV ST STR GLO EM MKTS IND EQ FD	ALEX CASTLE
153	STATE STREET IRELAND UNIT TRST ST STRT IUT EMEO MKT EQ INDX FD	WILLIAM STREET
154	STATE STRET MSCI ACWI EX USA IMISCREENED NON LENDING COM TST FD	ELLEN M. NEEDHAM
155	NATIONAL PENSION SERVICE MANAGEDBY LBGAL N GENERL INVST MGMT LTD	KIM SUNG JOO
156	NATIONAL PENSION SERVICE MANAGEDBY BLACKROCK INSTIONAL TR CO N A	KIM SUNG JOO
157	PANAGORA DIVERSIFIED RISK MULTI ASSET FUND LTD	1. GEORGIA PRINSLOO 2. ROBERT L. MESCHI
158	SSGA SPDR ETFS EURII PLC SPDRMRNSTAR MLT AS GL INF UCITS ETF	TOM FINLAY
159	STATE STREET EMERGING MARKETS EQUITY INDEX FUND	ELLEN M. NEEDHAM
160	ARIZONA PSPRS TRUST	CHIEF INVESTMENT OFFICER MARK STEED
161	MGI FNDZ PLC MERCER PASSIVE EMR MKTYS EQFD IRISH LIFE INV MGR LTD	1. TOM FINLAY 2. MICHAEL DEMPSEY 3. TOM GERAGHTY 4. BARBARA HEALY 5. GRAINNE ALEXANDER

162	The Northern Trust Company as Trustee of the Illinois Municipal Retirement Fund	BRIAN F COLLINS
163	Fidelity Salem Street Trust: Fidelity Emerging Markets Index Fund	ADRIEN DEBERGHES
164	Fidelity Salem Street Trust: Fidelity Global Ex U.S. Index Fund	ADRIEN DEBERGHES
165	AB CAP FUND, INC. - AB EMERGING MARKETS MULTI-ASSET PORTFOLIO	JOSEPH JOHN MANTINEO
166	Satrix Emerging Markets Equity Tracker Fund	RICHARD ASLETT
167	AB SICAV I - EMERGING MARKETS MULTI-ASSET PORTFOLIO	BERTRAND REIMMEL
168	Fidelity Salem Street Trust: Fidelity SAJ Emerging Markets Index Fund	ADRIEN DEBERGHES
169	FIDELITY SALEM STREET TRUST: FIDELITY TOTAL INTERNATIONAL INDEX FUND	ADRIEN DEBERGHES
170	First Trust India NIFTY 50 Equal Weight ETF	DONALD P SWADE
171	Fidelity UCITS II ICAV / Fidelity MSCI Emerging Markets Index Fund	CATHERINE FITZSIMONS
172	FIDELITY COMMON CONTRACTUAL FUND II/Fidelity Asia Pacific ex-Japan Equity Fund	EIMHIN NI MHUIRCHEARTAIGH MERVYN
173	FIDELITY COMMON CONTRACTUAL FUND II/Fidelity Global Emerging Markets Equity Fund	EIMHIN NI MHUIRCHEARTAIGH MERVYN
174	Variable Insurance Products Fund II: International Index Portfolio	ADRIEN DEBERGHES
175	Fidelity Concord Street Trust: Fidelity ZERO International Index Fund	RIECO MELLO
176	Six Circles International Unconstrained Equity Fund	GREG MCNEIL
177	THE NOMURA TRUST AND BANKING CO., LTD, RE: INTERNATIONAL EMERGING STOCK INDEX MSCI EMERGING NO HEDGE MOTHER FUND	KENICHI KATO
178	Government of Singapore - E	UBO Exempt
179	Legal & General Assurance Society Limited	NIGEL DAVID WILSON
180	Colonial First State Investments Limited as responsible entity for the Colonial First State Wholesale Geared Global Share Fund	BRADLEY BRIAN MASSEY
181	Colonial First State Investments Limited as responsible entity for Commonwealth Global Shares Fund 4	BRADLEY BRIAN MASSEY
182	LOS ANGELES CITY EMPLOYEES' RETIREMENT SYSTEM	RODNEY JUNE
183	Legal & General Assurance (Pensions Management) Limited	MICHELLE SCRIMGBOUR
184	Buytree Investments (Mauritius) Pte Ltd	UBO Exempt
185	FIDELITY INVESTMENT TRUST: FIDELITY SERIES EMERGING MARKETS OPPORTUNITIES FUND	ADRIEN DEBERGHES
186	Fidelity Salem Street Trust: Fidelity Series Global Ex U.S. Index Fund	ADRIEN DEBERGHES
187	Fidelity Investment Trust: Fidelity Total Emerging Markets Fund	ADRIEN DEBERGHES
188	Fidelity Investment Trust: Fidelity Emerging Markets Discovery Fund	ADRIEN DEBERGHES
189	KUWAIT INVESTMENT AUTHORITY - FUND 601	UBO Exempt
190	Kuwait Investment Authority Fund 141	UBO Exempt
191	Kuwait Investment Authority Fund 142	UBO Exempt
192	Dimensional Emerging Markets Value Fund	GREGORY K HINKLE
193	The Emerging Markets Series of the DFA Investment Trust Company	GREGORY K HINKLE
194	Emerging Markets Core Equity Portfolio (The Portfolio) of DFA Investment Dimensions Group Inc. (DFAIDG)	GREGORY K HINKLE

195	T.A. World Ex U.S. Core Equity Portfolio of DFA Investment Dimensions Group Inc.	GREGORY K HINKLE
196	World Ex U.S. Core Equity Portfolio of DFA Investment Dimensions Group Inc.	GREGORY K HINKLE
197	JUPITER INDIA FUND	ROBERT VERNON PARKER
198	Municipal Employees' Annuity and Benefit Fund of Chicago	JAMES E MOHLER
199	The Nomura Trust and Banking Co., Ltd. as the trustee of Emerging Equity Mother Fund	KENICHI KATO
200	Northern Trust Global Investments Collective Funds Trust	JOHN C LABELLE
201	Northern Emerging Markets Equity Index Fund	MICHAEL MEEHAN
202	Northern Trust Common All Country World Index (ACWI) ex-US Fund - Lending	JOHN C LABELLE
203	Northern Trust Common All Country World ex-US Investable Market Index Fund-Non Lending	JOHN C LABELLE
204	Northern Trust Common Emerging Markets Index Fund-Non-Lending	JOHN C LABELLE
205	National Railroad Retirement Investment Trust	NEIL E KOTRAS
206	ARANDA INVESTMENTS PTE. LTD.	UBO Exempt
207	Canis Investments Pte. Ltd.	UBO Exempt
208	Guardians of New Zealand Superannuation as Manager and Administrator of the New Zealand Superannuation Fund, for the New Zealand Superannuation Fund	UBO Exempt
209	CITIGROUP GLOBAL MARKETS MAURITIUS PRIVATE LIMITED	SIETSKJE GEORGETTE CATHARINA KALSE
210	Citigroup Global Markets Mauritius Private Limited - ODI	SIETSKJE GEORGETTE CATHARINA KALSE
211	Credit Suisse (Singapore) Limited	BENJAMIN OLIVER CAVALLI
212	THE NT ALL COUNTRY ASIA EX JAPAN CUSTOM ESG EQUITY INDEX FUND	GERALD BRADY
213	The NT Emerging Markets Custom ESG Equity Index Fund	GERALD BRADY
214	THE NT EMERGING MARKETS MULTIFACTOR ESG FUND	GERALD BRADY
215	Utah State Retirement Systems	DANIEL D. ANDERSEN
216	NEW VERNON INDIA LIMITED	JEFFREY NEIL EDWARDS, CHRISTIANE YEUNG CHIN SHING & JAIMIE LAI CHOO
217	Future Fund Board of Guardians managed by State Street Global Advisors	UBO Exempt
218	CITY OF LOS ANGELES FIRE AND POLICE PENSION PLAN	TOM LOPEZ
219	Federated Hermes Investment Funds Plc on behalf of Federated Hermes Asia ex-Japan Equity Fund	JOSEPH KAGAN
220	Legal & General Global Emerging Markets Index Fund	LEE WILLIAM TOMS
221	Fonditalia Equity India	ROBERTO MEI
222	Fonditalia Equity Pacific Ex Japan	ROBERTO MEI
223	Fonditalia Equity Global Emerging Markets	ROBERTO MEI
224	Fiduram Fund Equity Global Emerging Markets	ROBERTO MEI
225	Interfund Equity Global Emerging Markets	ROBERTO MEI
226	DPAM Equities L Emerging MSCI Index	THOMAS PALMBLAD
227	Irish Life Assurance Plc	DAVID HARNEY
228	Barclays Multi-Manager Fund Plc	DAVID KINGSTON, HUGH PAUL SHOVLIN, JOHN ANTHONY BLAKE (SEAN BLAKE), KISHOR MANDALIA, SEAN BLAKE, THOMAS DAVID KINGSTON
229	EATON VANCE INTERNATIONAL (IRELAND) PARAMETRIC EMERGING MARKETS FUND, A SUB-FUND OF EATON VANCE INTERNATIONAL (IRELAND) FUNDS PLC	FREDERICK STEWART MARIUS

230	DFA Australia Limited as responsible entity for Dimensional Emerging Markets Trust	J GLENN CRANE
231	General Pension and Social Security Authority	UBO Exempt
232	MORGAN STANLEY ASIA (SINGAPORE) PTE. - ODI	RAHUL GAUTAM
233	MORGAN STANLEY ASIA (SINGAPORE) PTE.	RAHUL GAUTAM
234	Government Pension Fund Global	UBO Exempt
235	JOHN HANCOCK VARIABLE INSURANCE TRUST INTERNATIONAL EQUITY INDEX TRUST	ANDREW G ARNOTT
236	JOHN HANCOCK VARIABLE INSURANCE TRUST EMERGING MARKETS VALUE TRUST	ANDREW G ARNOTT
237	Commonwealth Bank Group Super - WGSS08	SCOTT DURBIN
238	BEA Union Investment Asia Pacific Flexi Allocation Fund	LI KWOK PO DAVID
239	JOHN HANCOCK FUNDS II EMERGING MARKETS FUND	ANDREW G ARNOTT
240	Government Employees Superannuation Board	MARK CALDWELL
241	QS Investors DBI Global Emerging Markets Equity Fund LP	STEVEN DUCKER
242	QIC International Equities Fund	UBO Exempt
243	Northern Trust Collective All Country World Index (ACWI) ex-US Fund - Lending	JOHN C. LABELLE
244	Northern Trust Collective Emerging Markets Index Fund - Lending	JOHN C LABELLE
245	GENERAL ORGANIZATION FOR SOCIAL INSURANCE	UBO Exempt
246	Andre AP-fonden	UBO Exempt
247	Northern Trust Emerging Markets Custom ESG Equity Index UCITS FGR Fund	GERALD BRADY
248	WM POOL EQUITIES TRUST NO 74	RICHARD CRANDELL
249	INDEXED EMERGING MARKETS EQUITY FUND	UBO Exempt
250	The State Teachers Retirement System of Ohio	MICHAEL J NEHF
251	Vanguard Moderate Growth Fund	LIN XIAODONG
252	Vanguard Income Fund	LIN XIAODONG
253	Beresford Funds plc	DAVID HARNEY
254	Mn Services Aandelenfonds Emerging Markets - re UBS	GERARDUS ELISABETH MARIA CARTIGNY
255	Northern Trust Collective All Country World Index (ACWI) Diversified Multi-Factor Fund - Lending	JOHN C LABELLE
256	Invesco Pooled Investment Fund - Global Strategic Equity Fund	LAU KA SHI BETSY
257	MACQUARIE TRUE INDEX EMERGING MARKETS FUND	MEGAN AUBREY
258	Spartan Group Trust for Employee Benefit Plans: Spartan Emerging Markets Index Pool	JEFFREY S. MILLER
259	Future Fund Board of Guardians on behalf of Medical Research Future Fund managed by State Street Global Advisors	UBO Exempt
260	WM Pool - Equities Trust No. 75	RICHARD CRANDELL
261	Macquarie True Index Emerging Markets Value Weighted Fund	MEGAN AUBREY
262	Fidelity Salem Street Trust: Fidelity Flex International Index Fund	ADRIEN DEBERGHES
263	BEA UNION INVESTMENT ASIA PACIFIC EQUITY DIVIDEND FUND	LI KWOK PO DAVID
264	STICHTING PENSIOENFONDS ING	P J M VAN MEEL, WIM VAN LERSEL
265	EMERGING MARKETS SUSTAINABILITY CORE PORTFOLIO	LISA MICHELE DALLMER
266	TreeTop Global SICAV - TreeTop Global Horizon	FELIX BERGHMANS & CHRISTIANE WAUCQUEZ

267	Cinacorp Trustee (Singapore) Limited as trustee of AIA Investment Trust - AIA Singapore Participating Fund SGD	WONG SZE KEED
268	Employees Retirement Fund of the City of Dallas	NATALIE JENKINS SORELLS
269	EMERGING MARKETS TARGETED VALUE PORTFOLIO	GREGORY K HINKLE
270	Legal & General Emerging Market Collective Investment Trust Fund	SHAUN D MURPHY
271	ABERDEEN STANDARD OEIC VI - ASI EMERGING MARKETS EQUITY ENHANCED INDEX FUND	GARY MARSHALL
272	Stichting Bedrijfspensioenfonds voor de Detailhandel	A.H.J. SNELLEN, H. T. VAN DER KOLK
273	ABERDEEN STANDARD OEIC IV - ASI ASIA PACIFIC EX - JAPAN EQUITY TRACKER FUND	ARON MITCHELL
274	ABERDEEN STANDARD OEIC IV - ASI EMERGING MARKETS EQUITY TRACKER FUND	ARON MITCHELL
275	KUWAIT INVESTMENT AUTHORITY FUND F239	UBO Exempt
276	KUWAIT INVESTMENT AUTHORITY FUND F238	UBO Exempt
277	LGPS Central All World Equity Climate Multi Factor Fund, a sub fund of LGPS Central Authorised Contractual Scheme	JASON FLETCHER
278	QSLUPER	MICHAEL PENNISI
279	Colonial First State Investment Fund 50	BRADLEY BRIAN MASSEY
280	BofA Securities Europe SA	GREGOIRE THOMAS
281	PUBLIC SECTOR PENSION INVESTMENT BOARD - BLACKROCK INSTITUTIONAL TRUST COMPANY, N.A.	NEIL CUNNINGHAM
282	WISDOMTREE INDIA INVESTMENT PORTFOLIO, INC.	DAVID CASTANO
283	WISDOMTREE EMERGING MARKETS QUALITY DIVIDEND GROWTH FUND	JONATHAN STEINBERG
284	YUANTA INDIA FUND	CHANG CHE MING
285	DAM INVESTMENT MANAGEMENT (SWITZERLAND) AG FOR ZURICH INVESTMENT INSTITUTIONAL FUNDS - ZIF AKTIEN EMERGING MARKETS PASSIV	PATRICK MOSER
286	PARAMETRIC TAX-MANAGED EMERGING MARKETS FUND	THOMAS SETO
287	WELLINGTON MANAGEMENT FUNDS (IRELAND) PUBLIC LIMITED COMPANY - WELLINGTON EMERGING MARKETS SYSTEMATIC EQUITY FUND	ALAIN MANDY
288	CAPITAL GRAND INDIA FUND	LAI CHENGSHENG
289	THORNBURG DEVELOPING WORLD FUND	JASON HENRY BRADY
290	ISHARES EMERGING MARKETS INDEX MAURITIUS CO	PAUL LOHREY
291	ISHARES ALL COUNTRY ASIA EX JAPAN MAURITIUS CO	PAUL LOHREY
292	ISHARES INDIA INDEX MAURITIUS COMPANY	PAUL LOHREY
293	CATHAY FTSE EMERGING MARKETS ETF	CHANG SHYI
294	GOLDMAN SACHS TRUST II - GOLDMAN SACHS MULTI-MANAGER GLOBAL EQUITY FUND	SCOTT MCHUGH
295	JAPAN POLICE PERSONNEL MUTUAL AID ASSOCIATION 18465-7011	TAKASHI NISHINO
296	JAPAN POLICE PERSONNEL MUTUAL AID ASSOCIATION 18465-7012	TAKASHI NISHINO
297	JAPAN POLICE PERSONNEL MUTUAL AID ASSOCIATION 18465-7009	TAKASHI NISHINO

298	JAPAN POLICE PERSONNEL MUTUAL AID ASSOCIATION 18465-7010	TAKASHI NISHINO
299	ISHARES CORE EMERGING MARKETS MAURITIUS CO	PAUL LOHREY
300	ISHARES CORE TOTAL INTERNATIONAL STOCK MAURITIUS CO	PAUL LOHREY
301	ISHARES MSCI EM UCITS ETF USD (ACC)	BARRY O DWYER, DAVID MORONEY, JESSICA IRSCHICK, PAUL MCGOWAN, PAUL MCNAUGHTON
302	ISHARES MSCI EM UCITS ETF USD (DIST)	BARRY O DWYER, DAVID MORONEY, JESSICA IRSCHICK, PAUL MCGOWAN, PAUL MCNAUGHTON
303	ISHARES MSCI EM ASIA UCITS ETF	BARRY O DWYER
304	ISHARES CORE MSCI EM IMI UCITS ETF	BARRY O DWYER
305	TOTAL INTERNATIONAL EX U.S INDEX MASTER PORTFOLIO OF MASTER INVESTMENT PORTFOLIO	TRENT WALKER
306	ISHARES II PUBLIC LIMITED COMPANY - ISHARES GLOBAL INFRASTRUCTURE UCITS ETF	BARRY O DWYER
307	ISHARES MSCI GLOBAL MULTIFACTOR ETF	TRENT WALKER
308	ISHARES MSCI ACWI EX U.S. ETF	TRENT WALKER
309	ISHARES MSCI ACWI LOW CARBON TARGET ETF	TRENT WALKER
310	ISHARES MSCI ACWI ETF	TRENT WALKER
311	ISHARES IV PUBLIC LIMITED COMPANY - ISHARES MSCI INDIA UCITS ETF	BARRY O DWYER
312	ISHARES IV PUBLIC LIMITED COMPANY - ISHARES MSCI EM IMI ESG SCREENED UCITS ETF	BARRY O DWYER
313	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE FOR NIKKEI ASIA300 I INDEX MOTHER FUND	YASUHIRO SHIMIZU
314	MONETARY AUTHORITY OF SINGAPORE ACCOUNT 7	UBO Exempt
315	CUSTODY BANK OF JAPAN, LTD. AS TRUSTEE FOR SMTB EMERGING EQUITY INDEX MOTHER FUND	MASAHIKO KINOSHITA
316	ISHARES INDIA MAURITIUS CO.	PAUL LOHREY
317	ISHARES IV PUBLIC LIMITED COMPANY - ISHARES MSCI EM ESG ENHANCED UCITS ETF	BARRY O DWYER, DAVID MORONEY, JESSICA IRSCHICK, PAUL MCGOWAN, PAUL MCNAUGHTON, TERESA O FLYNN
318	Wells Fargo Bank Declaration of Trust Establishing Investment Funds for Employee Benefit Trusts -Wells Fargo Factor Enhanced Emerging Markets Index CIT	HEATHER GILBERTSON
319	ISHARES MSCI BRIC ETF	TRENT WALKER
320	ISHARES MSCI EMERGING MARKETS ASIA ETF	TRENT WALKER
321	Goldman Sachs Collective Trust - Emerging Markets Equity Insights Fund	MICHAEL WODA
322	CUSTODY BANK OF JAPAN, LTD. STB EMERGING MARKETS EQUITY INDEX MOTHER FUND	MASAHIKO KINOSHITA
323	ISHARES MSCI EMERGING MARKETS EX CHINA ETF	TRENT WALKER
324	ZURICH INVEST INSTITUTIONAL FUNDS - ZIF AKTIEN EMERGING MARKETS - EM SYSTEMATIC EQUITY PORTFOLIO MANAGED BY WELLINGTON MANAGEMENT INTERNATIONAL LTD	MARTIN JUFER
325	INTERNATIONAL MONETARY FUND - MANAGER A	UBO Exempt

326	iShares IV Public Limited Company - iShares MSCI EM ex-China UCITS ETF	BARLY O DWYER
327	FIAM Group Trust for Employee Benefit Plans: FIAM Emerging Markets Opportunities Commingled Pool	JONATHAN DAVIS
328	THE NT EMERGING MARKETS GREEN TRANSITION INDEX FUND	DEIRDRE GORMLEY
329	Legal & General Future World Climate Change Equity Posters Index Fund	MARK FLETCHER
330	Sprucegrove All Country World Fund	KI-SE CHOI
331	Legal & General Global Infrastructure Index Fund	MARK FLETCHER
332	COAL STAFF SUPERANNUATION SCHEME TRUSTEES LIMITED - BRITISH COAL STAFF SUPERANNUATION SCHEME	ALAN KEITH WHALLEY, ALAN MARTIN RUBENSTEIN, BLEDDYN WILLIAM HANCOCK, DAME KATHERINE MARY BARKER, GEORGE JAMES SHEARER, JAMES BYRNE GRANT, STUART JUKES, WILLIAM JOHN SHELDON
333	TRUSTEES OF THE MINeworkers' PENSION SCHEME LIMITED - MNEWORKERS' PENSION SCHEME	ALLEN YOUNG, ANTHONY WYN JONES, CHRISTOPHER SPENCER CHEETHAM, IAN RICHARD MAYBURY, JAMES WILLIAM MCALEENAN, KAREN JONES, MICHAEL NEWTON, ROBERT CLELLAND, STEPHEN PAUL TRICKETT, WILLIAM KENNETH CAMSTICK
334	Dimensional Emerging Core Equity Market ETF of Dimensional ETF Trust	LISA MICHELE DALLMER
335	FIDELITY CENTRAL INVESTMENTS PORTFOLIO LLC - FIDELITY EMERGING MARKETS EQUITY CENTRAL FUND	ADRIEN DERBERGHES
336	LGIASUPER	MR DAVID TODD
337	MAYBANK KIM ENG SECURITIES PTE. LTD.	Mr. Harneet Singh Bedi
338	ANTONY T F LUNDY	ANTONY T F LUNDY
339	VESPERA FUND LIMITED	RAJENDRA BHATT, AJAYKUMAR AMARNATH PANDEY
340	ELARA INDIA OPPORTUNITIES FUND	RAJENDRA BHATT, AJAYKUMAR AMARNATH PANDEY
341	ELM PARK FUND LIMITED	VIKRAM SHASHIKANT REGE
342	AVIATOR EMERGING MARKET FUND	RAMAN ANANDRAMAN ANAND
343	POLUS GLOBAL FUND FPI	YAJIADEO LOTUN
344	CALYPSO GLOBAL INVESTMENT FUND	Jaya Laxmi Marudaya Laxmi Msrn
345	CITRUS GLOBAL ARBITRAGE FUND	Neeraj Gupta
346	LGOF GLOBAL OPPORTUNITIES LIMITED	1 Jan Schoelings; 2 Evert Jacobus Jozef Meilink
347	NEXPACT LIMITED	Saleem Aziz Habib Al Balushi/Saleem Aziz Habib Al Balushi
348	PETTIGO COMERCIO INTERNACIONAL LDA	Allinjak Subaskorn
349	SOCIETE GENERALE	Frederic Oudea
350	SOCIETE GENERALE -ODI	Frederic Oudea
351	VARANIUM ASSET MANAGEMENT	Sajeeva Koppera Thomas
352	BARCLAYS MERCHANT BANK (SINGAPORE) LIMITED	1. Balwender Singh Bagory 2. Renaud Hugues Edmond Isman 3. Jone Hoem Kharn 4. Guillermo Cabeau
353	COHESION MK BEST IDEAS SUB-TRUST	1. Spike Hughes
354	GOLDMAN SACHS INVESTMENTS (MAURITIUS) I LIMITED	1. Alfert Adam Lincoln 2. Lim Voon Kee York Shin 3. Akshay Sahni 4. Lo Seen Chong Teddy
355	GOLDMAN SACHS (SINGAPORE) PTE. - ODI	Moo Yi Sin Jason
356	GOLDMAN SACHS (SINGAPORE) PTE	Moo Yi Sin Jason
357	COMGEST GROWTH PLC - COMGEST GROWTH INDIA	1) Jan-Peter Dolff 2) Philippe Lebeau 3) David Raper 4) Daniel Murraysey

		5) Bronwyn Wright 6) Simon Champetier de Ribes
358	PRAMERICA SICAV - EMERGING MARKETS EQUITY	1) Sergio Paei 2) Andrea Ghidoni
359	SPRUCEGROVE GLOBAL POOLED FUND (PENSION)	1. Arjun Kumar 2. Shirley Woo 3. Subhash Mehta
360	SPRUCEGROVE INTERNATIONAL POOLED FUND	1. Arjun Kumar 2. Shirley Woo 3. Subhash Mehta
361	SPRUCEGROVE GLOBAL POOLED FUND	1. Arjun Kumar 2. Shirley Woo 3. Subhash Mehta
362	DFA INTERNATIONAL VECTOR EQUITY FUND	Gregory K Hinkle
363	DFA INTERNATIONAL CORE EQUITY FUND	Gregory K Hinkle
364	LETKO BROUSSEAU EMERGING MARKETS EQUITY FUND	1) Daniel Brosseau 2) Peter Letko
365	HEXAVEST EMERGING MARKETS FUND	Vital Proulx
366	SPRUCEGROVE ALL COUNTRY WORLD POOLED FUND (PENSION)	1. Arjun Kumar 2. Shirley Woo 3. Subhash Mehta
367	RBC QUANT EMERGING MARKETS EQUITY LEADERS ETF	Michael Taylor
368	SPRUCEGROVE ALL COUNTRY WORLD EX US POOLED FUND (PENSION)	Arjun Kumar
369	SPRUCEGROVE ALL COUNTRY WORLD EX US POOLED FUND	KI-SE CHOI
370	VT DOWNING GLOBAL INVESTORS FUND	Martin Henderson
371	CUSTODY BANK OF JAPAN, LTD AS TRUSTEE FOR ORGANIS FOR SMALL AND MED ENT AND REGL INNOVATION, JAPAN	UBO Exempt
372	TR AND CUST SERV BK LTD AS TR FOR MIZUHO TRT AND BANKING CO LTD PENSION INVESTMENT FUND TRUST NO 31	Nobumitsu Watanabe
373	UBS FND MGMNT (SWITZRLND) AG ON BHF OF UBS (CH) INSTNL FND-EQUITIES EMERGING MARKETS GLBL PASSIVE II	ANDRE VALENTE EUGENE DEL CIOPPO
374	UBS FUND MANAGEMENT (SWITZERLAND) AG ON BEHALF OF SIHL INSTITUTIONAL FUND- AKTIEN EMERGING MARKETS	ANDRE VALENTE EUGENE DEL CIOPPO
375	UBS PRINCIPAL CAPITAL ASIA LTD	1) PETER TZE CHUN WUN 2) YAP KIAN SENG 3) RANJIT RAMMOHAN HOSANGADY 4) XAVIER BORIS FESCHET
376	UBS (LUX) INSTITUTIONAL SICAV - EMERGING MARKETS EQUITY PASSIVE	Michael Kehl
377	ZURICH NON - LIFE UMBRELLA FUND - VERMOGEN GCIE AKTIEN PLUS	1. Thomas Scharer 2. Gabriele Wyss
378	ZURICH LIFE UMBRELLA FUND - VERMOGEN ALLGEMEIN AKTIEN PLUS	1. Thomas Scharer 2. Gabriele Wyss
379	ZURICH NON- LIFE UMBRELLA FUND - VERMOGEN GI ZCH AKTIEN PLUS	1. Thomas Scharer 2. Gabriele Wyss
380	HORIZON ACCESS INDIA FUND	KUPERS WILFRIED, LEYSSENS B KRIS
381	PLATO INSTITUTIONAL INDEX FUND	KUPERS WILFRIED
382	KOWA COMPANY, LTD.	YOSHIHIRO MIWA
383	CSIF (CH) EQUITY EMERGING MARKETS BLUE	FRITZ GABRIELE, SCHARER THOMAS
384	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF THE PROMOTION AND MUTUAL AID CORPORATION FOR	YASUHIRO SHIMIZU

	PRIVATE SCHOOLS OF JAPAN MUTB400021492	
385	CLSA GLOBAL MARKETS PTE. LTD	ANDREW ERIC HARTLEY
386	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NATIONAL PENSION FUND ASSOCIATION MUTB400037232	YASUHIRO SHIMIZU
387	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NATIONAL PENSION FUND ASSOCIATION MTBC409036043	YASUHIRO SHIMIZU
388	MIRAE ASSET ASIA PACIFIC INFRA SECTOR EQUITY INVESTMENT TRUST NO.1	MIN J LEE
389	LANSFORSÄKRINGAR TILL VAXTMARKNAD INDEXNARA	NILSSON EVA GOTTFRIDS DOTTER, BONNIVIER JESPER, AGNETA OSCARSSON
390	RESONA BANK, LTD. (AS TRUSTEE FOR PENSION COMMINGLE FUND) 00729-7035	NISHINO TAKASHI
391	PUBLIC EMPLOYEES RETIREMENT ASSOCIATION OF NEW MEXICO	GARCIA DOMINIC
392	XTRACKERS MSCI EMERGING MARKETS HEDGED EQUITY ETF	RICHARDS BRYAN
393	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF THE PROMOTION AND MUTUAL AID CORPORATION FOR PRIVATE SCHOOLS OF JAPAN MUTB400021536	YASUHIRO SHIMIZU
394	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7082	NISHINO TAKASHI
395	POOL REINSURANCE COMPANY LIMITED	IAN COULMAN
396	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7083	NISHINO TAKASHI
397	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7084	NISHINO TAKASHI
398	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7088	NISHINO TAKASHI
399	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7087	NISHINO TAKASHI
400	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7089	NISHINO TAKASHI
401	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7090	NISHINO TAKASHI
402	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7091	NISHINO TAKASHI
403	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7092	NISHINO TAKASHI
404	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18580-7007	NISHINO TAKASHI
405	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18580-7008	NISHINO TAKASHI
406	FUBON NIFTY ETF	LEE MING-CHOU
407	NATIONAL FEDERATION OF MUTUAL AID ASSOCIATIONS FOR MUNICIPAL PERSONNEL 10502-0004	TAKASHI NISHINO
408	NATIONAL FEDERATION OF MUTUAL AID ASSOCIATIONS FOR MUNICIPAL PERSONNEL 10502-0005	TAKASHI NISHINO
409	NATIONAL FEDERATION OF MUTUAL AID ASSOCIATIONS FOR MUNICIPAL PERSONNEL 18464-2107	TAKASHI NISHINO
410	NATIONAL FEDERATION OF MUTUAL AID ASSOCIATIONS FOR MUNICIPAL PERSONNEL 18464-2106	TAKASHI NISHINO
411	NATIONAL FEDERATION OF MUTUAL AID ASSOCIATIONS FOR MUNICIPAL PERSONNEL 18464-2117	TAKASHI NISHINO

412	NATIONAL FEDERATION OF MUTUAL AID ASSOCIATIONS FOR MUNICIPAL PERSONNEL 18464-2116	TAKASHI NISHINO
413	JAPAN MUTUAL AID ASSOCIATION OF PUBLIC SCHOOL TEACHERS 10512-7002	NISHINO TAKASHI
414	JAPAN MUTUAL AID ASSOCIATION OF PUBLIC SCHOOL TEACHERS 10512-7001	NISHINO TAKASHI
415	SAUDI ARABIAN MONETARY AUTHORITY - GLOBAL EQUITY PORTFOLIO 12	EXEMPT CATEGORY FOR UBO REQUIREMENT
416	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF THE PROMOTION AND MUTUAL AID CORPORATION FOR PRIVATE SCHOOLS OF JAPAN MTBJ400021716	YASUHIRO SHIMIZU
417	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF THE PROMOTION AND MUTUAL AID CORPORATION FOR PRIVATE SCHOOLS OF JAPAN MTBJ400021715	YASUHIRO SHIMIZU
418	SAUDI ARABIAN MONETARY AUTHORITY - EMERGING MARKET PORTFOLIO 12	EXEMPT CATEGORY FOR UBO REQUIREMENT
419	CUSTODY BANK OF JAPAN, LTD. RE: RB RAM INTERNATIONAL EMERGING COUNTRIES EQUITY MOTHER FUND	KINOSHITA MASAHIKO
420	AMUNDI INDEX SOLUTIONS - AMUNDI INDEX MSCI EMERGING MARKETS	JULIEN FAUCHER
421	ISHARES CORE MSCI ASIA EX JAPAN ETF	SUSAN W CHAN
422	CI WISDOMTREE EMERGING MARKETS DIVIDEND INDEX ETF	MICHAEL JACKSON
423	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NATIONAL PENSION FUND ASSOCIATION MTBJ400030133	YASUHIRO SHIMIZU
424	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NATIONAL PENSION FUND ASSOCIATION MTBJ400030132	YASUHIRO SHIMIZU
425	SWISSCANTO (CH) INDEX EQUITY FUND EMERGING MARKETS	KARRER SILVIA,HOGG ANDREAS,FREY HANS
426	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NISSAY EMERGING MARKETS EQUITY INDEX MOTHER FUND	HIROSHI MENRAI,YASUHIRO SHIMIZU
427	MGT5 APH DA ASIA EX JAPAN EQUITY FUND	MATTHEW JEALOUS,GEOFFREY OAKLEY,ANDREW QUY,TIMOTHY RICKETTS,TOBIAS RICKETTS,JANE VESSEY,ALEXANDER WESTON
428	BCT POOLED INVESTMENT FUND SERIES - SMART ASIAN EQUITY FUND	LAU KA SHI BETSY
429	SEI TRUST COMPANY AS TRUSTEE ON BEHALF OF SPRUCEGROVE INTERNATIONAL CIT	MUSE ROBERT
430	SEI TRUST COMPANY AS TRUSTEE ON BEHALF OF SPRUCEGROVE ALL COUNTRY WORLD EX U.S. CIT	MUSE ROBERT
431	INVESCO INDIA ETF	DANIEL E DRAPER
432	JAPAN TRUSTEE SERVICES BANK, LTD. SMTB ASIA EQUITY 300 INDEX MOTHER FUND	MASAHIKO KINOSHITA
433	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NATIONAL PENSION FUND ASSOCIATION MTBJ400030363	HIROSHI MENRAI,YASUHIRO SHIMIZU
434	DWS INVESTMENT GMBH ON BEHALF OF DEAM - FONDS SPEZIAL 2	TORSTEN UTECHT,MICHAEL LEINWAND
435	XTRACKERS MSCI ALL WORLD EX US HEDGED EQUITY ETF	BRYAN RICHARDS
436	NOMURA SINGAPORE LIMITED ODI	TOSHIYA YOSHIYA
437	AIA INVESTMENT FUNDS - AIA INDIA EQUITY FUND	POH KIN CHEONG

438	REASSURE LIMITED	CULLS MATT
439	SEI TRUST COMPANY, AS TRUSTEE ON BEHALF OF SCHRODER QEP EMERGING MARKETS MULTI-CAP EQUITY TRUST	ROBERT G MUSE,GEORGE BRABSON
440	SEI TRUST COMPANY, AS TRUSTEE ON BEHALF OF SPRUCEGROVE ALL COUNTRY WORLD CIT	ROBERT GLENN MUSE,GEORGE JOSEPH BRABSON
441	SEI TRUST COMPANY, AS TRUSTEE ON BEHALF OF SPRUCEGROVE GLOBAL CIT	ROBERT GLENN MUSE,GEORGE JOSEPH BRABSON
442	CANDRIAM EQUITIES L - ASIA	MALDAGUE JEAN-YVES,HAMELINK VINCENT,VERGOTE JAN,VILLENFAGNE TANGUY
443	CANDRIAM EQUITIES L - EMERGING MARKETS	MALDAGUE JEAN-YVES,HAMELINK VINCENT,VERGOTE JAN,VILLENFAGNE TANGUY
444	CONSULTING GROUP CAPITAL MARKETS FUNDS - EMERGING MARKETS EQUITY FUND	SARA CETRON
445	VANGUARD EMERGING MARKETS STOCK INDEX FUND, A SERIES OF VANGUARD INVESTMENT SERIES PLC	THOMAS J HIGGINS
446	VANGUARD FUNDS PUBLIC LIMITED COMPANY - VANGUARD FTSE ALL-WORLD UCITS ETF	THOMAS J HIGGINS
447	VANGUARD FUNDS PUBLIC LIMITED COMPANY - VANGUARD FTSE EMERGING MARKETS UCITS ETF	THOMAS J HIGGINS
448	PICTET CH INSTITUTIONAL- EMERGING MARKETS TRACKER	LAURENT RAMSAY
449	FUNDPARTNER SOLUTIONS (SUISSE) S.A - RP - FONDS INSTITUTIONNEL - ACTIONS MARCHES EMERGENTS	RICHARD MILLET
450	LLOYD GEORGE INDIAN OCEAN MASTER FUND	ROBERT LLOYD GEORGE
451	PICTET - EMERGING MARKETS INDEX	VERMESSE CEDRIC
452	NIS INDIAN EQUITY ALPHA STRATEGIES FUND LTD MANAGED BY BANK PICTET & CIE (ASIA) LTD	TAKASHI SATO
453	SWISSCANTO (CH) INDEX FUND V - SWISSCANTO (CH) INDEX EQUITY FUND EMERGING MARKETS RESPONSIBLE	SILVIA KARRER
454	SEI TRUST COMPANY AS TRUSTEE ON BEHALF OF COHEN & STEERS REAL ASSETS MULTI-STRATEGY FUND	ROBERT GLENN MUSE
455	SEI TRUST COMPANY, AS TRUSTEE ON BEHALF OF COHEN & STEERS GLOBAL LISTED INFRASTRUCTURE FUND	ROBERT G MUSE
456	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NISSAY EMERGING MARKETS EQUITY INDEX II MOTHER FUND	YASUHIRO SHIMIZU
457	HSBC MSCI EMERGING MARKETS UCITS ETF	DEMPSEY FEARGAL
458	HSBC INDEX TRACKER INVESTMENTS FUNDS FTSE ALL-WORLD INDEX FUND	ANTHONY CORFIELD,ANDREW CLARK
459	LIONGLOBAL INVESTMENT FUNDS - LIONGLOBAL INDIA FUND	GERARD LEE
460	STICHTING PENSIOENFONDS RAIL & OPENBAAR VERVOER	VAN WANROOIJ FRANCISCUS LUCIEN,GROTEN GERARDUS THEODORUS MARIA,WEYERS JAN WILLEM,BROUWER SIETSE,DE BOOIJ GEORGE JOHANNES JOSEPHUS,VOS JOHANNES JOSEPHUS,OLDENKAMP KLAAS PIETER BART,IENS HENDRIK,SCHREUR KOENE JAN LUTE,KLEIN WASSINK,BLANKESTIJN CORNELIS,BOON IRENE ADRIANA CONNY,FLEER JOHANNES PETRUS,WILSON PEGGY MILDRED

		BEATRICE,VAN DEN DUNGEN HUBERTUS-EGIDIUS WILHELMUS
461	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF BLACKROCK INDIA EQUITY FUND	HIROSHI MENRAI,YASUHIRO SHIMIZU
462	MIRAE ASSET MEISTER INDIA EQUITY MASTER INVESTMENT TRUST	OH CHO
463	ERSTE ASSET MANAGEMENT GMBH - ERSTE STOCK EM GLOBAL	BEDNAR HEINZ,KARL PETER,MANDL GUNTHER,TRAJNDL WOLFGANG
464	RAIFFEISEN-INFRASTRUKTUR-AKTIE	AIGNER DIETER,KUSTRA MICHAL,SCHNABL RAINER
465	CUSTODY BANK OF JAPAN, LTD. AS TRUSTEE FOR EMERGING EQUITY PASSIVE MOTHER FUND	AKIRA SUGANO,NOBUMITSU WATANABE
466	ISHARES MSCI INDIA MAURITIUS COMPANY	GRAHAM C LANNOY
467	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF HSBC INDIA INFRASTRUCTURE EQUITY MOTHER FUND	HIROSHI MENRAI
468	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF MUTB30000069-STOCK	MENRAI HIROSHI,YASUHIRO SHIMIZU
469	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NATIONAL PENSION FUND ASSOCIATION MUTB400037727	YASUHIRO SHIMIZU
470	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF MUAM EMERGING EQUITY INDEX MOTHER FUND	HIROSHI MENRAI,YASUHIRO SHIMIZU
471	JAPAN TRUSTEE SERVICES BANK, LTD. STB SUMISHIN SHINKOUKOKUKABUSHIKI INDEX MOTHER FUND	KINOSHITA MASAHIKO
472	PRUDENTIAL FINANCIAL ASIA PACIFIC FUND	CHANG I-MING
473	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF MUTB300000120-STOCK	MENRAI HIROSHI,YASUHIRO SHIMIZU
474	NOMURA SINGAPORE LIMITED	TOSHIYA YOSHIYA
475	SUMITOMO MITSUI TRUST BANK, LIMITED (AS TRUSTEE FOR SUMITOMO MITSUI TRUST PENSION COMMINGLED FUND E06)00961-0061	TAKASHI NISHINO
476	JAPAN TRUSTEE SERVICES BANK, LTD. STB EM ASIA EQUITY INDEX MOTHER FUND	KINOSHITA MASAHIKO
477	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7015	NISHINO TAKASHI
478	COPTHALL MAURITIUS INVESTMENT LIMITED - ODI ACCOUNT	Vipul Dajari, Duncan William Palmer Wilson
479	DAUPHINE MAURITIUS INVESTMENT LIMITED	Sandeep Fokun Vipul Dujari Naushad Ally SOHOBOO
480	SPRUCEGROVE U.S. INTERNATIONAL INVESTMENT FUND	1) ARJUN KUMAR 2) SHIRLEY WOO 3) SUBHASH MEHTA
481	FIDELITY INVESTMENT TRUST - FIDELITY EMERGING MARKETS FUND	Chris Maher Adrien E Deberghes
482	FIDELITY INVESTMENTS MONEY MANAGEMENT INC	Adrien Deberghes
483	GOLDMAN SACHS TRUST - GOLDMAN SACHS EMERGING MARKETS EQUITY INSIGHTS FUND	Joseph F. Dimaris
484	VANGUARD TOTAL INTERNATIONAL STOCK INDEX FUND	THOMAS J HIGGINS

485	NEW YORK STATE COMMON RETIREMENT FUND	Michelle Camuglia
486	ABU DHABI INVESTMENT AUTHORITY - BEACON	UBO Exempt
487	ABU DHABI INVESTMENT AUTHORITY - BGO-EM	UBO Exempt
488	ABU DHABI INVESTMENT AUTHORITY - GULAB	UBO Exempt
489	ABU DHABI INVESTMENT AUTHORITY - MONSOON	UBO Exempt
490	ABU DHABI INVESTMENT AUTHORITY - PEACOCK	UBO Exempt
491	ABU DHABI INVESTMENT AUTHORITY - RELVAL	UBO Exempt
492	ISHARES EMERGING MARKETS IMI EQUITY INDEX FUND	Shane Andrew Flatman
493	VANGUARD EMERGING MARKETS SHARES INDEX FUND	Frank Aloysius Kotimago Johanna Piat James Maurice Norris Cynthia Liu
494	STICHTING SHELL PENSIOENFONDS	1) JANNEKE BERTHA GODEFRIDA ANTONIA VAN DEARSEN - ABELS 2) PIETEK HENDRIK MARIA DEITRES 3) CAROLINE JOHANNA HENDRIKA HES 4) FRANK HENDRIKUS LEMMINK 5) GARNT JOHAN AGERLUURD LOUV 6) PAUL ALEXANDER MORSHUIS 7) BASTIAAN CORNELIS VAN DER LEER 8) ERIK SVEND ERNST WERNER
495	SHELL PENSIONS TRUST LIMITED AS TRUSTEE OF THE SHELL CONTRIBUTORY PENSION FUND	Frances Hinden, Mary Clare Dewitt Carrie, Graham Bryant, Susan Louise Jones, Fraser Adrian Johnson, Jonathan Adrian Kohn, Timothy Donald Ryan Morrison, ALAN DAVIES
496	INVESTERINGSFORENINGEN SYDINVEST	Steffen Ussing Hans Lindum Moller
497	SEB WEALTH MANAGEMENT TRYGG LIV ASIA EQUITIES PORTFOLIO	Nils Patrik Henriksson
498	STICHTING PENSIOENFONDS VOOR HUISARTSEN	Bern Stegeman HERMAN JOHAN REESINK
499	ONEPATH GLOBAL EMERGING MARKETS SHARES (UNHEDGED) INDEX POOL	Miguel Angel Da Silva Penelope Margaret Muller
500	A VIVA INVESTORS - GLOBAL EMERGING MARKETS INDEX FUND	Mark Flaherty Louise KAY Kunal OAK Jacques Elvinger Hanna Dier
501	FLEXSHARES MORNINGSTAR EMERGING MARKETS FACTOR TILT INDEX FUND	PETER KENT EWING
502	PUBLIC EMPLOYEES RETIREMENT SYSTEM OF OHIO	Paul T Greff
503	HEALTH EMPLOYEES SUPERANNUATION TRUST AUSTRALIA	Lloyd Williams, Klaus Zimmermann
504	JUPITER SOUTH ASIA INVESTMENT COMPANY LIMITED - SOUTH ASIA ACCESS FUND	SIMON ROWSON
505	SCHRODER INTERNATIONAL SELECTION FUND QEF GLOBAL EMERGING MARKETS	CECILIA VERNERSSON
506	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE FOR GOVERNMENT PENSION INVESTMENT FUND MUTB400045794	YASUHIRO SHIMIZU

507	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE FOR GOVERNMENT PENSION INVESTMENT FUND MUTB400045792	YASUHIRO SHIMIZU
508	BLACKROCK INDEX SELECTION FUND- ISHARES EMERGING MARKETS INDEX FUND (IE)	1) WILLIAM ROBERTS 2) BARRY ODWYER
509	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE FOR GOVERNMENT PENSION INVESTMENT FUND MTBJ400045829	YASUHIRO SHIMIZU
510	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE FOR GOVERNMENT PENSION INVESTMENT FUND MTBJ400045828	YASUHIRO SHIMIZU
511	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE FOR GOVERNMENT PENSION INVESTMENT FUND MUTB400045795	YASUHIRO SHIMIZU
512	FORSTA AP-FONDEN AS MANAGED BY LEGAL & GENERAL INVESTMENT MANAGEMENT LTD	JOHAN MAGNUSSON
513	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE FOR PENSION FUND ASSOCIATION MTBJ400039078	YASUHIRO SHIMIZU
514	STICHTING DEPOSITARY APG EMERGING MARKETS EQUITY POOL	Rene van der Zeeuw Marcel Prins
515	SCHRODER QEP GLOBAL EMERGING MARKETS FUND	JULIAN WALKER- HAZELL
516	VANGUARD ASIA EX JAPAN SHARES INDEX FUND	FRANK KOLIMAGO
517	FIDELITY INVESTMENT FUNDS - FIDELITY INDEX EMERGING MARKETS FUND	ANTHONY STEPHEN LANSER Andrew Morris Nighith Gandhi
518	ALLIANZ GLOBAL INVESTORS GMBH ACTING ON BEHALF OF ALLIANZGI-FONDS DSPT	Birte Trenkner Michael Peters Wolfram Detlev Bernhard Peters William George O'Sullivan Lucken Petra Trautschold Karen Frances Levy nee Prooth Ingo Ralf Mainen Tobias Christoph Pross
519	BVK PERSONALVORSORGE DES KANTONS ZURICH	Thomas R Schoenbaechler Adrian Wipf Stefan Schaedle
520	FLEXSHARES STOXX GLOBAL BROAD INFRASTRUCTURE INDEX FUND	Peter Kent Ewing Shandawn A Thomas
521	THE DAI-ICHI LIFE INSURANCE COMPANY, LIMITED	Koichiro Watannbe, Seiji Inagaki, Masamitsu Nambu
522	AVIVA LIFE & PENSIONS UK LIMITED	Andrew David Briggs Mel Gerard Corvill Robert William Albert HOWE John Brendan O'Roarke Hiteshkumar Rameshchandra Patel Stephen Paul Trickett Valerie Frances Gooding Jason Michael Windsor
523	PUB EQUITIES EMERGING MARKETS 1	Thomas Schaefer, Gabriele Wyss
524	PUB EQUITIES EMERGING MARKETS 2	Thomas Schaefer, Gabriele Wyss
525	TCORPIM EMERGING MARKET SHARE FUND	UBO Exempt

526	UBS ASSET MANAGEMENT LIFE LTD	John Charles Stannard ERIC Charles Sprague BYRNE Malcolm Gordon Ruth Coxon New Doohey
527	VANGUARD INTERNATIONAL VALUE FUND	JOHN BENDL THOMAS J HIGGINS
528	VANGUARD EMERGING MARKETS STOCK INDEX FUND, A SERIES OF VANGUARD INTERNATIONAL EQUITY INDEX FUNDS	JOHN BENDL THOMAS J HIGGINS
529	EMERGING MARKETS INDEX NON-LENDABLE FUND B	Adam Ondricek
530	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE FOR GOVERNMENT PENSION INVESTMENT FUND MTBJ40045849	YASUHIRO SHIMIZU
531	MSCI EQUITY INDEX FUND B - INDIA	Adam Ondricek
532	EMERGING MARKETS INDEX NON-LENDABLE FUND	Adam Ondricek
533	ROBECO QI CUSTOMIZED EMERGING MARKETS ENHANCED INDEX EQUITIES FUND	HARRY P. DE KNIJFF MARCO VAN ZANTEN
534	ROBECO QI INSTITUTIONAL EMERGING MARKETS ENHANCED INDEX EQUITIES FUND	HARRY P. DE KNIJFF MARCO VAN ZANTEN
535	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE FOR FEDERATION OF NATIONAL PUBLIC SERVICE PERSONNEL MUTUAL AID ASSOCIATIONS MTBJ400076151	YASUHIRO SHIMIZU
536	EMERGING MARKETS EQUITY INDEX MASTER FUND	Adam Ondricek
537	EMERGING MARKETS EQUITY INDEX ESG SCREENED FUND B	Adam Ondricek
538	ROBECO CAPITAL GROWTH FUNDS	1) HARRY PIERRE DE KNIJFF HOF VAN 2) JERON HANS VAN DEN AKKER
539	SPRUCEGROVE ALL COUNTRY WORLD EX U.S. FUND	Shirley Woo Subhash N. Mehta Arjun Kumar
540	ABU DHABI RETIREMENT PENSIONS & BENEFITS FUND	UBO Exempt
541	UTILICO EMERGING MARKETS TRUST PLC	CHARLES DAVID OWEN JILLINGS
542	EMERGING MARKETS ALPHA TILTS-ENHANCED FUND	Adam Ondricek
543	VANGUARD FIDUCIARY TRUST COMPANY INSTITUTIONAL TOTAL INTERNATIONAL STOCK MARKET INDEX TRUST	Thomas J Higgins JOHN BENDL
544	ETFS RELIANCE INDIA NIFTY 50 ETF	Graham Tuckwell Kristian James Walesby Vince Fitzgerald
545	HANDELSBANKEN EMERGING MARKETS INDEX	Per Nurnberg Frodrick Koster Peter Fahlsted Per Beckman Claes Oldensrud Emma Viotti Henrik Ahman
546	BLACKROCK CDN MSCI EMERGING MARKETS INDEX FUND	Adam Ondricek
547	SOCIETE GENERALE SECURITIES SERVICES GMBH ON BEHALF OF PT-MASTER	Pascal Jacquemin Magdalini Moysiadou Christian Karl Wutz Ralf Brenner

548	SAS TRUSTEE CORPORATION POOLED FUND	JOHN LIVANAS
549	MSCI ACWI EX-U.S. IMI INDEX FUND B2	Adam Ondricek
550	BLACKROCK MSCI ACWI EX USA DIVERSIFIED FACTOR MIX FUND	Adam Ondricek
551	COPTHALL MAURITIUS INVESTMENT LIMITED - NON ODI ACCOUNT	Vipul Dujari, Duncan William Palmer Wilson
552	JNL/FRANKLIN TEMPLETON GROWTH ALLOCATION FUND	Mark Nenad William J Crowley
553	VANGUARD FIDUCIARY TRUST COMPANY INSTITUTIONAL TOTAL INTERNATIONAL STOCK MARKET INDEX TRUST II	Thomas J Higgins JOHN BENDL
554	MINISTRY OF ECONOMY AND FINANCE - KOREA INVESTMENT CORPORATION - GAEQ4	UBO Exempt
555	FRANKLIN EMERGING MARKETS CORE EQUITY FUND	DUANE GREEN
556	MAINSTAY CANDRIAM EMERGING MARKETS EQUITY FUND	Jack R. Benintende Kirk C. Lehneis
557	ISHARES EMERGING MARKET SCREENED EQUITY INDEX FUND (IE)	PAUL FREEMAN ADELE SPILLANE Justin Mealy William Roberts Patrick Boylan Catherine Woods Barry ODwyer
558	MAINSTAY VP EMERGING MARKETS EQUITY PORTFOLIO	Jack R. Benintende
559	JNL EMERGING MARKETS INDEX FUND	Mark Nenad
560	TRUE BEACON INTERNATIONAL	Esther Malka, Richard Pattle
561	PREMIER INVESTMENT FUND LIMITED	Lina How Ah Chong
562	TRUE BEACON GLOBAL AIF	Yalamanchili Janardhana Rao, Richard Pattle Nithin Kamath Nikhil Kamath

Name of Company: ADANI ENTERPRISES LIMITED		
Sr. No.	Name of FPI	Name of UBO
1	BNP PARIBAS ARBITRAGE	Jacques Vigner; Nicolas Marquet
2	NEW LEANA INVESTMENTS LIMITED	Margaret Sjak Shio-Sankataing; Jan Schoelings; Collin de Wit
3	AMP CAPITAL FUNDS MANAGEMENT LIMITED AS TRUSTEE FOR THE AMP EMERGING MARKETS INDEX FUND	Adam Michael Tindall
4	MONETARY AUTHORITY OF SINGAPORE	NA- CAT I - GOVT / MULTILATERAL / EXEPMT
5	GOVERNMENT OF SINGAPORE	NA- CAT I - GOVT / MULTILATERAL / EXEPMT
6	MACKENZIE MAXIMUM DIVERSIFICATION EMERGING MARKETS INDEX ETF	TERRY ROUNTES
7	LOMBARD ODIER ASST MT SWITZERLAND SA BO SYN ACT MARCHE EME PASSIF	1-PATRICK ODIER 2-ANNIKA FALKENGREN 3-CHRISTOPHE HENTSCH 4-HUBERT KELLER 5-DENIS PITTET 6-FREDERIC ROCHAT 7-ALEXANDER ZELLER
8	BLACKROCK COLLECTIVE INVY FDS ISHARES EMERG MKTS EQ IND FD UK	1. MARTIN COOK 2. ADRIAN LAWRENCE 3. ROBERT HAYES 4. GRAHAM BAMPING
9	SSGA SPDR ETFS EUROPE I PUB LTD CO SPDR MSCI EMK MKTS UCITS ETF	TOM FINLAY
10	BLACKROCK QL INDEX FDS ISHARES EMER MKTS EQ INDEX FD LU	1-PAUL FREEMAN 2-MICHAEL GRUENER 3-ROBERT HAYES 4-FRANCINE KEISER 5-BARRY O'DWYER 6-GEOFFREY RADCLIFFE
11	ST JAMES S PLACE GL EQ UNIT TR MD BY BLACKROCK INV MGT UK LTD	ANDREW MARTIN CROFT
12	BOC PRUDENTIAL MSCI AC ASIA PACIFIC EX JAPAN INDEX FUND	LEE YUI LEUNG
13	XTRACKERS IE PLC XTRACKERS MSCI EMERGING MARKETS UCITS ETF	1-ALEXANDER GEORGE MCKENNA 2-TOM MURRAY 3-MICHAEL WHLAN 4-GERRY GRIMES
14	ST JAMES S PLACE STRATEGIC MOD UN TR MD BY THREADNEEDLE AM LTD	ANDREW MARTIN CROFT
15	THE REGENTS OF THE UNIV OF CALIFORNIA STATE STREET GL ADV	1. JAGDEEP SINGH BACHHER 2. ARTHUR RIBEIRO GUIMARAES
16	FRANKLIN TEMPLETON ETF TRUST FRANKLIN FTSE INDIA ETF	MATTHEW TECUMSEH HINKLE
17	FRANKLIN TEMPLETON ETF TRUST FRANKLIN FTSE ASIA EX JAPAN ETF	MATTHEW TECUMSEH HINKLE
18	BOARD OF PENSIONS OF EVANGELICAL LUTHERAN CHURCH IN AMERICA	JAMES VOS
19	TEACHER RETIREMENT SYSTEM OF TEXAS SELF-MANAGED 7	HEATHER TRAEGER
20	CF DV EMERGING MARKETS STOCK INDEX FUND	RICHARD KLINOMAN
21	GOLDMAN SACHS FDSII GOLDMN SCH MULTI-MG EM MK EQ PF LAZARD AMLTD	GLENN THORPE
22	VANGUARD TOTAL WORLD STOCK INDEX FUND	JOHN BENDL
23	VANGUARD FTSE ALL WRLD EX US IND FD A SR VGD INTL EQ IND FDS	JOHN BENDL
24	VANECK VECTORS MSCI MULTIFACTOR EMER MKTS EQ ETF	1-JAN VAN ECK 2-ARIAN NEIRON

25	VANGUARD INVTS FDS ICVC VNGURD FTSE GL ALL CAP INDEX FD	JOHN BENDL
26	UBS US GROUP TRUST	1-IGOR LASUN 2-JOHN KRIEG
27	GUIDEMARK EMERGING MARKETS FUND	1. DAVID DUNFORD 2. PAUL FEINBURG 3. DENNIS SCHMAL
28	BMO MSCI EMERGING MARKETS INDEX ETF	ROSS KAPPELE
29	LYIP SSGA EMERGING MARKET'S EQUITY INDEX FUND	JAYSON R. BRONCHETTI
30	UBS IQ MSCI ASIA APEX 50 ETHICAL ETF	BRYCE DOHERTY
31	JOHN HANCOCK MULTIFACTOR EMERGING MARKETS ETF	CHARLES A RIZZO
32	EMERGING MARKETS CORE EQUITY FUND OF DIMENSIONAL FUNDS ICVC	GREGORY K. HINKLE
33	PGIM FDS PLC PGIM QMA EMERGING MARKETS ALL CAP EQUITY FUND	DENIS CHATTERTON
34	FRANKLIN LIBERTYSHARES ICAV FRANKLIN FTSE INDIA UCITS ETF	WILLIAM JACKSON
35	MERCER UCITS CM CNTR FD NFU MUTUAL GL REGIONAL CORE FD	1-TOM FINLAY 2-MICHAEL DEMPSEY 3-GRAINNE ALEXANDER 4-HOUMAN KAVEH
36	AMERICAN CENTURY ETF TR AVANTIS EMERGING MKTS EQ ETF	JONATHAN STUART THOMAS
37	GOLDMAN SACHS ETF TR GOLDMAN SACHS EM MKTS EQUITY ETF	1. KENNETH CURRAN
38	MERCER QIF CCF MERCER INVESTMENT FUND 16	1-TOM FINLAY 2-MICHAEL DEMPSEY 3-GRAINNE ALEXANDER 4-HOUMAN KAVEH
39	AMERICAN CENTURY ETF TR AVANTIS EMERGING MARKETS EQ FD	JONATHAN STUART THOMAS
40	CALIFORNIA ST TEACHERS RETIREMENT SYS SELF MGD 1	CHRISTOPHER J. AILMAN
41	MERCER EMERGING MARKETS FUND	YVAN BRETON
42	FLORIDA RTRMNT SYS ROBECO INSTL ASSET MGMNT US	ASHBEL C. WILLIAMS
43	MANULIFE MULTIFACTOR EMERGING MARKETS INDEX ETF	BERNARD LETENDRE
44	KAPITALFORENINGEN EMD INVEST EMERGING MARKETS INDEKS	1-JESPER LAU HANSEN 2-KIM ESDEN HOIBYE 3-MADS JENSEN
45	BNY MELLON EMERGING MARKETS EQUITY ETF	1-BENNETT MACDOUGALL 2-SARAH KELLEHER
46	COLUMBIA EM CORE EX CHINA ETF	MARYBETH PILAT
47	STATE STREET TOTAL RETURN V I S FUND	ELLEN M. NEEDHAM
48	PARAMETRIC EMERGING MARKETS FUND	THOMAS SETO
49	STATE STREET MSCI INDIA INDEX NON LENDING COMMON TRUST FUND	ELLEN M. NEEDHAM
50	SSTR DAILY MSCI EMERGING MARKETSINDEX NON LENDING FUND	ELLEN M. NEEDHAM
51	SPDR S AND P EMERGING ASIA PACIFIC ETF	ELLEN M. NEEDHAM
52	SPDR PORTFOLIO EMERGING MARKETS ETF	ELLEN M. NEEDHAM
53	SPDR MSCI ACWI EX US ETF	ELLEN M. NEEDHAM
54	ALASKA COMMON TRUST FUND	DAVID OESTREICHER
55	CALIFORNIA PUBLIC EMPLOYEES RETIREMENT SYSTEM	MATTHEW J FLYNN
56	LOMBARD ODIER AST MGMT SWITZERLAND SA BO SYNERGIE ACTIONS EM DPM	1-PATRICK ODIER 2-ANNIKA FALKENGREN 3-CHRISTOPHE HENTSCH

		4-HUBERT KELLER 5-DENIS PITTET 6-FREDERIC ROCHAT
57	SA EMERGING MARKETS VALUE FUND	MARCY TSAGARAKI
58	CAISSE DE DEPOT ET PLACEMENT DU QUEBEC	NA- CAT 1 - GOVT / MULTILATERAL / EXEPMT
59	CRESTA FUND LTD	MARKUS BEAT DANGEL - 100% (Controlling)
60	COLLEGE RETIREMENT EQUITIES FUNDSTOCK ACCOUNT	BRADLEY FINKLE
61	COLLEGE RETIREMENT EQUITIES FUNDGLOBAL EQUITIES ACCOUNT	BRADLEY FINKLE
62	PUBLIC EMPLOYEES RETIREMENT SYSTEM OF MISSISSIPPI	CHARLES NIELSEN
63	ALBULA INVESTMENT FUND LTD	MS. ANNA LUZIA VON SENGER BURGER - (Controlling)
64	CIBC EMG MKT INDEX FUND CIBC GLOBAL ASSET MANAGEMENT	DREW WILLIAMSON
65	COUNTY EMPL N OFF ANNUITY N BEN FD F COOK COUNTY ST STRT GL ADV	MICHAEL C. MARATEA
66	ALLIANZ VAR INS PRO TRUST	BRIAN MUECH
67	EATON VANCE TR CO COLL INV TR EMBN PL ET VT TR CO PR EM MK EQ FD	1-JOHN A JANNINO 2-THOMAS CHAN LIN SETO
68	GBGEM10	HEATHER TRAEGER
69	ASIA INVESTMENT CORPORATION MAURITIUS LTD	MR ALASTAIR GUGGENBUHL-EVEN (58.8%), MRS YONCA EVEN GUGGENBUHL (25.2%) (Controlling)
70	ALASKA PERMANENT FUND	NA- CAT 1 - GOVT / MULTILATERAL / EXEPMT
71	SCHWAB EMERGING MARKETS EQUITY ETF	MARK D. FISCHER
72	TRANS EXT GLOBAL EMRG MKTS	HEATHER TRAEGER
73	PACIFIC SELECT FUND PD EMERGING MARKETS PORTFOLIO	HOWARD T. HIRAKAWA
74	TIAA CREF FUNDS TIAA CREF EMERGING MKTS EQ INDEX FD	BRADLEY FINKLE
75	UBS ETF MSCI EMERGING MARKETS UCITS ETF	ANDREAS HABERZETH
76	EURIZON FUND	1-MR TOMMASO CORCOS 2-MR DANIEL GROS 3-MR MARCO BUS 4-MR JEROME DEBERTOLIS 5-MR MASSIMO MAZZINI 6-MR CLAUDIO SOZZINI 7-MR PAUL HELMINGER
77	SSGA MSCI ACWI EX USA IND NONGL LENDING DAILY TRUST	ELLEN M. NEEDHAM
78	QMA EMERGING MKTS CORE EQ FD OF THE PRUD TR CO COLLECTIVE TR	ROY HENRIKSSON
79	GOVT OF PROV OF ALBERTA MNGD BY ALBERTA INV MGMT CORPORATION	NA- CAT 1 - GOVT / MULTILATERAL / EXEPMT
80	APT EQUITY FUND	RICHARD GROTTHEIM
81	SUNSLIPER SUPERANNUATION FUND	1-MICHAEL WILLIAM TRAILL 2-MARK BRADFORD HARVEY 3-GEORGINA WILLIAMS 4-MARY ELIZABETH HALLETT 5-MARK JAMES NICHOLAS GOODEY 6-ANDREW PETER FRASER 7-MICHAEL SHAYNE CLIFFORD 8-JENNIFER MACK 9-CATHERINE MARIA WOOD
82	EMERGING MARKETS VALUE FD OF DIMENSIONAL FUNDS PLC	GREGORY K. HINKLE
83	EMRG MKTS TARGETED VALUE FD OF DIMENSIONAL FUNDS PUBLTD CO	GREGORY K. HINKLE
84	ING EMERGING MARKETS INDEX PORTFOLIO	DINA SANTORO
85	CITY OF NEW YORK GROUP TRUST	DAVID JETER

86	EB DV EMERGING MARKETS STOCK INDEX FUND	RICHARD KLINGMAN
87	EB DV NON SL EMERGING MARKETS STOCK INDEX FUND	RICHARD KLINGMAN
88	BLACKROCK AQUILA EMERGING MARKETS FUND	1. MARTIN COOK 2. ADRIAN LAWRENCE 3. ROBERT HAYES 4. GRAHAM BAMPING
89	INTERNAT BK FOR RECO AND DEV ON BEHALF OF POST EMP BEN PL	NA- CAT 1 - GOVT / MULTILATERAL / EXEPMT
90	INTERNAT BK FOR RECO AND DEV AS TR FOR STAFF RET PL AND TR	NA- CAT 1 - GOVT / MULTILATERAL / EXEPMT
91	INTERNAT BK FOR RECO AND DEV AS TR FOR RET STA BEN PL AND TR	NA- CAT 1 - GOVT / MULTILATERAL / EXEPMT
92	NYS TEACHERS RETMNT SYS MNG BY STATE STREET BANK N TRST CO	THOMAS K. LEE
93	SSGA SPDR ETFS EUROPE I PLC SPDR MSCI EM ASIA UCITS ETF	TOM FINLAY
94	SSGA SPDR ETFS EUROPE I PLC SPDR MSCI ACWI UCITS ETF	TOM FINLAY
95	PEOPLES BANK OF CHINA	NA- CAT 1 - GOVT / MULTILATERAL / EXEPMT
96	HARTFORD EMERGING MARKETS EQUITY FUND	THOMAS R. PHILLIPS
97	MERCER QIF FUND PLC MERCER INV FUND I	1-TOM FINLAY 2-CAMEL JORDAN 3-HOUMAN KAVEH 4-GRAINNE ALEXANDER 5-HELEN O BEIME 6-LIAM MILEY
98	CITRINE FUND LIMITED	MANISH SAVLA GANGJI - 100% (Controlling)
99	KAPITALFORENINGEN LAEGERNES INVEST KLI AKTIER EMG MARKETS INDEKS	1. ANNE CHARLOTTE MARK 2. JACOB CHRISTENSEN 3. PETER ERNST WENGLER-JORGENSEN 4. CHRESTEN DENGSOE
100	DIMENSIONAL FUNDS PLC MULTI FACTOR EQUITY FUND	NATHAN ROBERT LACAZE
101	STATE STREET GLOBAL ALL CAP EQUITY EX US INDEX PORTFOLIO	ELLEN M. NEEDHAM
102	SPDR MSCI ACWI LOW CARBON TARGET ETF	ELLEN M. NEEDHAM
103	STATE ST GL ADV LUXEMBOURG SICV ST STR GLO EM MKTS IND EQ FD	ALEX CASTLE
104	STATE STREET IRELAND UNIT TRST ST STRT IUT EMEG MKT EQ INDX FD	WILLIAM STREET
105	NATIONAL PENSION SERVICE MANAGEDBY LEGAL N GENERL INVST MGMT LTD	KIM SUNG JOO
106	NATIONAL PENSION SERVICE MANAGEDBY BLACKROCK INSTIONAL TR CO N A	KIM SUNG JOO
107	FIRST TR GLOBAL FDS PLC FIRST TREMERGING MKTS ALPHADIX UCITS ETF	JAMES A. BOWEN
108	STATE STREET EMERGING MARKETS EQUITY INDEX FUND	ELLEN M. NEEDHAM
109	ARIZONA PSPRS TRUST	CHIEF INVESTMENT OFFICER MARK STEED
110	MGI FNDS PLC MERCER PASSIVE EMR MKTS EQFD IRISH LIFE INV MGR LTD	1. TOM FINLAY 2. MICHAEL DEMPSEY 3. TOM GERAGHTY 4. BARBARA HEALY 5. GRAINNE ALEXANDER
111	First Trust Emerging Markets AlphaDEX Fund	DONALD P. SWADE
112	Fidelity Salem Street Trust: Fidelity Emerging Markets Index Fund	ADRIEN DEBERGHES
113	Fidelity Salem Street Trust: Fidelity Global Ex U.S. Index Fund	ADRIEN DEBERGHES

114	Satrix Emerging Markets Equity Tracker Fund	RICHARD ASLETT
115	Fidelity Salem Street Trust: Fidelity SAI Emerging Markets Index Fund	ADRIEN DEBERGHES
116	FIDELITY SALEM STREET TRUST: FIDELITY TOTAL INTERNATIONAL INDEX FUND	ADRIEN DEBERGHES
117	Fidelity UCITS II ICAV / Fidelity MSCI Emerging Markets Index Fund	CATHERINE FITZSIMONS
118	Six Circles International Unconstrained Equity Fund	GREG MCNEIL
119	THE NOMURA TRUST AND BANKING CO., LTD. RE: INTERNATIONAL EMERGING STOCK INDEX MSCI EMERGING NO HEDGE MOTHER FUND	KENICHI KATO
130	LOS ANGELES CITY EMPLOYEES' RETIREMENT SYSTEM	RODNEY JUNE
121	Legal & General Assurance (Pensions Management) Limited	MICHELLE SCRIMGEOUR
122	Fidelity Salem Street Trust: Fidelity Series Global Ex U.S. Index Fund	ADRIEN DEBERGHES
123	Kuwait Investment Authority Fund 141	UBO Exempt
124	Kuwait Investment Authority Fund 142	UBO Exempt
125	Dimensional Emerging Markets Value Fund	GREGORY K HINKLE
126	The Emerging Markets Series of the DFA Investment Trust Company	GREGORY K HINKLE
127	The Emerging Markets Small Cap Series of the DFA Investment Trust Company	GREGORY K HINKLE
128	Emerging Markets Core Equity Portfolio (The Portfolio) of DFA Investment Dimensions Group Inc. (DFAIDG)	GREGORY K HINKLE
129	T.A. World Ex U.S. Core Equity Portfolio of DFA Investment Dimensions Group Inc.	GREGORY K HINKLE
130	World Ex U.S. Targeted Value Portfolio of DFA Investment Dimensions Group Inc.	GREGORY K HINKLE
131	World Ex U.S. Core Equity Portfolio of DFA Investment Dimensions Group Inc.	GREGORY K HINKLE
132	Municipal Employees' Annuity and Benefit Fund of Chicago	JAMES E MOHLER
133	The Nomura Trust and Banking Co., Ltd. as the trustee of Emerging Equity Mother Fund	KENICHI KATO
134	Public Employees Retirement Association of Colorado	AMY C. MCGARRITY
135	Northern Trust Global Investments Collective Funds Trust	JOHN C LABELLE
136	Northern Emerging Markets Equity Index Fund	MICHAEL MEEHAN
137	Northern Trust Common All Country World Index (ACWI) ex-US Fund - Lending	JOHN C LABELLE
138	Northern Trust Common All Country World ex-US Investable Market Index Fund-Non Lending	JOHN C LABELLE
139	Northern Trust Common Emerging Markets Index Fund-Non-Lending	JOHN C LABELLE
140	National Railroad Retirement Investment Trust	NEIL E KOTRAS
141	Guardians of New Zealand Superannuation as Manager and Administrator of the New Zealand Superannuation Fund, for the New Zealand Superannuation Fund	UBO Exempt
142	CITIGROUP GLOBAL MARKETS MAURITIUS PRIVATE LIMITED	SIETSKJE GEORGETTE CATHARINA KALSE
143	Credit Suisse (Singapore) Limited	BENJAMIN OLIVER CAVALLI
144	Utah State Retirement Systems	DANIEL D. ANDERSEN
145	Future Fund Board of Guardians managed by State Street Global Advisors	UBO Exempt
146	CITY OF LOS ANGELES FIRE AND POLICE PENSION PLAN	TOM LOPEZ

147	Legal & General Global Emerging Markets Index Fund	LEE WILLIAM TOMS
148	Fonditalia Equity India	ROBERTO MEI
149	DPAM Equities L Emerging MSCI Index	THOMAS PALMBLAD
150	Irish Life Assurance Plc	DAVID HARNEY
151	EATON VANCE INTERNATIONAL (IRELAND) PARAMETRIC EMERGING MARKETS FUND, A SUB-FUND OF EATON VANCE INTERNATIONAL (IRELAND) FUNDS PLC	FREDERICK STEWART MARIUS
152	DFA Australia Limited as responsible entity for Dimensional Emerging Markets Trust	J GLENN CRANE
153	General Pension and Social Security Authority	UBO Exempt
154	MORGAN STANLEY ASIA (SINGAPORE) PTE.	RAHUL GAUTAM
155	JOHN HANCOCK VARIABLE INSURANCE TRUST INTERNATIONAL EQUITY INDEX TRUST	ANDREW G ARNOTT
156	JOHN HANCOCK VARIABLE INSURANCE TRUST EMERGING MARKETS VALUE TRUST	ANDREW G ARNOTT
157	Commonwealth Bank Group Super - WGSS08	SCOTT DURBIN
158	JOHN HANCOCK FUNDS II EMERGING MARKETS FUND	ANDREW G ARNOTT
159	Government Employees Superannuation Board	MARK CALDWELL
160	QS Investors DBI Global Emerging Markets Equity Fund LP	STEVEN DUCKER
161	Queensland Investment Trust No.2	UBO Exempt
162	QIC International Equities Fund	UBO Exempt
163	Northern Trust Collective All Country World Index (ACWI) ex-US Fund - Lending	JOHN C. LABELLE
164	Northern Trust Collective Emerging Markets Index Fund - Lending	JOHN C LABELLE
165	GENERAL ORGANIZATION FOR SOCIAL INSURANCE	UBO Exempt
166	WM POOL EQUITIES TRUST NO 74	RICHARD CRANDELL
167	INDEXED EMERGING MARKETS EQUITY FUND	UBO Exempt
168	Vanguard Moderate Growth Fund	LIN XIAODONG
169	Beresford Funds plc	DAVID HARNEY
170	Northern Trust Collective All Country World Index (ACWI) Diversified Multi-Factor Fund - Lending	JOHN C LABELLE
171	MACQUARIE TRUE INDEX EMERGING MARKETS FUND	MEGAN AUBREY
172	Spartan Group Trust for Employee Benefit Plans: Spartan Emerging Markets Index Pool	JEFFREY S. MILLER
173	Future Fund Board of Guardians on behalf of Medical Research Future Fund managed by State Street Global Advisors	UBO Exempt
174	WM Pool - Equities Trust No. 75	RICHARD CRANDELL
175	DELA DEPOSITARY & ASSET MANAGEMENT B.V. AS RESPONSIBLE ENTITY TO DELA EQUITY FUND 5	J. VAN DER PUTTEN
176	Fidelity Salem Street Trust Fidelity Flex International Index Fund	ADRIEN DEBERGHES
177	STICHTING PENSIOENFONDS ING	P J M VAN MEEL, WIM VAN LERSEL
178	EMERGING MARKETS TARGETED VALUE PORTFOLIO	GREGORY K HINKLE
179	Legal & General Emerging Market Collective Investment Trust Fund	SHAUN D MURPHY
180	ABERDEEN STANDARD OEIC IV - ASI ASIA PACIFIC EX - JAPAN EQUITY TRACKER FUND	ARON MITCHELL

181	ABERDEEN STANDARD OEIC IV - ASI EMERGING MARKETS EQUITY TRACKER FUND	ARON MITCHELL
182	VictoryShares USAA MSCI Emerging Markets Value Momentum ETF	CHRISTOPHER DYER
183	Colonial First State Investment Fund 50	BRADLEY BRIAN MASSEY
184	BofA Securities Europe SA	GREGOIRE THOMAS
185	PUBLIC SECTOR PENSION INVESTMENT BOARD - BLACKROCK INSTITUTIONAL TRUST COMPANY, N.A.	NEIL CUNNINGHAM
186	WISDOMTREE INDIA INVESTMENT PORTFOLIO, INC.	DAVID CASTANO
187	GAM INVESTMENT MANAGEMENT (SWITZERLAND) AG FOR ZURICH INVEST INSTITUTIONAL FUNDS - ZIF AKTIEN EMERGING MARKETS PASSIV	PARTICK MOSER
188	PARAMETRIC TAX-MANAGED EMERGING MARKETS FUND	THOMAS SETO
189	WELLINGTON MANAGEMENT FUNDS (IRELAND) PUBLIC LIMITED COMPANY - WELLINGTON EMERGING MARKETS SYSTEMATIC EQUITY FUND	ALAIN MANDY
190	ISHARES EMERGING MARKETS INDEX MAURITIUS CO	PAUL LOHREY
191	ISHARBS ALL COUNTRY ASIA EX JAPAN MAURITIUS CO	PAUL LOHREY
192	ISHARES INDIA INDEX MAURITIUS COMPANY	PAUL LOHREY
193	GOLDMAN SACHS TRUST II - GOLDMAN SACHS MULTI-MANAGER GLOBAL EQUITY FUND	SCOTT MCHUGH
194	JAPAN POLICE PERSONNEL MUTUAL AID ASSOCIATION 18465-7011	TAKASHI NISHINO
195	JAPAN POLICE PERSONNEL MUTUAL AID ASSOCIATION 18465-7012	TAKASHI NISHINO
196	JAPAN POLICE PERSONNEL MUTUAL AID ASSOCIATION 18465-7009	TAKASHI NISHINO
197	JAPAN POLICE PERSONNEL MUTUAL AID ASSOCIATION 18465-7010	TAKASHI NISHINO
198	ISHARES CORE EMERGING MARKETS MAURITIUS CO	PAUL LOHREY
199	ISHARES CORE TOTAL INTERNATIONAL STOCK MAURITIUS CO	PAUL LOHREY
200	ISHARES MSCI EM UCITS ETF USD (ACC)	BARRY O DWYER, DAVID MORONEY, JESSICA IRSCHICK, PAUL MCGOWAN, PAUL MCNAUGHTON
201	ISHARES MSCI EM UCITS ETF USD (DIST)	BARRY O DWYER, DAVID MORONEY, JESSICA IRSCHICK, PAUL MCGOWAN, PAUL MCNAUGHTON
202	ISHARES MSCI EM ASIA UCITS ETF	BARRY O DWYER
203	ISHARES CORE MSCI EM IMI UCITS ETF	BARRY O DWYER
204	TOTAL INTERNATIONAL EX U.S INDEX MASTER PORTFOLIO OF MASTER INVESTMENT PORTFOLIO	TRENT WALKER
205	ISHARES MSCI ACWI EX U.S. ETF	TRENT WALKER
206	ISHARES MSCI EMERGING MARKETS MULTIFACTOR ETF	TRENT WALKER
207	ISHARES MSCI ACWI ETF	TRENT WALKER
208	ISHARES IV PUBLIC LIMITED COMPANY- ISHARES MSCI INDIA UCITS ETF	BARRY O DWYER
209	ISHARES IV PUBLIC LIMITED COMPANY- ISHARES MSCI EM IMI ESG SCREENED UCITS ETF	BARRY O DWYER

210	CUSTODY BANK OF JAPAN, LTD. AS TRUSTEE FOR SMTB EMERGING EQUITY INDEX MOTHER FUND	MASAHIKO KINOSHITA
211	ISHARES MSCI BRIC ETF	TRENT WALKER
212	CUSTODY BANK OF JAPAN, LTD. STB EMERGING MARKETS EQUITY INDEX MOTHER FUND	MASAHIKO KINOSHITA
213	ISHARES MSCI EMERGING MARKETS EX CHINA ETF	TRENT WALKER
214	ZURICH INVEST INSTITUTIONAL FUNDS - ZIP AKTIEN EMERGING MARKETS - EM SYSTEMATIC EQUITY PORTFOLIO MANAGED BY WELLINGTON MANAGEMENT INTERNATIONAL LTD	MARTIN JUFER
215	INTERNATIONAL MONETARY FUND - MANAGER A	UBO Exempt
216	iShares IV Public Limited Company - iShares MSCI EM ex-China UCITS ETF	BARRY O DWYER
217	COAL STAFF SUPERANNUATION SCHEME TRUSTEES LIMITED - BRITISH COAL STAFF SUPERANNUATION SCHEME	ALAN KEITH WHALLEY, ALAN MARTIN RUBENSTEIN, BLEDDYN WILLIAM HANCOCK, DAME KATHERINE MARY BARKER, GEORGE JAMES SHEARER, JAMES BYRNE GRANT, STUART JUKES, WILLIAM JOHN SHELDON
218	TRUSTEES OF THE MINeworkERS' PENSION SCHEME LIMITED - MINeworkERS' PENSION SCHEME	ALLEN YOUNG, ANTHONY WYN JONES, CHRISTOPHER SPENCER CHEETHAM, IAN RICHARD MAYBURY, JAMES WILLIAM MCALEENAN, KAREN JONES, MICHAEL NEWTON, ROBERT CLELLAND, STEPHEN PAUL TRICKETT, WILLIAM KENNETH CAPISTICK
219	Verdipapirfondet DNB Global Emerging Markets Indeks	OLA MELGARD
220	Dimensional Emerging Core Equity Market ETF of Dimensional ETF Trust	LISA MICHELE DALLMER
221	DOVETAIL INDIA FUND - CLASS 6 SHARES	Mr. Nirviksh Shah Chandra Kumar Gujadhur, Manja Kumar Gujadhur
222	MAYBANK KIM ENG SECURITIES PTE. LTD.	Mr. Harmeet Singh Bedi
223	ELM PARK FUND LIMITED	VIKRAM SHASHIKANT REGE
224	VESPERA FUND LIMITED	RAJENDRA BHATT, AJAYKUMAR AMARNATH PANDEY
225	AVIATOR EMERGING MARKET FUND	RAMAN ANAND
226	POLUS GLOBAL FUND FPI	YAJADEO LOTUN
227	ELARA INDIA OPPORTUNITIES FUND	RAJENDRA BHATT, AJAYKUMAR AMARNATH PANDEY
228	AVIATOR GLOBAL INVESTMENT FUND	Antonino Sardegna
229	CITRUS GLOBAL ARBITRAGE FUND	Neeraj Gupta
230	GOOD EARTH GENERAL TRADING LLC	Jamal Ibrahim Mohammad Almaj Ahil/Jamal Ibrahim Mohammad Almaj Ahil
231	LGF GLOBAL OPPORTUNITIES LIMITED	1.Jan Schoelings; 2.Evert Jacobus Jozef Meilink
232	MARIHEIDA CORDOVA SANCHEZ	MARIHEIDA CORDOVA SANCHEZ
233	PETTIGO COMERCIO INTERNACIONAL LDA	Allirajah Subaskaran
234	SOCIETE GENERALE	Frederic Oudea
235	SOCIETE GENERALE -ODI	Frederic Oudea
236	VARANILUM ASSET MANAGEMENT	Sajeve Koppam Thomas
237	APMS INVESTMENT FUND LIMITED.	Mr Alastair Guggenbuchi Even Mrs Yonca Even Guggenbuehl
238	BARCLAYS MERCHANT BANK (SINGAPORE) LIMITED	1. Balwinder Singh Bagary 2. Renaud Hugues Edmond Isman 3. Joon Heem Kham 4. Guillermo Cabeza
239	GOLDMAN SACHS (SINGAPORE) PTE. - ODI	Moo Yi Sin Jason

240	LTS INVESTMENT FUND LTD	De Quervain Martin Alfred Dourvesh Kumar Chuman Steven Robert Flynn
241	DFA INTERNATIONAL VECTOR EQUITY FUND	Gregory K Hinkle
242	DFA INTERNATIONAL CORE EQUITY FUND	Gregory K Hinkle
243	CUSTODY BANK OF JAPAN, LTD AS TRUSTEE FOR ORGANIS FOR SMALL AND MED ENT AND REGL INNOVATION, JAPAN	UBO Exempt
244	TR AND CUST SERV BK LTD AS TR FOR MIZUHO TRT AND BANKING CO LTD PENSION INVESTMENT FUND TRUST NO 31	Nobumitsu Watanabe
245	UBS FND MGMT (SWITZRLND) AG ON BEH OF UBS (CH) INSTNL FND-EQUITIES EMERGING MARKETS GLOB. PASSIVE II	ANDRE VALENTE EUGENE DEL CIOFFO
246	UBS FUND MANAGEMENT (SWITZERLAND) AG ON BEHALF OF SIHL INSTITUTIONAL FUND- AKTIEN EMERGING MARKETS	ANDRE VALENTE EUGENE DEL CIOFFO
247	UBS (LUX) INSTITUTIONAL SICAV - EMERGING MARKETS EQUITY PASSIVE	Michael Kohl
248	HORIZON ACCESS INDIA FUND	KUPERS WILFRIED, LEYSSENS B KRIS
249	KOWA COMPANY, LTD	YOSHIHIRO MIWA
250	CSIF (CH) EQUITY EMERGING MARKETS BLUE	FRITZ GABRIELE, SCHARER THOMAS
251	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF THE PROMOTION AND MUTUAL AID CORPORATION FOR PRIVATE SCHOOLS OF JAPAN MUTB400021492	YASUHIRO SHIMIZU
252	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NATIONAL PENSION FUND ASSOCIATION MUTB400037232	YASUHIRO SHIMIZU
253	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NATIONAL PENSION FUND ASSOCIATION MTBC400036043	YASUHIRO SHIMIZU
254	RESONA BANK, LTD. (AS TRUSTEE FOR PENSION COMMINGLE FUND) 00729-7035	NISHINO TAKASHI
255	PUBLIC EMPLOYEES RETIREMENT ASSOCIATION OF NEW MEXICO	GARCIA DOMINIC
256	XTRACKERS MSCI EMERGING MARKETS HEDGED EQUITY ETF	RICHARDS BRYAN
257	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF THE PROMOTION AND MUTUAL AID CORPORATION FOR PRIVATE SCHOOLS OF JAPAN MUTB400021536	YASUHIRO SHIMIZU
258	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7082	NISHINO TAKASHI
259	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7085	NISHINO TAKASHI
260	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7086	NISHINO TAKASHI
261	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7088	NISHINO TAKASHI
262	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7087	NISHINO TAKASHI
263	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7089	NISHINO TAKASHI
264	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7090	NISHINO TAKASHI
265	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7091	NISHINO TAKASHI

266	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7092	NISHINO TAKASHI
267	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18580-7007	NISHINO TAKASHI
268	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18580-7008	NISHINO TAKASHI
269	NATIONAL FEDERATION OF MUTUAL AID ASSOCIATIONS FOR MUNICIPAL PERSONNEL 10502-0004	TAKASHI NISHINO
270	NATIONAL FEDERATION OF MUTUAL AID ASSOCIATIONS FOR MUNICIPAL PERSONNEL 10502-0005	TAKASHI NISHINO
271	NATIONAL FEDERATION OF MUTUAL AID ASSOCIATIONS FOR MUNICIPAL PERSONNEL 18464-2107	TAKASHI NISHINO
272	NATIONAL FEDERATION OF MUTUAL AID ASSOCIATIONS FOR MUNICIPAL PERSONNEL 18464-2106	TAKASHI NISHINO
273	JAPAN MUTUAL AID ASSOCIATION OF PUBLIC SCHOOL TEACHERS 10512-7002	NISHINO TAKASHI
274	JAPAN MUTUAL AID ASSOCIATION OF PUBLIC SCHOOL TEACHERS 10512-7001	NISHINO TAKASHI
275	SAUDI ARABIAN MONETARY AUTHORITY - GLOBAL EQUITY PORTFOLIO 12	EXEMPT CATEGORY FOR UBO REQUIREMENT
276	SAUDI ARABIAN MONETARY AUTHORITY - EMERGING MARKET PORTFOLIO 12	EXEMPT CATEGORY FOR UBO REQUIREMENT
277	CUSTODY BANK OF JAPAN, LTD. RE: RB RAM INTERNATIONAL EMERGING COUNTRIES EQUITY MOTHER FUND	KINOSHITA MASAHIKO
278	AMUNDI INDEX SOLUTIONS - AMUNDI INDEX MSCI EMERGING MARKETS	JULIEN FAUCHER
279	ISHARES CORE MSCI ASIA EX JAPAN ETF	SUSAN W CHAN
280	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NATIONAL PENSION FUND ASSOCIATION MTBJ400030133	YASUHIRO SHIMIZU
281	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NATIONAL PENSION FUND ASSOCIATION MTBJ400030132	YASUHIRO SHIMIZU
282	SWISSCANTO (CH) INDEX EQUITY FUND EMERGING MARKETS	KARRER SILVIA,HOGG ANDREAS,FREY HANS
283	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NISSAY EMERGING MARKETS EQUITY INDEX MOTHER FUND	HIROSHI MENRAL,YASUHIRO SHIMIZU
284	BCT POOLED INVESTMENT FUND SERIES - SMART ASIAN EQUITY FUND	LAU KA SHI BETSY
285	INVESCO INDIA ETF	DANIEL E DRAPER
286	XTRACKERS MSCI ALL WORLD EX US HEDGED EQUITY ETF	BRYAN RICHARDS
287	NOMURA SINGAPORE LIMITED ODI	TOSHIYA YOSHIYA
288	REASSURE LIMITED	CULLS MATT
289	CONSULTING GROUP CAPITAL MARKETS FUNDS - EMERGING MARKETS EQUITY FUND	SARA CETRON
290	VANGUARD EMERGING MARKETS STOCK INDEX FUND, A SERIES OF VANGUARD INVESTMENT SERIES PLC	THOMAS J HIGGINS
291	VANGUARD FUNDS PUBLIC LIMITED COMPANY - VANGUARD FTSE ALL-WORLD UCITS ETF	THOMAS J HIGGINS
292	VANGUARD FUNDS PUBLIC LIMITED COMPANY - VANGUARD FTSE EMERGING MARKETS UCITS ETF	THOMAS J HIGGINS
293	PICTET CH INSTITUTIONAL- EMERGING MARKETS TRACKER	LAURENT RAMSAY

294	FUNDPARTNER SOLUTIONS (SUISSE) S.A.- RP - FONDS INSTITUTIONNEL - ACTIONS MARCHES EMERGENTS	RICHARD MILLET
295	PICTET - EMERGING MARKETS INDEX	VERMESSE CEDRIC
296	TIZIANA GMBH	CONRADO DORNIER,MARTINE DORNIER - TIEFENTHALER,FRIZZI DORNIER,ALICIA DORNIER,CONSTANTIN DORNIER
297	SWISSCANTO (CH) INDEX FUND V - SWISSCANTO (CH) INDEX EQUITY FUND EMERGING MARKETS RESPONSIBLE	SILVIA KARRER
298	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NISSAY EMERGING MARKETS EQUITY INDEX II MOTHER FUND	YASUHIRO SHIMIZU
299	HSBC MSCI EMERGING MARKETS UCITS ETF	DEMPSEY FEARGAL
300	HSBC INDEX TRACKER INVESTMENTS FUNDS FTSE ALL-WORLD INDEX FUND	ANTHONY CORFIELD,ANDREW CLARK
301	STICHTING PENSIOENFONDS RAIL & OPENBAAR VERVOER	VAN WANROOIJ FRANCISCUS LUCIEN,GROTEN GERARDUS THEODORUS MARIA,WEVERS JAN WILLEM,BROUWER SIETSE,DE BOOIJ GEORGE JOHANNES JOSEPHUS,VOS JOHANNES JOSEPHUS,OLDENKAMP KLAAS PIETER BART,RENS HENDRIK,SCHREUR KOENE JAN LUTE,KLEIN WASSINK,BLANKESTIJN CORNELIS,BOON IRENE ADRIANA CONNY,FLEER JOHANNES PETRUS,WILSON PEGGY MILDRED BEATRICE,VAN DEN DUNGEN HUBERTUS EGIDIUS WILHELMUS
302	CUSTODY BANK OF JAPAN, LTD. AS TRUSTEE FOR EMERGING EQUITY PASSIVE MOTHER FUND	AKIRA SUGANO,NOBUMITSU WATANABE
303	ISHARES MSCI INDIA MAURITIUS COMPANY	GRAHAM C LANNOY
304	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF MUTB360000069- STOCK	MENRAI HIROSHI,YASUHIRO SHIMIZU
305	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF MUAM EMERGING EQUITY INDEX MOTHER FUND	HIROSHI MENRAI,YASUHIRO SHIMIZU
306	JAPAN TRUSTEE SERVICES BANK, LTD. STB SUMISHIN SHINKOUKOKUKABUSHIKI INDEX MOTHER FUND	KINOSHITA MASAHIKO
307	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF MUTB300000120- STOCK	MENRAI HIROSHI,YASUHIRO SHIMIZU
308	SUMITOMO MITSUI TRUST BANK, LIMITED (AS TRUSTEE FOR SUMITOMO MITSUI TRUST PENSION COMMINGLED FUND E06X01961-0061)	TAKASHI NISHINO
309	JAPAN TRUSTEE SERVICES BANK, LTD. STB EM ASIA EQUITY INDEX MOTHER FUND	KINOSHITA MASAHIKO
310	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18426-7015	NISHINO TAKASHI
311	COPTHALL MAURITIUS INVESTMENT LIMITED - ODI ACCOUNT	Vipul Dujari, Duncan William Palmer Wilson
312	VANGUARD TOTAL INTERNATIONAL STOCK INDEX FUND	THOMAS J HIGGINS
313	NEW YORK STATE COMMON RETIREMENT FUND	Michelle Cimaglia
314	ABU DHABI INVESTMENT AUTHORITY - BEACON	UBO Exempt
315	ABU DHABI INVESTMENT AUTHORITY - BGO-EM	UBO Exempt

316	ABU DHABI INVESTMENT AUTHORITY - GULAB	UBO Exempt
317	ABU DHABI INVESTMENT AUTHORITY - MONSOON	UBO Exempt
318	ABU DHABI INVESTMENT AUTHORITY - PEACOCK	UBO Exempt
319	ISHARES EMERGING MARKETS IMI EQUITY INDEX FUND	Shane Andrew Flatman
320	VANGUARD EMERGING MARKETS SHARES INDEX FUND	Frank Aloysius Kolimago Johanna Piatt James Maurice Norris Cynthia Lui
321	SEB WEALTH MANAGEMENT TRYGG LIV ASIA EQUITIES PORTFOLIO	Nils Patrik Henriksson
322	STICHTING PENSIOENFONDS VOOR HUISARTSEN	Bram Stegeman HERMAN JOHAN REESINK
323	ONEPATH GLOBAL EMERGING MARKETS SHARES (UNHEDGED) INDEX POOL	Miguel Angelo Da Silva Penelope Margaret Muller
324	AVIVA INVESTORS - GLOBAL EMERGING MARKETS INDEX FUND	Mark Flaherty Louise KAY Kunal OAK Jacques Elvinger Hanna Duer
325	FLEXSHARES MORNINGSTAR EMERGING MARKETS FACTOR TILT INDEX FUND	PETER KENT EWING
326	PUBLIC EMPLOYEES RETIREMENT SYSTEM OF OHIO	Paul T Greff
327	HEALTH EMPLOYEES SUPERANNUATION TRUST AUSTRALIA	Lloyd Williams, Klaus Zimmermann
328	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE FOR GOVERNMENT PENSION INVESTMENT FUND MUTB400045794	YASUHIRO SHIMIZU
329	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE FOR GOVERNMENT PENSION INVESTMENT FUND MUTB400045792	YASUHIRO SHIMIZU
330	BLACKROCK INDEX SELECTION FUND-ISHARES EMERGING MARKETS INDEX FUND (IE)	1) WILLIAM ROBERTS 2) BARRY O'DWYER
331	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE FOR GOVERNMENT PENSION INVESTMENT FUND MTBJ400045829	YASUHIRO SHIMIZU
332	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE FOR GOVERNMENT PENSION INVESTMENT FUND MUTB400045795	YASUHIRO SHIMIZU
333	FORSTA AP-FONDEN AS MANAGED BY LEGAL & GENERAL INVESTMENT MANAGEMENT LTD	JOHAN MAGNUSSON
334	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE FOR PENSION FUND ASSOCIATION MTBJ400039078	YASUHIRO SHIMIZU
335	STICHTING DEPOSITARY APG EMERGING MARKETS EQUITY POOL	Rene van der Zeeuw Marcel Prins
336	VANGUARD ASIA EX JAPAN SHARES INDEX FUND	FRANK KOLIMAGO
337	FIDELITY INVESTMENT FUNDS - FIDELITY INDEX EMERGING MARKETS FUND	ANTHONY STEPHEN LANSER Andrew Morris Nishith Gandhi
338	ALLIANZ GLOBAL INVESTORS GMBH ACTING ON BEHALF OF ALLIANZGI-FONDS DSPT	Birte Trenkner Michael Peters Wolfram Detlev Bernhard Peters William George O'Sullivan Lucken Petra Trauschold

		Karen Frances Levy nee Prooth Ingo Ralf Mainert Tobias Christoph Pross
339	BVK PERSONALVORSORGE DES KANTONS ZURICH	Thomas R Schoenbaechler Adrian Wipf Stefan Schoedle
340	MINISTRY OF ECONOMY AND FINANCE - KOREA INVESTMENT CORPORATION - GPEQ2	UBO Exempt
341	AVIVA LIFE & PENSIONS UK LIMITED	Andrew David Briggs Mel Gerard Carvill Robert William Albert HOWE John Brendan O'Rourke Hiteshkumar Rameshchandra Patel Stephen Paul Trickett Valeria Frances Gooding Jason Michael Windsor
342	AQR FUNDS - AQR TM EMERGING MULTI- STYLE FUND	David Kabilier Bradley D. Asness
343	PUB EQUITIES EMERGING MARKETS 1	Thomas Scherer, Gabriele Wyss
344	PUB EQUITIES EMERGING MARKETS 2	Thomas Scherer, Gabriele Wyss
345	VERDIPAPIRFONDET STOREBRAND INDEKS NYE MARKEDER	Erik Kaland Jan Erik Saugestad Anne-Kristine Baltzosen PER GUNNAR TAALESEN Mari Rindal Oyen Arne Martin Moon
346	TCORPIM EMERGING MARKET SHARE FUND	UBO Exempt
347	UBS ASSET MANAGEMENT LIFE LTD	John Charles Stannard ERIC Charles Sprague BYRNE Malcolm Gordon Ruth Cowon Nee Beechey
348	VANGUARD EMERGING MARKETS STOCK INDEX FUND, A SERIES OF VANGUARD INTERNATIONAL EQUITY INDEX FUNDS	JOHN BENDL THOMAS J HIGGINS
349	EMERGING MARKETS INDEX NON- LENDABLE FUND B	Adam Ondricek
350	THE MASTER TRUST BANK OF JAPAN, LTD.AS TRUSTEE FOR GOVERNMENT PENSION INVESTMENT FUND MTBJ400045849	YASUHIRO SHIMIZU
351	MSCI EQUITY INDEX FUND B - INDIA	Adam Ondricek
352	EMERGING MARKETS INDEX NON- LENDABLE FUND	Adam Ondricek
353	THE MASTER TRUST BANK OF JAPAN, LTD.AS TRUSTEE FOR FEDERATION OF NATIONAL PUBLIC SERVICE PERSONNEL MUTUAL AID ASSOCIATIONS MTBJ400076151	YASUHIRO SHIMIZU
354	EMERGING MARKETS EQUITY INDEX MASTER FUND	Adam Ondricek
355	EMERGING MARKETS EQUITY INDEX ESG SCREENED FUND B	Adam Ondricek
356	BLACKROCK MSCI EMERGING MARKETS DIVERSIFIED MULTI-FACTOR FUND	Adam Ondricek
357	ROBECO CAPITAL GROWTH FUNDS	1) HARRY PIERRE DE KNIFF HOF VAN 2) JERON HANS VAN DEN AKKER
358	ABU DHABI RETIREMENT PENSIONS & BENEFITS FUND	UBO Exempt

359	VANGUARD FIDUCIARY TRUST COMPANY INSTITUTIONAL TOTAL INTERNATIONAL STOCK MARKET INDEX TRUST	Thomas J Higgins JOHN BENDL
360	BLACKROCK CDN MSCI EMERGING MARKETS INDEX FUND	Adam Ondricek
361	SAS TRUSTEE CORPORATION POOLED FUND	JOHN LIVANAS
362	MSCI ACWI EX-U.S. IMI INDEX FUND B2	Adam Ondricek
363	BLACKROCK MSCI ACWI EX USA DIVERSIFIED FACTOR MIX FUND	Adam Ondricek
364	COPTHALL MAURITIUS INVESTMENT LIMITED - NON ODI ACCOUNT	Vipul Dujari Duncan William Palmer Wilson
365	VANGUARD FIDUCIARY TRUST COMPANY INSTITUTIONAL TOTAL INTERNATIONAL STOCK MARKET INDEX TRUST II	Thomas J Higgins JOHN BENDL
366	JNL EMERGING MARKETS INDEX FUND	Mark Nerud

Name of Company: ADANI TRANSMISSION LIMITED		
Sr. No.	Name of FPI	Name of UBO
1	BNP PARIBAS ARBITRAGE	Jacques Vigner; Nicolas Marque
2	NEW LEANA INVESTMENTS LIMITED	Margaret Sjak Shie-Sankatsing; Jan Scheelings; Collin de Wit
3	AMP CAPITAL FUNDS MANAGEMENT LIMITED AS TRUSTEE FOR THE AMP EMERGING MARKETS INDEX FUND	Adam Michael Tindal
4	MONETARY AUTHORITY OF SINGAPORE	NA- CAT 1 - GOVT / MULTILATERAL / EXEPMT
5	GOVERNMENT OF SINGAPORE	NA- CAT 1 - GOVT / MULTILATERAL / EXEPMT
6	STATE STREET MSCI ACWI MINIMUM VOLT INDEX NON LENDING QIB FD	ELLEN M. NEEDHAM
7	LOMBARD ODIER AST MT SWITZERLD SA BO SYN ACT MARCHE EME PASSIF	1-PATRICK ODIER 2-ANNIKA FALKENOREN 3-CHRISTOPHE HENTSCH 4-HUBERT KELLER 5-DENIS PITTET 6-FREDERIC ROCHAT 7-ALEXANDER ZELLER
8	SSGA SPDR ETFS EUROPE I PUB LTD CO SPDR MSCI EMR MKTS UCITS ETF	TOM FINLAY
9	SPDR MSCI EMERGING MARKETS FOSSIL FUEL RESERVES FREE ETF	ELLEN M. NEEDHAM
10	BLACKROCK GL INDEX FDS ISHARES EMER MKTS EQ INDEX FD LU	1-PAUL FREEMAN 2-MICHAEL GRUENER 3-ROBERT HAYES 4-FRANCINE KEISER 5-BARRY O'DWYER 6-GEOFFREY RADCLIFFE
11	ST JAMES S PLACE GL EQ UNIT TR MD BY BLACKROCK INV MGT UK LTD	ANDREW MARTIN CROFT
12	BOC PRUDENTIAL MSCI AC ASIA PACIFIC EX JAPAN INDEX FUND	LEE YUI LEUNG
13	XTRACKERS IE PLC XTRACKERS MSCI EMERGING MARKETS UCITS ETF	1-ALEXANDER GEORGE MCKENNA 2-TOM MURRAY 3-MICHAEL WHELAN 4-GERRY GRIMES
14	ST JAMES S PLACE STRATEGIC MGD UN TR MD BY THREADNEEDLE AM LTD	ANDREW MARTIN CROFT
15	STICHTG BEDRIJFSTAKPENSIOENFND VRHT SH AFWRKGS ENGLASZTBEDRIJF	1-DIRK JOHAN VIS 2-MARIA BERNARDINA
16	THE REGENTS OF THE UNIV OF CALIFORNIA STATE STREET GL ADV	1. JAGDEEP SINGH BACHHER 2. ARTHUR RIBEIRO GUIMARAES
17	BOARD OF PENSIONS OF EVANGELICL LUTHERAN CHURCH IN AMERICA	JAMES VOS
18	CP DV EMERGING MARKETS STOCK INDEX FUND	RICHARD KLINGMAN
19	GOLDMAN SACHS FDSII GOLDMN SCH MLTMNG EM MK EQ PF LAZARD AMLTD	GLENN THORPE
20	UBS US GROUP TRUST	1-IGOR LASUN 2-JOHN KRIEG
21	GUIDEMARK EMERGING MARKETS FUND	1. DAVID DUNFORD 2. PAUL FEINBURG 3. DENNIS SCHMAL
22	BMO MSCI EMERGING MARKETS INDEX ETF	ROSS KAPPELE
23	LVIP SSGA EMERGING MARKETS EQUITY INDEX FUND	JAYSON R. BRONCHETTI

24	WELL TST COM NAT ASSO MULT COLL INV FD TST GL LO VOLATLTY PORT	KRISTIN JOHNSON TREACY
25	UBS IQ MSCI ASIA APEX 50 ETHICAL ETF	BRYCE DOHERTY
26	HAND COMPOSITE EMPLOYEE BENEFIT TRUST QS	1. W. DAVID HAND 2. STEPHEN S. HAND 3. GREGG ZIMMERMAN
27	JOHN HANCOCK MULTIFACTOR EMERGING MARKETS ETF	CHARLES A RIZZO
28	EMERGING MARKETS CORE EQUITY FUND OF DIMENSIONAL FUNDS ICVC	GREGORY K. HINKLE
29	AMERICAN CENTURY ETF TR AVANTIS EMERGING MKTS EQ ETF	JONATHAN STUART THOMAS
30	GOLDMAN SACHS ETF TR GOLDMAN SACHS EM MKTS EQUITY ETF	J. KENNETH CURRAN
31	MERCER OIF CCF MERCER INVESTMENT FUND 16	1-TOM FINLAY 2-MICHAEL DEMPSEY 3-GRAINNE ALEXANDER 4-HOUMAN KAVEH
32	AMERICAN CENTURY ETF TR AVANTIS EMERGING MARKETS EQ FD	JONATHAN STUART THOMAS
33	CALIFORNIA ST TEACHERS RETIREMENT SVS SELF MGD I	CHRISTOPHER J. AILMAN
34	SSGA AUSTRALIA SRV LTD AS RSPNSB ENTY OF SPDR SP EM MK FD	JAMES MACNEVIN
35	MANULIFE MULTIFACTOR EMERGING MARKETS INDEX ETF	BERNARD LETENDRE
36	KAPITALFORENINGEN EMD INVEST EMERGING MARKETS INDEKS	1-JESPER LAU HANSEN 2-KIM ESSEN HOIBYE 3-MADS JENSEN
37	BNY MELLON EMERGING MARKETS EQUITY ETF	1-BENNETT MACDOUGALL 2-SARAH KELLEHER
38	1895 WERELD MULTIFACTOR AANDELEN FONDS	1-BARRY O'DWYER 2-PAUL FREEMAN 3-WILLIAM ROBERTS 4-JUSTIN MEALY 5-ADELE SPILLANE 6-CATHERINE WOODS 7-PATRICK BOYLAN
39	STATE STR ICAY STATE STR EME MKTS ESG SCREENED IND EQ FD	ERIC LINNANE
40	STATE STREET TOTAL RETURN V I S FLND	ELLEN M. NEEDHAM
41	STATE STREET MSCI INDIA INDEX NON LENDING COMMON TRUST FUND	ELLEN M. NEEDHAM
42	SSTR DAILY MSCI EMERGING MARKETINDEX NON LENDING FUND	ELLEN M. NEEDHAM
43	SPDR S AND P EMERGING ASIA PACIFIC ETF	ELLEN M. NEEDHAM
44	SPDR PORTFOLJO EMERGING MARKETS ETF	ELLEN M. NEEDHAM
45	SPDR MSCI ACWI EX US ETF	ELLEN M. NEEDHAM
46	LOMBARD ODIER AST MGMT SWITZERLAND SA BO SYNERGIE ACTIONS EM DFM	1-PATRICK ODIER 2-ANNIKA FALKENGREN 3-CHRISTOPHE HENTSCH 4-HUBERT KELLER 5-DENIS PITTET 6-FREDERIC ROCHAT
47	SA EMERGING MARKETS VALUE FUND	MARCY TSAGARAKI
48	CAISSE DE DEPOT ET PLACEMENT DU QUEBEC	NA- CAT 1 - GOVT / MULTILATERAL / EXEPMT
49	CRESTA FUND LTD	MARKUS BEAT DANGEL - 100% (Controlling)
50	COLLEGE RETIREMENT EQUITIES FUNDSTOCK ACCOUNT	BRADLEY FINKLE
51	COLLEGE RETIREMENT EQUITIES FUNDGLOBAL EQUITIES ACCOUNT	BRADLEY FINKLE

52	PUBLIC EMPLOYEES RETIREMENT SYSTEM OF MISSISSIPPI	CHARLES NIELSEN
53	ALBULA INVESTMENT FUND LTD	MS. ANNA LUZIA VON SENGER BURGER - (Controlling)
54	CIBC EMG MKT INDEX FUN D CIBC GLOBAL ASSET MANAGEMENT	DREW WILLIAMSON
55	ALLIANZ VAR INS PRO TRUST	BRIAN MUENCH
56	ASIA INVESTMENT CORPORATION MAURITIUS LTD	MR ALASTAIR GUGGENBUHL-EVEN (58.8%), MRS YONCA EVEN GUGGENBUHL (25.2%) (Controlling)
57	ALASKA PERMANENT FUND	NA- CAT I - GOVT / MULTILATERAL / EXEPMT
58	TRANS EXT GLOBAL EMRG MKTS	HEATHER TRAEGER
59	PACIFIC SELECT FUND FD EMERGING MARKETS PORTFOLIO	HOWARD T. HIRAKAWA
60	HIRTLE CALLAGHAN EMG MKTS PRF SSGA FUNDS MGMT INC PASSIVE	COLETTE BERGMAN
61	TIAA CREF FUNDS TIAA CREF EMERGING MKTS EQ INDEX FD	BRADLEY FINKLE
62	UBS ETF MSCI EMERGING MARKETS UCITS-ETF	ANDREAS HABERZETH
63	EURIZON FUND	1-MR TOMMASO CORCOS 2-MR DANIEL GROS 3-MR MARCO BUS 4-MR JEROME DEBERTOLIS 5-MR MASSIMO MAZZINI 6-MR CLAUDIO SOZZINI 7-MR PAUL HELMINGER
64	SSGA MSCI ACWI EX USA IND NONGL LENDING DAILY TRUST	ELLEN M. NEEDHAM
65	MEGA INT COM BNK CO LT II CAP AS MSTR CUST OF TAISHIN IND FD	WU, KWANG-HSIUNG
66	GOVT OF PROV OF ALBERTA MNGD BY ALBERTA INV MGMT CORPORATION	NA- CAT I - GOVT / MULTILATERAL / EXEPMT
67	AP1 EQUITY FUND	RICHARD GROTTHEIM
68	SUNSUPER SUPERANNUATION FUND	1-MICHAEL WILLIAM TRAILL 2-MARK BRADFORD HARVEY 3-GEORGINA WILLIAMS 4-MARY ELIZABETH HALLETT 5-MARK JAMES NICHOLAS GOODEY 6-ANDREW PETER FRASER 7-MICHAEL SHAYNE CLIFFORD 8-JENNIFER MACK 9-CATHERINE MARIA WOOD
69	EMERGING MARKETS VALUE FD OF DIMENSIONAL FUNDS PLC	GREGORY K. HINKLE
70	EMRG MKTS TARGETED VALUE FD OF DIMENSIONAL FDSII PUBLTD CO	GREGORY K. HINKLE
71	ING EMERGING MARKETS INDEX PORTPOLIO	DINA SANTORO
72	CITY OF NEW YORK GROUP TRUST	DAVID JETER
73	EB DV EMERGING MARKETS STOCK INDEX FUND	RICHARD KLINGMAN
74	EB DV NON SL EMERGING MARKETS STOCK INDEX FUND	RICHARD KLINGMAN
75	BLACKROCK AQUILA EMERGING MARKETS FUND	1. MARTIN COOK 2. ADRIAN LAWRENCE 3. ROBERT HAYES 4. GRAHAM BAMPING
76	INTERNAT BK FOR RECO AND DEV ON BEHALF OF POST EMP BEN PL	NA- CAT I - GOVT / MULTILATERAL / EXEPMT
77	INTERNAT BK FOR RECO AND DEV AS TR FOR STAFF RET PL AND TR	NA- CAT I - GOVT / MULTILATERAL / EXEPMT
78	INTERNAT BK FOR RECO AND DEV AS TR FOR RET STA BEN PL AND TR	NA- CAT I - GOVT / MULTILATERAL / EXEPMT

79	NYS TEACHERS RETMNT SYS MNG BY STATE STREET BANK N TRST CO	THOMAS K. LEE
80	SSGA SPDR ETFS EUROPE I PLC SPDR MSCI EM ASIA UCITS ETF	TOM FINLAY
81	SSGA SPDR ETFS EUROPE I PLC SPDR MSCI ACWI UCITS ETF	TOM FINLAY
82	PEOPLES BANK OF CHINA	NA- CAT 1 - GOVT / MULTILATERAL / EXEPMT
83	MERCER QIF FUND PLC MERCER INVT FUND I	1-TOM FINLAY 2-CAMEL JORDAN 3-HOUMAN KAVEH 4-GRAINNE ALEXANDER 5-HELEN O BEIME 6-LIAM MILEY
84	KAPITALFORENINGEN LAEGERNES INVEST KLI AKTIER EMG MARKETS INDEKS	1. ANNE CHARLOTTE MARK 2. JACOB CHRISTENSEN 3. PETER ERNST WENGLER-JORGENSEN 4. CHRESTEN DENGSOE
85	DIMENSIONAL FUNDS PLC MULTI FACTOR EQUITY FUND	NATHAN ROBERT LACAZE
86	STATE STREET GLOBAL ALL CAP EQUITY EX US INDEX PORTFOLIO	ELLEN M. NEEDHAM
87	SPDR MSCI ACWI LOW CARBON TARGET ETF	ELLEN M. NEEDHAM
88	STATE ST GL ADV LUXEMBOURG SICV ST STR GLO EM MKTS IND EQ FD	ALEX CASTLE
89	NATIONAL PENSION SERVICE MANAGEDBY LEGAL N GENERL INVST MGMT LTD	KIM SUNG JOO
90	NATIONAL PENSION SERVICE MANAGEDBY BLACKROCK INSTIONAL TR CO N A	KIM SUNG JOO
91	SSGA SPDR ETFS EURII PLC SPDRMRNSTAR MLT AS GL INF UCITS ETF	TOM FINLAY
92	STATE STREET EMERGING MARKETS EQUITY INDEX FUND	ELLEN M. NEEDHAM
93	MGI FNDS PLC MERCER PASSIVE EMR MKTS EQFD IRISH LIFE INV MGR LTD	1. TOM FINLAY 2. MICHAEL DEMPSEY 3. TOM GERAGHTY 4. BARBARA HEALY 5. GRAINNE ALEXANDER
94	RUSSELL INVMT AS TR RUS IN MULASFTR EXP FD MD RS IN IMPL SR LLC	1. JODIE MARIE 2. SYMON PARISH 3. BRONWYN YATES 4. KENNETH WILLMAN 5. PETER JOHN GUNNING
95	Fidelity Salem Street Trust: Fidelity Emerging Markets Index Fund	ADRIEN DEBERGHES
96	Fidelity Salem Street Trust: Fidelity Global Ex U.S. Index Fund	ADRIEN DEBERGHES
97	Satrix Emerging Markets Equity Tracker Fund	RICHARD ASLETT
98	Fidelity Salem Street Trust: Fidelity SAI Emerging Markets Index Fund	ADRIEN DEBERGHES
99	FIDELITY SALEM STREET TRUST: FIDELITY TOTAL INTERNATIONAL INDEX FUND	ADRIEN DEBERGHES
100	Fidelity UCITS II ICAV / Fidelity MSCI Emerging Markets Index Fund	CATHERINE FITZSIMONS
101	Six Circles International Unconstrained Equity Fund	GREG MCNEIL
102	THE NOMURA TRUST AND BANKING CO., LTD. RE: INTERNATIONAL EMERGING STOCK INDEX MSCI EMERGING NO HEDGE MOTHER FUND	KENICHI KATO
103	LOS ANGELES CITY EMPLOYEES' RETIREMENT SYSTEM	RODNEY JUNE
104	Legal & General Assurance (Pensions Management) Limited	MICHELLE SCRIMGEOUR
105	Fidelity Salem Street Trust: Fidelity Series Global Ex U.S. Index Fund	ADRIEN DEBERGHES

106	Kuwait Investment Authority Fund 141	UBO Exempt
107	Kuwait Investment Authority Fund 142	UBO Exempt
108	Dimensional Emerging Markets Value Fund	GREGORY K HINKLE
109	The Emerging Markets Series of the DFA Investment Trust Company	GREGORY K HINKLE
110	The Emerging Markets Small Cap Series of the DFA Investment Trust Company	GREGORY K HINKLE
111	Emerging Markets Core Equity Portfolio (The Portfolio) of DFA Investment Dimensions Group Inc. (DFAIDG)	GREGORY K HINKLE
112	Emerging Markets Social Core Equity Portfolio of DFA Investment Dimensions Group Inc.	GREGORY K HINKLE
113	T.A. World Ex U.S. Core Equity Portfolio of DFA Investment Dimensions Group Inc.	GREGORY K HINKLE
114	World Ex U.S. Targeted Value Portfolio of DFA Investment Dimensions Group Inc.	GREGORY K HINKLE
115	World Ex U.S. Core Equity Portfolio of DFA Investment Dimensions Group Inc.	GREGORY K HINKLE
116	Municipal Employees' Annuity and Benefit Fund of Chicago	JAMES E MOHLER
117	The Nomura Trust and Banking Co., Ltd. as the trustee of Emerging Equity Mother Fund	KENICHI KATO
118	Northern Trust Global Investments Collective Funds Trust	JOHN C LABELLE
119	Northern Emerging Markets Equity Index Fund	MICHAEL MEEHAN
120	Northern Trust Common All Country World Index (ACWI) ex-US Fund - Lending	JOHN C LABELLE
121	Northern Trust Common All Country World ex-US Investable Market Index Fund-Non Lending	JOHN C LABELLE
122	Northern Trust Common Emerging Markets Index Fund-Non-Lending	JOHN C LABELLE
123	Guardians of New Zealand Superannuation as Manager and Administrator of the New Zealand Superannuation Fund, for the New Zealand Superannuation Fund	UBO Exempt
124	CITIGROUP GLOBAL MARKETS MAURITIUS PRIVATE LIMITED	SIETSKE GEORGETTE CATHARINA KALSE
125	Credit Suisse (Singapore) Limited	BENJAMIN OLIVER CAVALLI
126	THE NT ALL COUNTRY ASIA EX JAPAN CUSTOM ESG EQUITY INDEX FUND	GERALD BRADY
127	The NT Emerging Markets Custom ESG Equity Index Fund	GERALD BRADY
128	FONDS DE COMPENSATION DE LA SECURITE SOCIALE, SICAV-FIS-ACTIONS EMMA, INDEXE	FERNARD LEPAGE
129	FONDS DE COMPENSATION DE LA SECURITE SOCIALE, SICAV-FIS - ACTIONS EMMA - ACTIF I	FERNARD LEPAGE
130	Future Fund Board of Guardians managed by State Street Global Advisors	UBO Exempt
131	CITY OF LOS ANGELES FIRE AND POLICE PENSION PLAN	TOM LOPEZ
132	Fonditalia Equity India	ROBERTO MEI
133	Irish Life Assurance Plc	DAVID HARNEY
134	EATON VANCE INTERNATIONAL (IRELAND) PARAMETRIC EMERGING MARKETS FUND, A SUB-FUND OF EATON VANCE INTERNATIONAL (IRELAND) FUNDS PLC	FREDERICK STEWART MARIUS
135	General Pension and Social Security Authority	UBO Exempt
136	JOHN HANCOCK VARIABLE INSURANCE TRUST INTERNATIONAL EQUITY INDEX TRUST	ANDREW G ARNOTT
137	JOHN HANCOCK VARIABLE INSURANCE TRUST EMERGING MARKETS VALUE TRUST	ANDREW G ARNOTT
138	Commonwealth Bank Group Super - WQSS08	SCOTT DURBIN
139	JOHN HANCOCK FUNDS II EMERGING MARKETS FUND	ANDREW G ARNOTT

140	Government Employees Superannuation Board	MARK CALDWELL
141	QS Investors DBI Global Emerging Markets Equity Fund LP	STEVEN DUCKER
142	QIC International Equities Fund	UBO Exempt
143	Northern Trust Collective All Country World Index (ACWI) ex-US Fund - Lending	JOHN C. LABELLE
144	Northern Trust Collective Emerging Markets Index Fund - Lending	JOHN C LABELLE
145	Ascension Alpha Fund, LLC	DAVID E ERICKSON, TODD MW TURALL
146	Northern Trust Emerging Markets Custom ESG Equity Index UCITS FGR Fund	GERALD BRADY
147	WM POOL EQUITIES TRUST NO 74	RICHARD CRANDELL
148	INDEXED EMERGING MARKETS EQUITY FUND	UBO Exempt
149	Borcsford Funds plc	DAVID HARNEY
150	Mit Services Aandelenfonds Emerging Markets - re UBS	GERARDUS ELISABETH MARIA CARTIGNY
151	MACQUARIE TRUE INDEX EMERGING MARKETS FUND	MEGAN AUBREY
152	Spartan Group Trust for Employee Benefit Plans: Spartan Emerging Markets Index Pool	JEFFREY S. MILLER
153	Future Fund Board of Guardians on behalf of Medical Research Future Fund managed by State Street Global Advisors	UBO Exempt
154	WM Pool - Equities Trust No. 75	RICHARD CRANDELL
155	DELA DEPOSITARY & ASSET MANAGEMENT B.V. AS RESPONSIBLE ENTITY TO DELA EQUITY FUND 5	J. VAN DER PUTTEN
156	Fidelity Salem Street Trust: Fidelity Flex International Index Fund	ADRIEN DEBERGHES
157	EMERGING MARKETS TARGETED VALUE PORTFOLIO	GREGORY K HINKLE
158	Legal & General Emerging Market Collective Investment Trust Fund	SHAUN D MURPHY
159	ABERDEEN STANDARD OEIC IV - ASI ASIA PACIFIC EX - JAPAN EQUITY TRACKER FUND	ARON MITCHELL
160	ABERDEEN STANDARD OEIC IV - ASI EMERGING MARKETS EQUITY TRACKER FUND	ARON MITCHELL
161	VictoryShares USAA MSCI Emerging Markets Value Momentum ETF	CHRISTOPHER DYER
162	BofA Securities Europe SA	GREGOIRE THOMAS
163	BofA Securities Europe SA - ODI	GREGOIRE THOMAS
164	PUBLIC SECTOR PENSION INVESTMENT BOARD - BLACKROCK INSTITUTIONAL TRUST COMPANY, N.A.	NEIL CUNNINGHAM
165	WISDOMTREE INDIA INVESTMENT PORTFOLIO, INC.	DAVID CASTANO
166	GAM INVESTMENT MANAGEMENT (SWITZERLAND) AG FOR ZURICH INVESTINSTITUTIONAL FUNDS - ZIF AKTIEN EMERGING MARKETS PASSIV	PARTICK MOSER
167	WELLINGTON MANAGEMENT FUNDS (IRELAND) PUBLIC LIMITED COMPANY - WELLINGTON EMERGING MARKETS SYSTEMATIC EQUITY FUND	ALAIN MANDY
168	ISHARES EMERGING MARKETS INDEX MAURITIUS CO	PAUL LOHREY
169	ISHARES ALL COUNTRY ASIA EX JAPAN MAURITIUS CO	PAUL LOHREY
170	ISHARES INDIA INDEX MAURITIUS COMPANY	PAUL LOHREY
171	GOLDMAN SACHS TRUST II - GOLDMAN SACHS MULTI-MANAGER GLOB EQUITY FUND	SCOTT MCHUGH

172	JAPAN POLICE PERSONNEL MUTUAL AID ASSOCIATION 18465-7011	TAKASHI NISHINO
173	JAPAN POLICE PERSONNEL MUTUAL AID ASSOCIATION 18465-7012	TAKASHI NISHINO
174	JAPAN POLICE PERSONNEL MUTUAL AID ASSOCIATION 18465-7009	TAKASHI NISHINO
175	JAPAN POLICE PERSONNEL MUTUAL AID ASSOCIATION 18465-7010	TAKASHI NISHINO
176	ISHARES CORE EMERGING MARKETS MAURITIUS CD	PAUL LOHREY
177	ISHARES CORE TOTAL INTERNATIONAL STOCK MAURITIUS CD	PAUL LOHREY
178	ISHARES MSCI EM UCITS ETF USD (ACC)	BARRY O DWYER, DAVID MORONEY, JESSICA IRSCHICK, PAUL MCGOWAN, PAUL MCNAUGHTON
179	ISHARES MSCI EM UCITS ETF USD (DIST)	BARRY O DWYER, DAVID MORONEY, JESSICA IRSCHICK, PAUL MCGOWAN, PAUL MCNAUGHTON
180	ISHARES MSCI EM ASIA UCITS ETF	BARRY O DWYER
181	ISHARES CORE MSCI EM IMI UCITS ETF	BARRY O DWYER
182	TOTAL INTERNATIONAL EX U.S. INDEX MASTER PORTFOLIO OF MASTER INVESTMENT PORTFOLIO	TRENT WALKER
183	ISHARES MSCI GLOBAL MIN VOL FACTOR ETF	TRENT WALKER
184	ISHARES MSCI ACWI EX U.S. ETF	TRENT WALKER
185	ISHARES MSCI ACWI ETF	TRENT WALKER
186	ISHARES IV PUBLIC LIMITED COMPANY - ISHARES MSCI INDIA UCITS ETF	BARRY O DWYER
187	CUSTODY BANK OF JAPAN, LTD. AS TRUSTEE FOR SMTB EMERGING EQUITY INDEX MOTHER FUND	MASAHIKO KINOSHITA
188	ISHARES MSCI BRIC ETF	TRENT WALKER
189	CUSTODY BANK OF JAPAN, LTD. STB EMERGING MARKETS EQUITY INDEX MOTHER FUND	MASAHIKO KINOSHITA
190	ISHARES MSCI EMERGING MARKETS EX CHINA ETF	TRENT WALKER
191	INTERNATIONAL MONETARY FUND - MANAGER A	UBO Exempt
192	iShares IV Public Limited Company - iShares MSCI EM ex-China UCITS ETF	BARRY O DWYER
193	THE NT EMERGING MARKETS GREEN TRANSITION INDEX FUND	DEIRDRE GORMLEY
194	Verdipapirfondet DNB Global Emerging Markets Indeks	OLA MELGARD
195	Dimensional Emerging Core Equity Market ETF of Dimensional ETF Trust	LISA MICHELE DALLMER
196	POLLUS GLOBAL FUND FPI	YAJIADBO LOTUN
197	ASPIRE EMERGING FUND	LAMYA MOHAMMAD AHMAD ALHAMED
198	MARSHAL GLOBAL CAPITAL FUND LTD	VENKATA RAMANA MURTY NUNI
199	VESPERA FUND LIMITED	RAJENDRA BHATT, AJAYKUMAR AMARNATH PANDEY
200	ELARA INDIA OPPORTUNITIES FUND	RAJENDRA BHATT, AJAYKUMAR AMARNATH PANDEY
201	AVIATOR GLOBAL INVESTMENT FUND	Antonino Sardegna
202	LGOF GLOBAL OPPORTUNITIES LIMITED	1.Jan Scheelings; 2.Evert Jacobus Jozef Meilink
203	SOCIETE GENERALE	Frederic Oudes
204	SOCIETE GENERALE -ODI	Frederic Oudes
205	VARANIUM ASSET MANAGEMENT	Sajeev Kappara Thomas
206	APMS INVESTMENT FUND LIMITED.	Mr Alastair Guggenbuchi Even Mrs Yoncu Even Guggenbuchi

207	BARCLAYS MERCHANT BANK (SINGAPORE) LIMITED	1. Balwinder Singh Bagary 2. Rensud Hugues Edmond Isman 3. Joon Heem Kham 4. Guilemo Cabeza
208	GOLDMAN SACHS INVESTMENTS (MAURITIUS) LIMITED	1. Alfert Adam Lincoln 2. Lim Voon Kee York Shin 3. Akshay Sahni 4. Lo Seen Chong Teddy
209	GOLDMAN SACHS (SINGAPORE) PTE. - ODI	Moo Yi Sin Jason
210	GOLDMAN SACHS (SINGAPORE) PTE	Moo Yi Sin Jason
211	LTS INVESTMENT FUND LTD	De Quervain Martin Alfred Dourvesh Kumar Chumun Steven Robert Flynn
212	DFA INTERNATIONAL VECTOR EQUITY FUND	Gregory K Hinkle
213	DFA INTERNATIONAL CORE EQUITY FUND	Gregory K Hinkle
214	CUSTODY BANK OF JAPAN, LTD AS TRUSTEE FOR ORGANIS FOR SMALL AND MED ENT AND REGL INNOVATION, JAPAN	UBO Exempt
215	TR AND CUST SERV BK LTD AS TR FOR MIZUHO TRT AND BANKING CO LTD PENSION INVESTMENT FUND TRUST NO 31	Nobumitsu Watanabe
216	UBS FND MGMNT (SWITZRLND) AG ON BHF OF UBS (CH) INSTNL FND-EQUITIES EMERGING MARKETS GLBL PASSIVE II	ANDRE VALENTE EUGENE DEL CIOPPO
217	UBS FUND MANAGEMENT (SWITZERLAND) AG ON BEHALF OF SIHL INSTITUTIONAL FUND-AKTIE EMERGING MARKETS	ANDRE VALENTE EUGENE DEL CIOPPO
218	UBS (LUX) INSTITUTIONAL SICAV - EMERGING MARKETS EQUITY PASSIVE	Michael Kehl
219	INVESTERINGSFORENINGEN DANSKE INVEST	TINA HETTING
220	HORIZON ACCESS INDIA FUND	KUPERS WILFRIED, LEYSSENS B KRIS
221	KBC EQUITY FUND	KUPERS WILFRIED, THIELS DIRK
222	KOWA COMPANY, LTD.	YOSHIHIRO MIWA
223	CSIF (CH) EQUITY EMERGING MARKETS BLUE	FRITZ GABRIELE, SCHARER THOMAS
224	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF THE PROMOTION AND MUTUAL AID CORPORATION FOR PRIVATE SCHOOLS OF JAPAN MUTB400021492	YASUHIRO SHIMIZU
225	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NATIONAL PENSION FUND ASSOCIATION MUTB400037212	YASUHIRO SHIMIZU
226	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NATIONAL PENSION FUND ASSOCIATION MTBC400036043	YASUHIRO SHIMIZU
227	LANSFORSAKRINGAR TILL VAXTMARKNAD INDEXNARA	NILSSON EVA GOTTFRIDSOTTER, BONNIVIER JESPER, AGNETA OSCARSSON
228	MOST DIVERSIFIED PORTFOLIO SICAV - TOBAM ANTI-BENCHMARK EMERGING MARKETS EQUITY FUND	YVES CHOUEIFATY
229	RESONA BANK, LTD. (AS TRUSTEE FOR PENSION COMMINGLE FUND) 00729-7035	NISHINO TAKASHI
230	INVESTERINGSFORENINGEN PROCAPTURE GLOBAL AC INDEX FUND - ACCUMULATING KL	TINA HETTING,
231	INVESTERINGSFORENINGEN PROCAPTURE GLOBAL EMERGING MARKETS INDEX FUND - ACCUMULATING KL	TINA HETTING
232	PUBLIC EMPLOYEES RETIREMENT ASSOCIATION OF NEW MEXICO	GARCIA DOMINIC
233	XTRACKERS MSCI EMERGING MARKETS HEDGED EQUITY ETF	RICHARDS BRYAN

234	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF THE PROMOTION AND MUTUAL AID CORPORATION FOR PRIVATE SCHOOLS OF JAPAN MTB400021536	YASUHIRO SHIMIZU
235	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7085	NISHINO TAKASHI
236	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7086	NISHINO TAKASHI
237	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7088	NISHINO TAKASHI
238	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7087	NISHINO TAKASHI
239	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7089	NISHINO TAKASHI
240	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7090	NISHINO TAKASHI
241	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7091	NISHINO TAKASHI
242	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18420-7092	NISHINO TAKASHI
243	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18580-7007	NISHINO TAKASHI
244	PENSION FUND ASSOCIATION FOR LOCAL GOVERNMENT OFFICIALS 18580-7008	NISHINO TAKASHI
245	NATIONAL FEDERATION OF MUTUAL AID ASSOCIATIONS FOR MUNICIPAL PERSONNEL 10502-0004	TAKASHI NISHINO
246	NATIONAL FEDERATION OF MUTUAL AID ASSOCIATIONS FOR MUNICIPAL PERSONNEL 10502-0005	TAKASHI NISHINO
247	NATIONAL FEDERATION OF MUTUAL AID ASSOCIATIONS FOR MUNICIPAL PERSONNEL 18464-2107	TAKASHI NISHINO
248	NATIONAL FEDERATION OF MUTUAL AID ASSOCIATIONS FOR MUNICIPAL PERSONNEL 18464-2106	TAKASHI NISHINO
249	JAPAN MUTUAL AID ASSOCIATION OF PUBLIC SCHOOL TEACHERS 10512-7002	NISHINO TAKASHI
250	JAPAN MUTUAL AID ASSOCIATION OF PUBLIC SCHOOL TEACHERS 10512-7001	NISHINO TAKASHI
251	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NATIONAL PENSION FUND ASSOCIATION MTBJ400038345	YASUHIRO SHIMIZU
252	SAUDI ARABIAN MONETARY AUTHORITY - GLOBAL EQUITY PORTFOLIO 12	EXEMPT CATEGORY FOR UBO REQUIREMENT
253	SAUDI ARABIAN MONETARY AUTHORITY - EMERGING MARKET PORTFOLIO 12	EXEMPT CATEGORY FOR UBO REQUIREMENT
254	CUSTODY BANK OF JAPAN, LTD. RE: RB RAM INTERNATIONAL EMERGING COUNTRIES EQUITY MOTHER FUND	KINOSHITA MASAHIKO
255	AMUNDI INDEX SOLUTIONS - AMUNDI INDEX MSCI EMERGING MARKETS	JULIEN FAUCHER
256	ISHARES CORE MSCI ASIA EX JAPAN ETF	SUSAN W CHAN
257	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NATIONAL PENSION FUND ASSOCIATION MTBJ400030133	YASUHIRO SHIMIZU
258	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NATIONAL PENSION FUND ASSOCIATION MTBJ400030133	YASUHIRO SHIMIZU
259	SWISSCANTO (CH) INDEX EQUITY FUND EMERGING MARKETS	KARRER SILVIA, HOOG ANDREAS, FREY HANS
260	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NISSAY EMERGING MARKETS EQUITY INDEX MOTHER FUND	HIROSHI MENRAI, YASUHIRO SHIMIZU
261	LBPAM ACTIONS EMERGENTS	DANIEL ROY

262	XTRACKERS MSCI ALL WORLD EX US HEDGED EQUITY ETF	BRYAN RICHARDS
263	NOMURA SINGAPORE LIMITED ODI	TOSHIYA YOSHIYA
264	CONSULTING GROUP CAPITAL MARKETS FUNDS - EMERGING MARKETS EQUITY FUND	SARA CETRON
265	VANGUARD EMERGING MARKETS STOCK INDEX FUND, A SERIES OF VANGUARD INVESTMENT SERIES PLC	THOMAS J HIGGINS
266	PICTET CH INSTITUTIONAL- EMERGING MARKETS TRACKER	LAURENT RAMSAY
267	FUNDPARTNER SOLUTIONS (SUISSE) S.A.-RP - FONDS INSTITUTIONNEL - ACTIONS MARCHES EMERGENTS	RICHARD MILLET
268	PICTET - EMERGING MARKETS INDEX	VERMESSE CEDRIC
269	SWISSCANTO (CH) INDEX FUND V - SWISSCANTO (CH) INDEX EQUITY FUND EMERGING MARKETS RESPONSIBLE	SILVIA KARRER
270	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF NISSAY EMERGING MARKETS EQUITY INDEX II MOTHER FUND	YASUHIRO SHIMIZU
271	HSBC MSCI EMERGING MARKETS UCITS ETF	DEMPSEY FEARGAL
272	CUSTODY BANK OF JAPAN, LTD. AS TRUSTEE FOR EMERGING EQUITY PASSIVE MOTHER FUND	AKIRA SUGANO,NOBUMITSU WATANABE
273	ISHARES MSCI INDIA MAURITIUS COMPANY	GRAHAM C LANNOY
274	SEB FUND 3 SEB ETHICAL GLOBAL INDEX FUND	MATTHIAS EWALD,EDITH PETERS
275	GRD 21	WALDMAN THOMAS
276	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF MUTB300000069-STOCK	MENRAI HIROSHI,YASUHIRO SHIMIZU
277	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF MUAM EMERGING EQUITY INDEX MOTHER FUND	HIROSHI MENRAI,YASUHIRO SHIMIZU
278	JAPAN TRUSTEE SERVICES BANK, LTD. 5TB SUMISHIN SHINKOKUKOKUKABUSHIKI INDEX MOTHER FUND	KINOSHITA MASAHIKO
279	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE OF MUTB300000120-STOCK	MENRAI HIROSHI,YASUHIRO SHIMIZU
280	NOMURA SINGAPORE LIMITED	TOSHIYA YOSHIYA
281	SUMITOMO MITSUI TRUST BANK, LIMITED (AS TRUSTEE FOR SUMITOMO MITSUI TRUST PENSION COMMINGLE FUND E06J00961-0061)	TAKASHI NISHINO
282	JAPAN TRUSTEE SERVICES BANK, LTD. 5TB EM ASIA EQUITY INDEX MOTHER FUND	KINOSHITA MASAHIKO
283	COPTHALL MAURITIUS INVESTMENT LIMITED - ODI ACCOUNT	Vipul Dujari, Duncan William Palmer Wilson
284	ABU DHABI INVESTMENT AUTHORITY - BEACON	UBO Exempt
285	ABU DHABI INVESTMENT AUTHORITY - BOO-EM	UBO Exempt
286	ABU DHABI INVESTMENT AUTHORITY - GULAB	UBO Exempt
287	ABU DHABI INVESTMENT AUTHORITY - MONSOON	UBO Exempt
288	ABU DHABI INVESTMENT AUTHORITY - PEACOCK	UBO Exempt
289	ISHARES EMERGING MARKETS IMI EQUITY INDEX FUND	Shane Andrew Flatman
290	VANGUARD EMERGING MARKETS SHARES INDEX FUND	Frank Aloysius Kolimago Johanna Platt James Maurice Norris Cynthia Lui
291	STICHTING SHELL PENSIOENFONDS	1) JANNEKE BERTHA GODEFRIDA ANTONIA VAN DEARSEN - ABELS 2) PIETER HENDRIK MARIA DEITRES 3) CAROLINE JOHANNA HENDRIKA HES 4) FRANK HENDRIKUS LEMMINK

		5) GARNT JOHAN AGERURD LOUV 6) PAUL ALEXANDER MORSHUIS 7) BASTIAAN CORNELIS VAN DER LEER 8) ERIK SVEND ERNST WERNER
292	SHELL PENSIONS TRUST LIMITED AS TRUSTEE OF THE SHELL CONTRIBUTORY PENSION FUND	Frances Hinden, Mary Clare Dewitt Corrie, Graham Bryant, Susan Louise Jones, Fraser Adrian Johnson, Jonathan Adrian Kohn, Timothy Donald Ryan Morrison, ALAN DAVIES
293	STICHTING PENSIOENFONDS VOOR HUISARTSEN	Bram Stogeman HERMAN JOHAN REESINK
294	ONEPATH GLOBAL EMERGING MARKETS SHARES (UNHEDGED) INDEX POOL	Miguel Angelo De Silva Penelope Margaret Muller
295	AVIVA INVESTORS - GLOBAL EMERGING MARKETS INDEX FUND	Mark Flaherty Louise KAY Kunal OAK Jacques Elvinger Hanna Daer
296	FLEXSHARES MORNINGSTAR EMERGING MARKETS FACTOR TILT INDEX FUND	PETER KENT EWING
297	PUBLIC EMPLOYEES RETIREMENT SYSTEM OF OHIO	Paul T Greff
298	HEALTH EMPLOYEES SUPERANNUATION TRUST AUSTRALIA	Lloyd Williams, Klaus Zimmermann
299	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE FOR GOVERNMENT PENSION INVESTMENT FUND MUTB400045794	YASUHIRO SHIMIZU
300	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE FOR GOVERNMENT PENSION INVESTMENT FUND MUTB400045792	YASUHIRO SHIMIZU
301	BLACKROCK INDEX SELECTION FUND- ISHARES EMERGING MARKETS INDEX FUND (IE)	1) WILLIAM ROBERTS 2) BARRY O'DWYER
302	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE FOR GOVERNMENT PENSION INVESTMENT FUND MTBJ400045829	YASUHIRO SHIMIZU
303	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE FOR GOVERNMENT PENSION INVESTMENT FUND MTBJ400045828	YASUHIRO SHIMIZU
304	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE FOR GOVERNMENT PENSION INVESTMENT FUND MUTB400045795	YASUHIRO SHIMIZU
305	FORSTA AP-FONDEN AS MANAGED BY LEGAL & GENERAL INVESTMENT MANAGEMENT LTD	JOHAN MAGNUSSON
306	THE MASTER TRUST BANK OF JAPAN, LTD. AS TRUSTEE FOR PENSION FUND ASSOCIATION MTBJ400039078	YASUHIRO SHIMIZU
307	STICHTING DEPOSITARY APG EMERGING MARKETS EQUITY POOL	Rene van der Zeeuw Marcel Prins
308	DEKA INVESTMENT GMBH RE DDF 7	JORG BOYSEN Stefin Keitel
309	FIDELITY INVESTMENT FUNDS - FIDELITY INDEX EMERGING MARKETS FUND	ANTHONY STEPHEN LANSER Andrew Morris Nishith Gandhi
310	ALLIANZ GLOBAL INVESTORS GMBH ACTING ON BEHALF OF ALLIANZGI-FONDS DSPT	Birte Trenkner Michael Peters Wolfram Dotlev Bernhard Peters William George O'Sullivan Lucken Petra Trutschold Karen Frances Levy nee Prooth Ingo Ralf Mainert Tobias Christoph Pruss

311	BVK PERSONALVORSORGE DES KANTONS ZURICH	Thomas R Schoenbaechler Adrian Wipf Stefan Schaedle
312	MINISTRY OF ECONOMY AND FINANCE - KOREA INVESTMENT CORPORATION - GPEQ2	UBO Exempt
313	THE DAI-ICHI LIFE INSURANCE COMPANY, LIMITED	Koichiro Watanabe, Seiji Inagaki, Masamitsu Nambu
314	AVIVA LIFE & PENSIONS UK LIMITED	Andrew David Briggs Mel Gerard Carvill Robert William Albert HOWE John Brendan O'Rourke Hiteshkumar Rameshchandra Patel Stephen Paul Trickett Valerie Frances Gooding Jason Michael Windsor
315	PUB EQUITIES EMERGING MARKETS 1	Thomas Schaefer, Gabriele Wyss
316	PUB EQUITIES EMERGING MARKETS 2	Thomas Schaefer, Gabriele Wyss
317	TCORPIM EMERGING MARKET SHARE FUND	UBO Exempt
318	EMERGING MARKETS INDEX NON-LENDABLE FUND B	Adam Ondricek
319	THE MASTER TRUST BANK OF JAPAN, LTD.AS TRUSTEE FOR GOVERNMENT PENSION INVESTMENT FUND MTBJ400043849	YASUHIRO SHIMIZU
320	MSCI EQUITY INDEX FUND B - INDIA	Adam Ondricek
321	EMERGING MARKETS INDEX NON-LENDABLE FUND	Adam Ondricek
322	BLACKROCK MSCI ACWI MINIMUM VOLATILITY INDEX FUND	Adam Ondricek
323	MSCI ACWI MINIMUM VOLATILITY INDEX FUND B	Adam Ondricek
324	THE MASTER TRUST BANK OF JAPAN, LTD.AS TRUSTEE FOR FEDERATION OF NATIONAL PUBLIC SERVICE PERSONNEL MUTUAL AID ASSOCIATIONS MTBJ400076151	YASUHIRO SHIMIZU
325	EMERGING MARKETS EQUITY INDEX MASTER FUND	Adam Ondricek
326	EMERGING MARKETS EQUITY INDEX ESG SCREENED FUND B	Adam Ondricek
327	ABU DHABI RETIREMENT PENSIONS & BENEFITS FUND	UBO Exempt
328	HANDELSBANKEN GLOBAL INDEX CRITERIA	Par Nurnberg Fredrik Koster Peter Fahlsted Per Beckman Claes Oldensand Emma Viotti Henrik Ahman
329	HANDELSBANKEN EMERGING MARKETS INDEX	Par Nurnberg Fredrik Koster Peter Fahlsted Per Beckman Claes Oldensand Emma Viotti Henrik Ahman
330	BLACKROCK CDN MSCI EMERGING MARKETS INDEX FUND	Adam Ondricek
331	SOCIETE GENERALE SECURITIES SERVICES GMBH ON BEHALF OF PT-MASTER	Pascal Jacquemin Magdalini Moysiadou Christian Karl Wutz Ralf Brenner

332	SAS TRUSTEE CORPORATION POOLED FUND	JOHN LIVANAS
333	MSCI ACWI EX-U.S. IMI INDEX FUND B2	Adam Ondricek
334	BLACKROCK MSCI ACWI EX USA DIVERSIFIED FACTOR MIX FUND	Adam Ondricek
335	COPHALL MAURITIUS INVESTMENT LIMITED - NON ODI ACCOUNT	Vipul Dujari, Duncan William Palmer Wilson
336	QUADRATURE CAPITAL VECTOR SP LIMITED	Greg Skinner, Sureil Setiyn
337	JNL EMERGING MARKETS INDEX FUND	Mark Nerud

Appendix - X

LOK SABHA SECRETARIAT
COMMITTEE ON GOVERNMENT ASSURANCES BRANCH
MEMORANDUM No. 45

Subject: Request for dropping of Assurances given in replies to (i) Unstarred Question No. 5148 dated 24.04.2015 regarding "Overvaluation and Undervaluation of Imports"; and (ii) Starred Question No. 189 dated 06.05.2016 regarding "Over Valuation of Coal Imports".

The above Questions mentioned at Sl. No. (i) and (ii) were asked by Shri Rajesh Ranjan, Shri Ninong Ering, Shri Jyotiraditya M. Scindia, M.Ps. and Km. Sushmita Dev, M.P., respectively to the Minister of Finance (Department of Revenue). The texts of the Questions along with the replies of the Minister are as given in the Annexures I and II.

2. The replies to the Questions were treated as Assurances by the Committee and required to be implemented by the Ministry of Finance within three months from the date of the replies but the Assurances are yet to be implemented.

3. The Ministry of Finance (Department of Revenue) vide O.M. F. No. 391/39/2015-Cus (AS) dated 15.01.2016, had requested to drop the Assurance mentioned at Sl. No. (i) on the following grounds:-

"That it is to inform that the Directorate General of Revenue Intelligence (DRI) has detected the cases of over-invoicing of coal imported from Indonesia. The invoicing of coal has been done through several intermediary firms based in Singapore, Dubai, Hong Kong, British Virgin Islands, etc. Attempts are being made to gather evidence from these overseas countries, within the purview of tools available for such international queries from foreign administration which, given the procedural formalities, is time consuming. Hence, it is a time consuming process and might take a considerable time to complete the investigation in these cases of over invoicing of coal imports. In view of the above given facts, it is requested that the Committee on Government Assurances, Lok Sabha may kindly be requested to drop the said Parliamentary Assurance w.r.t. USQ No. 5148 replied on 24.04.2015 regarding 'Overvaluation and Undervaluation of Imports', especially keeping in view the limitations of the investigating agencies in such overseas investigations."

4. The above request for dropping the Assurance mentioned at Sl. No. (i) was not acceded to by the Committee at their sitting held on 06 October, 2016. The Committee accordingly presented their Fifty-Eighth Report (16th Lok Sabha) on 11 April, 2017 and urged upon the Ministry to take urgent action with alacrity within a specific timeframe to bring the matter to its logical conclusion.

5. However, the Ministry of Finance (Department of Revenue) *vide* O.M. No.391/39/2015-Cus(AS) dated 29, July 2021 and O.M. F. No. 391/38/2016-Cus(AS) dated 04 August, 2021 had again requested to drop both the Assurances mentioned at Sl. No. (i) and (ii) on the following grounds:-

"The Directorate of Revenue Intelligence (DRI) is investigating the cases of over-invoicing of coal imported from Indonesia and the investigations are still under progress. Also, it may kindly be noted that the Assurance is pending since 2016 and is unlikely to be fulfilled any time soon as the same is dependent upon getting information from foreign Governments."

6. The above request for dropping of the Assurances were considered by the Committee at their sitting held on 28 September, 2021 and the Committee decided not to drop the above mentioned Assurances. The Committee accordingly presented their Fifty-Seventh Report (17th Lok Sabha) to the House on 15 March, 2022 in which the Committee desired that the Ministry must vigorously pursue the matter with all concerned and expedite the fulfilment of the Assurances.

7. The Ministry of Finance (Department of Revenue) *vide* O.M. F. No.391/39/2015-Cus(AS) and O.M. F. No. 391/38/2016-Cus(AS) dated 29 December, 2022 has again requested to drop both the Assurances on the grounds placed at Annexure.

8. The Ministry, with the approval of the Minister of State in the Ministry of Finance (Revenue), has again requested the Committee to drop both the Assurances.

The Committee may re-consider.

Dated:- 17/05/2023

New Delhi

Annexure

*Directorate of Revenue Intelligence (DRI) had launched investigations against 40 importers in the alleged overvaluation in imports of coal from Indonesia. As per investigations conducted so far, in case of 12 importers, investigations have been closed since there was no evidence of any overvaluation in imports of coal by the said Importers. In case of 4 importers, where investigations indicated overvaluation in said imports, show cause notices have been issued. In the remaining cases, investigations are still going on.

During the course of investigation, it has emerged that invoicing of coal has been done through several intermediary firms based in Singapore, Dubai, Hong Kong, British Virgin Islands etc. Accordingly, in order to obtain documentary evidences in these cases, Letter Rogatory (LRs) have been issued to various countries i.e. UAE, Singapore, Switzerland, Hong Kong and Indonesia, as per provisions of Section 166A of the Code of Criminal Procedure 1973. The reply is still awaited in majority of the cases.

Further, in the case of imports made by 5 entities under Adani Group of Companies, LRs had been issued by Court of ACMM, Esplanade, Mumbai. Adani Group challenged said LRs before the Mumbai High Court *vide* WP (CrI) No. 3818/2018. The Mumbai High Court granted stay on operations of said LRs *vide* its interim order dated 19.09.2018, and finally held them liable to be quashed and set aside, *vide* its order dated 17.10.2019. Based on said developments, Adani group has also been able to get stay on the on-going proceedings regarding said LRs in Singapore, through Singapore Court of Appeal.

Though the said decision of Mumbai High Court has been challenged by DRI before the Hon'ble Supreme Court (by the way of SLP (CrI) 10683/2019] and the Apex court has granted stay in the order dated 17.10.2019 of the Mumbai High Court, but the whole process has got mined in litigation. As a result availability of documentary evidences for conclusion of investigations is not within the control of DRI."

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA
UNSTARRED QUESTION No. 5148

TO BE ANSWERED ON FRIDAY 24TH APRIL 2015
VAISAKHA 4, 1937 [SAKA]

OVERVALUATION AND UNDERVALUATION OF IMPORTS

5148. SHRI RAJESH KANJAN:
SHRI NINONG ERING:
SHRI JYOTIRADITYA M. SCINDIA:

Will the Minister of FINANCE be pleased to state:

- (a) The quantum and value of coal and liquor imported during the last three years;
- (b) whether Directorate of Revenue Intelligence have unearthed cases of overvaluation of imported coal from Indonesia by Indian companies, undervaluation of liquor imports by liquor companies and siphoning off the accrued money abroad in both the cases;
- (c) If so, the details thereof and the action taken thereon against the offenders;
- (d) the estimated revenue loss to the exchequer, company-wise; and
- (e) the steps taken by the Government to curb such incidence in the future?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
[SHRI JAYANT SINHA]

(a) The details of coal and liquor imported into India during the last three years is as under:-

Financial Year	Value of Liquor imported [In Rupees Crore]	Value of Coal imported [In Rupees Crore]
2012-13	1169.28	69387.41
2013-14	1524.82	65407.49
2014-15	1798.00	56121.82

(b), (c) & (d) Yes, Directorate of Revenue Intelligence (DRI) is investigating a case of over-invoicing of coal imported from Indonesia involving a number of Indian companies. The investigation is in preliminary stage and it would be premature to quantify the exact amount involved therein. The details of undervaluation of liquor, imported by liquor companies, detected by DRI during the last three years, is as per Annexure-A.

(e) All Customs field formations including DRI have been sensitised in this regard so that such incidences of overvaluation/undervaluation are prevented.

LOK SABHA UNSTARRED QUESTION NO. 5148 FOR ANSWER ON 24.4.2015 REGARDING 'OVERVALUATION AND UNDERVALUATION OF IMPORTS'

ANNEXURE-A

Details of undervaluation of Liquor Imported by liquor companies detected by Directorate of Revenue Intelligence (DRI) during last 03 years.

Year	Name of the Company	No. of cases detected	Undervaluation (Rs. in Crores)	Duty involved (Rs. in Crores)
2012-13	-	-	-	-
2013-14	William Grant & Sons	1	0.60	1.00
2014-15	Fernod Ricard India Pvt. Limited.	1	140.00	228.00
	Diageo India Pvt. Limited	1	47.00	75.00
	Angus Dundee India Pvt. Limited	1	0.75	1.20

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA
STARRED QUESTION NO. *189

TO BE ANSWERED ON FRIDAY 6th MAY, 2016
VAISAKHA 16, 1938 [SAKA]

Over Valuation of Coal Imports

*189: KUMARI SUSHMITA DEV:

Will the Minister of FINANCE be pleased to state:

- (a) the mechanism in place to monitor and track cases of under/over valued imports, along with major cases investigated;
- (b) whether the Directorate of Revenue Intelligence (DRI) has recently issued a Nationwide alert to its customs formations to scrutinise coal imports for overvaluation, if so, the details thereof;
- (c) whether several power generating companies and traders have been importing coal and inflating the import value of coal beyond the price prevailing in the international market, if so, the details thereof, company and country-wise;
- (d) whether the Government proposes to investigate the *modus-operandi* of this suspected scam and if so, the details thereof; and
- (e) the other steps the Government proposes to take to check such frauds in future?

ANSWER

MINISTER OF FINANCE (SHRI ARUN JAITLEY)

(a) to (e): A Statement is laid on the Table of the House.

Statement in reply to Lok Sabha Starred Question No. *189 for answer on 06-05-2016

(a) Cases of undervaluation / overvaluation of imports are booked based on intelligence inputs received. Also, the Risk Management System (RMS) interdicts import consignments on the basis of risk parameters. The department through the Directorate General of Valuation, Central Board of Excise & Customs (CBEC), monitors the trend in valuation of commodities imported across different Customs locations of the country. The Directorate General of Valuation also issues alerts or valuation guidelines, wherever necessary. In the year 2015-16, the Department has investigated 12 major undervaluation cases (wherein duty involved is more than Rs.1 crore in each case) involving a total duty amount of about Rs.135.70 Crore.

(b) Yes, Madam. Modus Operandi circulars which are confidential in nature are issued from time to time to sensitize the field formations.

(c) Yes, Madam. This matter is still under investigation.

(d) & (e) The Government has already initiated investigations as per prevalent laws wherever overvaluation or undervaluation has been noticed. In order to prevent such illegal imports in future, Directorate General of Revenue Intelligence, Directorate General of Valuation and the field formations keep constant vigil on such cases. Based upon investigations necessary action under the law is taken.

**LOK SABHA SECRETARIAT
COMMITTEE ON GOVERNMENT ASSURANCES BRANCH**

MEMORANDUM No. 48

Subject: Request for dropping of Assurances given in replies to:-

- (i) Starred Question No. 283 dated 09 August, 2021 regarding "Criteria for Classical Language" (Annexure-I); and
- (ii) Starred Question No. 283 dated 09 August, 2021 (Supplementary by Shri Chinnayya Shetty, M.P.) regarding "Criteria for Classical Language" (Annexure-II);

The above mentioned Questions were addressed by Shri Gopal Chinnaya Shetty and Shri Arvind Ganpat Sawant, M.Ps to the Minister of Culture. The contents of the Questions along with the replies of the Ministers are as given in Annexures I and II.

2. The replies to the Questions were treated as Assurances by the Committee and required to be implemented by the Minister of Culture within three months from the date of the replies but the Assurances are yet to be implemented.

3. In this regard, the Ministry of Culture *vide* O.M. No. Akd-17/27/2021-Akad/745 dated 03.11.2022 have stated as under:-

"The matter is under active consideration of this Ministry with Linguistic Experts Committee through Sahitya Akademi to consider the request made by PMO.

Since, the matter is under examination, hence, no time frame to fulfil the assurance can be decided. It is also submitted that the supplementary is part of the original question and does not constitute a query, hence the promise made could not be an assurance. Additionally, the promise made to the supplementary has already been considered as an assurance in the original question."

4. In view of the above, the Ministry, with the approval of the Minister of State for Ministry of Culture, have requested the Committee to drop the above Assurance.

The Committee may consider.

DATED :- 17/05/2023
NEW DELHI

**GOVERNMENT OF INDIA
MINISTRY OF CULTURE**

LOK SABHA

**STARRED QUESTION NO. *283
TO BE ANSWERED ON 09.08.2021**

CRITERIA FOR CLASSICAL LANGUAGE

***283. SHRI GOPAL CHINNAYA SHETTY:**

SHRI ARVIND GANPAT SAWANT:

Will the Minister of CULTURE

be pleased to refer to the reply given on 10.02.2020 to Unstarred Question No. 1192 regarding 'Status of Classical Language to Marathi' and state:

- (a) whether the Government has completed consultations and the work of reviewing the criteria related to classification as a classical language for granting status of classical language to Marathi;
- (b) if so, the details along with the current status in this regard;
- (c) whether the State Government of Maharashtra has again requested the Union Government to grant the status of classical language to Marathi;
- (d) whether Marathi language has been granted the status of a classical language; and
- (e) if not, the present position in this regard?

**MINISTER FOR CULTURE, TOURISM AND DEVELOPMENT OF
NORTH EASTERN REGION**

(SHRI G.KISHAN REDDY)

ANSWER

- (a) to (e) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF
LOK SABHA STARRED QUESTION NO. *283
TO BE ANSWERED ON 09.08.2021**

- (a) & (b) No Sir. The task of reviewing the criteria for classification of a language as a classical language is still under process.
- (c) Yes Sir. The State Government of Maharashtra has requested the Union Government to grant the status of classical language to Marathi.
- (d) & (e) No Sir. The matter of granting classical status to Marathi language is under consideration of the Government.

माननीय सभापति: प्रश्न संख्या – 283, श्री गोपाल शेटी जी ।

... (व्यवधान)

(Q. 283)

श्री गोपाल शेटी : सभापति जी, आपका बहुत-बहुत धन्यावाद जो आपने मुझे इस प्रश्न को पूछने का अवसर प्रदान किया है। ... (व्यवधान)

महोदय, इस प्रश्न के विषय पर मैं सन् 2014 से लगातार काम कर रहा हूँ। ... (व्यवधान) मेरे अन्य साथी भी इसके ऊपर काम कर रहे हैं। ... (व्यवधान) उनसे पहले के लोगों ने भी इस पर काम किया होगा। ... (व्यवधान) मैं पूर्व मंत्री प्रहलाद पटेल जी का अभिनंदन करता हूँ क्योंकि उन्होंने इस विषय पर बहुत काम किया है। ... (व्यवधान) मद्रास उच्च न्यायालय में जितने केसेज चलते थे, उन सभी केसों का निबटारा एक साथ कर के सरकार को निर्णय करने के लिए कहा गया। ... (व्यवधान) सरकार ने तीन सदस्यीय समिति बनाई। ... (व्यवधान) उस समिति का इतिहास ऐसा हो गया कि तीन सदस्यों में से एक की मृत्यु हो गई, दूसरे ने वीआरएस ले लिया और तीसरा सदस्य रिटायर हो गया। ... (व्यवधान) फिर प्रधान मंत्री जी ने उसमें हस्ताक्षर कर के गई समिति गठन करने का निर्देश दिया। ... (व्यवधान) नई समिति का गठन प्रह्लाद पटेल जी के नेतृत्व में हुआ। ... (व्यवधान) अभी वह समिति काम कर रही है, मैं ऐसा मानता हूँ। ... (व्यवधान) कभी-कभी प्रधान मंत्री जी कहते हैं कि कुछ काम कुछ लोगों के भ्राम्य में ही लिखा हुआ होता है। ... (व्यवधान) मैं ऐसा मानता हूँ कि अभी के जो हमारे मंत्री महोदय हैं, उनके भ्राम्य में महाराष्ट्र का यह काम लिखा हुआ है। ... (व्यवधान) इसलिए मैं मंत्री जी से पूछना चाहूंगा कि इस विषय का निबटारा कब तक होगा और मराठी भाषा को शास्त्रीय भाषा का दर्जा कब प्राप्त होगा? ... (व्यवधान)

श्री अर्जुन राम मेघवाल: सभापति जी, माननीय सदस्य ने बहुत ही महत्वपूर्ण प्रश्न आज इस सर्वोच्च सदन में उपस्थित किया है। ... (व्यवधान) महोदय, मैं आपके माध्यम से बताना चाहता हूँ कि मराठी भाषा को क्लासिकल लैंग्वेज का दर्जा देने के लिए जो एक लिंग्विस्टिक एक्सपर्ट कमेटी बनी थी, उसकी सिफरिश भी पक्ष में आई है। ... (व्यवधान) जैसा कि सदस्य ने भी जिक्र किया है। ... (व्यवधान) महोदय, अक्टूबर, 2004 का एमएचए का एक नोटिफिकेशन है और नवंबर, 2005 का भी एमएचए का ही एक और नोटिफिकेशन है, जिसके तहत क्लासिकल लैंग्वेज का काम संस्कृति मंत्रालय के पास आया। ... (व्यवधान) उसके बाद इस विषय पर काम शुरू हुआ। ... (व्यवधान) जैसा माननीय सदस्य ने भी कहा है कि काम काफी तेज गति से आगे बढ़ा है, लेकिन मामला अभी अण्डर कंसीड्रेशन है। ... (व्यवधान) जिस समिति की बात माननीय सदस्य कर रहे थे, आठ सदस्यों की एक समिति सरकार ने बनाई है। ... (व्यवधान) मुझे लगता है कि वह संपूर्ण तथ्यों पर सकारात्मक दृष्टि से चर्चा कर के इस दिशा में सकारात्मक दृष्टि से ही आगे बढ़ेगी। ... (व्यवधान) ऐसा मेरा मानना है। ... (व्यवधान)

माननीय सभापति: माननीय सदस्य, दूसरा पूरक प्रश्न पूछिए।

... (व्यवधान)

श्री गोपाल शेटी : सभापति जी, मंत्री जी ने बहुत अच्छा उत्तर दिया है। ... (व्यवधान) सभापति जी, महाराष्ट्र ने मुझे बहुत कुछ दिया है। ... (व्यवधान) एक छोटा सा, गली के विषयों पर काम करने वाले कार्यकर्ता को दिल्ली तक पहुंचाया है। ... (व्यवधान)

सर, मैं माननीय मंत्री जी से यह जानना चाहूंगा कि मेरे इस कार्यकाल में महाराष्ट्र के इतने बड़े काम में मुझे हस्तक्षेप करने का मौका मंत्री जी द्वारा प्राप्त कर के क्या मुझे दिया जाएगा? ... (व्यवधान)

27-04-2022

श्री अर्जुन राम मेघवाल : सभापति जी, मैं माननीय सदस्य का धन्यवाद करता हूँ। ... (व्यवधान) वे हमारे मित्र भी हैं। ... (व्यवधान) मैं माननीय सदस्य को बताना चाहता हूँ कि अभी तक क्लासिकल लैंग्वेज का दर्जा जिन-जिन भाषाओं को मिला है, उनमें - तमिल, संस्कृत, कन्नड़, तेलुगु, मलयालम और उड़िया भी है। ... (व्यवधान) महोदय, मराठी भाषा का दर्जा अफ़्दर कंसीडरेशन है। ... (व्यवधान) जैसा मैंने कहा है कि सरकार सकारात्मक दृष्टिकोण से सारी परिस्थितियों का विश्लेषण कर के और जो माननीय सदस्य ने कहा है, उसी दिशा में आगे तेज़ी से बढ़ेगी। ... (व्यवधान)

माननीय सभापति: श्री अरविंद सावंत जी।

... (व्यवधान)

माननीय सभापति: प्रश्न संख्या - 284।

श्री बैन्नी बेहनन जी।

... (व्यवधान)

माननीय सभापति: श्री एंटो एन्टोनी जी।

... (व्यवधान)

Appendix - XII

**LOK SABHA SECRETARIAT
COMMITTEE ON GOVERNMENT ASSURANCES**

MEMORANDUM No. 50

Subject: Request for dropping of Assurance given in reply to Starred Question No. 167 dated 28.07.2022, regarding "Setting up of Cargo Airport in Dewas-Shajapur."

.....

On 28 July, 2022, Shri Mahendra Singh Solanky, M.P., addressed an Starred Question No. 167 to the Minister of Civil Aviation. The text of the Question along with the reply of the Minister is as given in the Annexure.

2. The reply to the Question was treated as an Assurance by the Committee and required to be implemented by the Ministry of Civil Aviation within three months from the date of the reply but the Assurance is yet to be implemented.

3. The Ministry of Civil Aviation vide O.M. No. H-11016/182/2022-ER dated 01 September, 2022 have requested to drop the Assurance on the following grounds:-

- i. *"There are already two existing Airports i.e. Bhopal and Indore in Madhya Pradesh carrying out cargo operations, which cater to Dewas-Shajapur region.*
- ii. *State Government of Madhya Pradesh had evinced an initial interest in the development of a Greenfield airport between Indore and Bhopal. As per the Greenfield Airport Policy, State Government/Project proponent should have submitted an application in the prescribed proforma along with other documents/reports as mandated. However, the State Government has not submitted any formal proposal as a prescribed, for a new Cargo airport in the state.*
- iii. *Moreover, there is no specific proposal for dedicated "Cargo Airport" as mentioned in the question."*

4. In view of the above, the Ministry, with the approval of Minister of State in the Ministry of Civil Aviation, has requested to drop the above Assurance.

The Committee may consider.

DATED :- 17/05/2023

NEW DELHI:

Annexure

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA

STARRED QUESTION NO. : 167
(To be answered on the 28th July 2022)

SETTING UP OF CARGO AIRPORT IN DEWAS-SHAJAPUR

*167. SHRI MAHENDRA SINGH SOLANKY

Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has recently proposed to set up any cargo airport in Dewas-Shajapur Constituency of Madhya Pradesh;
(b) if so, the details thereof along with the funds allocated for the purpose;
(c) the location where the said airport is proposed to be constructed; and
(d) the details of benefits likely to accrue to the local residents including employment opportunities from the proposed project?

ANSWER

Minister of CIVIL AVIATION
नागर विमानन मंत्री

(Shri Jyotiraditya M. Scindia)

(a) to (d) A Statement is laid on the Table of the House.

Statement to be laid on the Table of the Lok Sabha in reply to Starred Question No. *167 dated 28.07.2022 regarding "Setting up of Cargo Airport in Dewas-Shajapur".

(a) to (d): The State Government of Madhya Pradesh (GoMP) has proposed for development of a new Greenfield Airport between Indore and Bhopal which may include cargo facilities. The proposal is at a rudimentary stage.

Appendix - XIII

**LOK SABHA SECRETARIAT
COMMITTEE ON GOVERNMENT ASSURANCES BRANCH**

MEMORANDUM No. 51

Subject: Request for dropping of Assurances given in replies to:-

- (i) Starred Question No. 59 dated 25 June, 2019 regarding "Sub-Categorisation of OBCs" (Annexure-I).
- (ii) Unstarred Question No. 480 dated 25 June, 2019 regarding "Commission for Sub-Categorisation of OBCs" (Annexure-II).
- (iii) Unstarred Question No. 4513 dated 23 March, 2021 regarding "Sub-Categorisation of OBCs" (Annexure-III).
- (iv) Unstarred Question No. 3303 dated 16 March, 2021 regarding "Reservation Benefit to OBCs" (Annexure-IV).
- (v) Unstarred Question No. 3406 dated 16 March, 2021 regarding "Sub-Categorisation of OBCs" (Annexure-V).

The above mentioned Questions were addressed by Various M.Ps., to the Minister of Social Justice and Empowerment. The contents of the Questions along with the replies of the Ministers are as given in Annexures I to V.

2. The replies to the Questions were treated as Assurances and required to be implemented by the Ministry within three months of the date of the reply but the Assurances are yet to be implemented.

3. In this regard, the Ministry of Social Justice and Empowerment (Department of Social Justice and Empowerment) *vide* O.M. No. 16011/9/2019-BC.II(EO 28868) dated 27 July, 2022 has requested to drop the Assurances citing reasons which is placed at Annexure.

4. In view of this position, the Ministry with the approval of the Minister of State for Social Justice and Empowerment has requested the Committee to drop the above mentioned five Assurances.

The Committee may consider.

NEW DELHI

DATED: 17/03/2023

Reasons cited by the Ministry for dropping of the Assurances

"The approval of the Cabinet was obtained *vide* Cabinet Secretariat's O.M. No. 29/CM/2017(I) dated 25th August, 2017 for constituting a Commission under Article 340 of the Constitution to examine the issue of Sub-categorization within Other Backward Classes (OBCs) in the Central List. The Composition of the Commission was as under:

- i. Chairperson - Justice (Retd.) G. Rahini, Chief Justice (Retd.), High Court of Delhi.
- ii. Member - Dr. J.K. Bajaj, Director, Centre for Policy Studies, New Delhi
- iii. Member (Ex-officio) - Director, Anthropological Survey of India, Kolkata.
- iv. Member (Ex-officio) - Registrar General and Census Commissioner, India.

4. The Terms of reference of the Commission were as under:

- i. Examine the extent of inequitable distribution of benefits of reservation among the castes/ communities included in the broad category of OBCs, with reference to the OBCs included in the Central list.
- ii. Work out the mechanism, criteria, norms and parameters, in a scientific Approach, for sub-categorization within such OBCs and,
- iii. Take up the exercise of identifying the respective castes/communities/ sub-castes/synonyms in the Central List of OBCs and classifying them into their respective sub-categories

5. During the year 2017 when the CESOB was constituted, it was stipulated that the "Commission" shall submit its report within twelve weeks of assumption of charge by the Chairperson of the "Commission". The Chairperson of the "Commission" and other Members assumed charge on 11th October, 2017. Thus, the "Commission" was required to submit its report by 2nd January, 2018.

6. However, since considerable time was taken up in obtaining the data and thereafter in analyzing of the data by CESOB, the term of the "Commission" was extended, at the request of the "Commission", first time upto 27.03.2018, second time upto 20.6.2018, third time upto 31.7.2018, fourth time upto 30.11.2018, fifth time upto 31.5.2019, sixth time upto 31.7.2019, seventh time upto 31.1.2020, eighth time upto 31.7.2020, ninth time upto 31.1.2021, tenth time upto 31.7.2021, eleventh time upto 31.1.2022, twelfth time upto 31.7.2022; each time with the approval of Cabinet. At present the term of the Commission has been further extended by another six months for the thirteenth time upto 31.1.2023.

7. While extending the term of the Commission for the eighth time, the following was added to the Terms of Reference of the "Commission".

iv. "to study the various Entries in the Central List of OBCs and recommend correction of any repetitions, ambiguities, inconsistencies and errors of spelling or transcription"

8. Consultation with all the States/UTs had to be suspended by the CESOB initially because of the disruption caused by the COVID-19 pandemic during March-April 2020. Although the lockdown restrictions were relaxed thereafter, yet the Commissions was not been able to complete the task since the State/UT Governments have not been able to send their responses quickly. Some of the major States have requested to for additional time for sending their responses. Also, due to the second wave of the COVID-19 pandemic since April 2021 no work could be done by the Commission during the period.

9. From the above stated sequence of events, it may be observed that it is not clear whether the Commission would be able to submit its report within the present timeline (i.e. 31.1.2023) to the Government and whether how much more extension of time period would be required by it for this task. Even after the submission of the final report by the CESOB, the Government would also require a sufficient amount of time, to deliberate on its recommendations and arrive at any final decision on them. Thus, it is unlikely in the near future that any final/major decision on the recommendations made in the report would be taken by the Government. For this reason, the time limit on any such final decision being taken cannot be specified.

10. In the light of the position explained above, it is requested kindly not to treat the replies to the above mentioned questions as an "Assurances" and the Committee on Government Assurances may kindly be requested accordingly for favour of dropping of the above pending Assurances.

Annexure-I

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA

STARRED QUESTION NO. *59
TO BE ANSWERED ON 25.06.2019

SUB-CATEGORISATION OF OBCS

*59. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government proposes for sub-categorisation of Other Backward Classes (OBCs) into groups to ensure equitable distribution of reservation benefits;

(b) if so, the details thereof;

(c) whether the Government has formed any Commission to work out this sub-categorisation of OBCs; and

(d) if so, the details thereof?

ANSWER

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT
(SHRI THAAWARCHAND GEHLOT)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT

(a) to (d): The Government has constituted a Commission on 2nd October, 2017 under article 340 of the Constitution to examine the issues of the sub-categorization of Other Backward Classes with the following terms of reference:

- (i) to examine the extent of inequitable distribution of benefits of reservation among the castes or communities included in the broad category of Other Backward Classes with reference to such classes included in the Central List;
- (ii) to work out the mechanism, criteria, norms and parameters in a scientific approach for sub-categorisation within such Other Backward Classes; and
- (iii) to take up the exercise of identifying the respective castes or communities or sub-castes or synonyms in the Central List of Other Backward Classes and classifying them into their respective sub-categories.

(Copy of the Notification is enclosed.)

The Commission is yet to submit its report to the Government. The term of the Commission has been extended from time to time and it was last extended upto 31.07.2019.



भारत का राजपत्र The Gazette of India

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)

PART II—Section 3—Sub-section (ii)

प्रधिकार से प्रकाशित

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सामाजिक न्याय और अधिकारिता मंत्रालय

(सामाजिक न्याय और अधिकारिता विभाग)

- आदेश

नई दिल्ली, 2 अक्टूबर, 2017

का.सां. 3210(म).—संविधान के अनुच्छेद 340 द्वारा प्रदत्त शक्तियों के तहत, राष्ट्रपति अन्य पिछड़ा वर्गों के उप-वर्गीकरण की आवश्यकता की जांच करने की दृष्टि से अन्य पिछड़ा वर्गों के एक आयोग का निम्नानुसार गठन करते हैं:—

- (i) अध्यक्ष - जस्टिस (सेवानिवृत्त) जी. रोहिणी, मुख्य न्यायाधीश (सेवानिवृत्त), उच्च न्यायालय दिल्ली
- (ii) सदस्य - डॉ. जे.के. बजाज, निदेशक, समाजनीति समीक्षण केंद्र, नई दिल्ली
- (iii) सदस्य (पदेन) - निदेशक, भारतीय मानवविज्ञान सर्वेक्षण, कोलकाता
- (iv) सदस्य (पदेन) - महाराजिस्ट्रार एवं जनगणना आयुक्त, भारत

2. आयोग के प्रस्तावित विचारार्थ विषय निम्नानुसार हैं:

- (i) केंद्रीय सूची में शामिल अन्य पिछड़ा वर्गों के संदर्भ में, अन्य पिछड़ा वर्गों की विस्तृत श्रेणी में शामिल जातियों/समुदायों के बीच आरक्षण के लाभ के असमान वितरण की प्रमाणा की जांच करना।
- (ii) ऐसे, पिछड़े वर्गों के अंतर्गत उप-श्रेणीकरण हेतु, क्रिया विधि, मानदंड, मानकों एवं पैरा-मीटरों का वैज्ञानिक तरीके से आकलन करना, तथा
- (iii) अन्य पिछड़े वर्गों की केंद्रीय सूची में संबंधित जातियों या समुदायों या उप-जातियों या पर्यायों की पहचान करने और उन्हें उनकी संबंधित उप-श्रेणी में श्रेणीकृत करने की प्रक्रिया आरंभ करना।

3. आयोग का मुख्यालय नई दिल्ली में स्थित होगा।

4. आयोग हेतु कार्यालय व्यवस्था एवं सचिवालयीय सहायता सामाजिक न्याय और अधिकारिता मंत्रालय द्वारा प्रदान की जाएगी।

5. आयोग के अध्यक्ष द्वारा पदभार ग्रहण करने की तिथि से बारह माह की अवधि में आयोग राष्ट्रपति को अपनी रिपोर्ट पेश करेगा।

6. आयोग के सचिव को सरकार द्वारा नियुक्त किया जायेगा और वह भारत सरकार के संयुक्त सचिव के पद से कनिष्ठ अधिकारी नहीं होगा।

रामनाथ कोविंद

राष्ट्रपति

[फा. सं. 12015/09/2017-बी.सी.-II]

बी. एल. मीना, संयुक्त सचिव

MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT

(Department of Social Justice and Empowerment)

ORDER

New Delhi, the 2nd October, 2017

S.O. 3210(E).—In exercise of the powers conferred by article 340 of the Constitution the President is pleased to appoint a Commission for Other Backward Classes to examine sub-categorisation of Other Backward Classes with the following composition namely:—

- | | |
|---------------------------|----------------------------------------------------------------------|
| (i) Chairperson | - Justice (Retd.) G. Rohini, Chief Justice (Retd.), Delhi High Court |
| (ii) Member | - Dr. J.K. Bajaj, Director, Centre for Policy Studies, New Delhi |
| (iii) Member (Ex-officio) | - Director, Anthropological Survey of India, Kolkata |
| (iv) Member (Ex-officio) | - Registrar General and Census Commissioner, India |

2. The terms of reference of the Commission are as under:—

- (i) to examine the extent of inequitable distribution of benefits of reservation among the castes or communities included in the broad category of Other Backward Classes with reference to such classes included in the Central List;
- (ii) to work out the mechanism, criteria, norms and parameters in a scientific approach for sub-categorisation within such Other Backward Classes; and
- (iii) to take up the exercise of identifying the respective castes or communities or sub-castes or synonyms in the Central List of Other Backward Classes and classifying them into their respective sub-categories.

3. The Headquarters of the Commission shall be situated at New Delhi.

4. The Secretarial assistance and office space for the Commission shall be provided by the Ministry of Social Justice and Empowerment.

5. The Commission is required to present their Report to the President within a period of twelve weeks of assumption of charge by the Chairperson of the Commission.

6. The Secretary of the Commission shall be appointed by the Government and he/she shall be an officer not below the rank of Joint Secretary to the Government of India, Ministry of Social Justice and Empowerment.

RAM NATH KOVIND

PRESIDENT

[F. No. 12015/09/2017-BC-III]

B. L. MEENA, Jr. Secy.

Annexure-II

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA

UNSTARRED QUESTION NO. 480
TO BE ANSWERED ON 25.06.2019

COMMISSION FOR SUB-CATEGORISATION OF OBCs

480. SHRI BIDYUT BARAN MAHATO:
SHRI SUDHEER GUPTA:
SHRI GAJANAN KIRTIKAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has given extension to the Commission set up to examine sub-categorisation of Other Backward Classes (OBCs) for the sixth time;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Commission has prepared its report;
- (d) if so, the details thereof and if not, the reasons for the delay; and
- (e) the time by which the Commission is likely to submit the said report?

ANSWER.

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI KRISHAN PAL GURJAR)

(a) to (e): Yes, Sir. The Government has constituted a Commission on 2nd October, 2017 under article 340 of the Constitution to examine the issues of the sub-categorization of Other Backward Classes with the following terms of reference:

- (i) to examine the extent of inequitable distribution of benefits of reservation among the castes or communities included in the broad category of Other Backward Classes with reference to such classes included in the Central List;
- (ii) to work out the mechanism, criteria, norms and parameters in a scientific approach for sub-categorisation within such Other Backward Classes; and
- (iii) to take up the exercise of identifying the respective castes or communities or sub-castes or synonyms in the Central List of Other Backward Classes and classifying them into their respective sub-categories.

The Commission has not submitted its report to the Government. The four-member Commission headed by Justice (Retd.) G. Rohini, Chief Justice (Retd.), Delhi High Court was to submit its report in twelve weeks time from the date of assumption of charge by the Chairperson. However, the Commission expressed the need for obtaining the caste-wise data for which additional time was required. Therefore, the tenure of the Commission has been extended by the Government from time to time. At present the term of the Commission was extended for the sixth time upto 31.07.2019.

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA

UNSTARRED QUESTION NO.4513
TO BE ANSWERED ON 23.03.2021

SUB-CATEGORISATION OF OBCs

4513. SHRI G.S. BASAVARAJ:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the tenure of Justice G Rohini Commission set up to examine the sub-categorisation of Other Backward Classes (OBCs) has been extended till the end of July 2021 and if so, the details thereof;

(b) whether the Commission has made use of data contained in the Socio-Economic and Caste Census 2011 and whether relevant portions of SECC 2011 report on findings of the Census 2011 on four sub-categories of OBCs have been made public;

(c) if so, the details thereof;

(d) whether there is a feeling that sub-categorisation of OBCs should be made to ensure equitable distribution of representation among all OBC communities; and

(e) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI KRISHAN PAL GURJAR)

(a): Yes, Sir. The tenure of the Commission has been extended for the tenth time upto 31st July 2021.

(b) to (e): The Commission to examine sub-categorization of OBCs (CESOB) has been entrusted with the task of examining the need for Sub-categorization of OBCs and give its recommendations. The Commission is yet to submit its report to the Government. Therefore, the details of the data being used by it are not available at present. The portion of SECC 2011 report containing Caste wise data has not been made public.

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA

UNSTARRED QUESTION NO.3303
TO BE ANSWERED ON 16.03.2021

RESERVATION BENEFIT TO OBCs

3303. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether there is a rising and increasing demand from the Other Backward Classes (OBCs) for having the caste-wise census 2021 and the Government is of the opinion for having the sub-categorization of OBCs as National Commission for Backward Classes (NCBC) is in favour and the Justice Rohini Commission is exploring the same;

(b) if so, the details thereof; and

(c) the steps being taken to provide the reservation benefits to the OBCs listed in the Central list which have not claimed or exercise lesser claim as compared to the other castes in the list?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI KRISHAN PAL GURJAR)

(a) & (b): Some references have been received in the Department for having caste-wise census 2021. The National Commission for Backward Classes (NCBC) has submitted a report on 27.02.2015 regarding sub-categorization within the OBCs. The Commission to examine sub-categorization of OBCs (CESOB) has been constituted by the Government under the Chairpersonship of Justice (retd.) Ms. G. Rohini, to examine the issue of sub-categorization of OBCs. The Commission is yet to submit its report to the Government and presently its term is upto 31st July 2021.

(c): No such proposal is under consideration at present.

Annexure-V

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA

UNSTARRED QUESTION NO.3406
TO BE ANSWERED ON 16.03.2021

SUB-CATEGORISATION OF OBCs

3406. SHRI RAVIKUMAR D.:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the recommendations of the Rohini Commission on sub-categorization of Other Backward Classes (OBCs);
- (b) whether the Government is going to implement the recommendation of the Rohini Commission and if so, the details thereof; and
- (c) whether the Government has any proposal to set up a Commission to sub categorise Scheduled Caste (SC) communities and if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI KRISHAN PAL GURJAR)**

(a) & (b): The Rohini Commission (i.e. Commission to examine sub-categorization of OBC, CESOB) is yet to submit its report to the Government. Hence the question of implementation of the recommendation of the Rohini Commission does not arise.

(c): No Sir.

MINUTES

COMMITTEE ON GOVERNMENT ASSURANCES
(2022-2023)
(SEVENTEENTH LOK SABHA)
SIXTH SITTING
(19.05.2023)

The Committee sat from 1500 hours to 1615 hours in Committee Room No. 'C', Parliament House Annexe, New Delhi.

PRESENT

Shri Rajendra Agrawal - **Chairperson**

MEMBERS

2. Shri Ramesh Chander Kaushik
3. Shri Kaushalendra Kumar
4. Shri Khagen Murmu
5. Prof. Sougata Ray

SECRETARIAT

- | | | |
|--------------------------|---|------------------|
| 1. Shri J.M. Baisakh | - | Joint Secretary |
| 2. Shri M.C. Gupta | - | Deputy Secretary |
| 3. Smt. Vineeta Sachdeva | - | Under Secretary |

XXXXX	XXXXX	XXXXX	XXXXX
XXXXX	XXXXX	XXXXX	XXXXX

At the outset, the Chairperson welcomed the Members to the sitting of the Committee and apprised them that the sitting has been convened to (i) consider 15 Memoranda containing requests received from various Ministries/Departments for dropping of 23 pending Assurances and (ii) take oral evidence of the representatives of the Ministry of Social Justice and Empowerment (Department of Social Justice and Empowerment) regarding pending Assurances.

2. Thereafter, the Committee took up 15 Memoranda (Memorandum Nos. 37 to 51) containing 23 Assurances for consideration regarding dropping or otherwise of the relevant Assurances. After consideration of a few Memoranda, the Committee authorized Hon'ble Chairperson to decide the dropping or otherwise of the remaining Memoranda. The Chairperson subsequently decided to drop 20 Assurances as per

details given in Annexure-I and to pursue the remaining 03 Assurances as per details given in Annexure-II* for implementation by the Ministries/Departments concerned.

- | | | | | |
|----|-------|-------|-------|-------|
| 3. | XXXXX | XXXXX | XXXXX | XXXXX |
| 4. | XXXXX | XXXXX | XXXXX | XXXXX |
| 5. | XXXXX | XXXXX | XXXXX | XXXXX |
| 6. | XXXXX | XXXXX | XXXXX | XXXXX |
| 7. | XXXXX | XXXXX | XXXXX | XXXXX |

The Committee then adjourned.

* Not related to this Report.

Annexure-I

Statement showing Assurances dropped by the Committee on Government Assurances (2022-2023) at their sitting held on 19.05.2023.

Sl. No.	Memo No.	Question/Discussion References	Ministry/Department	Brief Subject
1.	37	USQ No. 589 dated 27.02.2013	Department of Atomic Energy	Delay in Commissioning of Jaitapur Reactors
2.	38	USQ No. 2344 dated 30.11.2016	Department of Atomic Energy	Environment Impact Assessment
3.	39	USQ No. 2899 dated 15.12.2021	Commerce and Industry (Department of Commerce)	Regional Trade Agreements
4.	40	SQ No. 35 dated 03.02.2021	Coal	Opening of New Coal Mines
5.	41	USQ No. 4164 dated 19.02.2014	Law and Justice (Legislative Department)	Law of Torts
6.	42	(i) USQ No. 1390 dated 26.07.2016 (ii) SQ No. 262 dated 21.03.2017 (Supplementary by Shri M. B. Rajesh, M.P.) (iii) SQ No. 258 dated 13.03.2018	Heavy Industries	(i) Revival of Instrumentation Limited (ii) Revival of Closed PSUs/Industrial Units (iii) Instrumentation Limited Palakkad
7.	43	USQ No. 1860 dated 14.03.2022	Education (Department of School Education & Literacy)	Mental Health of Students
8.	44	USQ No. 72 dated 19.07.2021	Finance (Department of Economic Affairs)	Ownership of Foreign Portfolio Investors (FPIs)
9.	45	(i) USQ No. 5148 dated 24.04.2015 (ii) SQ No. 189 dated 06.05.2016	Finance (Department of Revenue)	(i) Overvaluation and Undervaluation of Imports (ii) Over Valuation of Coal Imports

10.	48	(i) SQ No. 283 dated 09.08.2021 (ii) SQ No. 283 dated 09.08.2021 (Supplementary by Shri Gopal Chinnaya Shetty, M.P.)	Culture	(I) Criteria for Classical Language (II) Criteria for Classical Language
11.	50	SQ No. 167 dated 28.07.2022	Civil Aviation	Setting up of Cargo Airport in Dewas- Shajapur
12.	51	(i) SQ No. 59 dated 25.06.2019 (ii) USQ No. 480 dated 25.06.2019 (iii) USQ No. 4513 dated 23.03.2021 (iv) USQ No. 3303 dated 16.03.2021 (v) USQ No. 3406 dated 16.03.2021	Ministry of Social Justice and Empowerment (Department of Social Justice and Empowerment))	(i) Sub- Categorisation of OBCs (ii) Commission for Sub-Categorisation of OBCs (iii) Sub- Categorisation of OBCs (iv) Reservation Benefit to OBCs (v) Sub- Categorisation of OBCs

MINUTES
COMMITTEE ON GOVERNMENT ASSURANCES
(2022-2023)
(SEVENTEENTH LOK SABHA)
SEVENTH SITTING
(25.07.2023)

The Committee sat from 1500 hours to 1530 hours in Room No. 216 (Chamber of Hon'ble Chairperson), 'B' Block, Extension to Parliament House Annexe, New Delhi.

PRESENT

Shri Rajendra Agrawal - Chairperson

Members

2. Shri Nihal Chand Chauhan
3. Shri Ramesh Chander Kaushik
4. Shri Kaushlendra Kumar
5. Shri Khagen Murmu
6. Shri Chandra Sekhar Sahu

Secretariat

- | | | |
|----|--------------------------|--------------------|
| 1. | Shri J.M. Balsakh | - Joint Secretary |
| 2. | Dr. (Smt.) Sagarika Dash | - Director |
| 3. | Shri Mahesh Chand Gupta | - Deputy Secretary |
| 4. | Smt. Vineeta Sachdeva | - Under Secretary |

At the outset, the Chairperson welcomed the Members to the sitting of the Committee and apprised them regarding the day's agenda. Thereafter, the Committee considered and adopted the following eight (08) draft Reports without any amendments:-

- (i) Draft Eighty-Third Report (17th Lok Sabha) regarding 'Review of Pending Assurances Pertaining to the Ministry of Health and Family Welfare (Department of Health and Family Welfare)';
- (ii) Draft Eighty-Fourth Report (17th Lok Sabha) regarding 'Review of Pending Assurances Pertaining to the Ministry of Railways';
- (iii) Draft Eighty-Fifth Report (17th Lok Sabha) regarding 'Review of Pending Assurances Pertaining to the Ministry of Law and Justice (Legislative Department)';

- (iv) Draft Eighty-Sixth Report (17th Lok Sabha) regarding 'Review of Pending Assurances Pertaining to the Ministry of Road Transport and Highways'.
- (v) Draft Eighty-Seventh Report (17th Lok Sabha) regarding 'Requests for Dropping of Assurances (Acceded to)';
- (vi) Draft Eighty-Eighth Report (17th Lok Sabha) regarding 'Requests for Dropping of Assurances (Not Acceded to)';
- (vii) Draft Eighty-Ninth Report (17th Lok Sabha) regarding 'Requests for Dropping of Assurances (Acceded to)'; and
- (viii) Draft Ninetieth Report (17th Lok Sabha) regarding 'Requests for Dropping of Assurances (Not Acceded to)'.

2. The Committee authorized the Chairperson to present the Reports during the ongoing session.

The Committee then adjourned.